



THE GAUHATI HIGH COURT (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No.: WP(C)/3662/2018

POLI NAGBONGSHI AND 10 ORS. WIFE OF HORESWAR NAGBONGSHI, R/O. SITAL PATHAR KHAPORIGAON, P.O. SITAL PATHAR, DIST. GOLAGHAT, ASSAM.

2: BINUD KURMI SON OF LATE JERMA KURMI R/O. BALIJAN PURNA LINE P.O. SITAL PATHAR DIST. GOLAGHAT ASSAM

3: JOONMONI ROBIDAS MIRDHA WIFE OF TUTUKON MIRDHA R/O.NEGHARITING KHULAKATIGAON P.O. NAGHERITING DIST. GOLAGHAT ASSAM.

4: ARUNA DAS
WIFE OF PRAFULLA DAS
NAGHERITING KOIBATRA
P.O. NAGHERITING
DIST. GOLAGHAT
ASSAM

5: BABUL DAS SON OF LATE LAKHAN DAS R/O. NAGHERITING P.O. NAGHERITING DIST. GOLAGHAT ASSAM.

6: FIRUJA BEGUM WIFE OF JULIUS ALI



R/O. KALYAN NAGAR P.O. NAGHERITING DIST. GOLAGHAT ASSAM.

7: ANIMA KURMI WIFE OF ASHOK KURMI R/O.SITAL PATHAR BORBARI P.O. SITAL PATHAR DIST. GOLAGHAT ASSAM.

8: SELIMUN NISA WIFE OF MD. AJIMOT ALI R/O. NAHORDONGA P.O. SITAL PATHAR DIST. GOLAGHAT ASSAM.

9: LALITA KARMAKAR R/O. BALIGAON NOTUN LINE P.O. SITAL PATHAR DIST. GOLAGHAT ASSAM.

10: MUSTAKIM ALI SON OF ISUF ALI R/O. SITAL PATHAR P.O. SITAL PATHAR DIST. GOLAGHAT ASSAM.

11: IGARAM MUDI SON OF LATE DINUWA MUDI VILL. AND P.O. SITAL PATHAR DISTRICT- GOLAGHAT ASSAM

VERSUS

THE STATE OF ASSAM AND 8 ORS. REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, ASSAM, DISPUR, GUWAHATI-06.

2:THE SECRETARY TO THE GOVERNMENT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



ASSAM DISPUR GHY-06.

3:THE FINANCE COMMISSION OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS NORTH BLOCK NEW DELHI- 110001.

4:THE STATE FINANCE COMMISSION GOVT. OF ASSAM DISPUR GHY-06.

5:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
PANJABARI
JURIPAR
GHY-37.

6:THE DEPUTY COMMISSIONER GOLAGHAT P.O. GOLAGHAT DIST. GOLAGHAT ASSAM PIN- 785621.

7:THE CHIEF EXECUTIVE OFFICER GOLAGHAT ZILLA PARISHAD GOLAGHAT P.O. AND DIST. GOLAGHAT ASSAM PIN- 785621.

8:THE BLOCK DEVELOPMENT OFFICER KAKODONGA DEVELOPMENT BLOCK P.O. SITAL PATHAR DIST. GOLAGHAT ASSAM PIN- 785703.

9:THE SECRETARY OF SITAL PATHAR GOAN PANCHAYAT P.O. SITAL PATHAR DIST. GOLAGHAT ASSAM PIN- 785703



Advocate for the Petitioner : MR. M KHAN

Advocate for the Respondent : GA, ASSAM

Linked Case: WP(C)/9386/2019

SAMSER ALI AND 9 ORS.

S/O. LT. MOHARULLAH SK

FORMER PRESIDENT OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. MADHUSULMARI PART-1

P.O. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

2: MOHASHIN ALI

S/O. LT. KASEM ALI

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. MADHUSULMARI PART-1

P.O. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

3: FIROZUDDIN

S/O. LT. RASULUDDIN SK

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. MADHUSULMARI PART-1

P.O. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

4: ABDUL MAZID

S/O. YUNUS ALI

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. TIAMARI PART-II

P.O. TIAMARI

P.S. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

5: JOMILA BIBI

W/O. AYOUB ALI



FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. ROWA PT-III

P.O. TIAMARI

P.S. DHUBRI DIST. DHUBRI

ASSAM

PIN-783331.

6: SHAHENA BEGUM

W/O. RAZAUL ISLAM

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. MADHUSULMARI PART-1

P.O. AND P.S. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

7: FUL MAHAMMAD

S/O. LT. RAHIMULLAH SK

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. MADHUSULMARI PART-I

P.O. MADHUSULMARI

P.S. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

8: JUOTSNA ROY

W/O. SRI RAMCHANDRA ROY

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. MADHUSULMARI PART-I

P.O. KHUDIMARI

P.S. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

9: FOJILA BIBI

W/O. RAHIMUDDIN SK

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. ROWA

PART-I

P.O. MADHUSULMARI

P.S. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.



10: ANSAN ALI S/O. LT. SORE SK

FORMER MEMBER OF 79 MADHUSULMARI-TIAMARI GAON PANCHAYAT

VILL. TIAMARI PART-II

P.O. TIAMARI

P.S. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783331.

VERSUS

THE STATE OF ASSAM AND 5 ORS.

REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

DISPUR

GUWAHATI-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GUWAHATI-37.

3:THE COMMISSIONER AND SECY.

TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHUBRI

ASSAM

PIN-783301.

5:DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DIST. DHUBRI

ASSAM

PIN-783301.

6:GAURIPUR ANCHALIK PANCHAYAT

REP. BY THE BLOCK DEVELOPMENT OFFICER

GAURIPUR DEVELOPMENT BLOCK

P.O. AND P.S. GAURIPUR

DIST. DHUBRI

ASSAM

PIN-783301.

Advocate for: MR. AK SARMA



Advocate for : SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/5664/2020

MOTILAL TASHA AND 9 ORS
F/O LATE TRINATH TASHA
RESIDENT OF VILLAGE TEOK BONGALI GAON
PO BHOJO
PS SONAI
DIST CHARAIDEO
ASSAM
785691

2: MRS. TULUMONI GOGOI

H/O SRI SUSEN GOGOI RESIDENT OF VILLAGE TEOK BONGALI GAON PO BHOJO PS SONAI DIST CHARAIDEO ASSAM 785691

3: SRI AMIR MUNDA

F/O LATE BIRSA MUNDA

RESIDENT OF VILLAGE TEOK BONGALI GAON PO BHOJO PS SONAI DIST CHARAIDEO ASSAM 785691

4: SRI AMRIT TASHA

F/O LATE DEBEN TASHA
RESIDENT OF VILLAGE TEOK BONGALI GAON
PO BHOJO
PS SONAI
DIST CHARAIDEO
ASSAM
785691

5: MRS. MAMONI GOGOI



W/O SRI BORJEN GOGOI

R/O BHOJO GAON PO BHOJO PS SONARI DIST CHARAIDEO ASSAM 781691

6: MD. RAFIKUL ALI

F/O LATE MILIK ALI VILLAGE TEOK TEA ESTATE PO SONARI DIST CHARAIDEO ASSAM 785690

7: MRS. SARA KERKETA

H/O SRI ANDHIAS KERKATA

VILLAGE ROTONPUR TEA ESTATE PO BHOJO PS SONARI DIST CHARAIDEO ASSAM 785691

8: MRS. MONIKA BANIK DAS

W/O SRI SHYAM BANIK DAS

VILLAGE TEOK TEA ESTATE PO SONARI PS SONARI DIST CHARAIDEO ASSAM 785690

9: SRI AGNU GHATUWAR W/O LATE IRIKA GHATUWAR VILLAGE HINGRAJAN GAON PO BHOJO PS SONARI DIST CHARAIDEO ASSAM 785691



10: SHARMILA SAHU W/O PRAFULLA SAHU

VILLAGE SHINGARAJAN BAGAN PO BHOJO PS SONAI DIST CHARAIDEO ASSAM 785691 VERSUS

THE STATE OF ASSAM AND ORS REPRESENTED BY THE SECRETARY TO THE GOVT.OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT DISPUR GUWAHATI 781006

2:THE PRINCIPAL SECRETARY
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR GUWAHATI 781006
3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
DEPARTMENT
ASSAM
JURIPAR
PANJABARI
GUWAHATI 781037
4:THE DEPUTY COMMISSIONER

PO AND PS SONARI DIST CHARAIDEO ASSAM 785690 5:THE CHIEF EXECUTIVE OFFICER

CHARAIDEO

ZILLA PARISHAD SIVASAGAR PO PS AND DIST SIVASAGAR ASSAM 785640 6:THE BLOCK DEVELOPMENT OFFICER

SONARI DEVELOPMENT BLOCK PO AND PS SONARI DIST CHARAIDEO ASSAM 785693



7:THE SECRETARY
BHOJO GAON PANCHAYAT
PO BHOJO
PS SONARI
DIST CHARAIDEO
ASSAM
785693
8:THE PRESIDENT
BHOJO GAON PANCHAYAT
PO BHOJO
PS SONARI
DIST CHARAIDEO
ASSAM
785693

Advocate for: MR. B J GHOSH

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND ORS

Linked Case: WP(C)/2786/2020

KAMPEE RANI DAS AND 42 ORS. W/O- MAKON RAJVOR VILL- BARNIBRIDGE T E P.S- ALGAPUR DIST- HAILAKANDI ASSAM

2: NIZAM UDDIN S/O- ABBAS ALI VILL- MOHANPUR GRANT P.S- ALGAPUR DIST- HAILAKANDI ASSAM

3: USHA RANI DAS W/O- BISHWA DAS VILL- MOHANPUR RA P.S- ALGAPUR DIST- HAILAKANDI ASSAM

4: ABDUL MONNAF MIA S/O- LATE MUSLIM MIA VILL- BARNIBRIDGE T E P.S- ALGAPUR



DIST- HAILAKANDI ASSAM

5: UTTOM KUMAR KALINDRI S/O- NOYAN KALINDRI VILL- BARNIBRIDGE T E P.S- ALGAPUR DIST- HAILAKANDI ASSAM

6: SILPI RANI DAS W/O- TAPU MOHAN DAS VILL- BARNIBRIDGE T E P.S- ALGAPUR DIST- HAILAKANDI ASSAM

7: AMIT GUWALA S/O- KRISHNA PRASAD GUWALA VILL- BARNIBRIDGE GRANT P.S- ALGAPUR DIST- HAILAKANDI ASSAM

8: PRITI BALA DAS W/O- BABUL DAS VILL- MOHANPUR GRANT P.S- ALGAPUR DIST- HAILAKANDI ASSAM

9: MODAN KUMAR S/O- KRISHNA KUMAR VILL- BARNIBRIDGE P.S- ALGAPUR DIST- HAILAKANDI ASSAM

10: RAHIMA KATUN W/O- ABDUL HOQUE BARBHUIYA VILL- MOHANPUR RA COLONY P.S- ALGAPUR DIST- HAILAKANDI ASSAM

11: KANCHAN ROY CHOUDHURY S/O- SUNAR CHANDRA ROY CHOUDHURY VILL- MOHANPUR RA COLONY



P.S- ALGAPUR DIST- HAILAKANDI ASSAM

12: FULNEHAR BEGUM CHOUDHURY W/O- HILAL UDDIN LASKAR VILL- MOHANPUR KASIAPUNJI P.S- ALGAPUR DIST- HAILAKANDI ASSAM

13: MINUWARA BEGUM W/O- SHALIM UDDIN MAZARBHUIYA VILL- HARISHNAGAR PART II P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

14: SHITA RANI ROY W/O- JANITRA ROY VILL- HARISHNAGAR PART- I P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

15: TAJ UDDIN BARBHUIYA @ TAJ UDDIN TALUKDAR S/O- LATE TURAB ALI BARBHUIYA VILL- TELI CHERRA P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

16: HASNA BEGUM BARBHUIYA W/O- ABDUL HALIM BARBHUIYA VILL- BHAGBANPUR P.S- KATLICHARRA DIST- HAILAKANDI ASSAM

17: RABINDRA CHANDRA DAS S/O- LATE GOPI RANJAN DAS VILL- ARANYAPUR P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

18: CHANDANA SINGHA W/O- ARUN SINGHA



VILL- ARANYAPUR P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

19: MANIK JOY TRIPURA S/O- NAOABARAJ TRIPURA VILL- TELAGHATA PUNJI I P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

20: ANITA NATH D/O- GOPESH NATH VILL- ARANYA PUNJI P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

21: KABIR AHMED MAZUMDER S/O- MOTIUR RAHMAN MAZUMDER VILL- KOAHARISH NAGAR PT II P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

22: ABDUL KAYUM LASKAR S/O- LATE KHALILUR RAHMAN LASKAR VILL- VHOGOBANPUR P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

23: MANI CHASHA W/O- CHAMATU CHASHA VILL- KUKICHERRA GRANT P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

24: USHA KUWAR W/O- BISHNU KUWAR VILL- KUKICHERRA GRANT P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

25: HALIMA BEGUM



D/O- JAMIR UDDIN VILL- BARUN CHERRA FB P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

26: RASTUM UDDIN LASKAR S/O- LATE ALTAF LATIF LASKAR VILL- BILPAR DHUMKAR P.S AND DIST- HAILAKANDI ASSAM

27: TASIR UDDIN CHOUDHURY S/O- LATE ALA UDDIN CHOUDHURY VILL- VICHINGCHA PART-II P.S AND DIST- HAILAKANDI ASSAM

28: KHALID AHMED BARBHUIYA S/O- LATE MOIN UDDIN BARBHUIYA VILL- BILPAR DHUMKAR PART- III P.S AND DIST- HAILAKANDI ASSAM

29: ABDUL AZIZ MAZUMDER S/O- LATE AZIZUR RAHMAN MAZUMDER VILL- KANCHANPUR PART- II P.S AND DIST- HAILAKANDI ASSAM

30: KRISHNA RANI DDAS W/O- LATE PORITOSH CHANDRA DAS VILL- KANCHANPUR PART I P.S AND DIST- HAILAKANDI ASSAM

31: ABDUL KHALIK CHOUDHURY S/O- LATE SIRAJ UDDIN CHOUDHURY VILL- KANCHANPUR PART II P.S AND DIST- HAILAKANDI ASSAM

32: PERMILE BEGUM LASKAR W/O- ABDUL AZIM LASKAR VILL- KANCHANPUR PART II P.S AND DIST- HAILAKANDI ASSAM



33: KULDIP TELI S/O- JOYDHAN TELI VILL- KANCHANPUR PART III P.S AND DIST- HAILAKANDI ASSAM

34: KAMAL UDDIN LASKAR S/O- JUBED ALI LASKAR VILL- ITORKANDI PART II P.S AND DIST- HAILAKANDI ASSAM

35: DALIM UDDIN MAZUMDER S/O- LATE MAHIBUR RAHMAN MAZUMDER VILL- KANCHANPUR PART II P.S AND DIST- HAILAKANDI ASSAM

36: LOKHI NAIDU S/O- RAM BABU NAIDU VILL- KANCHANPUR PART III P.S AND DIST- HAILAKANDI ASSAM

37: SAJNA BEGUM BARBHUIYA W/O- MONIR UDDIN BARBHUIYA VILL- KANCHANPUR PART I P.S AND DIST- HAILAKANDI ASSAM

38: AYESHA BEGUM LASKAR W/O- KHALIQUE UDDIN LASKAR VILL- KANCHANPUR PART II P.S AND DIST- HAILAKANDI ASSAM

39: NIPENDRA RIANG S/O-LATE KALIJOY RIANG VILL- KUKICHERRA FB P.S- KATLICHERRA DIST- HAILAKANDI ASSAM

40: JAYANTA RIANG S/O- BILAMBO RIANG VILL- BANGLA VASHA FB P.S- KATLICHERRA DIST- HAILAKANDI ASSAM



41: AJMEWARA BEGUM MAZUMDER D/O- LATE UDDIN MAZUMDER VILL- DHOLAI MOLAI PART IV P.S KATLICHERRA AND DIST- HAILAKANDI ASSAM

42: GOPI DEV S/O- LATE GOURANGO DEV VILL- APIN GRANT P.S KATLICHERRA AND DIST- HAILAKANDI ASSAM

43: SUMAN SAHA S/O- BANBIR SAHA VILL- RANGABAK PART II P.S KATLICHERRA DIST- HAILAKANDI ASSAM VERSUS

THE STATE OF ASSAM AND 4 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT DISPUR GUWAHATI- 06

2:THE COMMISSIONER AND SECRETARY
GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI- 06
3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPTT

PANJABARI

JURIPAR

GUWAHATI- 37

4:THE DEPUTY COMMISSIONER

HAILAKANDI

P.O AND DIST- HAILAKANDI

ASSAM

PIN- 788151

5:THE CHIEF EXECUTIVE OFFICER

HAILAKANDI ZILLA PARISHAD

HAILAKANDI

P.O AND DIST-HAILAKANDI

ASSAM

PIN- 788151



Advocate for: MR. AHMR CHOUDHURY

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case: WP(C)/1320/2020

SUWALA DAS AND 10 ORS.
EX-PRESIDENT OF 111 SRI LOHIT GAON PANCHAYAT W/O- SRI APURBA DAS
VILL- MALAPINDHA KOIBTRA
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

2: PRASANNA DUTTA
EX-MEMBER OF NO 1 KORDOIGURI BIRINABARI UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI LILARAM DUTTA
VILL- BIRINABARI
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

3: BIREN SAIKIA
EX-MEMBER OF NO 8 ADI ALENGI UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI INDESWAR SAIKIA
VILL- ADI ALENGI
P.O. BALICHAPORI
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

4: PUSPA SAIKIA BORAH
EX-MEMBER OF NO 9 GUBINPUR UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- JIBESWAR BORAH
VILL- GOBINPUR
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104



5: HIRA BORAH
EX-MEMBER OF NO 3 MOLAPINDHA UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- PROBITRA BORAH
VILL- BORMUKOLI GAON
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

6: MINAKSHI SAIKIA EX-MEMBER OF NO 2 GUAL GAON UNIT 111 SRI LOHIT GAON PANCHAYAT W/O- SRI MRIDUL SAIKIA VILL AND P.O. GUAL GAON P.S. GARAMUR DIST.- MAJULI (ASSAM) PIN- 785104

7: BIPIN PEGU
EX-MEMBER OF NO 4 BHAKAT CHAPORI UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI MUHIRAM PEGU
VILL- KOLIYAGHULI
P.O. GUAL GAON
P.S. KAMALABARI
DIST.- MAJULI (ASSAM)
PIN- 785104

8: RUHINI KULI
EX-MEMBER OF NO 7 KAMALPUR SELEK UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- KOBA KULI
VILL- SELEK GAON
P.O. KAMALPUR
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

9: ANITA PEGU
EX-MEMBER OF NO 6 MALAPINDHA JANAJATI UNIT
111 SRI LOHIT GAON PANCHAYAT
W/O- SRI SUMONATH PATIR
VILL- MALAPINDHA MISSING
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104



10: POLASH BORAH
EX-MEMBER OF NO 10 BHALUKMORA PAMUWA UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- LT. BHOLA BORAH
VILL- PAMUWA
P.O. GUAL GAON
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104

11: GUNJARAM PATIR
EX-MEMBER OF NO 5 BORDOWAR UNIT
111 SRI LOHIT GAON PANCHAYAT
S/O- SRI LACHOR PATIR
VILL- BORDOWAR
P.O. KAMALPUR
P.S. GARAMUR
DIST.- MAJULI (ASSAM)
PIN- 785104
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37
3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06
4:THE DY. COMMISSIONER
MAJULI

PIN- 785105 5:THE CHIEF EXECUTIVE OFFICER MAJULI ZILLA PARISHAD KAMALABARI DIST.- MAJULI ASSAM PIN- 785105

ASSAM

6:THE MAJULI ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER MAJULI DEVELOPMENT BLOCK

KAMALABARI

P.O. AND P.S. GARAMUR

MAJULI

DIST.- MAJULI (ASSAM)

PIN- 785104

7:THE 111 SRI LOHIT GAON PANCHAYAT

REP. BY THE SECY.

SRI LOHIT GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT

KAMALABARI

P.O. GUWAL GAON

P.S. GARAMUR

MAJULI

DIST.- MAJULI (ASSAM)

PIN-785104

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD (R1

2 5

6) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/9060/2019

MAYNAL HOQUE PRADHANI AND 10 ORS.
FORMER PRESIDENT DHARMASALA GAON PANCHAYAT S/O- LATE IUB ALI PRADHANI
VILL- DHARMASALA PART-III
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

2: MUSKA BIBI

FORMER VICE PRESIDENT DHARMASALA GAON PANCHAYAT

W/O- AZAD ALI

VILL- DHARMASALA PART-IV

P.O- DHARMASALA

P.S AND DIST- DHUBRI

PIN- 783324

3: SURAT VAN BIBI

FORMER MEMBER DHARMASALA GAON PANCHAYAT

W/O- HYDER ALI

VILL- KACHUYAR KHAS PART -II



P.O- DHARMASALA P.S AND DIST- DHUBRI PIN- 783324

4: NAMITA BALA CHOWDHURAY
FORMER MEMBER DHARMASALA GAON PANCHAYAT
W/O- KAMAL CHOWDHURY
VILL- DHARMASALA PART-III
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

5: BISHNU KUMAR ROY FORMER MEMBER DHARMASALA GAON PANCHAYAT S/O- LATE ABHAY CHARAN ROY VILL- KACHUYAR KHAS PART- II P.O- DHARMASALA P.S AND DIST- DHUBRI PIN- 783324

6: MAMTAZ BEGUM FORMER MEMBER DHARMASALA GAON PANCHAYAT W/O- SOPI SK VILL- DHARMASALA PART-IV P.O- DHARMASALA P.S AND DIST- DHUBRI PIN- 783324

7: ABDUL NOOR
FORMER MEMBER DHARMASALA GAON PANCHAYAT
S/O- LATE TADARAK SK
VILL- KACHUYAR KHAS PART-I
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324

8: AMINUR ISLAM FORMER MEMBER DHARMASALA GAON PANCHAYAT S/O- AHAD ALI VILL- KACHUYAR KHAS PART- I P.O- DHARMASALA P.S AND DIST- DHUBRI PIN- 783324

9: AHIYAT ALI FORMER MEMBER DHARMASALA GAON PANCHAYAT S/O- LATE JASIUDDIN SK VILL- KACHUYAR KHAS PART- II



P.O- DHARMASALA P.S AND DIST- DHUBRI PIN- 783324

10: SEKANDAR ALI FORMER MEMBER DHARMASALA GAON PANCHAYAT S/O- KAYZER ALI VILL- DHARMASALA PART- V P.O- DHARMASALA P.S AND DIST- DHUBRI PIN- 783324

11: BEGUM SAHANOOR
FORMER MEMBER DHARMASALA GAON PANCHAYAT
W/O- JAYNAL HAQUE
VILL- DHARMASALA PART-III
P.O- DHARMASALA
P.S AND DIST- DHUBRI
PIN- 783324
VERSUS

THE STATE OF ASSAM AND 5 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT DISPUR GHY- 06

2:THE COMMISSIONER TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GUWAHATI- 37
3:THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM
FINANCE DEPTT

DISPUR

GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER

DHUBRI

ASSAM

PIN- 783301

5:DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DIST- DHUBRI

ASSAM

PIN-783301

6:GAURIPUR ANCHALIK PANCHAYAT

REP. BY THE BDO



P.O AND P.S- GAURIPUR DIST- DHUBRI ASSAM PIN- 783301

Advocate for: MR. AK SARMA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/873/2020

JUNALI BHARALI NATH AND 10 ORS.
EX-PRESIDENT OF 97 PHULANI GAON PANCHAYAT
W/O- LT. LAKHI NATH
VILL. KARKICHUK KHUIYARBARI
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

2: BALIMON NARAH
EX-VICE PRESIDENT OF 97 PHULANI G.P.
S/O- LT. KANAKRAM NARAH
VILL. ULUWANI
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

3: LALIT CHINTEY
EX-MEMBER OF NO. 6 PHULANI UNIT
97 PHULANI G.P.
S/O- LT. BITESON CHINTEY
VILL. AND P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

4: KHAGEN MILI
EX-MEMBER OF NO. 2 KALIYA UNIT
97 PHULANI G.P.
S/O- MULUKSON MILI
VILL. NAMONI KALIYA
P.O.- JAKAIBOWA
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)



PIN-785105.

5: PANKAJ KR. NATH
EX-MEMBER OF NO 10 PHULANI RAIDANGANI UNIT
97 PHULANI G.P.
S/O- GOPIRAM NATH
VILL. RAIDANGANI
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

6: CHITRALEKHA MILI EX-MEMBER OF NO. 7 KARKICHUK NEPALI UNIT 97 PHULANI G.P. W/O- GOPAL MILI VILL. AND P.O. KARKICHUK P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785105.

7: MRIDUL SAIKIA EX-MEMBER OF NO. 8 2 PHULANI UNIT 97 PHULANI G.P. S/O- LT. GOPAL SAIKIA VILL. JAMUWANI P.O. KARKICHUK P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785105.

8: RUPALI BORAH
EX-MEMBER OF NO 9 POLONGANI UNIT
97 PHULANI G.P.
W/O- DILIP BORAH
VILL. POLONGANI
P.O. SRI RAM BANAMALI
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

9: BINA PAME NARAH EX-MEMBER OF NO. 1 JAKAIBOWA UNIT 97 PHULANI G.P. W/O AMAR NARAH VILL. BORKALIYA P.O. JAKAIBOWA



P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785105.

10: SUMITRA NARAH
EX-MEMBER OF NO 4 NAGANCHUK UNIT
97 PHULANI G.P.
W/O- NARAYAN NARAH
VILL. NAGANCHUK
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

11: KALPANA MILI
EX-MEMBER OF NO 3 JAMUDCHUK UNIT
97 PHULANI G.P.
W/O- PRAFULLAH MILI
VILL. JAMUDCHUK
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY- 06.

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.
3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.
4:THE DY. COMMISSIONER
MAJULI
ASSAM

PIN- 785105. 5:THE CHIEF EXECUTIVE OFFICER MAJULI ZILLA PARISHAD KAMALABARI DIST.- MAJULI



ASSAM

PIN- 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM B.D.O.

UJANI MAJULI DEV. BLOCK

P.O. AND P.S. JENGRAIMUKH

DIST.- MAJULI (ASSAM)

PIN- 785105.

7:THE 97 PHULANI GAON PANCHAYAT

REP. BY THE SECY.

PHULANI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK

PANCHAYAT

JENGRAIMUKH

P.O. AND P.S. JENGRAIMUKH

DIST.- MAJULI (ASSAM)

PIN- 785104.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/369/2020

UMESH DEKA AND 111 ORS. S/O LT. JOGENDRA DEKA VILL. AND P.O. BARTALA P.S. MUKALMUA DIST. NALBARI ASSAM

2: KHARGESWARI BORO D/O LT. KALA RAM BORO VILL. MUGDI (AMRATTARI) P.O. MUGDI P.S. MUKALMUA DIST. NALBARI ASSAM

3: SIDDIKUL HAQUE S/O HUSSAIN ALI VILL. ADABARI P.O. ADABARI DIST. NALBARI ASSAM

4: KUTUMONI MEDHI



W/O GOLOK MEDHI VILL. NO. 1 KAPLABARI P.O. KAPLABARI P.S. MUKALMUA DIST. NALBARI ASSAM

5: MNIK ALI S/O LT. SHOBAHAN ALI VILL. AND P.O. BHANGNAMARI P.S. BHANGNAMARI DIST. NALBARI ASSAM

6: AINAL HAQUE S/O LT. SANULLA VILL. NO. 3 KANDHBARI P.O. KANDHBARI DIST. NALBARI ASSAM

7: TIZUDDIN S/O LT. SHARAB ALI VILL. GHOGA P.O. LAOTOLA P.S. MUKALMUA DIST. NALBARI ASSAM

8: SAFIKUL ALI S/O RIYAZUDDIN AHMED VILL. PAIKAN BONMAJA P.O. PAIKAN BONMAJA DIST. NALBARI

9: NURJAHAN W/O AYUB KHAN VILL. 1 NO. LARKUCHI P.S. MUKALMUA DIST. NALBARI ASSAM

10: ANOWARA BEGUM W/O SONABAR ALI VILL. KURIHAMARI P.S. BHANGNAMARI



DIST. NALBARI ASSAM

11: INTAZ ALI S/O LT. HAIZAN ALI VILL. SAPKATA P.S. MUKALMUA DIST. NALBARI ASSAM

12: HARAZ UDDIN VILL. NO. 2 KALARCHAR P.S. BHANGANMARI DIST. NALBARI ASSAM

13: SUBAHAN ALI S/O LT. HASEN ALIVILL. KAPLABARI P.S. MUKALMUA DIST. NALBARI ASSAM

14: KUMUD MEDHI S/O LT. RAGHU MEDHI VILL. NO. 1 KAPLABARI P.S. MUKALMUA DIST. NALBARI ASSAM

15: RABIA BEGUM W/O LT. NOUSAD ALI VILL. NO. 2 KAPLABARI P.S. MUKALMUA DIST. NALBARI ASSAM

16: MAKANI HARIJAN W/O SRI PRABIN HARIJAN VILL. NO. 3 BARTALA P.S. MUKALMUA DIST. NALBARI ASSAM

17: PRANJIT DEKA S/O LT. JOYCHARAN DEKA VILL. MUGDI



P.S. MUKALMUA DIST. NALBARI ASSAM

18: HALEMA BEGUM W/O MD. NUJIR ALI VILL. KHUDRA SINADI P.S. MUKALMUA DIST. NALBARI ASSAM

19: MARAMI DAS W/O SRI PRABIN DAS VILL. NO. 2 GHORATHAL P.S. MUKALMUA DIST. NALBARI ASSAM

20: KASED ALI S/O LT. ARUN ALI VILL. BAMUNBARI P.S. MUKALMUA DIST. NALBARI ASSAM

21: KALPANA BARO W/O LT. RABIN CH. BARO VILL. AMRATTARI P.S. MUKALMUA DIST. NALBARI ASSAM

22: SAHNUR ALI S/O LT. SAMUD ALI VILL. LACHIMA P.S. MUKALMUA DIST. NALBARI ASSAM

23: SHYAMANTA BARMAN S/O LT. DAMODAR BARMAN VILL. DARINGAPARA P.S. MUKALMUA DIST. NALBARI ASSAM

24: RANJU DEKA S/O SRI PRADIP DEKA



VILL. DAGAPARA P.S. MUKALMUA DIST. NALBARI ASSAM

25: RAJIA BEGUM W/O SRI PALAN ALI VILL. NO. 2 KANDHABRI P.S. MUKALMUA DIST. NALBARI ASSAM

26: FAZAL HAQUE W/O MD. INTAZ ALI VILL. NO. 2 LOHARKATHA P.S. MUKALMUA DIST. NALBARI ASSAM

27: MINU DEKA W/O SRI PRAMESH DEKA VILL. DARANGIPARA P.S. MUKALMUA DIST. NALBARI ASSAM

28: JITEN DAS S/O SRI HARIN DAS VILL. BARNIBARI P.S. MUKALMUA DIST. NALBARI ASSAM

29: KHABIR ALI S/O MD. SAFED ALI VILL. PACHIM BONMAZA P.S. MUKALMUA DIST. NALBARI ASSAM

30: MANOMATI NATH BORA W/O SANKAR NATH BORA VILL. DIRUA P.S. MUKALMUA DIST. NALBARI ASSAM



31: MANDIRA KAIBORTA W/O SRI PRADIP DEKA VILL. PACHIM DIRUA P.S. MUKALMUA DIST. NALBARI ASSAM

32: PADMINI DAS S/O SRI JOGENDRA DAS VILL. POTEBARI P.S. MUKALMUA DIST. NALBARI ASSAM

33: SUREN BAISHYA S/O LT. NAURAM BAISHYA VILL. NO. 1 NAPTIPARA P.S. MUKALMUA DIST. NALBARI ASSAM

34: GOPALJAN BIBI W/O MD. MOFIZ ALI VILL. BONMAJA P.S. MUKALMUA DIST. NALBARI ASSAM

35: AKHTARA BIBI W/O MD. NABAD ALI VILL. BORNIBARI P.S. MUKALMUA DIST. NALBARI ASSAM

36: SWAPNA RANI BARO W/O SRI PABIN CHANDRA BARO VILL. DIRUA P.S. MUKALMUA DIST. NALBARI ASSAM

37: ALTAF HUSSAIN S/O LT. ABUL SAKAR VILL. BAKRIKUCHI P.S. MUKALMUA DIST. NALBARI



ASSAM

38: SARALA KHATUN W/O MD. KARAM ALI VILL. AND P.S. BHANGNAMARI DIST. NALBARI ASSAM

39: NAZIRA BEGUM W/O CHAN MAHAMMAD VILL. NANGALMARI P.S. BHANGNAMARI DIST. NALBARI ASSAM

40: PRATIMA DAS W/O SRI HARI CHANDRA DAS VILL. NARUA P.S. MUKALMUA DIST. NALBARI ASSAM

41: PRADIP DAS S/O LT. GOPAL DAS VILL. KALDI P.S. MUKALMUA DIST. NALBARI ASSAM

42: MAMANI BEGUM W/O NURUL HAQUE VILL. NO. 2 JOISAGAR P.S. MUKALMUA DIST. NALBARI ASSAM

43: ANIMA KAIBARTA W/O SRI GAGI RAM KOIBARTA VILL. LAUTHARI P.S. MUKALMUA DIST. NALBARI ASSAM

44: MINU KAIBARTA W/O SRI MANI RAM DAS VILL. JOISAGAR P.S. MUKALMUA



DIST. NALBARI ASSAM

45: ASHIYA BEGUM W/O SRI NURUL ISLAM VILL. N.C. PUB KAJIA P.S. BHANGNAMARI DIST. NALBARI ASSAM

46: MARJIN KHATUN W/O SRI RUPSAN ALI VILL. KALARCHAR P.S. BHANGNAMARI DIST. NALBARI ASSAM

47: SAHABUDDIN S/O MD. NAJAR ALI VILL. BARCHALI P.S. BHANGANAMARI DIST. NALBARI ASSAM

48: MENAKA DAS W/O SRI DHARANI DAS VILL. RAMPU P.S. MUKALMUA DIST. NALBARI ASSAM

49: FARMAN ALI S/O MD. ALTAP VILL. N.C. PUB KAJIA P.S. BHANGNAMARI DIST. NALBARI ASSAM

50: ASKAR ALI S/O MD. ISMAIL VILL. KALARCHAR P.S. BHANGNAMARI DIST. NALBARI ASSAM

51: MAFIDA BEGUM W/O MD. MEHER ALI KALARCHAR



P.S. BHANGNAMARI DIST. NALBARI ASSAM

52: PULAK DAS S/O SRI ARUP DAS P.O. CHANDA P.S. MUKALMUA DIST. NALBARI ASSAM

53: KRIPADHAR BARMAN S/O LT. BAPURAM BARMAN VILL. BARTALA P.S. MUKALMUA DIST. NALBARI ASSAM

54: TARIK ANOWAR S/O MD. AMAJ UDDIN VILL. MAGHYA BHANGNAMARI P.S BHANGNAMARI DIST. NALBARI ASSAM

55: PRATIMA HALOI W/O SRI MANGLA HALOI VILL. CHATEMARI P.S. MUKALMUA DIST. NALBARI ASSAM

56: RACHIMA BEGUM W/O MD. HAKIM ALI VILL. GHOGA P.S. MUKALMUA DIST. NALBARI ASSAM

57: NAJMUN NAHAR W/O MD. EUNUSH ALI VILL. LOWTOLA P.S. MUKALMUA DIST. NALBARI ASSAM

58: ABUSAMA ALI S/O GIYAS ALI



VILL. LAUPARA P.S. MUKALMUA DIST. NALBARI ASSAM

59: SAHJAHAN ALI S/O LT. ANAR ALI VILL. SORUSALIA P.S. MUKALMUA DIST. NALBARI ASSAM

60: ARIFA BIBI W/O MD. AJGAR ALI VILL. NARAYANPUR P.S. MUKALMUA DIST. NALBARI ASSAM

61: MALATI TALUKDAR W/O SRI BHUBANESWAR TALUKDAR VILL. KALARCHAR P.S. BHANGNAMARI DIST. NALBARI ASSAM

62: HAKIMA BEGUM W/O MD. JORUL ALI VILL. GOLDIGHOLA P.S. MUKALMUA DIST. NALBARI ASSAM

63: MANJURI BORO W/O SRI NARAYAN CH. BORO VILL. SUNGORBORI P.S. MUKALMUA DIST. NALBARI ASSAM

64: ARAN ALI S/O LT. BAKHEJUDDIN VILL. BURLITPAR P.S. MUKALMUA DIST. NALBARI ASSAM

65: AFRUJA BIBI



W/O MD. FARIDUR RAHMAN VILL. SUTARKUCHI P.S. MUKALMUA DIST. NALBARI ASSAM

66: SONMANI DAS S/O SRI DIJEN KALITA VILL. SUTARKUCHI P.S. MUKALMUA DIST. NALBARI ASSAM

67: AYUB ALI S/O LT. BHOINUR ALI VILL. BALIKUCHI P.S. MUKALMUA DIST. NALBARI ASSAM

68: KHADEJA BEGUM W/O MD. HAFIJUL ISLAM VILL. LOHARKATHA P.S. MUKALMUA DIST. NALBARI ASSAM

69: HUSSAIN AHMED S/O MD. HIKMAT ALI VILL. ADABARI P.S. MUKALMUA DIST. NALBARI ASSAM

70: SARIFUDDIN AHMED S/O LT. AIJUDDIN AHMED VILL. LOHARKATHA P.S. MUKALMUA DIST. NALBARI ASSAM

71: SAMAD ALI S/O MD. SAMEJ ALI VILL. SOYAD ALI CHAR P.S. BHANGNAMARI DIST. NALBARI ASSAM



72: FAZAL HAQUE S/O MD. JANU MUNSHI VILL. BORDHAP P.S. MUKALMUA DIST. NALBARI ASSAM

73: KALICHARAN BAISHYA S/O SRI CHANDRA RAM BAISHAYA VILL. NO. 1 JOYSAGAR P.S. MUKALMUA DIST. NALBARI ASSAM

74: TUTU DEKA S/O SRI JOGESWAR HALOI VILL. ROUMARI PATHAR P.S. MUKALMUA DIST. NALBARI ASSAM

75: RUNU TALUKDAR W/O SRI DEEPAK TALUKDAR VILL. DAMDAMA PATHAR P.S. MUKALMUA DIST. NALBARI ASSAM

76: HOMESWAR BARMAN S/O LT. BINANDI BARMAN VILL. BARTALA P.S. MUKALMUA DIST. NALBARI ASSAM

77: SHAGAR ALI S/O LT. ABED ALI VILL. BARBILPAR P.S. BHANGNAMARI DIST. NALBARI ASSAM

78: SURMAN ALI S/O MD. SATTAR ALI VILL. KALAARCHAR P.S. BHANGNAMARI DIST. NALBARI



ASSAM

79: KALYANI DEKA W/O SRI RATUL DEKA VILL. BARTALA P.S. MUKALMUA DIST. NALBARI ASSAM

80: MAMTAZ PARBIN W/O MD. FAIZUR RAHMAN VILL. N.C. PUB KAJIA P.S. BHANGNAMARI DIST. NALBARI ASSAM

81: ARFAN ALI S/O LT. SUMIRUDDIN VILL. BONPURA P.S. MUKALMUA DIST. NALBARI ASSAM

82: JAGAT MUSHAHARY S/O SRI JAMI RAM MUSHAHARY VILL. NO. 2 KEKAN P.S. MUKALMUA DIST. NALBARI ASSAM

83: DANESH ALI S/O ARMESH ALI VILL. MULAGHATA P.S. MUKALMUA DIST. NALBARI ASSAM

84: BADSHAH ALI S/O SHABUDDIN VILL. BHELAKHAITI P.S. MUKALMUA DIST. NALBARI ASSAM

85: HAMID ALI S/O LT. RAKMAT VILL. PACHIM BHANGNAMARI P.S. BHANGNAMARI



DIST. NALBARI ASSAM

86: SAMAD ALI S/O LT. NOIMUDDIN VILL. LAOPARA P.S. BHANGNAMARI DIST. NALBARI ASSAM

87: SAHERA KHATUN D/O MOIN UDDIN VILL. KALARCHAR P.S. BHANGNAMARI DIST. NALBARI ASSAM

88: ABEDA BEGUM W/O AJMAL ALI VILL. SOTEMARI P.S. MUKALMUA DIST. NALBARI ASSAM

89: MAFIJ ALI S/O LT. DILDAR VILL. NARAYANPUR P.S. MUKALMUA DIST. NALBARI ASSAM

90: FARIDA BIBI W/O MUHIBAR RAHMAN VILL. AND P.S. MUKALMUA DIST. NALBARI ASSAM

91: BILKIS SULTANA W/O SULEMAN ALI VILL. KURIHAMARI P.S. BHANGNAMARI DIST. NALBARI ASSAM

92: AYUB ALI S/O AINUDDIN VILL. DAMDAMA PATHAR P.S. MUKALMUA



DIST. NALBARI ASSAM

93: NITU MEDHI S/O NABIN MEDHI VILL. KHALIHAPAR P.S. MUKALMUA DIST. NALBARI ASSAM

94: RAHIMA BEGUM W/O LOKMAN ALI VILL.NISLAPAR P.S. BHANGNAMARI DIST. NALBARI ASSAM

95: NAYAN MONI ROY S/O LT. KHARGESWAR ROY VILL. NO. 2 NARUA P.S. MUKALMUA DIST. NALBARI ASSAM

96: ARFAN ALI S/O LT. ROUSHAN ALI VILL. NARAYANPUR P.S. MUKALMUA DIST. NALBARI ASSAM

97: PARIJAN BEGUM W/O LT. SABER ALI VILL. PACHIM BHANGNAMARI P.S. BHANGNAMARI DIST. NALBARI ASSAM

98: BINA MEDHI S/O LT. MOHAN MEDHI VILL. TEGHERATARI P.S. MUKALMUA DIST. NALBARI ASSAM

99: OMAR ALI S/O SAHED ALI VILL. KALARCHAR



P.S. BHANGNAMARI DIST. NALBARI ASSAM

100: SAHABUDDIN S/O NAJAR ALI VILL. NO. 1 KANDHBARI P.S. MUKALMUA DIST. NALBARI ASSAM

101: PADUM KALITA S/O LT. THANURAM KALITA VILL. LOAPARA P.S. MUKALMUA DIST. NALBARI ASSAM

102: LAL MIYA S/O LT. REFAK ALI VILL. NO. 2 BARBALA P.S. MUKALMUA DIST. NALBARI ASSAM

103: AJAD ALI S/O LT. MONJURA ALI VILL. GHOGA P.S. MUKALMUA DIST. NALBARI ASSAM

104: PHULMALA BEGUM W/O AFSER ALI VILL. 2 NO. LARKUSHI P.S. MUKALMUA DIST. NALBARI ASSAM

105: CHANDAN PATHAK S/O LT. NAREN PATHAK VILL. 2 NO. DAULASAL P.S. MUKALMUA DIST. NALBARI ASSAM

106: UZALA KHATUN W/O IBSAD ALI



VILL. 2 NO. LARKUCHI P.S. MUKALMUA DIST. NALBARI ASSAM

107: HABIZUR RAHMAN S/O AHILA VILL. KHAGRKHALI P.S. MUKALMUA DIST. NALBARI ASSAM

108: SWARIFAN BEGUM W/O JAMAL ALI VILL 2 NO. LARKUCHI P.S. MUKALMUA DIST. NALBARI ASSAM

109: SAKINA KHATUN W/O SAMAD ALI VILL. PERADHARA P.S. MUKALMUA DIST. NALBARI ASSAM

110: PHUKON NATH S/O JYOTISH CH. NATH VILL. 2 NO. DAULASAL P.S. MUKALMUA DIST. NALBARI ASSAM

111: BORNALI NATH W/O NAYANMONI NATH VILL. 1 NO. DAULASAL P.S. MUKALMUA DIST. NALBARI ASSAM

112: AJIT TALUKDAR S/O LT. DHARNI DHAR TALUKDAR VILL. 25 NO. RUPIABATHAN P.S. BELSOR DIST. NALBARI ASSAM VERSUS



THE STATE OF ASSAM AND 18 ORS.

REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT

DISPUR

GUWAHATI-6

2:COMMISSIONER AND SECRETARY

TO THE GOVT. OF ASSAM

FINANCE DEPTT. JANATA BHAWAN

DISPUR

GUWAHATI-6

ASSAM

3:COMMISSIONER

DEPTT. OF PANCHAYAT AND RUARAL DEVELOPMENT GOVT. OF ASSAM

PANJABARI

JURIPAR

GUWAHATI-37

ASSAM

4:ASSAM STATE ELECTION COMMISSION

ASSAM

REP. BY ITS COMMISSIONER

HOUSE FED COMPLEX

DISPUR

GUWAHATI-6

5:DEPUTY COMMISSIONER

NALBARI

DIST. NALBARI

ASSAM

6:CHIEF EXECUTIVE OFFICER

NALBARI ZILLA PARISHAD

NALBARI

ASSAM

7:BLOCK DEVELOPMENT OFFICER

BARKHETRI BLOCK

MUKALMUA

P.O. AND PS. MUKALMUA

DIST. NALBARI

ASSAM

8:THE SECRETARY

57 NO. DAULASAL LARKUCHI GAON PANCHAYAT LARKUCHI

P.O. LALKUCHI

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781312

9:THE SECRETARY

56 NO. MUGDI RAMPUR GAON PANCHAYAT



P.O. RAMPUR

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781312

10:THE SECRETARY

54 NO. KEKAN KAPLABARI GAON PANCHAYAT P.O. KEKAN

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781312

11:THE SECRETARY

58 NO. BANTALA- JOYSAGAR GAON PANCHAYAT

P.O. BELTALA

P.O. RAMPUR

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781138

12:THE SECRETARY

59 NO. MUKALMUA- NARAYANPUR GAON PANCHAYAT

P.O. AND P.S. MUKALMUA

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781126

13:60 NO. KANDHBARI- DAGAPARA GAON PANCHAYAT

P.O. KANDHBARI

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781126

14:61 NO. GHOGA GON PANCHAYAT

P.O. LAWTOLA

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781126

15:62 NO. ADABARI LOHARKATHA GAON PANCHAYAT

P.O. LAHARKATHA

P.O. RAMPUR

PS. MUKALMUA

DIST. NALBARI

ASSAM

PIN-781126

16:55 NO. BARNIBARI NAPTIPARA GAON PANCHAYAT

P.O. BARNIBARI

P.O. RAMPUR



PS. MUKALMUA DIST. NALBARI

ASSAM

PIN-781304

17:64 NO. BHANGNAMARI GAON PANCHAYAT

P.O. AND P.S BHANGNAMARI

DIST. NALBARI

ASSAM

PIN-781312

18:63 NO. KALARCHAR GAON PANCHAYAT

P.S. BHANGNAMARI P.O. KALARCHAR

DIST. NALBARI

ASSAM

PIN-781312

19:65 NO. KURIHAMARI BARSALIYA GAON PANCHAYAT

P.O. AND P.S. BHANGNAMARI

DIST. NALBARI

ASSAM

PIN-781126

Advocate for: DR. PK GOSWAMI

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 18 ORS.

Linked Case: WP(C)/757/2020

MOMI PEGU AND 6 ORS.

EX-PRESIDENT OF UJANI MAJULI ANCHALIK PANCHAYAT

JENGRAIMUKH

W/O. SATYARANJAN PEGU

VILL. JENGRAI MAGHUACHUK. O.O. AND P.S. JENGRAIMUKH

DIST. MAJU

ASSAM

PIN-785105.

2: KUNJALATA BORAH

EX VICE PRESIDENT OF UJANI MAJULI A.P.

JENGRAIMUKH

W/O. JITEN BORAH

VILL. AND P.O. RATANPUR

P.S. JENGRAIMUKH

DIST. MAJULI

ASSAM

PIN-785110.

3: BOBITA DOLEY



EX A.P. MEMBER FROM PHULONI G.P. UNDER UJANI MAJULI A.P. VILL.

AND P.O. RATANPUR MIRI

P.S. JENGRAIMUKH

DIST. MAJULI

ASSAM

PIN-785105.

4: MENOKA KUTUM

EX A.P. MEMBER FROM LUITPORIYA G.P. UNDER UJANI MAJULI A.P. W/O.

ROBIN KUTUM

VILL. SUKANSUTI GAON

P.O. BHOKATIDUWAR P.S. JENGRAIMUKH

DIST. MAJULI

ASSAM

PIN-785110.

5: BABUL CH. MILI

EX A.P. MEMBER FROM PHULONI G.P. UNDER UJANI MAJULI ANCHALIK

PANCHAYAT

S/O. LT. OPEN CH. MILI

VILL. LAHAN GAON

P.O. KARKICHUK

P.S. JENGRAIMUKH

DIST. KAJULI

ASSAM

PIN-785105.

6: PURNIMA KATAKI

EX A.P. MEMBER FROM RANGACHAHI G.P. W/O. JAGAT CH. KATAKI

VILL. GUWALABORI GAON

P.O. RANGACHAHI

P.S. JENGRAIMUKH

DIST. MAJULI

ASSAM

PIN-785105.

7: DARASINGH DOLEY

EX A.P. MEMBER FROM CHEREPAI G.P. S/O. MUKUT DOLEY

VILL. KUMARBARI GAON

P.O. AND P.S. JENGRAIMUKH

DIST. MAJULI

ASSAM

PIN-785105.

VERSUS

THE STATE OF ASSAM AND 5 ORS.

REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



DISPUR GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GUWAHATI-37.
3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

MAJULI ASSAM PIN-785105. 5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD DIST. MAJULI ASSAM PIN-785105. 6:THE BLOCK DEVELOPMENT OFFICER CUM EXECUTIVE OFFICER

UJANI MAJULI ANCHALIK PANCHAYAT P.O. AND P.S. JENGRAIMIKH DIST. MAJULI ASSAM PIN-785105.

Advocate for : MR. A F N U MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/8684/2019

ABDUL WAHAB MIAH AND 10 ORS. EX-PRESIDENT
JAMADARHAT GAON PANCHAYAT S/O. ABDUL HALIM MIAH
VILL. JAMADARHAT
P.O. JAMADARHAT
P.S. FAKIRGANJ



DIST. DHUBRI ASSAM PIN783330.

2: SHORBANU KHATUN
EX-VICE PRESIDENT
JAMADARHAT GAON PANCHAYAT
W/O. RAHIM ALI
VILL. PAIKARPARA
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

3: SHOHID ALI S/O. BISHA SHEIKH VILL. MATHAKATA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

4: ACHCHABIA KHATUN W/O. ACHUR UDDIN VILL. JAMADARHAT P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

5: BASATON NESSA W/O. SHAJAHAN ALI VILL. PORAVITA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

6: ARFAN ALI SHEIKH W/O. ABDUL AJIJ SHEIKH VILL. PAIKARPARA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI



ASSAM PIN-783330.

7: SALEHA KHATUN W/O. FAYJUDDIN SHEIKH VILL. DUDHTOLA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

8: SULTAN ALI S/O. MOKACHED ALI VILL. DUDHTOLA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

9: AMBIYA KHATUN W/O. GOLAM MASTAFA VILL. BANACHAPA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

10: ABDUL HAMID S/O. ADRASH ALI VILL. MAHAJANPARA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

11: MOIDUL ISLAM S/O. NUR UDDIN MIAH VILL. PORAVITA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330. VERSUS



THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY.-06.
3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI JURIPAR GHY.-37. 4:THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD
DHUBRI
P.O. AND DIST. DHUBRI
ASSAM
PIN-783301.
6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER JAMADARHAT
P.O. CHIRAKUTI
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.
7:THE NO. 62 JAMADARHAT GAON PANCHAYAT

REP. BY THE SECRETARY
JAMADARHAT GAON PANCHAYAT



P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/3622/2018

MADHABI RAHANG AND 8 ORS. W/O. HARIRAM RAHANG VILL. CHAMOTA PATHAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

2: JAIFOR ALI

S/O. ABDUL MUSABBIR VILL. HATKHOLA P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

3: PHULMOTI INGTI

W/O. NIPEN INGTI VILL DIKSANG P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

4: SAJEDA BEGUM

W/O. TAHER ALI VILL. AND P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

5: MD. TAFAJUL ISLAM CHAUDHURY

S/O. ABDUL MUSABBIR CHAUDHURY VILL. 2 NO. KOCHUTOLI



P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

6: RAHIM KHAN

S/O. KANU KHAN VILL. CHAMOTA PATHAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

7: TUKLU DEY

VILL. CHAMOTA PATHAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

8: HAZERA BEGUM

D/O. HABIB HAZARIKA VILL. KOPALKATA P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

9: ANJU PATAR

VILL. MAHMARA P.O. SONAPUR DIST. KAMRUP (M) ASSAM. VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GHY.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT. ASSAM DISPUR GHY.



3:THE FINANCE COMMISSION OF INIDA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI
4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM DISPUR GHY. 5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI JURIPAR GHY. 6:THE DY. COMMISSIONER

KAMRUP (M)
P.O. PANBAZAR
DIST. KAMRUP (M)
ASSAM
7:THE CHIEF EXECUTIVE OFFICER

KAMRUP METRO ZILLA PARISHAD GOLAGHAT P.O. AND DIST. KAMRUP (M) ASSAM 8:THE BLOCK DEVELOPMENT OFFICER

DIMORIA DEVELOPMENT BLOCK P.O. SONAPUR DIST. KAMRUP (M) ASSAM 9:THE GAON PANCHAYAT SECRETARY

SONAPUR G.P. P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

Advocate for: MR. M KHAN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.



Linked Case: WP(C)/1005/2020

DEBOJIT PATIR AND 10 ORS.
EX-PRESIDENT OF 94 RATANPUR MIRI GAON PANCHAYAT S/O. LT. NOBIN PATIR
VILL. UJANI GEZERA
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

2: USHARANI DOLEY
EX-VICE PRESIDENT OF 94 RATANPUR MIRI GAON PANCHAYAT
W/O. JUGAL DOLEY
VILL. RATANPUR MIRI
P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105..

3: NABAJIT DOLEY
EX-MEMBER OF NO. 3 UJANI GEZERA UNIT
94 RATANPUR MIRI G.P.
S/O. LT. TIKESWAR DOLEY
VILL. UJANI GEZERA
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

4: ROMESH KULI
EX-MEMBER OF NO. 9 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
S/O. LT. MONAI KULI
VILL. KULI GAON
P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105.

5: DIPAMONI KUTUM
EX-MEMBER OF NO. 2 TAKARCHUK UNIT
94 RATANPUR MIRI G.P.
W/O. MAHANANDA KUTUM
VILL. TAKARCHUK
P.O. GEZERA
P.S. JENGRAIMUKH



DIST. MAJULI ASSAM. PIN-785105.

6: SANTANA MILI
EX-MEMBER OF NO. 6 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
W/O. DILIP MILI
VILL. MILI GAON
P.O. MILI TINI ALI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

7: GITANJALI PATIR DOLEY
EX-MEMBER OF NO. 7 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
W/O. AMRIT DOLEY
VILL. AND P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105.

8: MRINALI DOLEY
EX-MEMBER OF NO. 4 NAMONI GEZERA UNIT
94 RATANPUR MIRI G.P.
W/O. JHON DOLEY
VILL. NAMONI GEZERA
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

9: SIVANATH PEGU
EX-MEMBER OF NO. 1 JABORCHUK UNIT
94 RATANPUR MIRI G.P.
S/O. NANDESWAR PEGU
VILL. JABORCHUK KATHONI
P.O. GEZERA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785110.

10: MINU BORAH
EX-MEMBER OF NO. 5 HALDHIBARI UNIT
94 RATANPUR MIRI G.P.
W/O. GUNA KANTA BORAH
VILL. HALDHIBARI
P.O. MILI TINI ALI



P.S. JENGRAIMUKH DIST. MAJULI ASSAM. PIN-785110.

11: RAIJESH CHANDI
EX-MEMBER OF NO. 10 RATANPUR MIRI UNIT
94 RATANPUR MIRI G.P.
S/O. LT. BANURAM CHANDI
VILL. NAYABAZAR
P.O. RATANPUR MIRI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM. PIN-785105.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.

MAJULI ASSAM PIN-785105. 5:THE CHIEF EXECUTIVE OFFICER

4:THE DY. COMMISSIONER

MAJULI ZILLA PARISHAD KAMALABARI DIST. MAJULI ASSAM PIN-785105. 6:THE UJANI MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER UJANI MAJULI DEVELOPMENT BLOCK



P.O. AND P.S. JENGRAIMUKH

DIST. MAJULI

ASSAM

PIN-785105.

7:THE 94 RATANPUR MIRI GAON PANCHAYAT

REP. BY THE SECRETARY

RATANPUR GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK

PANCHAYAT

JENGRAIMUKH

P.O. AND P.S. JENGRAIMUKH

DIST. MAJULI

ASSAM

PIN-785104.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/5129/2020

TAHERA BIBI AND 10 ORS W/O. NURAL AMIN VILL. CHHAGOLIA PART-I P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

2: ANANDA ADHIKARY S/O. LT. PREMANANDA ADHIKARY VILL. CHHAGOLIA PART-II P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

3: KANAK KR. ADHIKARY S/O. LT. JOGENDRA ADHIKARY VILL. CHHAGOLIA PART-I P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

4: SABITA PATNI DAS W/O. TARUN PATNI DAS



VILL. CHHAGOLIA PART-II P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

5: ROKEYA SIDDIQUE W/O. ABU BAKKAR SIDDIQUE VILL. CHHAGOLIA PART-I P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

6: JELEKA BIBI W/O. ABDUL MANNAN SHEIKH VILL. CHHAGOLIA PART-II P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

7: JAHIDUR RAHMAN S/O. FAZAL ALI MONDAL VILL. CHHAGOLIA PART-I P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

8: FAZLE RAHMAN S/O. SABED ALI VILL. CHHAGOLIA PART-II P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

9: BIBHA SARKAR W/O. MRINAL SARKAR VILL. CHHAGOLIA PART-II P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

10: ABIDA BIBI W/O. JAMIR ALI



VILL. CHHAGOLIA PART-II P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

11: RATIRANJAN GHOSE S/O. LT. GANGA CHARAN GHOSE VILL. CHHAGOLIA PART-II P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM. VERSUS

THE STATE OF ASSAM AND 4 ORS REP. BY THE SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GUWAHATI-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. **DISPUR** GUWAHATI-37. 3:THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT. **DISPUR** GUWAHATI-06. 4:THE DY. COMMISSIONER OF DHUBRI DISTRICT AT DHUBRI P.O. P.S. AND DIST. DHUBRI **ASSAM** PIN-783301. 5:THE DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER DHUBRI ASSAM
P.O. P.S. AND DIST. DHUBRI ASSAM
PIN-783301.

Advocate for : MR. A T SARKAR

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 4 ORS



Linked Case: WP(C)/960/2020

BIJOY DOLEY AND 10 ORS.
EX-PRESIDENT OF 93 JENGRAI GAON PANCHAYAT S/O- LT. PIYORAM DOLEY
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

2: BORNALI PEGU
EX-VICE PRESIDENT OF 93 JENGRAI GAON PANCHAYAT
W/O- SRI NILO PEGU
VILL. LAKHIMI BOR POMUA GAON
P.O. AND P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

3: PHIRUJ DOLEY
EX-MEMBER OF NO. 1 BOR POMUA UNIT
93 JENGRAI G.P.
S/O- KARKA DOLEY
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

4: SMTI. KOCH PROVA PEGU
EX- MEMBER OF NO.2 BOR POMUA UNIT
93 JENGRAI G.P.
W/O- SRI BHODRJIT PEGU
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

5: SWAPNA PEGU EX-MEMBER OF NO. 2 BOR POMUA UNIT 93 JENGRAI G.P. W/O- SRI HARA KANTA PEGU VILL. BORPATHAR GAON P.O. JENGRAIMUKH



P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785105.

6: SMTI. MONITA PEGU
EX- MEMBER OF NO. 5 GOBURCHUK UNIT
93 JENGRAI G.P.
W/O- BHUPEN PEGU
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

7: SURJYA DOLEY
EX-MEMBER OF NO. 6 BOR POMUA KATHALGURI UNIT
93 JENGRAI G.P.
S/O- INDESWAR DOLEY
VILL. BOR POMUA GAON
P.O. JENGRAIMUKH
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

8: RINESWARI PEGU EX-MEMBER OF 7 MAGHUACHUK UNIT 93 JENGRAI G.P. W/O- SRI SUKURAM PEGU VILL. JENGRAI MAGHUA GAON P.O. JENGRAIMUKH P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785105.

9: SARBESWAR DOLEY
EX-MEMBER OF NO. 8 MAGHUACHUK UNIT
93 JENGRAI G.P.
S/O- LT. KATIRAM DOLEY
VILL. JENGRAI AMGURI GAON
P.O. JENGRAI
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.

10: BISHNU KR. PEGU EX- MEMBER OF 9 JENGRAI CHAPORI UNIT 93 JENGRAI G.P. S/O- JAIGE PEGU



VILL. JENGRAI CHAPORI P.O. JENGRAIMUKH P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785105.

11: GUNADHAR PEGU
EX-MEMBER OF 10 JENGRAI CHAPORI UNIT
93 JENGRAI G.P.
S/O- GANGARAM PEGU
VILL. JENGRAI BALI CHAPORI
P.O. JENGRAI CHAPORI
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785105.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY.-06.

4:THE DY. COMMISSIONER

MAJULI

ASSAM

PIN- 785105.

5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD

KAMALABARI

DIST- MAJULI

ASSAM

PIN-785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEV. OFFICER

UJANI MAJULI DEV. BLOCK

P.O. AND P.S. JENGRAIMUKH

DIST.- MAJULI (ASSAM)

PIN- 785105.



7:THE 93 JENGRAI GAON PANCHAYAT REP. BY THE SECY. PHULANI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK PANCHAYAT JENGRAIMUKH P.O. AND P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785104.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/746/2020

RUPALI GOGOI AND 65 ORS.
FORMER PRESIDENT EAST (PUB) JORHAT ANCHALIK PANCHAYAT W/O- MR. BIREN GOGOI
VILL AND P.O-SELENG HAT
DIST-JORHAT
ASSAM
PIN-785636

2: MONIRAM KARMAKAR
FORMER VICE-PRESIDENT EAST (PUB) JORHAT ANCHALIK PANCHAYAT
S/O-MR. SUREN KARMAKAR
VILL-HOLLUNGOORIE T.E.
P.O AND P.S-MARIANI
DIST-JORHAT
ASSAM
PIN-785634

3: LALIT GOGOI FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT S/O-MR. ROHINI GOGOI VILL AND P.O- UJANI RAJABARI DIST-JORHAT ASSAM PIN-785635

4: KUNJALATA LAHON FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT W/O-MR. NITYANANDA LAHON VILL-CHINATOLI GAON P.O-KHATISONA DIST- JORHAT



ASSAM PIN-785635

5: UMAKANTI SENAPATI FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT W/O-MR. BIPUL SENAPATI VILL AND P.O-BHUYANHAT DIST- JORHAT ASSAM PIN-785680

6: DIBYALATA GOGOI FORMER MEMBER EAST (PUB) JORHAT ANCHALIK PANCHAYAT W/O-MR. PABITRA GOGOI VILL-PITHAKHUWA GAON P.O-SELENGHAT DIST-JORHAT ASSAM PIN-785680

7: MALATI TANTI FORMER PRESIDENT 19 NO. BALIJAN GAON PANCHAYAT W/O-SADANANDA TANTI VILL-TIRUAL T.E P.O-NAKACHARI DIST- JORHAT ASSAM PIN-785635

8: GUNU PRABHA GOGOI FORMER VICE-PRESIDENT 19 NO. BALIJAN GAON PANCHAYAT W/O- RAMANI GOGOI VILL- MASKHOWA P.O-NAKACHARI DIST- JORHAT ASSAM PIN-785635

9: KAMALA NAYAK FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT W/O-PANDAB NAYAK VILL- NAGINIJAN T.E P.O-NAKACHARI DIST- JORHAT ASSAM PIN-785635

10: MANOJ MAJHI



FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT S/O- BHABIRAM MAJHI VILL-BALIJAN T.E. P.O-NAKACHARI DIST- JORHAT ASSAM PIN-785635

11: ASHA KURMI
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
W/O- NITU MAJHI
VILL-BALIJAN T.E.
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

12: AMOSH KARJI FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT VILL- NAGINIJAN T.E P.O-NAKACHARI DIST- JORHAT ASSAM PIN-785635

13: TUFAN KARMAKAR FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT S/O-MAHESH KARMAKAR VILL AND P.O-NAGINIJAN PUTHINADI (NAKACHARI) DIST- JORHAT ASSAM PIN-785635

14: FARIDA BEGUM
FORMER MEMBER 19 NO. BALIJAN GAON PANCHAYAT
W/O-CHAFIKUL HUSSAIN
VILL- BALIJAN NATUNMATI
P.O-NAKACHARI
DIST- JORHAT
ASSAM
PIN-785635

15: PRASANTA GOGOI FORMER PRESIDENT 15 NO. MADHYA NA KACHARI GAON PANCHAYAT S/O-KIRTINATH GOGOI VILL-MARANGIAL GAON P.O-NAKACHARI DIST-JORHAT



ASSAM PIN-785635

16: JOYA GOGOI FORMER VICE-PRESIDENT 15 NO. MADHYA NA KACHARI GAON PANCHAYAT W/O-HEMA GOGOI VILL-MARANGIAL GAON P.O-NAKACHARI

DIST-JORHAT ASSAM

PIN-785635

17: GIRISH SAIKIA

FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT

S/O-LUDUR SAIKIA

VILL-VELEUGURI RATANPUR GAON

P.O-KHATISONA

DIST-JORHAT

ASSAM

PIN-785635

18: HAMIDULLA

FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT

S/O- BADIUDDIN AHMED

VILL- DEBERAPARA

P.O-NAKACHARI

DIST-JORHAT

ASSAM

19: TOSHESHWAR BARUAH

FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT

S/O- SHARANAN BARUAH

VILL-MARANGIAL GAON

P.O-NAKACHARI

DIST-JORHAT

ASSAM

PIN-785635

20: ALPANA HAZARIKA

FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT

C/O- BIPIN HAZARIKA

VILL- BHELEWGURI KALIYA GAON

P.O-KHATISONA

DIST-JORHAT

ASSAM

PIN-785635



21: BABITA GOGOI FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT C/O-RAJU GOGOI VILL-DIHINGIA GAON P.O-KHATISONA DIST-JORHAT ASSAM PIN-785635

22: PABAN MUDI FORMER MEMBER 15 NO. MADHYA NA KACHARI GAON PANCHAYAT C/O-CHUKURA MUDI VILL AND P.O- KHATISONA DIST-JORHAT ASSAM PIN-785635

23: JAYANTA GOGOI FORMER PRESIDENT 11 NO. PUB LAHING GAON PANCHAYAT S/O-GOPINATH GOGOI VILL- 2NO. CHETIA GAON P.O-HANCHARA DIST-JORHAT ASSAM PIN-785683

24: MINA KONWAR SAIKIA
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
W/O-RATNESWAR SAIKIA
VILL-BELTAL JAPISIJIA
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

25: BIPUL BORAH
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O-JOGESHWAR BORAH
VILL- HATIMURIA GAON
P.O-BHUYANHAT (SELENGHAT)
DIST-JORHAT
ASSAM
PIN-785636

26: RINA PHUKAN FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT C/O- DINANATH PHUKAN VILL-LUKHURAKHAN GAON



P.O-SELENGHAT DIST-JORHAT ASSAM PIN-785636

27: ILLA PHUKAN GOGOI FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT C/O-MUHIRAM PHUKAN VILL- TIPONIA BORCHUK P.O-SELENGHAT DIST-JORHAT ASSAM PIN-785636

28: MONTU SAIKIA
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
S/O-JONMEJOYA SAIKIA
VILL-KUKURA CHUA GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

29: JITU BURAGOHAIN
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O-SURENDRA NATH BURAGOHAIN
VILL-KOLIAPANI GAON
P.O- KOLIAPANI
DIST-JORHAT
ASSAM
PIN-785112

30: JULI PHUKAN
FORMER MEMBER 11 NO. PUB LAHING GAON PANCHAYAT
C/O-PRYANATH PHUKAN
VILL-MAJUNAGAYAN GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

31: GITANJALI GOND
FORMER PRESIDENT 18 NO. KOTHALGOORIE GAON PANCHAYAT
W/O-ARUN MALLICK
VILL-KOTHALGOORIE T.E
P.O AND P.S-MARIANI
DIST-JORHAT
ASSAM



PIN-785634

32: RANU SAIKIA
FORMER PRESIDENT 12 NO. LAHING GAON PANCHAYAT
W/O-SRI MAHENDRA SAIKIA
VILL-HALOWA PATHAR GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

33: JAGADISH SURI FORMER VICE-PRESIDENT 12 NO. LAHING GAON PANCHAYAT S/O-LATE ARUN SURI VILL-KHANIKAR BAZAR P.O-SELENGHAT DIST-JORHAT ASSAM PIN-785636

34: DADUL SAIKIA
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O-SRI BISHWA SAIKIA
VILL-HALOWA PATHAR GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

35: ANJALI KHANIKAR
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
W/O-RITAL KHANIKAR
VILL-BALIGAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

36: DURGA SAHU
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O-ASHARFI SAHU
VILL-DALINBASHTI
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

37: SABITRI KURMI



FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT W/O-PARAMESHWAR KURMI VILL-BANGALI GAON P.O-SELENGHAT DIST-JORHAT ASSAM PIN-785636

38: BHAIKON NAYAK
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O-SRI DHIREN NAYAK
VILL-BAISAHABI PURONALINE GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

39: TILESHWARI NAYAK
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
W/O-SRI SANTOSH NAYAK
VILL-BAISAHABI BORLINE GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

40: NIPEN URANG
FORMER MEMBER 12 NO. LAHING GAON PANCHAYAT
S/O- LATE DEBESHWAR URANG
VILL- DALIMBAGAN GAON
P.O-SELENGHAT
DIST-JORHAT
ASSAM
PIN-785636

41: DIPTI HAZARIKA
FORMER PRESIDENT 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT
W/O-SRI TOLAN HAZARIKA
VILL-HAZARIKA GAON
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

42: KESAB GOGOI FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT S/O-LATE BUDURAM GOGOI VILL-BORGAON



P.O-GOHANIBARI DIST-JORHAT ASSAM PIN-785635

43: TARUN HAZARIKA

FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT S/O-LATE KHAGESWAR HAZARIKA

VILL-PUTHINADI GOHANI GAON

P.O-UJANI RAJABARI

DIST-JORHAT

ASSAM

PIN-785635

44: LILAWATI PAW

FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT

W/O-SRI BIREN PAW

VILL-GOHAIN PATHER

P.O-HEMLAI

DIST-JORHAT

ASSAM

PIN-785635

45: DHRUBA GOGOI

FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT

S/O-LATE THANU RAM GOGOI

VILL-2NO. DORIKIAL

P.O-NAKACHARI

DIST-JORHAT

ASSAM

PIN-785635

46: MUNU GOGOI

FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT

W/O-SRI NABIN GOGOI

VILL-TIRUAL GAON

P.O-NAKACHARI

DIST-JORHAT

ASSAM

PIN-785635

47: MUNU TAMULI

FORMER MEMBER 16 NO. UTTAR-PUB NAKACHARI GAON PANCHAYAT

W/O-SRI PRANAB TAMULI

VILL-BOWTALI GAON

P.O-UJANI RAJABARI

DIST-JORHAT

ASSAM



PIN-785635

48: BANTI SAIKIA
FORMER PRESIDENT 79 NO. CHARAIPANI GAON PANCHAYAT
W/O-JATIN SAIKIA
VILL-GOHAINJAN
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

49: BEUTY SAIKIA
FORMER VICE-PRESIDENT 79 NO. CHARAIPANI GAON PANCHAYAT
D/O-DHANIRAM SAIKIA
VILL-GOHAINJAN
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

50: BONITA TANTI FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT W/O-KARAMSINGH TANTI VILL- BOSABORI T.E P.O-MOHIMABARI DIST-JORHAT ASSAM PIN-785630

51: PURNIMA KUMAR
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
W/O-RAKESH KUMAR
VILL-TIROON T.E
P.O-BANDARCHALIA
DIST-JORHAT
ASSAM
PIN-785630

52: LAKHPATI TANTI FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT S/O-BHUBAN TANTI VILL-TIROON T.E P.O-BANDARCHALIA DIST-JORHAT ASSAM PIN-785630

53: DIPAK SAIKIA



FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT S/O-BHOLARAM SAIKIA
VILL-BHAIGOLAKHI GAON
P.O-PHULBARI
DIST-JORHAT
ASSAM
PIN-785630

54: SHISILIYA MUNDA FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT W/O-SRI BIDYA CHAWRA VILL-CHARAIPANI T.E P.O-MOHIMABARI DIST-JORHAT ASSAM PIN-785630

55: ROBIN BHUYAN
FORMER MEMBER 79 NO. CHARAIPANI GAON PANCHAYAT
S/O-NIMAI BHUYAN
VILL-CHARAIPANI T.E
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785630

56: POLASH PRATIM BORAH
FORMER PRESIDENT 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-RAJU BORAH
VILL-GHARPHALIA GAON
P.O-CHUNGILAHING
P.S-MARIANI
DIST-JORHAT
ASSAM
PIN-785635

57: DIPIKA KURMI
FORMER VICE-PRESIDENT 17 NO. PUB NAKACHARI GAON PANCHAYAT
W/O-SRI ATUL KURMI
VILL-NAGNIJAN T.E
P.O-NAKACHARI
DIST-JORHAT
ASSAM
PIN-785635

58: TARUN GOGOI FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT S/O-NADIRAM GOGOI



VILL-NAPAM GAON P.O-CHUNGILAHING DIST-JORHAT ASSAM PIN-785635

59: ILAMONI GOGOI FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT W/O-SRI JADAV GOGOI VILL-GABHARU KONWAR GAON P.O-GABHARU ALI GAON DIST-JORHAT ASSAM PIN-785635

60: NARESH MUNDA
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-ATUA MUNDA
VILL-GABHARU GRAND GAON
P.O-GABHARU KONWAR GAON
DIST-JORHAT
ASSAM
PIN-785635

61: LAKHIMONI MURARI FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT D/O-MAHARI MURARI VILL-PHUKAN HABI GAON P.O-MAGROI DIST-JORHAT ASSAM PIN-785635

62: GOPAL GOGOI FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT S/O- SRI SONARAM GOGOI VILL AND P.O-MAGROI DIST-JORHAT ASSAM PIN-785635

63: QUEEN GOGOI FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT W/O-DURGESHWAR GOGOI VILL AND P.O-MAGROI DIST-JORHAT ASSAM PIN-785635



64: SANGITA BEDIYA
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
W/O-SUKLAL BEDIYA
VILL-SATOI T.E
P.O-MAGROI
DIST-JORHAT
ASSAM
PIN-785635

65: DIPAK NAYAK
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-LALBABU NAYAK
VILL-SATOI T.E
P.O-MAGROI
DIST-JORHAT
ASSAM
PIN-785635

66: ACHINTYA GOGOI
FORMER MEMBER 17 NO. PUB NAKACHARI GAON PANCHAYAT
S/O-NAKUL GOGOI
VILL-NAPAM GAON
P.O-CHUNGILAHING
DIST-JORHAT
ASSAM
PIN-785635
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP .BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GUWAHATI-6

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR
PANJABARI
GUWAHATI-37
3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT. DISPUR
GUWAHATI-781006
4:THE DEPUTY COMMISSIONER
JORHAT
ASSAM
PIN-785001

5:JORHAT ZILLA PARISHAD



REP. BY THE CHIEF EXECUTIVE OFFICER
JORHAT ZILLA PARISHAD
DIST. JORHAT
ASSAM
PIN-785001
6:EAST (PUB) JORHAT ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
EAST (PUB) JORHAT DEVELOPMENT BLOCK
P.O. AND P.S JORHAT
DIST. JORHAT
ASSAM
PIN-785001

Advocate for: MR. A K SARMA

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/7291/2021

KAJAL BHUYAN AND 118 ORS C/O SRI KAMAL BHUYAN VILL SAPEKHATI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

2: SRI BOLURAM MUCHARHARI C/O SRI KERENGA MUCHAHARI VILL BHELAWGURI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

3: SRI SABITRI BORO C/O UT NAREN BORO VILL BORPAM TINIALI P.O. SOOTEA PIN 784175

4: BIREN BOSUMUTARY LT. JOGAN BOSUMATARY VILL BALISJAN P.O. SENGAMARI P.S. SOOTEA



P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

5: SRI ANIL SABAR C/O SUKLAL SABAR VILL GOURIPUR P.O. CHANGAMARI

P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

6: SWAPNA BHUYAN C/O LT.. DURGESWAR BHUYAN VILL SAPEKHATI P.O. BORPAM TINIALI DIST BISWANATH

7: SRI MINATI KILINPI C/O SRI GOJEN KILLING VILL PHUKANSANG P.O. BORPAM TINIALI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

8: SRI JITEN KHODAL C/O LT. HARIBHOJON KHODAL VILL GHILADHARI (BOSTI) P.O. BORPAM TINIALI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

9: MD. MAHAMAD ALI C/O LT. MUSLIM ALI VILL CHANGAMARI P.O. BORPAM TINIALI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

10: SRI REKHA KATAKI



C/O PRASANTO SAIKIA VILL PURANIGAON P.O. BORPAM TINIALI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

11: PRAMUD BASUMATARI C/O LT. NANDESWAR BASUMATARI VILL VHELUGURI P.O. BORPAM TINIALI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

12: MD. ABDUL KHALEK C/O LT. SAHAJUDDIN SEKH VILL 4 NO. BHOJMARI

P.O. BORPAM TINIALI P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

13: ABDUL SALAM C/O LT. FARAUDDIN SEKH VILL BHOJMARI P.O. TEWARIPAL P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

14: MISS UMME KULSUM C/O MD. ABDUL MAZID VILL 2 NO. ADAVATI P.O. TEWARIPAL

P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

15: MISS JAMANA KHATUN C/O AFSAR ALI



VILL BHOJMARI P.O. TEWARIPAL P.S. SOOTEA P.O. BORPAM TINIALI DIST BISWANATH PIN 784175

16: MAJONI DAS C/O RAMESH DAS VILL PALASONI P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

17: SRI TANKESWAR SAIKIA C/O LT. HARANATH SAIKIA VILL MAGURMARI P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

18: SRI JEUTI GOGOI C/O DULAN GOGOI VILL BEJOHOLA P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

19: SRI BIREN GORH C/O KATHA DORH VILL GILADHARI P.O. SOOTEA P.S. BORPAM TINIALI DIST BISWANATH PIN 784175

20: SRI BABUL SEN C/O LT. LAKHINDAR SEN VILL UDAYPUR

P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175



21: SRI CHAMPA GOHAIN C/O ABONI GOHAIN VILL GEREKI

P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

22: SRI ARPANA DUWARAH C/O LT. MODAN DUWARAH VILL GEREKI P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

23: SRI TILAK NATH C/O SRI BIPIN NATH VILL GEREKI P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

24: SRI GHANA SHYAM CHETRI VILL BALIGHAT BORBHETI P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

25: SRI DIPALI ROBI DAS VILL KHATWAL GOUN P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

26: SRI FATEMA ROHMAN C/O LT. MAJIBUR RAHMAN VILL PURANA CENTER P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

27: SRI PALLABI SAIKIA



C/O SAILEN SAIKIA P.O. CHENGAMARI P.S. SOOTEA DIST BISWANATH PIN 784175

28: SRI SABITA BAKATI C/O LAKHI CHARN BAKTI VILL DIPLONGA P.O. CHENGAMARI P.S. SOOTEA DIST BISWANATH PIN 784175

29: SRI GOJEN TANTI C/O TIKETA TANTI VILL DIPLONGA P.O. CHENGAMARI P.S. SOOTEA DIST BISWANATH PIN 784175

30: SRI ASHA GHATOWAR C/O LT. LAKHIRAM GHATOWAR VILL DIPLONGA P.O. CHENGAMARI P.S. SOOTEA DIST BISWANATH PIN 784175

31: SRI MONI MALA DEVI VILL MONAY JAYPUR P.O. CHENGAMARI P.S. SOOTEA DIST BISWANATH PIN 784175

32: SRI SALEHA BEGUM VILL CHAGAMARI P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

33: SRI AMIJUL HOQUE C/O LT. SJURUDDIN VILL 2 NO. KOMILIA P.O. PANIBHARAL



34: MISS CHAMPAFUL KHATUN C/O ABDUL RAHMAN VILL KALAKATI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH PIN 784175

35: MISS MRIDULA NATH DEVI C/O SRI NABAJYOTI NATH VILL NO.3 NALBARI P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

36: SRI BIMALA DEVI CHETRI C/O SRI TULA KANTA CHETRI VILL BOHOR BHETI P.O. BOKABIL P.S. SOOTEA DIST BISWANATH PIN 784175

37: SRI ABDUL BAREK C/O LT. ABDUL JUBBAR VILL 2 NO. ADAVETI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH PIN 784175

38: PADMA DEVI C/O SRI LALJIT CHETRI VILL NO.3 BHOJMARI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH PIN 784175

39: SRI KRISHNA MAYA RANA C/O LT PURAN BAHADUR RANA VILL GORPAL P.O. GORPAL P.S. SOOTEA



40: SRI RUDRA BAHADUR C/O NABA BAHADUR VILL CHINI MARI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH PIN 784175

41: SRI SOVA DEVI C/O CHANDRA BAHADUR NEWAR VILL MAJAR AATI P.O. GORPAL P.S. SOOTEA DIST BISWANATH PIN 784175

42: SRI TANTKA MAYA DEVI C/O BIR BOL KARKI VILL FATEKI P.O. BOKABIL P.S. SOOTEA DIST BISWANATH PIN 784175

43: RAM BAHADUR THAPA C/O DAMBAR BAHADUR THAPA VILL MAJAR AATI P.O. GORPAL P.S. SOOTEA DIST BISWANATH PIN 784175

44: SRI ILA RAM DAS C/O SOROPAI DAS VILL 2 NO. KASAMARI P.O. BOKABIL P.S. SOOTEA DIST BISWANATH PIN 784175

45: BILKIS BEGUM C/O DUDUL ALI VILL GAHIGOUN P.O. SOOTEA P.S. SOOTEA



46: SRI NITUL ALI C/O LT. SALIMUDDIN VILL GAHIGOUN P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

47: SRI ARCHANA SAIKIA C/O DAMBARU SAIKIA VILL NAGOYA BORUAH CHUK P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

48: SRI BUL KUNCH C/O RUDRA KUCH VILL JOISHIDHI P.O. CHANGAMARI P.S. SOOTEA DIST BISWANATH PIN 784175

49: SRI SUBHADRA TOSSA C/O RAJESH TOSSA VILL DIKORI T.E P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

50: SRI ABANTI DAS C/O LT. UMARAM DAS VILL POHUCHWA GOUN P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

51: SRI CHINU HAZARIKA C/O SIBA PRASAD HAZARIKA VILL SOLAL GOUN P.O. SOOTEA P.S. SOOTEA



52: SRI SARALA BISWAS C/O KAILASH BISWAS VILL BUDUATI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH PIN 784175

53: SRI JUSHNARA BEGUM C/O ALIMUDDIN VILL BAKRAPATRA P.O. BAKRAPATRA P.S. SOOTEA DIST BISWANATH PIN 784175

54: JOYGON NESSA C/O ASAN ALI VILL NO.1 ADAVETI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH PIN 784175

55: SRI HALIMANN KHATUN C/O RAJIB ALI VILL 2 NO. KUMALIA P.O. PANIBHARAL P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

56: AKBAR ALI C/O LUT FOR RAHAMAN VILL CHALIA CHAPORI P.O. BOKRAPATTA P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784175

57: SRI GOPI CHETRI C/O KHARGA BAHADUR CHETRI VILL SAMARDOLANI P.O. SAMARDOLANI P.S. SOOTEA



58: SURA BAHADUR CHETRI C/O LT. GAJENDUR BAHADUR CHETRI VILL GOSAI CHAPARI P.O. BOKABIL P.S. SOOTEA DIST BISWANATH PIN 784175

59: SRI DAMMBAR SUBBA C/O KARNA BDR SUBHA VILL GOSAI CHAPARI P.O. BOKABIL P.S. SOOTEA DIST BISWANATH PIN 784175

60: SRI LAKHAN GORH C/O PUNO GORE VILL 2 NO. GOSAI CHAPARI P.O. SAMARDALANI P.S. SOOTEA DIST BISWANATH PIN 784175

61: SRI SANKAR CHETRY C/O RUDRA CHETRY VILL 2 NO. BATIARUKA P.O. SAMARDALONI P.S. SOOTEA DIST BISWANATH PIN 784175

62: SRI RATUL HAZARIKA C/O LATE BIREN HAZARIKA VILL CHARAIJANIA P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

63: SRI KIRAN BASUMATARI C/O TENGABASTI P.O. ITAKHOLA P.S. ITAKHOLA DIST BISWANATH



PIN 784182

64: MD. SAHI BUR RAHMAN C/O MD. SAHIJUL HOQUE VILL 4 NO. KUMALIA P.O. PANIBHARAL P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

65: MD. MOTLEB ALI C/O YEAJUDDIN ALI VILL 1 NO. KUMALIA P.O. PANIBHARAL P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

66: ABDUL HUSSAIN C/O ABDUL HUSSAIN VILL 1 NO. SHALMARI P.O. SHALMARI P.S. BISWANATH DIST BISWANATH P N 784175

67: SRI MUKES MUNDA C/O SRI RATAN MUNDA W/O RINA MUNDA VILL MONAI P.O. CHANGAMARI P.S. SOOTEA DIST BISWANATH PIN 784175

68: SRI NAGEN GOGOI C/O LT PRIYA NATH GOGOI VILL BORAH CHUK P.O. NAGASANKAR P.S. SOOTEA DIST BISWANATH PIN 784175

69: AMZAD ALI S/O LATE BAIJUDDIN SEKH VILL 5 NO. KUMOLIA P.O. PANIBHARAL



P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

70: AHMED ALI

S/O MAZMAL ALI VILL 5 NO. KUMOLIA P.O. PANIBHARAL P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

71: SAIFUL KHATUN C/O MOJIBUR RAHMAN VILL SAWAGURI P.O. BISWANATH GATE P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

72: MALAKA KHATUN S/O AMIR HUSSAIN VILL GORAIMARI P.O. BISWANATH GATE

P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

73: JINETAN NESSA C/O ABAS ALI VILL SOWAGURI P.O. BISWANATH GATE P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

74: AMELA KHATUN C/O NOUSAD ALI VILL SOWAGURI P.O. BISWANATH GATE P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784176

75: LUTFUR RAHMAN C/O JAHER ALI



VILL SOWAGURI P.O. BISWANATH GATE P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784177

76: NUR HUSSAIN C/O MOKSED ALI VILL SOWAGURI P.O. BISWANATH GATE P.S. BISWANATH CHARIALI DIST BISWANATH PIN 784177

77: LOKNATH UPADHYA S/O LATE PRAJA PATI UPADHYA VILL DOLAPANI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH

78: SALE AHMED C/O ABDUL KARIM VILL MIRIHOLA P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH PIN 784175

79: SRI KESHABATI KURMI C/O TANKA KURMI VILL SHALABOLA P.O. CHANGAMARI P.S. SOOTEA DIST BISWANATH

80: MANOJ BORAH C/O LOKNATH BORAH VILL KARATI GAON P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

81: NIBEDITA BORA W/O KUMUD BORAH VILL NOPAMUWA P.O. SOOTEA



P.S. SOOTEA DIST BISWANATH PIN 784175

82: SRI DIPALI HAZARIKA W/O GIRISH HAZARIKA VILL SULALGAON P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

83: SRI SITA MAI DAS W/O LT. BABUL DAS VILL POHUSOWA P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

84: SRI KRISHNA SAIKIA W/O LATE GIRISH SAIKIA VILL SOTIALGAON P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

85: ABDUL AJEM S/O LT. ABDUL KARIM VILL CHARAIJANIAGAON P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

86: TULSHI GEJMER C/O ABILAL GEJMER VILL CHORAIBARI P.O. BALIJULII P.S. SOOTEA DIST BISWANATH PIN 784182

87: GIYAN BAHADUR NEWAR C/O LT. NARA BAHADUR NEWAR VILL BALIJURI KOLAISPUR P.O. BALIJULII



P.S. SOOTEA DIST BISWANATH PIN 784182

88: AHMED ALI C/O SAYED ALI VILL GHILDHENIMUKH NO.2 ADAVETI P.O. TEWARIPAL P.S. SOOTEA DIST BISWANATH

89: SRI PARAN OZA C/O LT. KHUSUAR OZA VILL BHAKAT GAON P.O. SOOTEA P.S. SOOTEA DIST BISWANATH PIN 784175

90: DOMAYANTI RAMCHIYARY W/O DHIREN RAMCHIYARY R/O KUNWARI P.O. KUNWARI DIST BISWANATH PIN 784176

91: SUKU BHEMIZ S/O LATE RAM BHEMIZ R/O PURANA LINE P.O. SAKUMATHA DIST BISWANATH PIN 784176

92: MINA BORO W/O DEOKAN BORO R/O HAIDABARI P.O. KUNWARI DIST BISWANATH PIN 784176

93: BIREN TASSA W/O PANDOB TASSA R/O SHAKAMATO TE P.O. BISWANATH CHARIALI DIST BISWANATH CHARIALI PIN 784176

94: KUSUM GOWALA



W/O ANIL GOWALA R/O SHAKAMATHA TE P.O. BISWANATH CHARIALI DIST BISWANATH CHARIALI PIN 784176

95: PURNIMA NAG W/O ARUN VH. NAG R/O DHOLLIC T.E. P.O. PABHOI DIST BISWANATH PIN 784174

96: PANCHAMI BIVER W/O NANGLOO T.E. R/O DHULHIC T.E P.O. PABHOI DIST BISWANATH PIN 784174

97: ANJALI BORAH W/O MR PADMA BARAH R/O NO.1 DILICHANG P.O. BALICHANG DIST BISWANATH PIN 784174

98: RABEN RABHA W/O BANDURAM RABHA R/O SALAIKATHI P.O. SALAIKATHI DIST BISWANATH PIN 784174

99: SRI DIPA BASUMATARY W/O NILKANTA BASUMATARY VILL SELOIKHOTI DIST BISWANATH PIN 784174

100: SRI GABCHOLI MUSHAHARI W/O RASHEN MUSHAHARI VILL SELOIKHOTI DIST BISWANATH PIN 784174

101: SRI RABAN SHARMAH W/O BANU SWARMAH



R/O NO.1 DILICHANG P.O. BALICHANG DIST BISWANATH PIN 784174

102: SMT. LONI GANLARY W/O SUNIL GANLARY R/O NAKARNI P.O. BALICHANG DIST BISWANATH PIN 784174

103: SWATI HEMA ORANG W/O KATIRAM ORANG R/O . SHAKOMATHA P.O. SHAKUMATHA DIST BISWANATH PIN 784176

104: SRI RAM RAMCHIARY W/O NANDESWAR RAMCHARY R/O BHIMAJULI NO.2 P.O. BALICHANG DIST BISWANATH PIN 784174

105: SWATI SITA BEYPI W/O BULESWAR ENGTI R/O BHIMAJULI P.O. BALICHANG DIST BISWANATH ASSAM

PIN 784174

106: SWATI LUSICA TOPPO W/O EDMAND TOPPO R/O SELAIKHATI P.O. BALICHANG DIST BISWANATH ASSAM

PIN 784174

107: SEI LEO KUJUR W/O THAMASH KUJUR R/O SELAIKHATI P.O. SELAIKHATI



DIST BISWANATH ASSAM

PIN 784174

108: SRI ARUN HARPAL W/O MR. GOJADHAR HARPAL R/O DHULLIC T.E P.O. PABHCI DIST BISWANATH ASSAM

PIN 784174

109: MISS SUNITA TRIKEY W/O ANEB TRIKEY R/O DHULLIC KUHIYARBARE P.O. PABHCI DIST BISWANATH ASSAM

PIN 784174

110: SRI SUBHARAM PHANGCHO W/O SRI HAREN PHONGCHO R/O BARPATHAR P.O. BALICHANG

DIST BISWANATH ASSAM PIN 784174

111: SRI SUNITA BASUMATARY W/O SRI ASHOK BASUMATARY R/O 4 NO. BARPATHAR P.O. BALICHANG DIST BISWANATH ASSAM

PIN 784174

112: BIRSHI KARMAKAR W/O RAJU KARMAKAR VILL AND P.O. SAKOMATHA DIST BISWANATH PIN 784176

113: JIUSH NAG



C/O RAMESH NAG VILL AND P.O. SAKOMATHA DIST BISWANATH PIN 784176

114: ANITA TERONPI C/O RAJIB SINGTI VILL SALAIKHATI

P.O. BALICHANG DIST BISWANATH PIN 784176

115: RUPALI ENGTIPI W/O KABIR BEY VILL SALAIKHATI

P.O. BALICHANG DIST BISWANATH PIN 784176

116: RUPSING TERONG C/O KABESWTUAR TERANG VILL SALAIKHATI

P.O. BALICHANG DIST BISWANATH PIN 784174

117: KAMALA BEYPI C/O JUGEN HENCHE VILL BALICHANG P.O. BALICHANG DIST BISWANATH PIN 784174

118: AMINA RANGHOMGPI C/O SIRAM KRO VILL DALICHANG 1 NO. P.O. BALICHANG DIST BISWANATH PIN 784174

119: RANJIT DAIMARI C/O DIMBESWAR DAIMARI VILL SALAKHATI P.O. BALICHANG DIST BISWANATH



PIN 784174 VERSUS

THE STATE OF ASSAM AND 4 ORS IN THE PANCHAYAT AND RURAL DEVELOPMENT ASSAM THROUGH THE ADDITIONAL CHIEF SECRETARY TO THE GOVT. OF ASSAM DISPUR GUWAHATI 6.

2:THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM

1. FINANCE DEPARTMENT
DISPUR
GUWAHATI 6.
3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
JURIPAR
PANJABARI
GUWAHATI 37
4:THE DEPUTY COMMISSIONER
BISWANATH 784176
5:THE CHIEF EXECUTIVE OFFICERS
SONITPUR
ZILA PARISHAD
TEZPUR 784001

Advocate for: MR. R P SARMAH

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case: WP(C)/9248/2019

MUSLIMA KHATUN AND 9 ORS.
FORMER PRESIDENT ADABARI GAON PANCHAYAT W/O- MOMINUR SARKAR
VILL- SAGOLCHARA
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

2: ASMA BIBI
FORMER MEMBER ADABARI GAON PANCHAYAT
W/O- DILDAR ALI
VILL- ADABARI PART-I
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324



3: ABDUL MALIK FORMER MEMBER ADABARI GAON PANCHAYAT S/O- ANSAR ALI VILL- ADABARI PART-II P.O. SAGOLCHARA P.S. AND DIST.- DHUBRI PIN- 783324

4: ENUSA BIBI FORMER MEMBER ADABARI GAON PANCHAYAT W/O- SOHIDUR ISLAM VILL- ROWA PART II P.O. SAGOLCHARA P.S. AND DIST.- DHUBRI PIN- 783324

5: ANWAR ALI FORMER MEMBER ADABARI GAON PANCHAYAT S/O- ASKAR ALI VILL- ROWA PART II P.O. SAGOLCHARA P.S. AND DIST.- DHUBRI PIN- 783324

6: MOZMUL ISLAM FORMER MEMBER ADABARI GAON PANCHAYAT S/O- HASU SK VILL- SAGOLCHARA P.O. SAGOLCHARA P.S. AND DIST.- DHUBRI PIN- 783324

7: ANISA BIBI FORMER MEMBER ADABARI GAON PANCHAYAT W/O- ABDUL MOTLAB VILL- ADABARI PART I P.O. SAGOLCHARA P.S. AND DIST.- DHUBRI PIN- 783324

8: FIRDUSI BEGUM FORMER MEMBER ADABARI GAON PANCHAYAT W/O- MUSARAF ALI KHANDAKAR VILL- ADABARI PART II P.O. SAGOLCHARA P.S. AND DIST.- DHUBRI PIN- 783324



9: ABDUL REZZACK SARKAR
FORMER MEMBER ADABARI GAON PANCHAYAT
S/O- NURU SARKAR
VILL- SAGOLCHARA PART II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324

10: SAMIUL ALAM
FORMER MEMBER ADABARI GAON PANCHAYAT
S/O- KASABUDDIN
VILL- SAGOLCHARA PART II
P.O. SAGOLCHARA
P.S. AND DIST.- DHUBRI
PIN- 783324
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-6

2:THE COMM. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT.

DISPUR

GHY-06

4:THE DY. COMMISSIONER

DHUBRI

ASSAM

PIN- 783301

5:DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DIST.- DHUBRI

ASSAM

PIN-783301

6:GAURIPUR ANCHALIK PANCHAYAT

REP. BY THE BLOCK DEVELOPMENT OFFICER

GAURIPUR DEVELOPMENT BLOCK

P.O. AND P.S. GAURIPUR

DIST.- DHUBRI



ASSAM
PIN- 783301
7:ADABARI GAON PANCHAYAT
REPRESENTED BY ITS SECRETARY
P.O- SAGOLSARA
P.S. AND DIST.- DHUBRI
PIN- 783324

Advocate for: MR. A K SARMA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/8738/2019

JOYA DAS AND 52 ORS. (72 NO UTTAR BHAKELI G.P PRESIDENT) W/O- JAYANTA DAS

VILL- KHALIHA UJJANPARA

P/0- KHALIHA

DIST- KAMRUP(R) ASSAM PIN-781135.

2: MRIGESH GOGOI (WARD MEMBER 72NO UTTAR BEKALI GP) C/O- RAMESH GOGOI VILL- MAJPARA P.S- BOKO PIN-781135. DIST- KAMRUP(R) ASSAM

3: MINA RABHA (WARD MEMBER 72NO UTTAR BEKALI GP C/O-GABINDA RABHA VILL-MAJPARA P.S- BOKO PIN-781135. DIST- KAMRUP(R) ASSAM

4: MANJULI BORO (VICE PRESIDENT 72NO UTTAR BEKALI GP



C/O- DIGHILI BORO VILL- UJANPARA P.S- BOKO PIN-781135. DIST- KAMRUP(R) ASSAM

5: NURJAHAN BIBI (2NO WARD MEMBER72 NO UTTAR BEKULI) C/O-AJIJUL HOQUE VILL- CHANDRA KATLA P.S- BOKO DIST- KAMRUP(R) ASSAM PIN-781135.

6: NOIMUDDIN KHA (7N0 WARD MEMBER 72NO UTTAR BHAKELI) C/O-SHAYA KHA VILL- MOIRA SORAY P.S- BOKO DIST- KAMRUP(R) ASSAM PIN-781135.

7: BIJOY KUMAR BORO (VICE PERSIDENT 71NO PUB BEKALI GP) C/O-LAHIRANA BORO VILL-NOWAPARA

P.S- BOKO DIST- KAMRUP(R) ASSAM PIN-781135.

8: MANJU RABAH (71 NO PUB BEKILI GP PRESIDENT) VILL- 2 NO DILNGA MAJPARA

P/O- SINGRA

P/S-BOKO

DIST- KAMRUP(R) ASSAM PIN-781135.



9: MANJU RABHA THAKURIYA (WARD MEMBER 71NO PUB BEKELI GP) C/O- NANDO THAKURIYA VILL-2NO DILINGA P/SAND BLOCK- BOKO DIST- KAMRUP(R) ASSAM PIN-781135

10: SHAHANA SANGMA (8 NO DAKHIN BONGAON G.P PRESIDENT) W/O- BABUL RABAH

VILL- KINANGAON

P/0- KINANGAON

DIST- KAMRUP(R) ASSAM PIN-781123.

11: VERIGLESH SANGMA (2NO UKIM WARD MEMBER 8NO DAKHIN BONGAON) VILL- 2 NO UKIM

P/O- UKIM

DIST- KAMRUP(R) ASSAM PIN-781124.

12: ATDRINA MARAK
(3NO WARD MEMBER OF 8 NO DAKHIN BANGAON)
W/O- MUNSEL MARAK
VILL- KINANGAON
P/O- KINANGAON
P.S- BOKO
PIN-781123
DIST- KAMRUP(R)
ASSAM

13: SIMIRIKHA MARAK (1 NO UKIM WARD MEMBER 8 NO DAKSHIN BONGAON G.P) VILL- 1 NO UKIM



P/O- UKIM

DIST- KAMRUP(R) ASSAM PIN-781124

14: JECQUENE MARAK
(6NO WARD MEMBER OF 8 NO DAKHIN BANGAON)
W/O-JECKING SANGMA
VILL- KINANGAON
P/O- KINANGAON
P.S- BOKO
PIN-781123
DIST- KAMRUP(R)
ASSAM

15: NEOLSION MARAK (7NO WARD MEMBER OF 8 NO DAKHIN BANGAON) S/O- LT BAHURAM SANGMA VILL- RAJAPARA P.S- BOKO PIN-781123 DIST- KAMRUP(R) ASSAM

16: SALNEDA SANGMA (9 NO DAKHIN PUB BOKO G.P PRESIDENT) W/O- GRETINTON SANGMA

VILL- KOMPADULI

P/S-BOKO

DIST- KAMRUP(R) ASSAM PIN- 781123.

17: PRITY R MARAK (9 NO DAKSHIN PUB BOKO VICE PRESIDENT) W/O- BHARAT MARAK

VILL- GOHALKONA

P/O- GOHALKONA

DIST- KAMRUP(R)



ASSAM PIN-781123.

18: PRESARANU K MARAK (9 NO DAKHIN PUB BOKO 5 NO WARD MEMBER) D/O- FERDINAND SANGMA

VILL- NOWAPARA P/O- GOHALKONA

DIST- KAMRUP(R) ASSAM PIN-781123.

19: NIPHA RANI DAS (9 NO DAKHIN PUB BOKO GP 10 NO WARD MEMBER) W/O- NOBOKANTA DAS

VILL- TANGABARI

P/SAND P/O-BOKO

DIST- KAMRUP(R) ASSAM PIN-781123.

20: RITA BORO (9 NO DAKHIN PUB BOKO GP 7 NO WARD MEMBER) W/O- GOLAK CH. MEHDIH

P/O- GOHALKONA

P/S- BOKO DIST- KAMRUP(R) ASSAM PIN-781123.

21: BIJU CHETRI (9 NO DAKHIN PUB BOKO GP 2 NO WARD MEMBER) VILLANDP/O- LAWAR LAMPALI

P/S-BOKO



DIST- KAMRUP(R) ASSAM PIN-781123

22: HASMAT ALI (7 NO UTTAR PUB BONGAON G.P PRESIDENT) S/O- SADULLA ALI

VILL- 2NO JAMBARI

P/0- JAMBARI

DIST- KAMRUP(R) ASSAM PIN-781141. DIST- KAMRUP(R) ASSAM

23: KHAGEN CH. DAS (5NO WARD MEMBER OF 7 NO UTTAR POB BONGAON GP) C/O-MAMAT CH DAS VILL-2NO JAMBARI P.S- BOKO PIN-781141 DIST- KAMRUP(R) ASSAM

24: NILIMA DAS (1NO WARD MEMBER OF 7 NO UTTAR POB BONGAON GP) C/O-DINESH DAS VILL-JAMBARI P.S- BOKO PIN-781141

25: HASINA BIBI (VICE PRESIDENT OF 7 NO UTTAR PUB BONGAON GP) W/O- MAHURAM ALI VILL- 2NO JAMBARI P.S- BOKO DIST- KAMRUP(R) ASSAM

26: ASKAR ALI (4NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP) S/O- UJIR ALI

VILL-JAMBARI



P.S- BOKO DIST- KAMRUP(R) ASSAM

27: SAFIYA BIBI
(3NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
W/O-MAJIT ALI
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

28: RUNUMANI BIBI
(3NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
W/O-MAJIT ALI
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

29: HUSNARA BIBI (6NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP) C/O-RAJAT ALI VILL-2NO JAMBARI P.S- BOKO DIST- KAMRUP(R) ASSAM

30: RAFIZ ALI
(10NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
S/O-JAHIR ALI
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

31: AINAL HOQUE
(2NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP)
C/O- MANGLA MIYA
VILL- JAMBARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

32: UPEN THAKURIA (8NO WARD MEMBER OF 7 NO UTTAR PUB BONGAON GP) C/O-HARIMAHAN THAKURIA VILL- JAMBARI



P.S- BOKO DIST- KAMRUP(R) ASSAM

33: AMOTI BORO (5 NO UTTAR PACHIM BONGAON VICE PERSIDENT) W/O- RAMESWAR BORO

VILLANDP/O- LAMPARA

DIST- KAMRUP(R) ASSAM PIN-881123

34: MANESWAR KALITA
(2 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)
C/O-LT DEBIRAM DEVI
VILL-DHELACHAR
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

35: JINIMA RABAH (5NO UTTAR PACHIM BONGAON 7 NO WARD MEMBER) D/O-VILL- SOLAMUKH P/O- PANERY BOKO

DIST- KAMRUP(R) ASSAM PIN-781123.

36: RANJITA KALITA
(3 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)
W/O- KAMALA KALITA
VILL- DEOCHAR
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

37: JAGADISH BORO
(6 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP)
C/O-GOLOK BORO
VILL-BURASHARA
P.S- BOKO
DIST- KAMRUP(R)



ASSAM

38: PHANIDHAR DAS (5 NO WARD MEMBER OF 5NO UTTAR PACHIM BONGAON GP) S/O-ROHIT DAS VILL-PANERY P.S- BOKO DIST- KAMRUP(R) ASSAM

39: FATIK ALI
(9NO WARD MEMBER 5 NO GP)
S/O-KHARSED ALI
VILL-KAKARABARI
P.S- BOKO
DIST- KAMRUP(R)
ASSAM

40: JITEN KALITA (4NO WARD MEMBER 5NO GP) S/O- LT KESAB KALITA VILL-DHEHALACHAR

P.S- BOKO DIST- KAMRUP(R) ASSAM

41: BASISTHA DEB SARMA (5NO WARD MEMBER 5NO GP) S/O-LT BANI KANTA KALITA P.S- BOKO DIST- KAMRUP(R) ASSAM

42: ANJALI DAS (8NO WARD MEMBER 5NO GP) W/O-CHANDAN DAS VILL-CHATABARI P.S- BOKO DIST- KAMRUP(R) ASSAM

43: MERILISH R MARAK (75 NO DAKHIN LUKI GP PRESIDENT) C/O- HARLAL SANGMA

VILL- JAYPUR



P/S-BOKO

DIST- KAMRUP(R) ASSAM PIN-781135.

44: JUMAN TULCHARI (WARD MEMBER 76NO DAKHIN PUB LUKI) S/O- PADMIN TULSIHARI VILL-2NO SAKATI GOPALPUR

P/O- PACHIA P/SAND BLOCK- BOKO DIST- KAMRUP(R) ASSAM PIN-781135.

45: RUKMUNI KAIBARTA
(9NO WARD MEMBER OF 68 NO UTTAR BOKO GP)
W/O- BHUDESWAR KAIBARTA
VILL-ALAKJARI
P/O- BALUGATA
P.S- BOKO
PIN-781123
DIST- KAMRUP(R)

46: MULUKJAN NESSA (68NO UTTAR BOKO GP PRESIDENT) W/O SHIRAJ ALI

VILL- ALAKJARI

P/O- BHALUGHATA

DIST- KAMRUP(R) ASSAM PIN-781123.

47: RIMA KAIBATA (4NO WARD MEMBER OF 68 NO UTTAR BOKO GP) W/O- HAHADEV KAIBATA VILL- NARENGA

P.S- BOKO PIN-781123



48: CHITRA CHOUDHURY (6 NO UTTAR DAKSHIN BONGAON GP PRSIDENT)

W/O DHARANY CHOUDHURY

VILL-BAMINIGAON

P/O-BAMUNIGAON

P.S-BOKO

PIN-781141

DIST- KAMRUP(R)

ASSAM

49: SHAJLONA SANGMA

(9NO WARD MEMBER 6 NO UTTAR DAKSHIN BONGAON GP)

W/O- LATIF SANGAMA

VILL-SANTIPUR

P.S-BOKO

PIN-781141

DIST- KAMRUP(R)

ASSAM

50: BUNALISA MARAK

(7NO WARD MEMBER

6 NO UTTAR DAKSHIN BONGAON GP)

D/O- PRADOLAT SANGMA

VILL- SANTIPUR

P.S- BOKO

PIN-781141

DIST- KAMRUP(R)

ASSAM

51: PRABHAT BORO

(WARD MEMBER 6NO UTTAR DAKHIN BANGAON GP)

S/O-MADAN BORO

VILL- NIGBOGARI

P/O-BAMUNIGAON

P/S- BOKO

DIST- KAMRUP(R)

ASSAM

PIN-781135

52: JB R SANGMA

(VICE PRESIDENT 4NO BONGAON ANCHALIK PANCHAYAT)

C/O- ALITHSON MARAK

VILL-KINANGAON

P.S- BOKO

DIST- KAMRUP(R)



ASSAM

53: AZMOL HOQUE
(WARD MEMBER 4NO BONGAON ANCHALIK PANCHAYAT)
C/O-MOHIRUDDIN
VIIL-KHALIGAT
P.S- BOKO
DIST- KAMRUP(R)
ASSAM
VERSUS

THE STATE OF ASSAM AND 15 ORS.
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-781006

2:THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

DISPUR

GUWAHATI-781006.

3:THE COMMISSIONER PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

JURIPAR

PANJABARI

GUWAHATI-781037.

4:THE DEPUTY COMMISSIONER

KAMRUP (R)

AMINGAON

ASSAM

5:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD KAMRUP (R)

6:THE BLOCK DEVELOPMENT OFFICER

BOKO DEVELOPMENT BLOCK

KAMRUP

7:THE BLOCK DEVELOPMENT OFFICER

BONGAON

DEVELOPMENT BLOCK

KAMRUP

8:THE SECRETARY

72 NO UTTAR BEKELI GAON PANCHAYAT.

P.O ANDP.S BOKO

DIST-KAMRUP

(ASSAM

9:THE SECREATRY

71 NO PUB BEKELI GAON PANCHAYAT

P.S BOKO

BLOCK-BOKO



DIST KAMRUP (ASSAM 10:THE SECRETARY 71 NO PUB BEKLI GAON PANCHAYAT. VILL BEKELI

P.S BOKO

P.O SIMIHATRAVARI

DIST KAMRUP
(ASSAM)
PIN 781135
11:THE SECRETARY
76 NO DAKHIN PACHIM LUKI GAON PANCHAYAT 76 NO DAKHIN PACHIM LUKI GAON PANCHAYAT CONSTITUENCY
P.O PHACHIA

P.S BOKO PIN 78113 DIST KAMRUP

12:THE SECRETARY 8 NO DAKHIN BONGAON GAON PANCHYAT. P.S- BOKO

BLOCK- BOKO DIST- KAMRUP (ASSAM) 13:THE SECRETARY 9 NO DAKHIN PUB BOKOGAON PANCHYAT. P.S- BOKO

BLOCK- BOKO DIST- KAMRUP (ASSAM) 14:THE SECRETARY 75 NO DAKHIN LUKI PANCHYAT. P.S- BOKO

BLOCK- BOKO
DIST- KAMRUP
(ASSAM)
15:THE SECRETARY
6 NO UTTAR DAKHIN BOKOGAON PANCHYAT.
P.S- BOKO



BLOCK- BOKO
DIST- KAMRUP
(ASSAM)
16:THE SECRETARY
68 UTTAR DAKHIN BOKOGAON PANCHYAT.
P.S- BOKO

BLOCK- BOKO DIST- KAMRUP ASSAM

Advocate for: MR. RALI

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 15 ORS.

Linked Case: WP(C)/1333/2021

MANJULA PHUKAN BORAH AND 69 ORS EX-PRESIDENT NO.21 BORDOLONI G.P. W/O. SRI BALIN BORAH VILL. BAHAKATIKA P.O. BORDOLONI DIST. DHEMAJI ASSAM.

2: ANIL DUTTA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. LT. DEBA DUTTA
VILL. KALITA GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

3: ROBIN CHUTIA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. LT. BHUBAN CHUTIA
VILL. BAGALIJAN GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

4: ACHYUT DAS EX-WARD MEMBER NO.21 BORDOLONI G.P. S/O. SRI KALIA DAS



VILL. AOUNIATI P.O. BORDOLONI DIST. DHEMAJI ASSAM PIN-787026.

5: RITA CHUTIA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI TAPAN CHUTIA
VILL. BUHAKURI
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

6: LALIT SAIKIA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
S/O. SRI PURNADHAR SAIKIA
VILL. CHOWKHAM GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

7: MADHURJYA PRATIM HANDIQUE EX-WARD MEMBER NO.21 BORDOLONI G.P. S/O. SRI LABA KANTA HANDIQUE VILL. BORDOLONI P.O. BORDOLONI DIST. DHEMAJI ASSAM PIN-787026.

8: MONI BARUAH
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI NARESH BARUAH
VILL. KALITA GAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

9: MAMONI BARMAN EX-WARD MEMBER NO.21 BORDOLONI G.P. W/O. SRI BINUD BARMAN VILL. KHONA KRISHNAPUR P.O. BORDOLONI DIST. DHEMAJI



ASSAM PIN-787026.

10: TILOTTAMMA HAZARIKA
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI PITAMBAR HAZARIKA
VILL. MAJGAON
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

11: JONAKI DAS
EX-WARD MEMBER NO.21 BORDOLONI G.P.
W/O. SRI KHAGEN DAS
VILL. BHAKAT KOIBARTA
P.O. BORDOLONI
DIST. DHEMAJI
ASSAM
PIN-787026.

12: MRINALI DEKA BARUAH EX-PRESIDENT NO.23 BORBAM G.P. W/O. SRI KUSHAL DEKA BARUAH VILL. MAICHA GAON P.O. DEORI BORBAM DIST. DHEMAJI ASSAM PIN-787026.

13: PUNARAM DEURI EX-WARD MEMBER NO.23 BORBAM G.P. S/O. LT. BODU DEORI VILL. BORBAM DEORI P.O. DEORI BORBAM DIST. DHEMAJI ASSAM PIN-787026.

14: RAJEN MUKTIAR
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. LT. GANESH MUKTIAR
VILL. MAICHA GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.



15: KUKHALATA HAZARIKA GOGOI EX-WARD MEMBER NO.23 BORBAM G.P. W/O. SRI DINANATH HAZARIKA VILL. SALMARI AHOM GAON P.O. SALMARI DIST. DHEMAJI ASSAM PIN-787026.

16: USHA BARUAH
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. SRI PORESH BARUAH
VILL. BORBAM DIHINGIA GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

17: RATUL BHARALI
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. SRI RONGAI BHARALI
VILL. MAICHA CHAPORI
P.O. HOLOWDUNGA
DIST. DHEMAJI
ASSAM
PIN-787026.

18: POKHILA SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. LT. NOMAL SONAWAL
VILL. HALOWDUNGA GAON
P.O. HOLOWDUNGA
DIST. DHEMAJI
ASSAM
PIN-787026.

19: KUSHALATA SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
W/O. LT. SISHURAM SONOWAL
VILL. BORBAM KACHARI GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

20: RAHILA SONOWAL EX-WARD MEMBER NO.23 BORBAM G.P. W/O. SRI DHARMENDRA SONOWAL



VILL. BORBILA BHEBELI GAON P.O. SALMARI DIST. DHEMAJI ASSAM PIN-787026.

21: KRISHNA SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. SRI GOGEN SONOWAL
VILL. HOLLOWDUNGA
P.O. HOLLOWDUNGA
DIST. DHEMAJI
ASSAM
PIN-787026.

22: BHUGEN SONOWAL
EX-WARD MEMBER NO.23 BORBAM G.P.
S/O. LT. BUGIRAM SONOWAL
VILL. AVAIPUR GAON
P.O. DEORI BORBAM
DIST. DHEMAJI
ASSAM
PIN-787026.

23: DALIMI BASUMATARY MOCHOHORY EX-PRESIDENT NO.27 UKHAMATI G.P. VILL. - P.O. KAPATANI DIST. DHEMAJI ASSAM PIN-787056.

24: BUBUL GOGOI EX-WARD MEMBER NO.27 UKHAMATI G.P. S/O. SRI INDESWAR GOGOI VILL. P.O. KODOMGURI DIST. DHEMAJI ASSAM PIN-787034.

25: ROHILA BORO
EX-WARD MEMBER NO.27 UKHAMATI G.P.
W/O. SRI DHODIRAM BORO
VILL. KOPATONI
P.O. KOPATONI
DIST. DHEMAJI
ASSAM
PIN-787034.



26: JANURAM NGATEY
EX-WARD MEMBER NO.27 UKHAMATI G.P.
S/O. SRI CHENIRAM NGATEY
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

27: RAJEN BASUMATARY
EX-WARD MEMBER NO.27 UKHAMATI G.P.
S/O. LT. DALIM BASUMATARY
VILL. KODOMGURI
P.O. KODOMGURI
DIST. DHEMAJI
ASSAM
PIN-787034.

28: KHAMOSHI BORO EX-VICE PRESIDENT NO.27 UKHAMATI G.P. W/O. SRI BUDHESWAR BORO VILL. UKHAMATI P.O. UKHAMATI DIST. DHEMAJI ASSAM PIN-787056.

29: MINUD KUMAR DOLEY
EX-WARD MEMBER NO.27 UKHAMATI G.P.
S/O. LT. GANDHI DOLEY
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

30: MONALISHA RAYENG
EX-WARD MEMBER NO.27 UKHAMATI G.P.
W/O. SRI PADMADHAR PAYENG
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

31: CHANEZ BASUMATARY EX-WARD MEMBER NO.27 UKHAMATI G.P. W/O. MOTIL BASUMATARY



VILL. UKHAMATI P.O. UKHAMATI DIST. DHEMAJI ASSAM PIN-787056.

32: TARUN MUCHAHARI EX-PRESIDENT NO.25 NALBARI G.P. S/O. LT. ANIL MUCHAHARY VILL. NO. 1 MANIK PUR P.O. NALBARI KACHARI DIST. DHEMAJI ASSAM PIN-787035.

33: SUCHITA SUTRADHAR
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI LOHIT SUTRADHAR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

34: MANOMITA BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI STHINATH BASUMATARY
VILL. ABHOYPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

35: GHANAKANTA PEGU EX-WARD MEMBER NO.25 NALBARI G.P. S/O. LT. SITARAM PEGU VILL. BOTHA KHANA P.O. NALBARI KACHARI DIST. DHEMAJI ASSAM PIN-787035

36: GEETA DEVI CHETRI
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI KRISNA BAHADUR CHETRI
VILL. DHUNAGURI
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM



PIN-787035.

37: NAMITA BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI JAGAT BASUMATARY
VILL. GOBINDAPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

38: MANESWAR BASUMATARY EX-WARD MEMBER NO.25 NALBARI G.P. S/O. LT. ESAN BASUMATARY VILL. NO. 1 NARAYANPUR P.O. NALBARI DIST. DHEMAJI ASSAM PIN-787035

39: MINATI RABHA
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI MANTU RABHA
VILL. UTTAR NALBARI
P.O. NALBARI
DIST. DHEMAJI
ASSAM
PIN-787035.

40: MANAKA SWARGIARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI BANESWAR SWARGIARY
VILL. NO.2 MANIKPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

41: MONDARI BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
W/O. SRI HOLIRAM BASUMATARY
VILL. NO.1 DHANSRIPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

42: MADAN BASUMATARY



EX-WARD MEMBER NO.25 NALBARI G.P. S/O. LT. LAKHIKANTA BASUMATARY VILL. NO.1 SONAPUR P.O. NALBARI KACHARI DIST. DHEMAJI ASSAM PIN-787035.

43: MONTU BASUMATARY
EX-WARD MEMBER NO.25 NALBARI G.P.
S/O. LT. DWAREN BASUMATARY
VILL. NO.2 NARAYANPUR
P.O. NALBARI KACHARI
DIST. DHEMAJI
ASSAM
PIN-787035.

44: REKHA DEVI EX-PRESIDENT NO.28 KACHUTOLI G.P. W/O. SRI SOMNATH SHARMA VILL. MOHARICAMP P.O. UKHAMATI DIST. DHEMAJI ASSAM PIN-787056.

45: BHADRESWAR PEGU
EX-WARD MEMBER NO.28 KACHUTOLI G.P.
S/O. LT. MONIRAM PEGU
VILL. NO.1 KACHUTOLI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056.

46: BIDYABATI MILI PEGU
EX-WARD MEMBER NO.28 KACHUTOLI G.P.
W/O. SRI MANAKANTA PEGU
VILL. AJARGURI
P.O. GERUKAMUKH
DIST. DHEMAJI
ASSAM
PIN-787056.

47: HEMCHANDRA UPADHAYAY EX-WARD MEMBER NO.28 KACHUTOLI G.P. S/O. SRI GOPAL UPADHAYAY VILL. PANCHMILE



P.O. UKHAMATI DIST. DHEMAJI ASSAM PIN-787056

48: RABI PEGU
EX-WARD MEMBER NO.28 KACHUTOLI G.P.
S/O. SRI GAUTAM PEGU
VILL. KACHUTOLI BALI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056

49: BORNALI BORAH (GOGOI) EX-PRESIDENT NO.31 LATAK G.P. W/O. SRI SUREN GOGOI VILL. NO. 2 LATHIA P.O. GOGAMUKH DIST. DHEMAJI ASSAM PIN-787034

50: DIPAK CHUTIA
EX-VICE PRESIDENT NO.31 LATAK G.P.
S/O. LT. TILESWAR CHUTIA
VILL. CHUTIA KARI
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

51: JARMAN PEGU EX-WARD MEMBER NO.31 LATAK G.P. S/O. LT. KULARAM PEGU VILL. LATAK P.O. GOGAMUKH DIST. DHEMAJI ASSAM PIN-787034.

52: JYOTI BORAH EX-WARD MEMBER NO.31 LATAK G.P. W/O. SRI BIREN BORAH VILL. BORDAI BAGAN (TENGA GARA) P.O. BORDAI BAM DIST. DHEMAJI ASSAM



PIN-787034.

53: ANJULA SENAPATI (LALUNG) EX-WARD MEMBER NO.31 LATAK G.P. W/O. SRI JOY DHAN SENAPATI VILL. NAPAM P.O. GOGAMUKH DIST. DHEMAJI ASSAM PIN-787034.

54: SABANTI MEDAK PAYENG EX-WARD MEMBER NO.31 LATAK G.P. W/O. SRI DEVAJIT PAYENG VILL. PHULBARI P.O. BORDAI BAM DIST. DHEMAJI ASSAM PIN-787034.

55: NIRUMAI BHUMIJ EX-WARD MEMBER NO.31 LATAK G.P. W/O. SRI ASHARAM BHUMIJ VILL. BADU LUKA P.O. GOGAMUKH DIST. DHEMAJI ASSAM PIN-787034.

56: MONIKA CHUTIA EX-WARD MEMBER NO.31 LATAK G.P. W/O. SRI HEMANTA CHUTIA VILL. NO.2 LATHIA P.O. GOGAMUKH DIST. DHEMAJI ASSAM PIN-787034.

57: LILIMAI PATIR
EX-WARD MEMBER NO.31 LATAK G.P.
C/O. SRI PRIYA PATIR
VILL. BORDAI BALI
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

58: RUDRA CHUTIA



EX-WARD MEMBER NO.31 LATAK G.P. S/O. LT. SUNADHAR CHUTIA VILL. BETANI HULA P.O. GOGAMUKH DIST. DHEMAJI ASSAM PIN-787034.

59: CHANDRA KAMAN
EX-WARD MEMBER NO.31 LATAK G.P.
S/O. SRI MATHURA KAMAN
VILL. CHELAJAN
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034.

60: TAAKAAR MILI EX-PRESIDENT NO.30 NAHARBARI G.P. W/O. SRI ROBINSON MILI VILL. ADUT P.O. KHURA CHUK DIST. DHEMAJI ASSAM PIN-787034.

61: DIPIKA DOLEY
EX-VICE PRESIDENT NO.30 NAHARBARI G.P.
S/O. SRI DHANANJAY DOLEY
VILL. DIPA
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

62: RUBI DOLEY
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI TIKENDRAJIT DOLEY
VILL. PURANA PARGHAT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

63: NANDESWAR DOLEY EX-WARD MEMBER NO.30 NAHARBARI G.P. S/O. SRI GANASHYAM DOLEY VILL. NAHARBARI



P.O. KHURA CHUK DIST. DHEMAJI ASSAM PIN-787034.

64: MOHEN MILI EX-WARD MEMBER NO.30 NAHARBARI G.P. S/O. SRI TILESWAR MILI VILL. BAHARBARI P.O. KHURA CHUK DIST. DHEMAJI ASSAM PIN-787034.

65: LAKHYA PEGU
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI PAKSURUNG PEGU
VILL. ADUT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

66: PAILOT WARY
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI PRAHLAD WARY
VILL. LEGACHUNG KACHARI
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

67: BROJEN MILI
EX-WARD MEMBER NO.30 NAHARBARI G.P.
S/O. SRI SUREN MILI
VILL. TINGIRI
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

68: GUNMAI MEDOK EX-WARD MEMBER NO.30 NAHARBARI G.P. W/O. SRI GAGAN MEDOK P.O. KHURA CHUK DIST. DHEMAJI ASSAM PIN-787034.



69: GEETA PEGU
EX-WARD MEMBER NO.30 NAHARBARI G.P.
W/O. SRI RANJIT PEGU
VILL. ADUT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.

70: SACHILOTA PEGU
EX-WARD MEMBER NO.30 NAHARBARI G.P.
W/O. SRI DANIRAM PEGU
VILL. ADUT
P.O. KHURA CHUK
DIST. DHEMAJI
ASSAM
PIN-787034.
VERSUS

THE STATE OF ASSAM AND 12 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GUWAHATI-781006.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

PANJABARI

GUWAHATI-781037.

3:THE COMMISSIONER AND SECRETARY

TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHEMAJI

ASSAM DIST. DHEMAJI

ASSAM

PIN-787057.

5:THE CHIEF EXECUTIVE OFFICER

DHEMAJI ZILLA PARISHAD

DHEMAJI CHARIALI

DHEMAJI

NH 52

DHEMAJI

ASSAM



PIN-787057.

6:THE BLOCK DEVELOPMENT OFFICER

BORDOLONI DEVELOPMENT BLOCK

DEWGHARBARI

DHEMAJI

ASSAM

PIN-787026.

7:THE SECRETARY

BORDOLONI GAON PANCHAYAT DHEMAJI

ASSAM PIN-787026.

8:THE SECRETARY

BORBAM GAON PANCHAYAT

DHEMAJI

ASSAM

PIN-787026

9:THE SECRETARY

UKHAMATI GAON PANCHAYAT

DHEMAJI

ASSAM

PIN-787056

10:THE SECRETARY

NALBARI GAON PANCHAYAT

DHEMAJI

ASSAM

PIN-787035.

11:THE SECRETARY

KACHUTOLI GAON PANCHAYAT

DHEMAJI

ASSAM

PIN-787056.

12:THE SECRETARY

LATAK GAON PANCHAYAT

DHEMAJI

ASSAM

PIN-787034.

13:THE SECRETARY

NAHARBARI GAON PANCHAYAT

DHEMAJI

ASSAM

PIN-787034.

Advocate for: MR. M K BORO

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 12 ORS

Linked Case: Cont.Cas(C)/586/2019



ALIZA PERBIN SULTANA CHOUDHURY W/O SAHIR UDDIN CHOUDHURY VILL. BROJAPUR PART-I P.O. BROJAPUR DIST. HAILAKANDI ASSAM PIN-788151

VERSUS

JOLLY KIRTI
IAS AND ANR.
THE DEPUTY COMMISSIONER
HAILAKANDI
P.O. AND DIST. HAILAKANDI
ASSAM
PIN-788151

2:SANTI KUMAR SINHA ACS CHIEF EXECUTIVE OFFICER ZILLA PARISHAD HAILAKANDI P.O. AND DIST. HAILAKANDI ASSAM PIN-788151

Advocate for : MR H I CHOUDHURY

Advocate for : MR. M NATH appearing for JOLLY KIRTI

IAS AND ANR.

Linked Case: WP(C)/9184/2019

SAHABUDDIN SK. AND 10 ORS.
FORMER PRESIDENT OF DURAHATI GAON PANCHAYAT S/O. LT. ANARULLAH SK
VILL. AND P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.

2: SOPIOR RAHMAN FORMER VICE OF PRESIDENT DURAHATI GAON PANCHAYAT



S/O. MANSAR ALI VILL. BALADOBA PART-I P.O. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

3: SAIFUL HAQUE FORMER MEMBER DURAHATI GAON PANCHAYAT S/O. LT. MAHIRUDDIN SK VILL. AND P.O. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

4: SAYEDA PARBIN FORMER MEMBER DURAHATI GAON PANCHAYAT W/O. ASHRAFUL HAQUE VILL. AND P.O. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

5: NURJAMAL SK FORMER MEMBER DURAHATI GAON PANCHAYAT S/O. TOSLIMUDDIN SK VILL. DURAHATI P.O. AND P.S. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

6: ANITA BALA ROY FORMER MEMBER DURAHATI GAON PANCHAYAT W/O. SRI BINOD BARMAN VILL. DURAHATI P.O. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

7: HALIMA BIBI FORMER MEMBER DURAHATI GAON PANCHAYAT W/O. SAIFUL HAQUE VILL. DURAHATI P.O. TISTARPAR DIST. DHUBRI ASSAM



PIN-783301.

8: MOJIYA BIBI FORMER MEMBER DURAHATI GAON PANCHAYAT W/O. ABDUL MANNAN SK VILL. SINGIMARI PART-I P.O. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

9: MANJILA BEGUM FORMER MEMBER DURAHATI GAON PANCHAYAT W/O. SOPIOL RAHMAN VILL. SINGIMARI PART-II P.O. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

10: FAZUR HAQUE FORMER MEMBER DURAHATI GAON PANCHAYAT S/O. SAHER ALI VILL. ARINYA P.O. TISTARPAR DIST. DHUBRI ASSAM PIN-783301.

11: NIRMALA DAS
FORMER MEMBER DURAHATI GAON PANCHAYAT
W/O. BISITRA BISWAS
VILL. BHELAKATA
P.O. TISTARPAR
DIST. DHUBRI
ASSAM
PIN-783301.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



JURIPAR
PANJABARI
GUWAHATI-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

DHUBRI ASSAM PIN-783301. 5:DHUBRI ZILLA PARISHAD REP. BY THE CHIEF EXECUTIVE OFFICER DHUBRI ZILLA PARISHAD DIST. DHUBRI **ASSAM** PIN-783301. 6:GAURIPUR ANCHALIK PANCHAYAT REP. BY THE BLOCK DEVELOPMENT OFFICER GAURIPUR DEVELOPMENT BLOCK P.O. AND P.S. GAURIPUR DIST. DHUBRI **ASSAM** PIN-783301.

Advocate for: MR. A K SARMA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/756/2020

RUPA KACHARI AND 45 ORS.
FORMER PRESIDENT NO. 81 BERINASAYEK GAON PANCHAYAT D/O- LATE THANESWAR KACHARI
P.O-BERINASAYEK
VILL- CHAKURIWA
DIST- JORHAT
ASSAM
PIN-785630

2: SUREN NAYAK FORMER VICE- PRESIDENT NO. 81 BERINASAYEK GAON PANCHAYAT S/O-LATE MEGHNATH NAYAK P.O- BERINASAYEK



VILL- DAFALATING BAGAN DIST- JORHAT ASSAM PIN-785630

3: MINU SAIKIA
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT
D/O- SOMESWAR SAIKIA
P.O-BERINASAYEK
VILL- CHAKURIWA
DIST- JORHAT
ASSAM
PIN-785630

4: PROJEN SAIKIA
FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT
FATHER- LATE JOGESWAR SAIKIA
P.O-DIHINGIA
VILL-BEPARICHUK
DIST- JORHAT
ASSAM
PIN-785630

5: LAKHIMI GOGOI FORMER MEMBER NO. 81 BERINASAYEK GAON PANCHAYAT W/O- SRI RATNESWAR HAZARIKA P.O- DIHINGIA VILL- SARAIPANI BALIJAN DIST- JORHAT ASSAM PIN-785630

6: RENU GOGOI FORMER PRESIDENT NO. 80 KACHUKHAT GAON PANCHAYAT W/O-SRI PRIYO GOGOI P.O-KACHUKHAT VILL- KACHUKHAT DIST- JORHAT ASSAM PIN-785633

7: SURESH KACHARI FORMER VICE-PRESIDENT NO. 80 KACHUKHAT GAON PANCHAYAT S/O- ROPESHWAR KACHARI VILL AND P.O-BANDERCHALIHA DIST-JORHAT ASSAM PIN-785633



8: CHAIMAT SHYAM
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
S/O-LATE TELIA SHYAM
VILL-BALIJAN SHYAM GAON
P.O-KHARIKATIA
DIST- JORHAT
ASSAM
PIN-785633

9: BANDANA HAZARIKA
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O-SRI UMA HAZARIKA
VILL-ATHALKATIA (PART)
P.O-KACHUKHAT
DIST- JORHAT
ASSAM
PIN-785633

10: MAHENDRA KACHARI
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
S/O-HOHAYA KACHARI
VILL-KHAMJANJIA GAON
P.O-KACHUKHAT
DIST-JORHAT
ASSAM
PIN-785633

11: JUOTI BHENGRA
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O- AADAM BHERNGRA
VILL- PANINARA GAON
P.O-BANDARCHALIHA
DIST- JORHAT
ASSAM
PIN-785633

12: MIRA SAIKIA BORA FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT W/O-SRI NAREN BORA VILL-KARSOLI GAON DIST-JORHAT ASSAM PIN-785633

13: RUNUMONI SAIKIA FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT W/O-RANJIT KACHARI



VILL-GOHAIJAN GAON P.O-KACHUKHAT DIST-JORHAT ASSAM PIN-785633

14: BITUL KACHARI
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
S/O-HAREN KACHARI
VILL AND P.O- KACHUKHAT
DIST- JORHAT
ASSAM
PIN-785633

15: DIPA KACHARI
FORMER MEMBER NO. 80 KACHUKHAT GAON PANCHAYAT
W/O-NABA KACHARI
VILL AND P.O- BANDARCHALIHA
DIST- JORHAT
ASSAM
PIN-785633

16: BASANTA SAIKIA FORMER PRESIDENT 76 NO. BEBEJIA GAON PANCHAYAT S/O- LATE SARU RAM SAIKIA VILL- BERERA GAON P.O AND P.S- TITABAR DIST- JORHAT ASSAM PIN-785630

17: CHINU BARUAH
FORMER VICE-PRESIDENT 76 NO. BEBEJIA GAON PANCHAYAT
W/O- NANDESHWAR BARUAH
VILL- TANTI GAON
P.O- TITABAR
DIST- JORHAT
ASSAM
PIN-785630

18: MIRA NAG
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
W/O- JOYMASI NAG
VILL- DEOGHARIA GRAND
P.O-DEOGHARIA
DIST- JORHAT
ASSAM
PIN-785630



19: SANJIV DAS
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
S/O-MATIRAM DAS
VILL- 1NO. MAZENGA SAPORI CHUK
P.O AND P.S- TITABAR
DIST-JORHAT
ASSAM
PIN-785630

20: PRASANTA SAIKIA
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
S/O-GOPAL SAIKIA
VILL- 2 NO. MAZENGA
PO. AND P.S- TITABAR
DIST- JORHAT
ASSAM
PIN-785630

21: SEWALI SAIKIA
FORMER MEMBER 76 NO. BEBEJIA GAON PANCHAYAT
W/O-DIMBESWAR SAIKIA
VILL- BERERA GAON
P.O AND P.S- TITABAR
DIST- JORHAT
ASSAM
PIN-785630

22: RIMA CHUTIA
FORMER PRESIDENT 91 NO. RAIDANGJURI GAON PANCHAYAT
W/O-SRI ATUL BORA
VILL- SHUKANJAN
P.OL-RAIDANGJURI
DIST-JORHAT
ASSAM
PIN-785631

23: MORAMI GOGOI
FORMER PRESIDENT OF 75 NO. RANGAJAN GAON PANCHAYAT
D/0-LATE DOMBURAM GOGOI
VILL-KHATOWAL
P.O-NOALI
DHEKIAJULI
DIST-JORHAT
ASSAM
PIN-785009

24: DHRUBAJYOTI GOGOI



FORMER MEMBER OF 75 NO. RANGAJAN GAON PANCHAYAT S/O-LATE RAPAN GOGOI VILL-KARANGAKHAT P.O-1 NO. MORAN DIST-JORHAT ASSAM PIN-785009

25: HEMANTA CHANGMAI FORMER MEMBER OF 75 NO. RANGAJAN GAON PANCHAYAT S/O-DRANESWAR CHANGMAI VILL AND P.O- 1NO. MORAN DIST- JORHAT ASSAM PIN-785009

26: GUNALATA BARUAH FORMER PRESIDENT EKORANI GAON PANCHAYAT W/O-POHAI BARUAH VILL-KAPANTOLI P.O-MOHIMABARI DIST-JORHAT ASSAM PIN-785631

27: SIMANTA CHANGMAI FORMER VICE- PRESIDENT EKORANI GAON PANCHAYAT S/O-LATE DIMBESHWAR CHANGMAI VILL AND P.O-MOHIMABARI DIST- JORHAT ASSAM PIN-785631

28: RENU BORA
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-SRI LOHIT BORA
VILL AND P.O-MOHIMABARI
DIST- JORHAT
ASSAM
PIN-785631

29: JUNTI DAS
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-SRI GHANAKANTA DAS
VILL- NAUPETA
P.O-MOHIMABARI
DIST- JORHAT
ASSAM



PIN-785631

30: PRASANTA HAZARIKA
FORMER MEMBER EKORANI GAON PANCHAYAT
S/O- LATE DHARMESHWAR HAZARIKA
VILL- BOSA
P.O-MOHIMABARI
DIST-JORHAT
ASSAM
PIN-785631

31: JIBON GOGOI FORMER MEMBER EKORANI GAON PANCHAYAT S/O-NANDESHWAR GOGOI VILL-BOSA P.O-EKORANI DIST- JORHAT ASSAM PIN-785631

32: GUNADA BORA SONOWAL FORMER MEMBER EKORANI GAON PANCHAYAT W/O-SRI DEBESHWAR SONOWAL VILL AND P.O-EKORANI DIST- JORHAT ASSAM PIN-785631

33: KHAGEN SONOWAL FORMER MEMBER EKORANI GAON PANCHAYAT S/O-DHARMAKANTA SONOWAL VILL AND P.O-EKORANI DIST- JORHAT ASSAM PIN-785631

34: RATNESHWARI SONOWAL FORMER MEMBER EKORANI GAON PANCHAYAT W/O-MUNINDRA SAIKIA VILL AND P.O-EKORANI DIST- JORHAT ASSAM PIN-785631

35: PARESH GOGOI FORMER MEMBER EKORANI GAON PANCHAYAT S/O-SRI HAREN GOGOI VILL-BASAGAON



P.O-EKORANI DIST- JORHAT ASSAM PIN-785631

36: URMILI HAZARIKA
FORMER MEMBER EKORANI GAON PANCHAYAT
W/O-SRI NRIPEN HAZARIKA
VILL- MORAN GAON
P.O-EKORANI
DIST-JORHAT
ASSAM
PIN-785631

37: REKHAMONI SAIKIA
FORMER PRESIDENT 86 NO. RAJABAHAR GAON PANCHAYAT
W/O- SRI RAJU SAIKIA
VILL- CHERELI GOHAIN GAON
P.O-RAJABAHAR
DIST-JORHAT
ASSAM
PIN-785631

38: JUSLAN BHENGRA
FORMER VICE-PRESIDENT RAJABAHAR GAON PANCHAYAT
S/O-SULEMAN BHENGRA
VILL-SILDUBI
P.O-GORAJAN
DIST-JORHAT
ASSAM
PIN-785631

39: SWARNALATA SAIKIA REPRESENTED HER HUSBAND LATE TARUN CHANDRA SAIKIA

FORMER PRESIDENT MADHAPUR GAON PANCHAYAT EXPIRED ON 19.01.2019 VILL AND P.O-MADHAPUR DIST- JORHAT ASSAM PIN-785630

40: RINA GOGOI FORMER VICE- PRESIDENT MADHAPUR GAON PANCHAYAT W/O- PARESH GOGOI VILL AND P.O-MADHAPUR DIST- JORHAT ASSAM



PIN-785630

41: BINITA CHUTIA FORMER MEMBER MADHAPUR GAON PANCHAYAT W/O-SRI DEBEN CHUTIA VILL AND P.O-MADHAPUR DIST- JORHAT ASSAM PIN-785630

42: ABHAY KALITA
FORMER MEMBER MADHAPUR GAON PANCHAYAT
S/O- SRI SUMESHWAR KALITA
VILL AND P.O-MADHAPUR
DIST- JORHAT
ASSAM
PIN-785630

43: RAMESHWAR SAIKIA FORMER MEMBER MADHAPUR GAON PANCHAYAT S/O- BAB SAIKIA VILL AND P.O-MADHAPUR DIST- JORHAT ASSAM PIN-785630

44: KUTUBUDDIN AHMED FORMER MEMBER MADHAPUR GAON PANCHAYAT S/O- SAMSHUDDIN AHMED VILL AND P.O-MADHAPUR DIST- JORHAT ASSAM PIN-785630

45: NILIMA SAIKIA FORMER MEMBER MADHAPUR GAON PANCHAYAT W/O-SRI NITYANANDA SAIKIA VILL AND P.O-MADHAPUR DIST- JORHAT ASSAM PIN-785630

46: RUPSHREE BORAH FORMER MEMBER 81 NO. BERINASAYEK GAON PANCHAYAT VILL. NO. 2 MANDAL GAON P.O. BERINASAYEK DIST. JORHAT PIN-785630 VERSUS



THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-6

2:THE COMMISSIONER

TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR

PANJABARI

GUWAHATI-37

3:THE COMMISSIONER AND SECRETARY

TO THE GOVT. OF ASSAM

FINANCE DEPTT. DISPUR

GUWAHATI-781006

4:THE DEPUTY COMMISSIONER

JORHAT

ASSAM

PIN-785001

5:JORHAT ZILLA PARISHAD

REP BY THE CHIEF EXECUTIVE OFFICER

JORHAT ZILLA PARISHAD

DIST. JORHAT

ASSAM

PIN-785001

6:TITABOR ANCHALIK PANCHAYAT

REP. BY THE BLOCK DEVELOPMENT OFFICER

TITABOR DEVELOPMENT BLOCK

P.O. AND P.S TITABOR

DIST. JORHAT

ASSAM

PIN-785001

Advocate for: MR. AK SARMA

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/5465/2020

MONESWARI KHERKOTARI AND 27 ORS

EX- AP MEMBER

MURKONGSELEK A.P. W/O. NIBEDON KHERKOTARI

VILL. BALIGORAH

P.O. SOMKONG (VIA SIMEN CHAPORI)

DIST. DHEMAJI

ASSAM



PIN-787061.

2: PUSPIKA PEGU
EX- AP MEMBER
MURKONGSELEK A.P.
D/O. SRI LALIRAM PEGU
VILL. NO.1 RAMDHAN P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060

3: NITYAPRABHA SONOWAL PEGU EX- AP MEMBER MURKONGSELEK A.P. W/O. BIREN PEGU VILL. NO.1 RAJAKHANA P.O. JONEKARENG DIST. DHEMAJI ASSAM PIN-787060.

4: SADANANDA PEGU EX- AP MEMBER MURKONGSELEK A.P. S/O. SRI NALIA PEGU VILL. NAMKIR P.O. DEKAPAM DIST. DHEMAJI ASSAM PIN-787061.

5: SUN KUMARI PEGU EX- AP MEMBER MURKONGSELEK A.P.(EX-BLOCK CHAIRMAN) W/O. BOBIKANTA PEGU VILL. NO.2 ROUN P.O. DEKAPAM DIST. DHEMAJI ASSAM PIN-787061

6: RIJUMONI KUTUM PEGU
EX- AP MEMBER
MURKONGSELEK A.P.
W/O. SRI PRABHAT PEGU
VILL. MADHYAPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060



7: DURGESWAR DOLEY EX- AP MEMBER MURKONGSELEK A.P. W/O. KOUWA DOLEY VILL. BARHATI P.O. TELAM DIST. DHEMAJI ASSAM PIN-787061

8: MENAKA SWARGIARY EX- AP MEMBER BORDOLONI A.P. W/O. SRI BANESWAR SWARGIARY VILL. 2ND MANIKPUR P.O. NALBARI KACHARI DIST. DHEMAJI ASSAM PIN-787035

9: JYOTIMONI BARUAH SONOWAL EX- AP MEMBER BORDOLONI A.P. W/O. SRI ADIT SONOWAL VILL. BORBAM KACHARI P.O. DEURI BORBAM DIST. DHEMAJI ASSAM PIN-787026

10: RAJEN DAS
EX- AP MEMBER
BORDOLONI A.P.
S/O. SRI INDRAKANTA DAS
VILL. LATHIA
P.O. GOGAMUKH
DIST. DHEMAJI
ASSAM
PIN-787034

11: MUKUNDA SINGH KUMBANG EX- AP MEMBER BORDOLONI A.P. S/O. LT. TOGKIOAM KUMBANG VILL. PURANA PARGHAT P.O. KHURA CHUK DIST. DHEMAJI



ASSAM PIN-787034

12: NIJORA HANDIQUE EX- AP MEMBER BORDOLONI A.P. S/O. SRI PABITRA HANDIQUE VILL. GOGAMUKH NAGAON P.O. GOGAMUKH DIST. DHEMAJI ASSAM PIN-787034

13: GERU SAHAB DEURI EX- AP MEMBER BORDOLONI A.P. S/O. SRI LEREKA DEURI VILL. TIGERGURI P.O. KADAMGURI DIST. DHEMAJI ASSAM PIN-787034

14: NITYANANDA PATIR
EX- AP MEMBER
BORDOLONI A.P.
S/O. SRI DHARMA KANTA PATIR
VILL. KATHALGURI
P.O. MINGMUNG
DIST. DHEMAJI
ASSAM
PIN-787035

15: NIRUPRABHA DOLEY (PEGU)
EX- AP MEMBER
BORDOLONI A.P.
W/O. LT. BRAJEN DOLEY
VILL. UKHAMATI
P.O. UKHAMATI
DIST. DHEMAJI
ASSAM
PIN-787056

16: PRONITA SAIKIA EX- AP MEMBER DHEMAJI A.P. W/O. MILECHAR SAIKIA VILL. CHENGELI PATHAR



DIST. DHEMAJI ASSAM PIN-787056

17: SWAPNALI SANOWAL HAZARIKA EX- AP MEMBER DHEMAJI A.P. W/O. JOGEN HAZARIKA VILL. GAPAK KACHARI DIST. DHEMAJI ASSAM PIN-787056

18: JUNMONI SANOWAL SAIKIA EX- AP MEMBER DHEMAJI A.P. W/O. CHABIN SAIKIA VILL AND P.O. LAKHIPATHAR DIST. DHEMAJI ASSAM PIN-787057

19: SEUTI BORGOHAIN BARMAN EX- AP MEMBER DHEMAJI A.P. W/O. MILAN BORGOHAIN VILL. SECHAJAN GAON P.O. DHEMAJI S.O DIST. DHEMAJI ASSAM PIN-787057

20: KAMLESWAR SAIKIA
EX- AP MEMBER
DHEMAJI A.P.
S/O. KATIRAM SAIKIA
VILL. NO.1 GHEYARI P.O. JIADHOL B.O.
DIST. DHEMAJI
ASSAM
PIN-787057

21: SAPON MANDAL EX- AP MEMBER DHEMAJI A.P. S/O. BHABANI MANDAL VILL. BISHNUPUR KALITA GAON P.O. BISHNUPUR B.O.



DIST. DHEMAJI ASSAM PIN-787057

22: PADUM TAMULI EX- AP MEMBER DHEMAJI A.P. S/O. NARAKANTA TAMULI VILL. AND P.O. NAGAKHELIA DIST. DHEMAJI ASSAM PIN-787057

23: GULUK NARAH EX- AP MEMBER DHEMAJI A.P. S/O. THANORAM NARAH VILL. AND P.O. BATUAMUKH DIST. DHEMAJI ASSAM PIN-787110

24: JYOTI GOHAIN SAIKIA EX- AP MEMBER DHEMAJI A.P. W/O. JIBAN SAIKIA VILL. 2 NO. BARUAH GAON P.O. PERABARI B.O. DIST. DHEMAJI ASSAM PIN-787057

25: JYOTSHNA SAIKIA GOHAIN EX- AP MEMBER DHEMAJI A.P. W/O. RAMESH GOHAIN VILL. GOHAIN CHAPORI P.O. GHUGHUHADAL B.O. DIST. DHEMAJI ASSAM PIN-787053

26: GIRIPRABHA GOHAIN EX- AP MEMBER DHEMAJI A.P. W/O. TULAN GOHAIN VILL. NO.2 POWAHOKIA P.O. NARUATHAN



DIST. DHEMAJI ASSAM PIN-787057

27: GIRINDRA CHUTIA EX- AP MEMBER DHEMAJI A.P. S/O. LT. DEBAN CHUTIA VILL. LONGAWAPARA P.O. LONGAWAPARA DIST. DHEMAJI ASSAM PIN-787057

28: KRISHNA KANTA DANG
EX- AP MEMBER
DHEMAJI A.P.
S/O. LT. RAGHUNATH DANG
VILL. NAHOR SILLE P.O. BAHIR SILLE
DIST. DHEMAJI
ASSAM
PIN-787060
VERSUS

THE STATE OF ASSAM AND 7 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GUWAHATI-781037.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

DHEMAJI
ASSAM
DIST. DHEMAJI
ASSAM
PIN-787057.
5:THE CHIEF EXECUTIVE OFFICER



DHEMAJI ZILLA PARISHAD DHEMAJI CHARIALI **DHEMAJI** NH-52 **DHEMAJI ASSAM** PIN-787057. 6:THE BLOCK DEVELOPMENT OFFICER

MURKONGSELEK TRIBAL DEVELOPMENT BLOCK **JONAI DHEMAJI ASSAM** PIN-787060. 7:THE BLOCK DEVELOPMENT OFFICER

BORDOLONI DEVELOPMENT BLOCK **DEWGHARBARI DHEMAJI ASSAM** PIN-787026. 8:THE BLOCK DEVELOPMENT OFFICER DHEMAJI DEVELOPMENT BLOCK DHEMAJI CHARIALI **DHEMAJI** ASSAM-787057.

Advocate for: MR. M K BORO

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 7 ORS

Linked Case: WP(C)/420/2021

BASANTI CHOWDHURY AND 9 ORS W/O. SANJIT CHOUDHURY VILL. CHOTOGUMA P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

2: MIRA CHOWDHURY W/O. CHEDILAL CHOWDHURY VILL. CHOTOGUMA P.O. CHOTOGUMA P.S. GOLAKGANJ



DIST. DHUBRI ASSAM.

3: AREFA BIBI S/O. AFJAL HOSSAIN MONDAL VILL. KAIMMATI PART-II P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

4: SALEHA BIBI W/O. AZAHAR ALI VILL. KAIMMATI PART-I P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

5: HARISANKAR SAHA S/O. LT. HARENDRA NATH SAHA VILL. CHOTOGUMA P.O. CHHAGOLIA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

6: CHANDANA BHOWMIK W/O. SUSHIL BHOWMIK VILL. BAYNNAGURI PART-I P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

7: ANANDA BHOWMIK S/O. BHOLANATH BHOWMIK VILL. CHHAGOLIA PART-I P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

8: SAFIYAR RAHMAN S/O. LT. NASAN ALI VILL. CHOTOGUMA



P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

9: RUPALI BIBI W/O. ABUL SHEIKH VILL. CHOTOGUMA P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM.

10: NASIR UDDIN AHMED S/O. LT. ARFAN ALI VILL. BHOLARKASH P.O. CHOTOGUMA P.S. GOLAKGANJ DIST. DHUBRI ASSAM. VERSUS

THE STATE OF ASSAM AND 5 ORS REP. BY THE SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GUWAHATI-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. **DISPUR** GUWAHATI-37. 3:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM FINANCE DEPTT. **DISPUR** GUWAHATI-06. 4:THE DY. COMMISSIONER OF DHUBRI DISTRICT AT DHUBRI P.O. P.S. AND DIST. DHUBRI **ASSAM** PIN-783301. 5:THE DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER DHUBRI



ASSAM

P.O.

P.S. AND DIST. DHUBRI

ASSAM

PIN-783301.

6:THE CHOTOGUMA GAON PANCHAYAT

REP. BY THE SECRETARY

VILL. CHOTOGUMA

P.O. CHOTOGUMA

P.S. GOLAKGANJ

DIST. DHUBRI

ASSAM

PIN-783335.

Advocate for: MR. AT SARKAR

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/7835/2019

SHAHAB UDDIN MONDAL AND 10 ORS.

EX-PRESIDENT OF HAGURIPARA GAON PANCHAYAT

S/O- LT BHOLA MONDAL

VILL- HAGURIPARA

P.O. MESERVITA

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783129

2: PIYARA KHATUN

EX-VICE PRESIDENT OF HAGURIPARA GAON PANCHAYAT

W/O- JAHAN UDDIN

VILL- HAGURIPARA

P.O. MESERVITA

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN- 783129

3: HAIDAR ALI

EX-MEMBER OF NO. 1 HAGURIPARA (KA) UNIT

HAGURIPARA GAON PANCHAYAT

S/O-LT AZIZUR RAHMAN

VILL- CHULKANIPARA

P.O. MESERVITA

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)



PIN- 783129

4: SAMINA KHATUN
EX-MEMBER OF NO. 3 BAURARTOL (KA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- HAMIDUL ISLAM
VILL- BAURARTAL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

5: FAZILA KHATUN
EX-MEMBER OF NO. 4 BAURARTOL (KHA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- AFZALUR RAHMAN
VILL- BAURARTOL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

6: SAMINA YASMIN
EX-MEMBER OF NO. 5 BAURARTOL (GA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- SULTAN MAMUD
VILL- CHULKANIPARA
P.O. TAKIMARI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

7: PARBAT ALI
EX-MEMBER OF NO. 6 CHULKANIPARA (KHA) UNIT
HAGURIPARA GAON PANCHAYAT
S/O- HAJI EFAZ PARAMANIK
VILL- CHULKANIPARA
P.O. TAKIMARI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

8: SOFIQUL ISLAM EX-MEMBER OF NO. 7 CHULKANIPARA (GA) UNIT HAGURIPARA GAON PANCHAYAT S/O- ABDUL BAREK VILL- CHULKANIPARA P.O. TAKIMARI



P.S. LAKHIPUR DIST- GOALPARA (ASSAM) PIN- 783129

9: ALIZA KHATUN
EX-MEMBER OF NO. 8 CHULKANIPARA (GHA) UNIT
HAGURIPARA GAON PANCHAYAT
W/O- DELWAR HUSSAIN
VILL- CHULKANIPARA
P.O. TAKIMARI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

10: NILBAR RAHMAN
EX-MEMBER OF NO. 9 BALIKASHI MUSLIMPARA UNIT
HAGURIPARA GAON PANCHAYAT
S/O- RAJ MAMUD PARAMANIK
VILL- BAURARTOL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129

11: ABDUL KALAM MONDAL
EX-MEMBER OF NO. 10 THONG PARAL UNIT
GAGURIPARA GAON PANCHAYAT
S/O- ABDUL KARIM
VILL- BAURARTOL
P.O. MESERVITA
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783129
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY-37
3:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPTT.



DISPUR

GHY-06

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN-783101

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

DIST-GOALPARA

ASSAM

PIN-783101

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER

JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST-GOALPARA

ASSAM

PIN-783132

7:THE HAGURIPARA GAON PANCHAYAT

REP. BY THE SECY.

HAGURIPARA GAON PANCHAYAT UNDER JALESWAR ANCHALIK

PANCHAYAT

JALESWAR

P.O. KATARIHARA

P.S. LAKHIPUR

DIST- GOALPARA

ASSAM

PIN-783132

Advocate for: MR. AFNUMOLLAH

Advocate for: SC

PNRD (R appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/1191/2020

JUNU GAYAN AND 10 ORS.

EX-PRESIDENT OF 108 BONGAON GAON PANCHAYAT

W/O- SRI HOREN GAYAN

VILL- DHUACHALAGARH

P.O. NATUN BECHAMORA

P.S. BONGAON

DIST.- MAJULI (ASSAM)

PIN-785110

2: PARUL DAS



EX-MEMBER OF NO 1 JOGIGAON UNIT 108 BONGAON G.P. W/O- JOGEN DAS VILL- JOGIKOIBTRA P.O. AND P.S. BONGAON DIST.- MAJULI (ASSAM) PIN- 785110

3: ARCHANA BONIA
EX-MEMBER OF NO 2 JOGIGAON UNIT
108 BONGAON G.P.
W/O- NARENDRA BONIA
VILL- SAMUGURI BONIA
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

4: BIBI HATIMOTA
EX-MEMBER OF NO 3 MUDOITANTI UNIT
108 BONGAON G.P.
W/O- SUMNATH HATIMOTA
VILL- PUKHURI PORIA
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

5: BIRAJ BORAH
EX-MEMBER OF NO 4 SAMASTIR BONGAON UNIT
108 BONGAON G.P.
S/O- DEBESWAR BORAH
VILL- BONGAON
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

6: NALIN SAIKIA
EX-MEMBER OF NO 5 MERAGHAR UNIT
108 BONGAON G.P.
S/O- THANU SAIKIA
VILL- MERAGHAR
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

7: RENU BHUYAN EX-MEMBER OF NO 6 KORALGAON UNIT 108 BONGAON G.P. W/O- SRI MANIK BHUYAN



VILL- 1 NO KORALGAON P.O. AND P.S. BONGAON DIST.- MAJULI (ASSAM) PIN- 785110

8: ATUL BONIA
EX-MEMBER OF NO 7 SAMUGURI UNIT
108 BONGAON G.P.
S/O- SRI MOHESWAR BONIA
VILL- SAMUGURI GAON
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

9: ANIMA DAS
EX-MEMBER OF NO 8 KAMJAN ALENGI UNIT
108 BONGAON G.P.
W/O- SRI MINARAM DAS
VILL- KAMJAN ALENGI
P.O. AND P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

10: RONJIT SAIKIA
EX-MEMBER OF NO 2 DHUACHALA UNIT
108 BONGAON G.P.
S/O- KINARAM SAIKIA
VILL- DHUACHALAGHAR
P.O. NATUN BECHAMORAH
P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110

11: GHANASHYAM BHARALI
EX-MEMBER OF NO 10 DHUACHALA UNIT
108 BONGAON G.P.
S/O- SRI RATNA BHARALI
VILL- DHUACHALA
P.O. NATUN BECHAMORA
P.S. BONGAON
DIST.- MAJULI (ASSAM)
PIN- 785110
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR



GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

4:THE DY. COMMISSIONER

MAJULI

ASSAM

PIN- 785105

5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD

KAMALABARI

DIST.- MAJULI

ASSAM

PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER

MAJULI DEVELOPMENT BLOCK

KAMALABARI

P.O. AND P.S. GARAMUR

MAJULI

DIST.- MAJULI (ASSAM)

PIN-785104

7:THE 108 BONGAON GAON PANCHAYAT

REP. BY THE SECY.

BONGAON GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT

KAMALABARI

P.O. AND P.S. BONGAON

MAJULI

DIST.- MAJULI (ASSAM)

PIN- 785110

Advocate for: MR. AFN U MOLLAH

Advocate for: SC

PNRD (R1

2

5

6) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/8788/2019



PROMILA BORAH AND 10 ORS. W/O- SRI MAHENDRA BORAH R/O- VILL- LEPHERA P.O. SILASAKU P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

2: ARCHANA GOGOI W/O- SRI BIPUL GOGOI R/O- VILL- BACHA GAON P.O. AND P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

3: KUSUM SAIKIA C/O- LT DEBEN SAIKIA R/O- VILL- TIPOMIA TAIRAICHUK P.O. SILASAKU P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

4: ARUNA BORAH W/O- HOLIRAM BORAH R/O- VILL- LEPHERA P.O. SILASAKU P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

5: DEVA BORAH S/O- SRI TANKESWAR BORAH R/O- VILL- BOGARIGURI LUNPURIA GAON P.O. ROMANI ALI P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

6: SANTI BORSAIKIA @ SANTI SAIKIA W/O- SRI DURGA SAIKIA R/O- VILL- HATIMURIA GAON



P.O. ROMANI ALI P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

7: JUN PHUKAN W/O- SRI ADITYA PHUKAN R/O- VILL- BHARALUA P.O. ROMANI ALI P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

8: RULI BEGUM W/O- NITUL HUSSAIN R/O- VILL- TETELIGURI P.O. AND P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

9: UPEN CHETIA S/O- LT CHIJANDA CHETIA R/O- VILL- LUTHURI LIKSON GAON (BAILUNG GAON) P.O. ROMANI ALI P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

10: BEDA SAIKIA S/O- LT BHUBON SAIKIA R/O- VILL- CHULADHARA GAON P.O. ROMANI ALI P.S. SIMOLUGURI DIST- SIVASAGAR ASSAM PIN- 785686

11: JYOTI PHUKAN W/O- LT ANANDA PHUKAN R/O- VILL- BHARALUA GAON P.O. ROMANI ALI P.S. SIMALUGURI DIST- SIVASAGAR ASSAM



PIN- 785686 VERSUS

THE STATE OF ASSAM AND 9 ORS.

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY-06

2:THE SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY-06

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE

DEPTT. OF ECONOMIC AFFAIRS

NORTH BLOCK

NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM

DISPUR

GHY-06

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM

PANJABARI

JURIPAR

GHY-37

6:THE DY. COMMISSIONER

SIVASAGAR

P.O. AND P.S. SIVASAGAR

DIST- SIVASAGAR

ASSAM

PIN-785640

7:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD

SIVASAGAR

P.O. AND P.S. SIVASAGAR

DIST- SIVASAGAR

ASSAM

PIN-785640

8:THE BLOCK DEVELOPMENT OFFICER

NAZIRA DEVELOPMENT BLOCK

DIST- SIVASAGAR

ASSAM

PIN- 785684

9:THE EXECUTIVE OFFICER



NAZIRA ANCHALIK PANCHAYAT SEPANGONI NAZIRA DIST- SIVASAGAR ASSAM PIN- 785684 10:THE GAON PANCHAYAT SECRETARY SIMALUGURI GAON PANCHAYAT P.O. AND P.S. SIMALUGURI DIST- SIVASAGAR ASSAM PIN- 785686

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 9 ORS.

Linked Case : WP(C)/522/2020

SHAHANUR RAHMAN AND 4 ORS. S/O. HAIDAR ALI VILL. BOALKAMURI PART-I P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN-783348.

2: FOZIUR RAHMAN S/O. LT. ASMAT ALI VILL. NAYERALGA PART-III P.O. NYERALGA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN-783348.

3: ROHIDA KHATUN W/O. ABDUL MANNAN VILL. MAYERCHAR PART-III P.O. NYERALGA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN-783348.



4: AZOM ALI S/O. MOTLEB ALI VILL. BOYZERALGA PART-III P.O. NYERALGA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN-783348.

5: NUR AFRUZA BEGUM W/O. SOFIQUL ISLAM VILL. KAZAIKATA PART-IV P.O. AND P.S. BILASIPARA DIST. DHUBRI ASSAM PIN-783348. VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.-06.

2:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY.-06.
3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI JURIPAR GHY.-37. 4:THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD



DHUBRI
P.O. AND DIST. DHUBRI
ASSAM
PIN-783301.
6:THE EXECUTIVE OFFICER CUM BLOCK DEV. OFFICER

NAYERALGA DEV. BLOCK BILASIPAR P.O. AND P.S. BILASIPARA DIST. DHUBRI ASSAM PIN-783348.

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/2098/2020

RABIAL ALI AND 8 ORS. S/O JONAB ALI R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126

2: NAJIRUDDIN ALI S/O LT. KISMAT ALI R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126

3: MAJEDA BEGUM W/O RAHIM BADSHA R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126



4: AINAMATI BEGUM W/O ROHIJUDDIN R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126

5: SOBJAL ALI @ SOBJAN ALI S/O JAMAL ALI R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126

6: NURJAHAN BEGUM W/O RAIJUDDIN ALI AHMED R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126

7: OHELA KHATUN W/O IYAD ALI R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126

8: LOKMAN ALI S/O TAJU ALI R/O VILL. KURIHAMARI P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126

9: HAMEDA BEGUM W/O KURBAN ALI R/O VILL. KURIHAMARI



P.O. BHANGNAMARI P.S. SIYALMARI DIST. NALBARI ASSAM PIN-781126 VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. ASSAM
DISPUR
GHY-6

2:THE COMMISSIONER AND SECRETARY

TO THE GOVT OF ASSAM

FINANCE DEPTT. ASSAM

DISPUR

GHY-6

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM

PANJABARI

JURIPAR

GHY-37

4:THE DEPUTY COMMISSIONER

NALBARI

P.O. NALBARI

DIST. NALBARI

ASSAM

PIN-781335

5:THE CHIEF EXECUTIVE OFFICER

NALBARI ZILLA PARISHAD

NALBARI

P.O. NALBARI

DIST. NALBARI

ASSAM

PIN-781335

6:THE ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

BARKHETRI DEV. BLOCK NARAYANPUR

MUKALMUA

P.O.AND P.S. MUKALMUA

DIST NALBARI

ASSAM

PIN-781126

7:THE NO. 65 KURIHAMARI BARCHULIA GAON PANCHAYAT

REP. BY THE SECRETARY KURIHAMARI GAON PANCHAYAT

P.O. KURIHAMARI

P.S. SIYALMARI



DIST. NALBARI ASSAM PIN-781126

Advocate for: MR. N UDDIN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/1143/2020

SMT. MAMCHI PEGU AND 10 ORS.
EX-PRESIDENT OF 92 CHEREPANI GAON PANCHAYAT
W/O LATE PREMANANDA PEGU
VILL-BHEWCHUK KUMARBARI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

2: SURAJ DEORI

EX-VICE PRESIDENT OF 92 CHEREPAI GAON PANCHAYAT S/O LATE SARBESWAR DEORI VILL-MAJOR DEORI P.O.-MAJOR DEORI P.S.-JENGRAIMUKH DIST-MAJULI (ASSAM) PIN-785105

3: PATIR DOLEY

EX-MEMBER OF NO 1 KUMARBARI UNIT 92 CHEREPAI G.P.. S/O LATE JAMAL DOLEY VILL-MAJOR KUMARBARI P.O. AND P.S.-JENGRAIMUKH DIST-MAJULI (ASSAM) PIN-785105

4: SMT. JYOTI PEGU

EX-MEMBER OF NO 3 BHEWCHUK UNIT 92 CHEREPAI G.P.
W/O SRI RANJIT PEGU
VILL-KUMARBARI
P.O.-JENGRAIMUKH
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

5: SMT. MAMUNI PEGU



EX-MEMBER OF NO 4 NAMONI CHEREPAI UNIT 92 CHEREPAI G.P. W/O SRI PRAFULLA PEGU VILL-NAMONI CHEREPAI P.O. AND P.S.-JENGRAIMUKH DIST-MAJULI (ASSAM) PIN-785105

6: SMT. ANIMAI KUTUM
EX-MEMBER OF NO 5 NAMONI CHEREPAI UNIT
92 CHEREPAI G.P.
W/O SRI UMESH KUTUM
VILL-NAMONI CHEREPAI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

7: SMT. BICHITRA LAGACHU
EX-MEMBER OF NO 8 MONBHAL CHUK UNIT
92 CHEREPAI G.P.
W/O AMRIT DOLEY
VILL-MONBHAL CHUK
P.O.-RATANPUR MIRI
P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

8: RAJAT DEORI EX-MEMBER OF NO 10 MAJOR DEORI UNIT 92 CHEREPAI G.P. S/O SRI KANEKESH DEORI VILL AND P.O.-MAJOR DEORI P.S.-JENGRAIMUKH DIST-MAJULI (ASSAM) PIN-785105

9: PUNARAM DOLEY
EX-MEMBER OF NO 2 BHEWCHUK KUMARBARI UNIT
92 CHEREPAI G.P.
S/O LATE RAMCHANDRA DOLEY
VILL-KUMARBARI
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785105

10: SURABHI SONOWAL SENAPOTI EX-MEMBER OF NO 7 BORBIL MOLONG UNIT 92 CHEREPAI G.P.



W/O PRANJIT SENAPOTI VILL-BORBIL GAON P.O.-CHAMAHAYATI P.S.-JENGRAIMUKH DIST-MAJULI (ASSAM) PIN-785105

11: MONURANJAN PEGU

EX-MEMBER OF NO 6 UPOR CHEREPAI UNIT

92 CHEREPAI G.P.

S/O LATEBRAJEN PEGU

VILL-UJONI CHEREPAI

P.O.-MAJOR DEORI

P.S.-JENGRAIMUKH

DIST-MAJULI (ASSAM)

PIN-785105

VERSUS

THE STATE OF ASSAM AND 6 ORS.

REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT

DISPUR

GUWAHATI-781006

2:THE COMMISSIONER TO THE GOVERNMENT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

JURIPAR

PANJABARI

GHY-37

3:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM

FINANCE DEPARTMENT

DISPUR

GUWAHATI-781006

4:THE DEPUTY COMMISSIONER

MAJULI

ASSAM

PIN-785105

5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD

KAMALABARI

DIST-MAJULI

ASSAM

PIN-785105

6:THE UJANI MAJULI ANCHALIK PACHAYAT

REPRESENTED BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

UJANI MAJULI DEVELOPMENT BLOCK

P.O. AND P.S.-JENGRAIMUKH



DIST-MAJULI (ASSAM)
PIN-785105
7:THE 92 CHEREPAI GAON PANCHYAT
REPRESENTED BY THE SECRETARY
CHEREPAI GAON PANCHAYAT
JENGRAIMUKH
P.O. AND P.S.-JENGRAIMUKH
DIST-MAJULI (ASSAM)
PIN-785104

Advocate for: MR. AFNU MOLLAH

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/7283/2021

DIPAK BORAH AND 42 ORS S/O LT. GANESH BORAH VILL SAMDHARA PANIGAON P.O. NAHORBARI DIST SONITPUR PIN 784182

2: RAMANI NGATE W/O SRI BIREN NGATE VILL BOKAGAON MIRI P.O. NONKEY PAT GAON DIST SONITPUR PIN 784101

3: ALPANA MILI W/O TULAN MILI VILL BAMUNIPAM P.O. RANGACHUKUA DIST SONITPUR PIN 784181

4: ALLA UDDIN S/O LATE ATAUR RAHMAN VILL DIKRAIJAN P.O. NAPAM DIST BISWANATH PIN 784174

5: MOHINDRA CHHETRI S/O LATE KARNA BH. CHHETRI



VILL ROWMARI U.P P.O. MANSIRI DIST SONITPUR PIN 784105

6: SRI NAREN NARAH S/O LATE SONARAM NARAH VILL RANGAJAN

P.O. NAN. K. PATHGAON DIST SONITPUR ASSAM PIN 784101

7: SRI RIBU DEV C/O LATE RASA RAJ DEV VILL TUPIA (A) P.O. NAHARBARI DIST SONITPUR PIN 784182

8: SRI ANARIYA CH. LIRH C/O LATE HABEL LIRH VILL TUPIA (B) P.O. NAHARBARI DIST SONITPUR PIN 784182

9: KALPANA KAKATI W/O LATE DURLOV KAKATI VILL HOLAKAN P.O. BAKULA DIST SONITPUR PIN 784182

10: SRIMANTA DAS U.P C/O LT. DHANIRAM DAS VILL CHENGELIMARA P.O. PAN PAR DIST SONITPUR PIN 784180

11: SRI RENU KAIBTRA BORA C/O JAGYSWAR KAIBTRA BORA VILL 1NO. DHEKIAL MAJGAON P.O. JAMUGURIHAT DIST SONITPUR ASSAM



PIN 784180

12: SRI CHENIMAI DAS C/O SRI SABESWAR DAS VILL 1 NO. MAJGAON DIST SONITPUR ASSAM PIN 784180

13: SRI ANTE RAI BHUYAN C/O ASHOK RAI BHUYAN VILL PALIGAON P.O. JAMUGURIHAT DIST SONITPUR ASSAM PIN 784180

14: SRI KUSUM DAS C/O SRI KANAK DAS VILL 2 NO. KUSUMTOLA P.O. KUSUMTOLA DIST SONITPUR PIN 784189

15: CHENAMAI DEVI C/O LT.. RAMAKANTA SARMAH VILL BORBHAGIA P.O. JAMUGURIHAT DIST SONITPUR ASSAM PIN 784180

16: SRI ADITI SAIKIA C/O SRI AJIT SAIKIA VILL DEKASUNDAR P.O. JAMUGURIHAT DIST SONITPUR ASSAM PIN 784180

17: SRI TULUMONI BORAH C/O CHITRARANJAN BORAH VILL BORHOMPUR P.O. JAMUGURIHAT DIST SONITPUR ASSAM PIN 784180



18: SRI BARSA BANIA C/O GHYANESWAR BANIA VILL SORUBHAGIA P.O. JAMUGURIHAT DIST SONITPUR ASSAM PIN 784180

19: BINU PATHAK W/O LT. NAREN PATHAK VILL KARATIPAR P.O. JAMUGURIHAT DIST SONITPUR ASSAM PIN 784180

20: SRI DULAL BORAH S/O GUNURAM BORAH VILL UPPER TALKABARI

P.O. GOMIRIPAL DIST SONITPUR PIN 784180

21: DULALI DEVI W/O SRI SASHMAN MULA VILL HAKAMLI P.O. PANPUR DIST SONITPUR PIN 784180

22: SANDHYA GATHAK W O SRI JAGDIP GATHAK VILL TOWVHANGA P.O. NAHARBARI DIST SONITPUR PIN 784182

23: CHAMPA BASUMATARY W/O GOLOK BASUMATARY VILL DHEKIDOL P.O. GHORAMARI DIST SONITPUR ASSAM

PIN 784105



24: NITYA NANDA DOIMARI C/O LATE MADAN CH. DOIMARI VILL CHAPAGURI P.O. GHORAMARI DIST SONITPUR ASSAM

PIN 784105

25: GIRIDHAR BORAH S/O LATE GHOGADHAR BORAH VILL AND P.O. GHORAMARI DIST SONITPUR ASSAM

PIN 784105

26: BASANTI KERKETTA W/O HABIB KERKETTA VILL PANBARI P.O. GHORAMARI DIST SONITPUR ASSAM

PIN 784105

27: ANJAN JYOTI HAINARI S/O LATE DHONESWOR HAINARI VILL DHEKIDEEL P.O. GHORAMARI DIST SONITPUR ASSAM

PIN 784105

28: NIRUPAMA BASUMATARY W/O ASHIN BASUMATARY VILL TUBUKIJHORI P.O. GHORAMARI DIST SONITPUR ASSAM

PIN 784105

29: CHINU BASUMATARY S/O SRI NISHAN BASUMATARY VILL BATABARI P.O. GHORAMARI



DIST SONITPUR ASSAM

PIN 784105

30: KABITA SURIN W/O SHRI SHITA NANDA VILL DURRUNG TE P.O. BINDUKIRI DIST SONITPUR ASSAM PIN 784502

31: FRANCHI HARA S/O LATE LIDA HARA P.O. THAKURBARI DIST SONITPUR ASSAM PIN 784502

32: PURNA BHUYAN C/O LATE BETHA RAM BHUYAN VILL BALIGAON (MOLANPUKHURI) P.O. BALIPARA DIST SONITPUR ASSAM

PIN 784101

33: RINKY TELENGA W/O DULEN TELENGA VILL BANGAON T.E. P.O. BALIPARA DIST SONITPUR ASSAM

PIN 784101

34: SELESTINA SORENG VILL SINGRIJAN T.E.

P.O. BINDIKUKURI DIST SONITPUR ASSAM PIN 784502

35: SIMARANI KERKETTA VILL NAGAPATHAR



P.O. THAKURBARI DIST SONITPUR ASSAM PIN 784503

36: NOOR MAHAMMAD ALI S/O LATE HASEN ALI VILL PURANA HATKHULA P.O. CHARIDUAR P.S. BALIPARA DIST SONITPUR ASSAM PIN 784101

37: ARUNA BASUMATARI W/O ANIL BASUMATARI VILL OAPAR KACHARI GAON BOKAGAON P.O. CHARIDUAR P.S. BALIPARA DIST SONITPUR ASSAM PIN 784101

38: DAVID BHAGUWAR S/O LATE RANJIT BAGHUWAR VILL SESSA T.E. GRIZA LINE DIST SOONITPUR ASSAM PIN 785503

39: ROOPJYOTI DEKA W/O LATE ARUP DEKA VILL MALANPUKHURI P.O. BALIPARA DIST SONITPUR ASSAM PIN 784101

40: JUDDHA BAHADUR CHETRY VILL HASUR NEPALI BASTI

P.O. GHORAMARI DIST SONITPUR ASSAM PIN 784105

41: SMT. UMA RAJPUT W/O SRI MONUJ RAJPUT



VILL SARUPAT GAON P.O. GHORAMARI DIST SONITPUR ASSAM PIN 784105

42: SRI MAFULI SAIKIA W/O NIRMAL SAIKIA VILL BORPATGAON P.O. GHORAMARI DIST SONITPUR ASSAM PIN 784105

43: KEDAR URANG S/O NOLIA URANG VILL BAGARIBARI P.O. GAMIRIPAL

DIST SONITPUR ASSAM PIN 784180 VERSUS

THE STATE OF ASSAM AND 4 ORS
IN THE PANCHAYAT AND RURAL DEVELOPMENT ASSAM THROUGH THE
ADDITIONAL CHIEF SECRETARY TO THE GOVT. OF ASSAM
DISPUR
GUWAHATI 6.

2:THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM FINANCE DEPARTMENT DISPUR GUWAHATI 6

Advocate for: MR. R P SARMAH

Advocate for: SC

P AND R.D. appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case: WP(C)/8/2021

SMT. MALLIKA TANYO AND 22 ORS EX-A P MEMBER-MURKONSELEK A.P. W/O SRI NIBARAN TANYO R/O VILL-UJONI BIJOYPUR P.O.-JONEKARENG



DIST-DHEMAJI ASSAM PIN-787060

2: SMT. KOROBI PEGU DOLEY EX-PRESIDENT-NO. 55 RAYANG BIJOYPUR G.P. W/O SRI RAJA DOLEY R/O VILL-NO. 2 SIRAMPURIA P.O.-JONEKARENG DIST-DHEMAJI ASSAM PIN-787060

3: PRANJAL PEGU EX-MEMBER-NO. 35 RAYANG BIJOYPUR G.P S/O SRI BHULANATH PEGU R/O VILL-AMRITPUR P.O.-JONEKARENG DIST-DHEMAJI ASSAM PIN-787060

4: MONDESWAR PEGU EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P. S/O SRI PADMA PEGU R/O VILL-RAKUT KEMERE P.O.-RATANPUR DIST-DHEMAJI ASSAM PIN-787060

5: SMT. MONI DOLEY EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P. W/O SRI DIMBESWAR DOLEY R/O VILL-NO. 2 SIRAMPURIA P.O.-JONEKARENG DIST-DHEMAJI ASSAM PIN-787060

6: SMT. KOLESWARI MORANG MEDOK EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P. W/O SRI BRAJA MEDOK R/O VILL-UJONI BIJOYPUR P.O.-JONEKARENG DIST-DHEMAJI ASSAM PIN-787060



7: SMT. PRATIMA MORNAG DOLEY
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P.
W/O SRI RAMPRASAD DOLEY
VILL-UJONI BIJOYPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

8: SMT. JIBONTI KUMBANG
EX-MEMBER-NO. 55 RAYANG BOJOYPUR G.P. W/O SRI SANTARAM
KUMBANG
R/O VILL-NAMONI BIJOYPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

9: SMT. DIPAMONI DOLEY PEGU EX-MEMBER-NO. 55 RAYANG BOJOYPUR G.P W/O SRI ROMEN PEGU R/O VILL-KARDONGCHUK P.O.-JONEKARENG DIST-DHEMAJI ASSAM PIN-787060

10: MANOJ KUTUM
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P
S/O SRI PADMADHAR KUTUM
R/O VILL-MADHYA LAKHIPUR
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

11: GAM KUTUM
EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P
S/O SRI DRAIBAR KUTUM
R/O NO. 1 SIRAMPURIA
P.O.-JONEKARENG
DIST-DHEMAJI
ASSAM
PIN-787060

12: DINESH DEORI EX-MEMBER-NO. 55 RAYANG BIJOYPUR G.P



S/O LATE NUMOL DEORI R/O VILL-BIJOYPUR DEORI P.O.-JONEKARENG DIST-DHEMAJI ASSAM PIN-787060

13: SMT. MUKHESWARI KULI EX. PRESIDENT-NO. 61 TELAM G.P W/O SRI PRADIP KULI R/O VILL-LUHITPORIA P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

14: SMT. SILA DEVI SRIVASTAV EX. VICE PRESIDENT-NO. 61 TELAM G.P W/O JUGENDAR SRIVASTAV R/O VILL-TELAM BAZAR P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

15: SMT. JYOTSNA MILI PEGU EX. MEMBER-NO. 61 TELAM G.P W/O SRI PADMA PEGU R/O VILL-GAMSUK P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

16: KAJI BAHADUR RAI EX. MEMBER-NO. 61 TELAM G.P S/O LATE PREMKUMAR RAI R/O VILL-NEPALI BASTI P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

17: SMT. NONI KULI PEGU EX. MEMBER-NO. 61 TELAM G.P W/O SRI MONI KANTA PEGU R/O VILL-SIKER SELEK P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

18: SMT. MONALISHA PATHORI



EX. MEMBER-NO. 61 TELAM G.P W/O SRI RANJEET PATHARI R/O VILL-LUHITPORIA P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

19: AKASH KULI EX. MEMBER-NO. 61 TELAM G.P S/O SRI UBHOIRAM KULI R/O VILL-MIKIR P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

20: ABHINASH DOLEY EX. MEMBER-NO. 61 TELAM G.P S/O LATE MONGILAL DOLEY R/O VILL-BORHATI P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

21: CHACKRESWAR KULI EX. MEMBER-NO. 61 TELAM G.P S/O SRI BAKUR KULI R/O VILL-LAKHIPUR P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

22: CHANDARAM DOLEY EX. MEMBER-NO. 61 TELAM G.P S/O SRI MARKA DOLEY R/O VILL-JAMJING P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061

23: SMT. SILSILA DOLEY PEGU EX. MEMBER-NO. 61 TELAM G.P W/O SRI DEVA KUMAR PEGU R/O JAJI P.O.-TELAM DIST-DHEMAJI (ASSAM) PIN-787061 VERSUS



THE STATE OF ASSAM AND 7 ORS
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
DISPUR
GUWAHATI-781006

2:THE COMMISSIONER TO THE GOVERNMENT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT PANJABARI

GUWAHATI-781037

3:THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF

ASSAM

FINANCE DEPARTMENT

DISPUR

GUWAHATI-781006

4:THE DEPUTY COMMISSIONER

DHEMAJI

ASSAM

DIST-DHEMAJI

ASSAM

PIN-787057

5:THE CHIEF EXECUTIVE OFFICER

DHEMAJI ZILLA PARISHAD

DHEMAJI CHARIALI

DHEMAJI

ASSAM

PIN-787057

6:THE BLOCK DEVELOPMENT OFFICER

MURKONSELEK TRIBAL DEVELOPMENT BLOCK

JONIA

DHEMAJI

ASSAM

PIN-787060

7:THE SECRETARY

RAYANG BIJOYPUR GAON PANCHYAT

JONAI

DHEMAJI

ASSAM

PIN-787060

8:THE SECRETARY

TELAM GAON PANCHYAT

JONAI

DHEMAJI

ASSAM

PIN-787061

Advocate for: MR. MK BORO

Advocate for: SC



PNRD appearing for THE STATE OF ASSAM AND 7 ORS

Linked Case: WP(C)/8354/2019

EMISA BEGUM AND 10 ORS.

EX- PRESIDENT OF 1 KHALISABHITA GAON PANCHAYAT

W/O- MAHAR ALI

VILL- DAPKARVITA

P.O. KHALISABHITA

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN- 783330.

2: RAHMAN ALI

EX-VICE PRESIDENT OF 1 KHALISABHITA GAON PANCHAYAT

S/O- AKKAS ALI

VILL. CHARALJHAR

P.O. KHALISABHITA

P.S. LAKHIPUR

DIST. GOALPARA (ASSAM)

PIN- 783330.

3: SHUBRATA SAHA

EX-MEMBER OF NO. 9 KHALISABHITA MUSLIMPARA (KA) UNIT

KHALISABHITA G.P.

S/O-RAGHU SAHA

VILL- KHALISABHITA MUSLIMPARA

P.O. KHALISABHITA

P.S. LAKHIPUR

DIST. GOALPARA (ASSAM)

PIN- 783330.

4: SAMSUN NAHAR BIBI

EX-MEMBER OF NO. 4 BHIMKHOJ (KHA) UNIT

KHALISABHITA G.P.

W/O- ABDUL AZIZ

VILL. BHIMKHOJ PT. II

P.O. KHALISABHITA

P.S. LAKHIPUR

DIST. GOALPARA (ASSAM)

PIN- 783330.

5: SANOARUL ISLAM

EX-MEMBER OF NO. 7 KATLAMARI UNIT

KHALISABHITA G.P.

S/O- SADIR RAHMAN



VILL- KATLAMARI P.O. KHALISABHITA P.S. LAKHIPUR DIST. GOALPARA (ASSAM) PIN- 783330.

6: MONOWARA BEGUM
EX-MEMBER OF NO. 3 BHIMKHOJ (KA) UNIT
KHALISABHITA G.P.
W/O- ABIJUL RAHMAN
VILL- BHIMKHOJ PT. I
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.

7: ALEN CH. DAS EX-MEMBER OF N

EX-MEMBER OF NO. 1 KHALISABHITA HINDUPARA UNIT KHALISABHITA G.P. S/O- BIRANDI CH. DAS VILL. KHALISABHITA HINDUPARA

P.O. KHALISABHITA

P.S. LAKHIPUR

DIST. GOALPARA (ASSAM)

PIN- 783330.

8: MOKLESUR RAHMAN

EX-MEMBER OF NO. 10 KHALISABHITA MUSLIMPARA (KHA) UNIT

KHALISABHITA G.P.

S/O- MISIR UDDIN

VILL. KHALISABHITA MUSLIMPARA

P.O. KHALISABHITA

P.S. LAKHIPUR

DIST. GOALPARA (ASSAM)

PIN- 783330.

9: SOMINA BIBI

EX-MEMBER OF NO. 5 BHERBHERI UNIT

KHALISABHITA G.P.

W/O- FAZAL HOQUE

VILL. BHERBHERI

P.O. KHALISABHITA

P.S. LAKHIPUR

DIST. GOALPARA (ASSAM)

PIN- 783330.

10: MONZILA BEGUM

EX-MEMBER OF NO. 2 SATISIA KHAMAR



KHALISABHITA G.P. W/O- SHAHAJAMAL HOQUE VILL. SATISA KHAMAR P.O. KHALISABHITA P.S. LAKHIPUR DIST. GOALPARA (ASSAM) PIN- 783330.

11: MONOWARA KHATUN
EX-MEMBER OF NO. 8 DAPKARBHITA UNIT
KHALISABHITA G.P.
W/O- NASIR ALI
VILL- DAPKARVITA
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA (ASSAM)
PIN- 783330.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
DISPUR
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND R.D. DEPTT.

JURIPAR

PANJABARI

GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY.-06.

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN- 783101.

5:THE C.E.O.

GOALPARA ZILLA PARISHAD

DIST.- GOALPARA

ASSAM

PIN-783101.

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-B.D.O.

JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR



DIST- GOALPARA
ASSAM. PIN- 783132.
7:THE KHALISABHITA GAON PANCHAYAT
REP. BY ITS SECY.
KHALISABHITA GAON PANCHAYAT UNDER JALESWAR ANCHALIK
PANCHAYAT
JALESWAR
P.O. KHALISABHITA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM. PIN- 783132.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: Cont.Cas(C)/57/2019

RIFA BEGUM AND 4 ORS. W/O- HUSSAIN ALI VILL- ROUTHGRAMR P.O- KALIGANJ BAZAR DIST- KARIMGANJ ASSAM PIN- 788720

2: ABDUL MANNAN S/O- RIASAD ALI VILL- BAZARBOND P.O- CHATOL DIST- KARIMGANJ ASSAM PIN- 788720

3: SUJIT DAS S/O- SATISH DAS VILL- NISCHINTAPUR P.O- MADANMOHAN DIST- KARIMGANJ ASSAM PIN- 788752

4: ABDUL SALAM S/O- AJIJUR RAHMAN VILL AND P.O- SIFARCHOK DIST- KARIMGANJ



ASSAM PIN- 788720

5: RUNU BEGUM W/O- ABDUL KARIM VILL- KACHUBARI P.O- KURIKHALA DIST- KARIMGANJ ASSAM PIN- 788720 VERSUS

PHONI BHUSAN ROY ACS THE DEPUTY COMMISSIONER KARIMGANJ P.O AND DIST- KARIMGANJ ASSAM PIN- 788710

2:SRI AMALENDU ROY ACS THE CHIEF EXECUTIVE OFFICER KARIMGANJ ZILLA PARISHAD PO AND DIST-KARIMGANJ ASSAM PIN-788723

Advocate for: G UDDIN

Advocate for: MR. K PHUKAN appearing for PHONI BHUSAN ROY

Linked Case: WP(C)/8719/2019

UREN GOYARI AND 16 ORS.
S/O- LT. CHIKAN BORO
R/O- VILL. KAIMARI
P.O. BOKO
P.S. BOKO
DIST. KAMRUP
ASSAM. PIN CODE- 781123 (ELECTED AS A.P. MEMBER OF 10 NO. DAKHIN BOKO GAON PANCHAYAT.).

2: PABITRA KUMAR DAS S/O- LT. BRAJEN CHANDRA DAS R/O- VILL. DILINGA P.O. SINGRA P.S. BOKO



DIST. KAMRUP

ASSAM. PIN-781135. (ELECTED A.P. MEMBER OF 71 NO. PUB BEKELI G.P.).

3: CHINMOY CHOUDHURY

S/O- UDHAB CHOUDHURY

R/O- VILL. BHECUWA

P.O. BHALUKGHATA

P.S. BOKO

DIST. KAMRUP

ASSAM. (ELECTED A.P. MEMBER OF 10 NO. UTTAR BOKO G.P.).

4: NUREJA BEGUM

W/O AFTAB ALI

R/O VILL. GHILABARI

P.O. DAMALSAS

P.S. BOKO

PIN - 781135

DIST. KAMRUP

ASSAM. (ELECTED A.P. MEMBER OF 72 NO. UTTAR BEKELI G.P.).

5: DHANESWAR BAYAN

S/O- LT. LANGKESWAR BAYAN

R/O. VILL. SAMARIA SATRA

P.O. CHAMARIA

PIN-781136

P.S. BOKO

DIST. KAMRUP

ASSAM.(ELECTED A.P. MEMBER OF 48 NO. CHAMARIA G.P.).

6: DILBOR HUSSAIN

S/O- HAJEAT ALI

R/O- VILL. JAUKATA

P.O. DEKASANG

P.S. BOKO

DIST. KAMRUP

ASSAM.(ELECTED A.P. MEMBER OF 52 NO. KISMAT KATHMI G.P.).

7: KOHINUR BEGUM

W/O- ANOWAR HUSSAIN

R/O- VILL. AND P.O. TUPAMARI

P.S. BOKO

DIST. KAMRUP

ASSAM. (ELECTED A.P. MEMBER OF 45 NO. TUPAMARI G.P.).

8: DEWAN ALI

S/O LT. BAIZUDDIN

R/O VILL. 3 NO. DAKHIN RANGAPANI

P.O. BADLA BAZAR



P.S. BOKO

DIST. KAMRUP

ASSAM. PIN 781136. (ELECTED AP MEMBER OF 46 NO. RANGAPANI G.P.)

9: ABDUL KARIM

S/O LT. ABDUL JABBAR

R/O VILL. AND P.O. JAMLAI

P.S. NAGARBERA

DIST. KAMRUP

ASSAM. PIN 781127 (ELECTED AP MEMBER OF 42 NO. JAMLAI

KALYANPUR G.P.).

10: MRIDULA KALITA

D/O NABIN CHANDRA DUTTA

R/O. VILL. AND P.O. MANDIRA

P.S. BOKO

DIST. KAMRUP

ASSAM. PIN 781136. (ELECTED AP MEMBER OF 43 NO. HEKRA JOGIPARA GP).

11: REJINA BIBI

W/O RIYAJUDDIN AHMED

R/O. VILL. NAKELI

P.O. AND P.S. BOKO

DIST. KAMRUP

ASSAM. PIN 781135. (ELECTED AP MEMBER OF 49 NO. TRILOCHAN GP).

12: MOFIDA KHATUN

W/O BILLAL HUSSAIN

R/O. VILL. SARU AARIKATI

P.O. AND P.S. BOKO

DIST. KAMRUP

ASSAM. PIN 781136. (ELECTED AP MEMBER OF 51 NO. MAHTOLI GP).

13: RAFIDA BEGUM

W/O ABU MATALEB

R/O VILL. RAUMARI

P.O. MAHTOLI

P.S. BOKO

DIST. KAMRUP

ASSAM. PIN-781136 (ELECTED AP MEMBER OF 50 NO. SONTOLI

CHADHURIPAM)

14: ALIWARA BEGUM

W/O ASHRAW ALI

R/O VILL. MANDIRA

P.O. AND P.S. BOKO

DIST. KAMRUP



ASSAM. PIN 781127 (ELECTED AP MEMBER OF 41 NO PIJUPARA GP).

15: KALYAN BISWAS S/O KARTIK BISWAS R/O VILL. PUTHIMARI P.O. AND P.S. BOKO DIST. KAMRUP ASSAM. PIN (ELECTED AP MEMBER OF 47 NO. BOMONBARI GP).

16: PURNANANDA KALITA S/O LT. JAY CHANDRA KALITA R/O VILL. P.O. AND P.S. NAGARBERA

DIST. KAMRUP

ASSAM. PIN 781127. (ELECTED AP MEMBER OF 40 N. NAGARBERA GP).

17: FAZIDA BEGUM W/O SURAT ZAMAL R/O VILL. KISMAT KATHMI P. DEKACHANG P.S. BOKO DIST. KAMRUP ASSAM.781136. (ELECTED AP MEMBER OF 52 NO. KISMAT KATHMI GP).

THE STATE OF ASSAM AND 23 ORS. REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. **DISPUR** GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT.

DISPUR

GHY.-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

JURIPAR

PANJABARI

GHY.-37.

4:THE DY. COMMISSIONER

KAMRUP (RURAL)

AMINGAON

ASSAM

PIN-781031.

5:THE C.E.O.

ZILLA PARISHAD



KAMRUP(RURAL)

PIN- 781123.

6:THE B.D.O.

NO. 1 BOKO DEVELOPMENT BLOCK

KAMRUP

PIN- 781123.

7:THE B.D.O.

NO. 2 CHAMARIA DEVELOPMENT BLOCK

KAMRUP

PIN-781123.

8:THE SECY.

NO. 10 DAKHIN BOKO GAON PANCHAYAT

P.O. AND P.S. BOKO

BLOCK-NO. 1 BOKO

DIST. KAMRUP

ASSAM

PIN-781123.

9:THE SECY.

71 NO. PUB BEKELI G.P.

P.S. BOKO

BLOCK - NO. 1 BOKO

DIST. KAMRUP

ASSAM

PIN- 781135.

10:THE SECY.

NO. 10 UTTAR BOKO G.P.

P.O. AND P.S. BOKO

BLOCK - NO. 1 BOKO

DIST. KAMRUP

ASSAM

PIN- 781135.

11:THE SECY.

72 NO. UTTAR BEKELI G.P.

P.S. BOKO

BLOCK - NO. 1 BOKO

DIST. KAMRUP

ASSAM

PIN- 781135.

12:THE SECY.

48 NO. CHAMMARIA PANCHAYAT

P.S. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN- 781135.

13:THE SECY.

52 NO. KISMAT KATMI PANCHAYAT



P.O. DEKACHANG

P.S. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN- 781135.

14:THE SECY.

45 NO. TUPAMARI GAON PANCHAYAT

P.O. TUPAMARI

P.S. NAGARBERA

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN-781127.

15:THE SECY.

46 NO. RANGAPANI G.P.

P.O. BADLABAZAR

P.S. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN-781136.

16:THE SECY.

42 NO. JAMLAI KALYANPUR G.P.

P.O. JAMLAI

P.S. NAGARBERA

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN-781127.

17:THE SECY.

43 NO. HEKRA JOGIPARA G.P.

P.O. MANDIRA

P.S. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN-781127.

18:THE SECY.

42 NO. TRILOCHAN G.P.

P.O. AND P.S. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA



DIST. KAMRUP

ASSAM

PIN- 781127.

19:THE SECY.

51 NO. MAHTLI G.P.

P.O. MAHTOLI

P.S. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN- 781136.

20:THE SECY.

50 NO. CHOUDHURY PAM G.P.

P.O. MAHTOLI

P.S. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN- 781136.

21:THE SECY.

41 NO. PIJUPARA G.P.

P.O. AND P.S. NAGARBERA

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN-781127.

22:THE SECY.

47 NO. BAMUNBARI G.P.

P.O. MALIBARI BAZAR

P.O. BOKO

BLOCK NO. 2 CHHAMARIA

NAGARBHERA

DIST. KAMRUP

ASSAM

PIN- 781136.

23:THE SECY.

NAGARBERA G.P.

P.O. AND P.S. NAGARBERA

BLOCK NO. 2 CHHAMARIA

NAGARBERA

DIST. KAMRUP

ASSAM

PIN-781127.

24:THE SECY.

52 NO. KISMAT KATHMI G.P.



P.O. AND P.S. BOKO BLOCK NO. 2 CHHAMARIA NAGARBERA DIST. KAMRUP ASSAM PIN- 781136.

Advocate for: MR F HAQUE

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 23 ORS.

Linked Case: WP(C)/3613/2018

KRISHANU BARUAH AND 10 ORS. S/O. LT HARI RAM BARUAH VILL. 2 NO. BARUABARI P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

2: DIPU BOSE

S/O. LT. MONMOHAN BOSE VILL. KUSAL NAGAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

3: BINITA DAS

W/O. HEMENDRA DAS VILL. 8 NO. DIGARUPAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

4: SUKHAMAY DAS

S/O. LT. SURESH DAS VILL. 8 NO. DIGARUPAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

5: SIMANTA JYOTI DAS



S/O. LT. SIDDHESWAR DAS VILL. BARUABARI P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

6: CHAN MOHAN RAY

S/O. LT. ANIL RAY VILL. BARUABARI P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

7: KAJALI KONWAR

D/O. LT. PREM KANWAR VILL. URAL P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

8: MINATI DEURI

VILL. RUPNAGAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

9: SABITA DAS

W/O. JAYANTA DAS VILL. AND P.O. DIGARUPAR DIST. KAMRUP (M) ASSAM.

10: REHENA SULTANA CHAUDHURY

W/O. ABDUL GONI VILL. DOMORAPATHAR P.O. SONAPUR DIST. KAMRUP (M) ASSAM.

11: GITA TALUKDAR

W/O. LT. RAMESWAR TALUKDAR VILL. 2 NO. BARUAPAR



P.O. SONAPUR DIST. KAMRUP (M) ASSAM. VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.

ASSAM

DISPUR

GHY.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE DEPTT. OF ECONOMIC AFFAIRS NORTH BLOCK NEW DELHI 4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM DISPUR GHY. 5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI JURIPAR GHY. 6:THE DY. COMMISSIONER

KAMRUP (M)
P.O. PANBAZAR
DIST. KAMRUP (M)
ASSAM
7:THE CHIEF EXECUTIVE OFFICER

KAMRUP METRO ZILLA PARISHAD GOLAGHAT P.O. AND DIST. KAMRUP (M) ASSAM



8:THE BLOCK DEVELOPMENT OFFICER

DIMORIA DEVELOPMENT BLOCK P.O. SONAPUR DIST. KAMRUP (M) ASSAM 9:THE GAON PANCHAYAT SECRETARY

BARUABARI GAON PANCHAYAT P.O. SONAPUR DIST. KAMRUP (M) ASSAM

Advocate for: MR. M KHAN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/9215/2019

RUPJYOTI MOUT AND 84 ORS. C/O- DULESWAR MOUT R/O- VILL- BAGHCHU MOUT P.O- BAGHCHU MOUT PIN- 785697 DIST- SIVASAGAR ASSAM

2: DIMBA BORA C/O- RUPESWAR BORA R/O- VILL- BAKSHU KATOKI KUCH P.O- DHITAI PUKHURI PIN- 785640 DIST- SIVASAGAR ASSAM

3: MRINALI GOGOI C/O- LAKHI NATH GOGOI R/O- BAKSHU KHALUA GAON P.O- BAGCHU MOUT PIN- 785697 DIST- SIVASAGAR ASSAM

4: AMIYA MOWPIA C/O- KUMUD MOWRIA R/O- BAKCHU MOWPIA GAON



P.O- BAGCHU MOUT PIN- 785697 DIST- SIVASAGAR ASSAM

5: RAJEN HANDIQUE S/O- LATE ARUN HANDIQUE R/O- BAGCHU MOUT VILLAGE P.O- BAGCHU MOUT PIN- 785697 DIST- SIVASAGAR ASSAM

6: KHAGEN ROVI S/O- LATE SUNARAM ROVI R/O- VILL- TAMILIPUKHURI P.O- MITHAPUKHURI PIN- 785697 DIST- SIVASAGAR ASSAM

7: HIRUMONI BARUAH C/O- DEBA BARUAH R/O- VADHARA KRISHI PAM P.O- BHADHARA PIN- 785701 DIST- SIVASAGAR ASSAM

8: MINU CHETIA W/O- PUNEN CHETIA R/O- DIMUL VILLAGE P.O- DHITAI PUKHURI PIN- 785640 DIST- SIVASAGAR ASSAM

9: RITA MONI KONWAR C/O- PRAFULLA KONWAR R/O- 1 NO. KAKAJAN KONWAR GAON P.O- DHITAI PUKHURI PIN- 785640 DIST- SIVASAGAR ASSAN

10: PRADIP HAZARIKA S/O- LATE NABA HAZARIKA R/O- KHALUA VILLAGE



P.O- KHALUA PIN- 785701 DIST- SIVASAGAR ASSAM

11: PROMUD KONWAR R/O- BHADHARA VILLAGE P.O- BHADARA PIN- 785701 DIST- SIVASAGAR ASSAM

12: BIPUL BARUAH S/O- LATE LUHIT BARUAH R/O- JATHIPATIA MORAN VILLAGE P.O- DAYACHARIALI PIN- 785701 DIST- SIVASAGAR ASSAM

13: PRANAB CHETIA S/O- LATE GIRIDHAR CHETIA R/O- LONGKAK VILLAGE P.O- PANIBIL PIN- 785685 DIST- SIVASAGAR ASSAM

14: PRITI DUARA S/O- MUNIN DUARAH R/O- SUNPURA GOHAIN VILLAGE P.O- NAGAGAON PIN- 785701 DIST- SIVASAGAR ASSAM

15: AUBEDA BEGUM C/O- ABDUL KADIR R/O- VILL SUNPURA HABI P.O- NAGAGAON PIN- 785701 DIST- SIVASAGAR ASSAM

16: PUTUL CHETIA S/O- LATE JUGEN CHETIA R/O- DHEKARI VILLAGE P.O- DAYA CHARIALI



PIN- 785701 DIST- SIVASAGAR ASSAM

17: MAHENDRA GOGOI S/O- SOMESWAR GOGOI R/O- LATUM VILLAGE P.O- DAYACHARIALI PIN- 785701 DIST- SIVASAGAR ASSAM

18: KRISHNA BARUAH C/O- LATE BUDHESWAR BARUAH R/O- JATHIPATIA MORAN VILLAGE P.O- DAYACHARIALI PIN- 785701 DIST- SIVASAGAR ASSAM

19: PARAMA CHUTIA S/O- SRI RAMESWAR CHUTIA R/O- HAHCHARA KUJIBALI P.O- HAHCHARA PIN- 785701 DIST- SIVASAGAR ASSAM

20: SABITRI PHUKON R/O- CHULKARA LEBANG VILLAGE P.O- DAYACHARIALI PIN- 785701 DIST- SIVASAGAR ASSAM

21: MONISHA CHETIA S/O- DILIP KUMAR CHETIA R/O- HAHCHARA CHETIA GAON P.O- KUJIBIL PIN- 785701 DIST- SIVASAGAR ASSAM

22: JUNMONI GOGOI C/O- PABITRA GOGOI R/O- MOIRAMORA HANDIQUE GAON P.O- NAGA GAON



PIN- 785701 DIST- SIVASAGAR ASSAM

23: ANIMA KONWAR R/O- BORBORUAH MOIDAN (LAKWA) P.O- LAKWA PIN- 785686 DIST- SIVASAGAR ASSAM

24: PRANATI CHETIA W/O- PRASANTA CHETIA R/O- DIHINGIA KONWAR GAON P.O- LAKWA PIN- 785686 DIST- SIVASAGAR ASSAM

25: ARUN RAJKONWAR R/O- LATE PODESWAR RAJKHOWAR R/O- LAKWA MOHAN DEODHAI GAON P.O- LAKWA PIN- 785686 DIST- SIVASAGAR ASSAM

26: NOOR RAHMAN HAZARIKA S/O- LATE MAHABUB ROHMAN HAZARIKA R/O- LAKWA DIHINGIA KONWAR GAON P.O- LAKWA PIN- 785686 DIST- SIVASAGAR ASSAM

27: MRIDULA GOGOI W/O- PUTU GOGOI R/O- LAKWA BORBORUAH MOIDUM TIPUMIA GAON WARD NO.1 P.O- LAKWA PIN- 785686 DIST- SIVASAGAR ASSAM

28: NITUMONI KONWAR W/O- BIPUL KONWAR R/O- BORBARUAH MOIDAN GHURACHURA P.O- LAKWA



PIN- 785686 DIST- SIVASAGAR ASSAM

29: BINDIA BAURI W/O- MAHESWAR BAURI R/O- LAKWA BAGAN P.O- LAKWA PIN- 785686 DIST- SIVASAGAR ASSAM

30: LILA CHETIA D/O- INDESWAR CHETIA R/O- VILL BORKALA P.O- SIMALUGURI PIN- 785686 DIST- SIVASAGAR ASSAM

31: IBEM DEVI W/O- LAKSHI SINGH R/O- LAKWA BAGAN P.O- SIMALUGURI PIN- 785686 DIST- SIVASAGAR ASSAM

32: JUGA KONWAR D/O- KAMAL KONWAR R/O- VILL- RAMUGAON P.O- SIMALUGURI PIN- 785686 DIST- SIVASAGAR ASSAM

33: DASUMATI DEVI W/O- SUBIR SINGH R/O- BORKALA GAON P.O- GARGAON PIN- 785685 DIST- SIVASAGAR ASSAM

34: ANUP KHANIKAR S/O- PHULESWAR KHANIKAR R/O- NAHAR ALI KHANIKAR GAON P.O- GARGAON



PIN- 785685 DIST- SIVASAGAR ASSAM

35: GUNJA BORAH S/O- LATE SUBUDH CH BORAH R/O- VILL- KATHPAR P.O- BANMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

36: GHANA KAT GOGOI C/O- JITEN GOGOI R/O- VILL- KATHPAR P.O- BANMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

37: MAHAMMAD ALI S/O- LATE LALBABA ALI R/O- VILL- KATHPAR P.O- BANMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

38: BIPUL CH GOGOI S/O- LATE DIPEDHAR GOGOI R/O- GOHAIN GAON P.O- BANMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

39: PAPORI CHUTIA C/O- SRI PORESH CHUTIA R/O- VILL- BANMUKH CHUTIA GAON P.O- BANMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

40: RUPALI CHUTIA C/O- SRI JITEN CHUTIA R/O- VILL- BANMUKH DIHINGIA P.O- JOYRAPAR



PIN- 785697 DIST- SIVASAGAR ASSAM

41: RUPA CHUTIA C/O- SRI DIPAK CHUTIA R/O- VILL- BANMUKH DIHINGIA P.O- JOYRARPAR PIN- 785697 DIST- SIVASAGAR ASSAM

42: MADAN CHUTIA C/O- SRI SARU CHUTIA R/O- VILL- KATHPAR P.O- BANMUKH PIN-DIST- SIVASAGAR ASSAM

43: LAKHI GOGOI W/O- SRI AJIT GOGOI R/O- VILL- DHUPABORIA P.O- PANBECHA PIN- 785663 DIST- SIVASAGAR ASSAM

44: MUKUNDA CHANGMAI S/O- LATE TILOK CHANGMAI R/O- VILL- PANBECHA PIN- 785663 DIST- SIVASAGAR ASSAM

45: LACHIT BORPATRA GOHAIN S/O- LATE KULADHAR BORPATRAGOHAIN R/O- VILL- DHUPABARIA P.O- PANBECHA PIN- 785663 DIST- SIVASAGAR ASSAM

46: RANJIT MAHANTA S/O- LATE HEMADHAR MAHANTA R/O- VILL- LORAPUTA P.O- CHENIMORA PIN- 785663



DIST- SIVASAGAR ASSAM

47: GANESH DAS S/O- SRI SUREN DAS R/O- DORIKA KAIBORRTO VILLAGE P.O- PANIBIL PIN- 785685 DIST- SIVASAGAR ASSAM

48: JINU DUTTA W/O- SRI SUNIL DUTTA R/O- BHUTORBARI P.O- MOUT GAON PIN- 785686 DIST- SIVASAGAR ASSAM

49: MULESWAR PATOR S/O- LATE PUWAL PATOR R/O- 1 NO. KONWAR GAON P.O- MOUT GAON PIN- 785686 DIST- SIVASAGAR ASSAM

50: NIRU GOGOI W/O- SRI DILIP GOGOI R/O- 1 NO. KONWAR GAON P.O- MOUT GAON PIN- 785686 DIST- SIVASAGAR ASSAM

51: AMIYA HAZARIKA W/O- SRI KANKESWAR HAZRIKA

R/O- VILL- LUMPURIA P.O- SILASAKU PIN- 785686 DIST- SIVASAGAR ASSAM

52: AMIT SUVI S/O- LATE MEGHU SURI R/O- VILL- RAJABARI TE P.O- SILAKUTI



PIN- 785698 DIST- SIVASAGAR ASSAM

53: JUNU DUTTA W/O- SRI GUBIN CH DUTTA R/O- VILL- BHAJONI P.O- DHITAIPUKHURI PIN- 785685 DIST- SIVASAGAR ASSAM

54: MONUJ SAIKIA S/O- SRI DEBA SAIKIA R/O- VILL- PANIBIL GUMUTHA P.O- PANIBIL PIN- 785685 DIST- SIVASAGAR ASSAM

55: PRONAB KUCH S/O- LATE BHUDAN KUCH R/O- VILL BHAKAT GAON P.O- DHITAIPUKHURI PIN- 785685 DIST- SIVASAGAR ASSAM

56: RASHMI BURAGOHAI W/O- SRI TAPAN BURAGOHAIN R/O- VILL- PANIBIL P.O- PANIBIL PIN- 785685 DIST- SIVASAGAR ASSAM

57: AMIYA HAZARIKA W/O- SRI BIREN HAZARIKA R/O- VILL DIGHOL PACHI P.O- SILAKUTI PIN- 785689 DIST- SIVASAGAR ASSAM

58: KIRAN CHETIA C/O- LATE DIMBA CHETIA R/O- BETBARI NO.2 KONWAR GAON P.O- BETBARI



PIN- 785640 DIST- SIVASAGAR ASSAM

59: JYOTIMONI GOGOI C/O- SRI GAJEN GOGOI GOGOI R/O- VILL NIMAIJAN P.O- BHADHARA PIN- 785701

60: ATUL GOGOI C/O- SRI PADMESWAR GOGOI R/O- VILL- NIMAIJAN P.O- BHADHARA PIN- 785701 DIST- SIVASAGAR ASSAM

61: SUSIL GOGOI S/O- ABANI GOGOI R/O- VILL- BETBARI BARPATRA GAON P.O- MITHAPUKHURI PIN- 785697 DIST- SIVASAGAR ASSAM

62: DUDUMONI KONWAR C/O- DEBESWAR KONWAR R/O- BETBARI NO.2 KONWAR GAON P.O- MITHAPUKHURI PIN- 785697 DIST- SIVASAGAR ASSAM

63: KONCHENG GOGOI C/O- LATE JIBA GOGOI R/O- BETBARI NO.2 KONWAR GAON P.O- MITHAPUKHURI PIN- 785697 DIST- SIVASAGAR ASSAM

64: REKHA CHETIA C/O- TOPIN CHETIA R/O- VILL- BETBARI DEW GAON P.O- MITHAPUKHURI PIN- 785697 DIST- SIVASAGAR



65: RITAMONI PHUKAN C/O- BIDYA PHUKAN R/O- VILL- BETBARI DEW GAON P.O- MITHAPUKHURI PIN- 785697 DIST- SIVASAGAR ASSAM

66: SWAPNALI BARPATRAGOHAIN C/O- MR. BUDHA BARPATRA GOHAIN R/O- VILL- BETBARI CHANGLIBARI P.O- KENDUGURI PIN- 785697 DIST- SIVASAGAR ASSAM

67: FORIDA BEGUM C/O- MD. ROUFUL HUSSAIN R/O- VILL- BETBARI CHANGLAIBARI P.O- KENDUGURI PIN- 785697 DIST- SIVASAGAR ASSAM

68: RANIMA GOGOI W/O- LATE SUREN GOGOI R/O- VILL- KHATAPATHAR NAMYIAL P.O- NAMTIAL PIN- 785701 DIST- SIVASAGAR ASSAM

69: ANIMA BORAH W/O- KUBID BORAH R/O- VILL 2 NO. KHATAPATHAR P.O- NAMTIAL PIN- 785701 DIST- SIVASAGAR ASSAM

70: HEMA GOGOI S/O- LATE TUKHESWAR GOGOI R/O- VILL- CHEREKAPAR HATIMURIA P.O- CHEREKAPAR PIN- 785701 DIST- SIVASAGAR



71: SWARNA HO W/O- EDWARD HO R/O- VILL- CHEREKAPAR HATIMURIA P.O- CHEREKAPAR PIN- 785701 DIST- SIVASAGAR ASSAM

72: DIGANTA KONWAR S/O- LATE DURGESWAR KONWAR R/O- VILL- CHEREKAPAR KHETWA P.O- CHEREKAPAR PIN- 785701 DIST- SIVASAGAR ASSAM

73: BHANU CHETIA W/O- SRI GIRISH CHETIA R/O- CHANGMAI GAON P.O- HAHCHARA KUJIBIL PIN- 785701 DIST- SIVASAGAR ASSAM

74: RANJANA BURAGOHAIN W/O- SRI SAILENDRA BURAGOHAIN R/O- RAILUNG CHETIA VILLAGE P.O- HAHCHARA PIN- 785701 DIST- SIVASAGAR ASSAM

75: HIRA CHETIA W/O- JITEN CHETIA R/O- RAILUNG CHETIA VILLAGE P.O- HAHCHARA PIN- 785701 DIST- SIVASAGAR ASSAM

76: ARUN BHARALI C/O- LATE HARA KT BHARALI R/O- VILL- KOPOWTING P.O- BARHOITING PIN- 785697 DIST- SIVASAGAR



77: ANULATA PANGING W/O- BUDHESWAR PANGING R/O- VILL- DIGHAL DANI ALI JULATUP P.O- DEMOWMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

78: SAHANA BEGUM W/O- MD. TAHAIR ALI R/O- VILL- DEMOWMUKH P.O- DEMOWMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

79: KHAGEN GOGOI S/O- LATE CHENIRAM GOGOI R/O- VILL- NO.2 MOTHADANG P.O- DEMOWMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

80: ANIL DAS S/O- SRI RAMPOD DAS R/O- VILL NO.2 CHAULKARA P.O- AKHOIPUTIA VILLAGE PIN- 785697 DIST- SIVASAGAR ASSAM

81: BULUMONIN CHUTIA C/O- ARUN CHUTIA R/O- VILL- BARHAITING P.O- BARHOITING PIN- 785697 DIST- SIVASAGAR ASSAM

82: ABANI DUARAH C/O- TARA NATH DUARAH R/O- VILL- BARHAITING P.O- BARHOITING PIN- 785697 DIST- SIVASAGAR



83: SUREYA BEGUM C/O- MD. KOMONUDDIN R/O- VILL- DIGHAL DARIALI P.O- DENOWMUKH PIN- 785663 DIST- SIVASAGAR ASSAM

84: MANISHI GOHAIN C/O- DILIP GOGOI R/O- VILL- BARHAITING P.O- AKHOIPHUTIA PIN- 785697 DIST- SIVASAGAR ASSAM

85: MD. DHANBABA ALI C/O- PHUKON ALI R/O- VILL- DEMOWMUKH P.O- DEMOWMUKH PIN- 785663 DIST- SIVASAGAR ASSAM VERSUS

THE STATE OF ASSAM AND 5 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT DISPUR GUWAHATI- 781006

2:THE COMMISSIONER TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT PANJABARI GUWAHATI- 781037
3:THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM FINANCE DEPTT DISPUR GUWAHATI- 781006
4:THE DEPUTY COMMISSIONER SIVASAGAR PIN- 785640 DIST- SIVASAGAR ASSAM
5:THE CEO



SIVASAGAR ZILLA PARISHAD SIVASAGAR PIN- 785640 DIST- SIVASAGAR ASSAM 6:THE BDO SIVASAGAR DEVELOPMENT BLOCK P.O- SIVASAGAR PIN- 785640 DIST- SIVASAGAR ASSAM

ASSAM

Advocate for: MR. PHAZARIKA

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/3524/2020

MALAY KR. SAHA AND 10 ORS. S/O- LT. MANINDRA LAL SAHA VILL AND P.O. CHHAGOLIA PART-II P.S. GOLOKGANJ DIST.- DHUBRI ASSAM

2: PRAMILA DAS W/O- NARESH DAS VILL- JHAPUSABARI PART-IV P.O. SOUTH JHAPUSABARI P.S. AGOMANI DIST.- DHUBRI ASSAM

3: DIPAK ROY S/O- LT. KAMOLA KANTA ROY VILL- KALDOBA PART-I P.O. AND P.S. AGOMANI DIST.- DHUBRI ASSAM PIN- 788006

4: ANOWARA BIBI W/O- HAMIDUR ISLAM VILL- POKALAGI PART-II P.S. GOLAKGANJ DIST.- DHUBRI



5: ANOWARA BIBI W/O- ABBAS ALI MONDAL VILL- BIDYARDABRI PART-V P.O. BIDYARDABRI P.S. GOLOKGANJ DIST.- DHUBRI ASSAM

6: MONOWARA BIBI W/O- ABDUL KASHEM HOQUE VILL- BIDYARDABRI PART-III P.O. BIDYARDABRI P.S. GOLOKGANJ DIST.- DHUBRI ASSAM

7: LUTFA BIBI W/O- ALOM HUSSAIN SARKAR VILL- KAIMARI PART-I P.O. KAIMARI P.S. GOLAKGANJ DIST.- DHUBRI ASSAM

8: MANJUMA BIBI W/O- LT. NOOR MOHAMMAD ALI VILL- BELGURI PART-I P.O. BELGURI P.S. AGOMANI DIST.- DHUBRI ASSAM

9: KORBAN ALI S/O- LT. MOHIUDDIN SK. VILL- BHAMANDANGA PART-III P.O. KHERBARI P.S. AGOMANI DIST.- DHUBRI ASSAM

10: RAHILA KAKOTI S/O- LT. ARABINDA SARKAR VILL- SHER NAGAR P.O. AGOMANI P.S. AGOMANI DIST.- DHUBRI



11: RANJANA BHAKAT W/O- GANESH CH. BHAKAT VILL- RAMRAI KUTHI PART-II P.O. SATRASAL P.S. AGOMANI DIST.- DHUBRI ASSAM VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-6

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

DISPUR

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-6

4:THE DY. COMMISSIONER

OF DHUBRI DISTRICT AT DHUBRI

P.O.

P.S. AND DIST.- DHUBRI

ASSAM

PIN- 783301

5:THE DHUBRI ZILLA PARISHAD

REP. BY THE CHIEF EXECUTIVE OFFICER

DHUBRI DISTRICT

ASSAM

P.O.

P.S. AND DIST.- DHUBRI

ASSAM

PIN-783301

6:THE EXECUTIVE OFFICER OF AGOMANI ANCHALIK PANCHAYAT

P.O. AGOMANI

P.S. AGOMANI

DIST.- DHUBRI

ASSAM

PIN- 783335

Advocate for: MR. AT SARKAR

Advocate for: GA



ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/1152/2021

KAMRUL ISLAM LASKAR AND 3 ORS S/O LATE ABDUL MATLIB LASKAR VILLAGE BORJORAI PO BOALIPAR DIST. HAILAKANDI (ASSAM)

2: JAINUB BIBI LASKAR W/O ABDUL MATIN LASKAR VILL LAKHIRBOND PART I PO LAKHIRBOND DIST. HAILAKANDI (ASSAM)

3: SAYED BIBI ASMA W/O SAYED ALA UDDIN VILLAGE BORJORAI PO BOALIPAR DIST HAILAKANDI (ASSAM)

4: SAFI AFMED MAZUMDER S/O LATE ABDUL BARI MAZUMDER VILLAGE GANGPAR DHUMKAR PART III PO GANGPAR DHUKKAR DIST. HAILAKANDI (ASSAM) VERSUS

THE STATE OF ASSAM AND 6 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT DISPUR GUWAHATI-6

2:THE COMMISSIONER AND SECRETARY
GOVT. OF ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI-6
3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
PANJABARI
JURIPAR
GUWAHATI- 37
4:THE DEPUTY COMMISSIONER



HAILAKANDI

PO AND DIST. HAILAKANDI

ASSAM

PIN-788151

5:THE CHIEF EXECUTIVE OFFICER

HAILAKANDI ZILLA PARISHAD

HAILAKANDI

PO AND DIST. ASSAM

PIN-788151

6:THE EXECUTIVE OFFICER/THE BLOCK DEVELOPMENT OFFICER HAILAKANDI ANCHALIK PANCHAYAT/ HAILAKANDI DEVELOPMENT

BLOCK

PO AND DIST. HAILAKANDI

PIN-788151

7:THE SECRETARY

NO.5 GANGPAR-DHUBKAR GAON PANCHAYAT

PO LAKHIRBOND

DIST. HAILAKANDI (ASSAM)

PIN 788155

Advocate for: MR. AHMR CHOUDHURY

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case: WP(C)/291/2020

TULUMONI BORAH KONWAR @ TULUMONI KONWAR AND 8 ORS

W/O. SRI DEBANDRA NATH KONWAR

VILL. CHETIA HANDIQUE GAON

P.O. SILASAKU

P.S. SIMALUGURI

DIST. SIVASAGAR

ASSAM

PIN-785686.

2: LIPIKA KONWAR

W/O. SRI MUKUL KONWAR

VILL. BENGMURIA KONWAR GAON

P.O. SILASAKU

P.S. SIMALUGURI

DIST. SIVASAGAR

ASSAM

PIN-785686.

3: ABHIJIT SAIKIA

S/O. SRI UDIT SAIKIA



R/O. VILL. CHETIA HANDIQUE GAON P.O. SILASAKU P.S. SIMALUGIRI DIST. SIVASAGAR ASSAM PIN-785686.

4: MRIDULA SAIKIA C/O. SRI DEBAJIT SAIKIA VILL. ADABARI HANDIQUE GAON P.O. DHOPABOR P.S. SIMALUGIRI DIST. SIVASAGAR ASSAM PIN-785687.

5: HONESWARI HANDIQUE C/O. SRI BHUPEN HANDIQUE VILL. ADABARI HANDIQUE GAON P.O. SANTOK P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785687.

6: BODAN PHUKAN S/O. LT. HEMAKANTA PHUKAN VILL. PATOR P.O. SANTOK P.S. BIHUBOR DIST. SIVASAGAR ASSAM PIN-785687.

7: AROTI BEDIA C/O. SRI SURESH BEDIA R/O. SANTOK NAGAON P.O. NIMAIGORH HABI (SANTOK) P.S. BIHUBOR DIST. SIVASAGAR ASSAM PIN-785687.

8: MUNIN GOGOI S/O. SRI PRABIN GOGOI VILL. SANTOK NAGAON P.O. SANTOK P.S. BIHUBOR



DIST. SIVASAGAR ASSAM PIN-785687.

9: DIMU TANTI C/O. ARJUN TANTI VILL. SANTOK NAGAON P.O. SONTAK P.S. BIHUBOR DIST. SIVASAGAR ASSAM PIN-785687. VERSUS

THE STATE OF ASSAM AND 8 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT. ASSAM DISPUR GUWAHATI-781006. 3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE DEPTT. OF ECONOMIC AFFAIRS NORTH BLOCK NEW DELHI-110001. 4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM DISPUR GUWAHATI-781006. 5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI JURIPAR GUWAHATI-781037. 6:THE DY. COMMISSIONER

SIVASAGAR



P.O. AND P.S. SIVASAGAR DIST. SIVASAGAR ASSAM PIN-785640. 7:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD SIVASAGAR P.O. AND P.S. SIVASAGAR DIST. SIVASAGAR ASSAM PIN-785640. 8:THE BLOCK DEVELOPMENT OFFICER

NAZIRA DEVELOPMENT BLOCK DIST. SIVASAGAR ASSAM PIN-785684. 9:THE SECRETARY

ROHDOIPUKHURI GAON PANCHAYAT PATOR GAON P.O. SANTOK P.S. BIHUBOR DIST. SIVASAGAR ASSAM PIN-785687.

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case: Cont.Cas(C)/82/2019

AFTARUN NESSA AND 5 ORS. W/O ABDUL JALIL VILLAGE- KHANGTER P.O. JADUTILLA DIST. KARIMGANJ ASSAM PIN- 788720.

2: DIPTI RANI ROY W/O ASHUTOSH ROY VILLAGE- KHAZAIL P.O. CHATOL



DIST. KARIMGANJ ASSAM PIN- 788720.

3: ABDUL MALIK KAZI S/O. ABDUL MANNAN KAZI VILL- MADANMOHAN P.O. SUBASH NAGAR DIST. KARIMGANJ ASSAM PIN- 788752.

4: SUPRITI RANI DAS W/O SAMARJIT DAS VILLAGE- SRIMANTA KANISHAIL P.O. SHIBERCHAK DIST. KARIMGANJ ASSAM PIN- 788720.

5: AZIZUL AMBIA MUSTAFA CHOUDHURY S/O. MANJIR ALI CHOUDHURY VILLAGE- SUNADARI P.O. BISHNU NAGAR DIST. KARIMGANJ ASSAM PIN- 788720.

6: NIGHUR BANSHI DAS S/O. LATE KALICHARAN DAS VILLAGE AND P.O. NAGENDRA NAGAR DIST. KARIMGANJ ASSAM PIN- 788723. VERSUS

PHONI BHUSAN ROY
A.C.S.
THE DEPUTY COMMISSIONER
KARIMGANJ
P.O. AND KARIMGANJ
ASSAM
PIN- 788710.

2:SHRI AMALENDU ROY ACS THE CHIEF EXECUTIVE OFFICER KARIMGANJ ZILLA PARISHAD



PO AND DISTRICT-KARIMGANJ ASSAM

PIN-788723.

Advocate for: MR H I CHOUDHURY

Advocate for: MR. K PHUKAN appearing for PHONI BHUSAN ROY

A.C.S.

Linked Case : WP(C)/944/2020

RANU GOSWAMI AND ANR. C/O- HEMEN GOSWAMI R/O- VILL. GOBINDAPUR P.O. GOBINDAPUR P.S. PATACHARKUCHI DIST.- BARPETA ASSAM PIN- 781326.

2: SMTI. SARALA DAS C/O- KAMALESWAR DAS R/O- VILL. BICHANKUCHI P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN- 781329. VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.-06.

2:THE SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT ASSAM DISPUR GHY.-06.
3:THE FINANCE COMMISSION OF INDIA MINISTRY OF FINANCE DEPTT. OF ECONOMIC AFFAIRS NORTH BLOCK NEW DELHI- 110001.



4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM

DISPUR

GHY.-06.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY.-37.

6:THE DY. COMMISSIONER

BARPETA

P.O. AND P.S. BARPETA

ASSAM

PIN-781301.

7:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD

P.O. AND P.S. BARPETA

ASSAM

PIN-781301.

8:THE BLOCK DEVELOPMENT OFFICER

BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)

DIST.- BARPETA

ASSAM

PIN-781325.

9:THE SECY.

125 NO. PATACHARKUCHI GAON PANCHAYAT

P.O.- NITYANANDA

P.S.- PATACHARKUCHI

DIST.- BARPETA

PIN- 781329.

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/8412/2019

SHUFIA KHATUN AND 7 ORS.

(53 NO. BAGURI GURI GP PRESIDENT) W/O. ABDUL KADIR

VILL. MARAKOLOHI

P.O. MALIBARI PATHAR BAZAR

P.S. BOKO

DIST. KAMRUP (R)

ASSAM.



2: MOZIDA BEGUM (ANCHALIK PANCHAYAT

(ANCHALIK PANCHAYAT MEMBER OF 53 NO. BAGURI GURI GP)

W/O. ASAHAK ALI

VILL. NO.3 MALIBARI BAZAR

P.O. MALIBARI PATHAR BAZAR

P.S. BOKO

DIST. KAMRUP (R)

ASSAM.

3: SABALA KHATUN

WARD MEMBER OF 53 NO. BAGURI GURI GP

W/O. CHANMIA

VILL. NO.1 MALIBARI PATHAR

P.O. MALIBARI PATHAR BAZAR

P.S. BOKO

DIST. KAMRUP (R)

ASSAM.

4: HAMID ALI

WARD MEMBER OF 53 NO. BAGURI GURI GP

S/O. MADU MIYA

VILL. BAGURI GURI

P.O. MALIBARI PATHAR BAZAR

P.S. BOKO

DIST. KAMRUP (R)

ASSAM.

5: SARBANU NESSA

MAMBER OF 53 NO. BAGURI GURI GP

W/O. AKBAR ALI

VILL. MARAKOLOHI

P.O. MALIBARI PATHAR BAZAR

P.S. BOKO

DIST. KAMRUP (R)

ASSAM.

6: MAYFUL BEGUM

WARD MEMBER OF 53 NO. BAGURI GURI GP

W/O. ISMAIL HUSSAIN

VILL. BAGURI GURI

P.O. MALIBARI PATHAR BAZAR

P.S. BOKO

DIST. KAMRUP (R)

ASSAM.

7: PARAN ALI

MAMBER OF 53 NO. BAGURI GURI GP

S/O. SUKUR ALI



VILL. NO.1 MALIBARI PATHAR P.O. MALIBARI PATHAR BAZAR P.S. BOKO DIST. KAMRUP (R) ASSAM.

8: KASEM ALI
WARD MEMBER OF 53 NO. BAGURI GURI GP
S/O. ELIMUDDIN
VILL. NO.4 MALIBARI PATHAR
P.O. MALIBARI PATHAR BAZAR
P.S. BOKO
DIST. KAMRUP (R)
ASSAM.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
DISPUR
GUWAHATI-781006.

2:THE PRINCIPAL SECRETARY
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEV. DEPTT.
DISPUR
GUWAHATI-781006.
3:THE COMMISSIONER PANCHAYAT AND RURAL DEV. DEPTT.

ASSAM JURIPAR PANJABARI GUWAHATI-781037. 4:THE DY. COMMISSIONER KAMRUP (R)

AMINGAON ASSAM. 5:THE CHIEF EXECUTIVE OFFICER ZILLA PARISHAD

KAMRUP (R). 6:THE BLOCK DEVELOPMENT OFFICER

CHAMORIA DEVELOPMENT BLOCK KAMRUP. 7:THE SECRETARY 53 NO. BAGURI GURI GAON PANCHAYAT

P.O. AND P.S. BOKO DIST. KAMRUP



ASSAM.

Advocate for: MR. R ALI

Advocate for : GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/9430/2019

SURESH KANDHA AND 8 ORS S/O- LATE BUDDHESWAR KANDH R/O- VILL- CHANTAK BAGAN 4 NO. LINE P.O- SANTOK P.S- BAGHBOR DIST- SIVASAGAR ASSAM PIN- 785687

2: NIRMA GIRI W/O- GAURISHANKAR GIRI R/O- VILL- GORHMUR MIRIGAON P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

3: AZIZUR RAHMAN S/O- LATE AHAMMAD ALI R/O- VILL 107 NO. GRANT P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

4: TASLIMA BEGUM D/O- LATE SORATI ALI R/O- VILL 107 NO. GRANT P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

5: PRAKASH KHODAL S/O- LATE BALURAM KHODAL



R/O- VILL- SANTOK TEA ESTATE P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

6: DEVI CHAURA W/O- SRI PABAN CHAURA R/O- VILL- SANTAK TEA ESTATE P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

7: NIRMAL KURMI S/O- LATE RAJENDRA KURMI R/O- VILL- SANTOK TEA ESTATE P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

8: MOINUDDIN ALI S/O- LATE MD. HUSSAIN ALI R/O- VILL- BIHUBAR OUGURIJAN P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

9: MONJU BORAH D/O- SURENDRA NATH BORAH R/O- VILL- BIHUBAR P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687 VERSUS

THE STATE OF ASSAM AND 9 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT ASSAM



DISPUR

GUWAHATI-781006

2:THE SECRETARY

TO THE GOVT OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT

ASSAM

DISPUR

GUWAHATI- 781006

3:THE FINANCE COMMISSION OF INDIA

MIN OF FINANCE

DEPTT OF ECONOMIC AFFAIRS

NORTH BLOCK

NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION

GOVT OF ASSAM

DISPUR

GUWAHATI- 781006

5:THE COMMISSIONER

PNRD

ASSAM

PANJABARI

JURIPAR

GUWAHATI-781037

6:THE DEPUTY COMMISSIONER

SIVASAGAR

P.O AND P.S- SIVASAGAR

DIST- SIVASAGAR

ASSAM

PIN-785640

7:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD

SIVASAGAR

P.O AND P.S- SIVASAGAR

DIST- SIVASAGAR

ASSAM

PIN-785640

8:THE BDO

NAZIRA DEVELOPMENT BLOCK

DIST- SIVASAGAR

ASSAM

PIN-785684

9:THE EXECUTIVE OFFICER

NAZIRA ANCHALIK PANCHAYAT

SEPANGONI

NAZIRA

DIST-SIVASAGAR

ASSAM



PIN- 785684 10:THE SECRETARY BIHUBOR GAON PANCHAYAT P.O- SANTOK P.S- BIHUBAR DIST- SIVASAGAR ASSAM PIN- 785687

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 9 ORS

Linked Case: WP(C)/1358/2020

SANKAR JYOTI HAZARIKA AND 10 ORS.
EX PRESIDENT OF 106 DAKHIN KAMALABARI G P
S/O- SRI HOREN HAZARIKA
VILL- BHEKULIMARI GAON
P.O- KAMALABARI
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016

2: ARUNA DAS
EX MEMBER OF NO.1 SANTIPUR UNIT
106 DAKHIN KAMALABARI G P
W/O- PRODIP DAS
VILL- SANTIPUR
P.O AND P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

3: NAZITARA PAYENG
EX MEMBER OF NO.3 BOTIAMARI UNIT
106 DAKHIN KAMALABARI GP
W/O- SRI CHITRASEN PAYENG
VILL AND P.O- BOTIAMARI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016



4: ANIL SATOLA
EX MEMBER OF NO. 2 DHAPAK UNIT
106 DAKHIN KAMALABARI G P
S/O- JONMIRAN SATULA
VILL- DHAPAK
P.O AND P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016

5: MALLIKA HAZARIKA
EX MEMBER OF NO.8 NAM KATONI NA SATRA UNIT
106 DAKHIN KAMALABARI G P W/O- SRI DEBEN HAZARIKA
VILL- NAMKATONI GAON
P.O- KAMALABARI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785016

6: JILI PAYENG
EX MEMBER OF NO.6 UPPAR SONOWAL UNIT
106 DAKHIN KAMALABARI G P
W/O- BABUL PAYENG
VILL- UPPAR SONOWAL
P.O- BENGENATTI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

7: TULARAM NARAH
EX MEMBER OF NO.4 BOTIYAMARI UNIT
106 DAKHIN KAMALABARI GP
S/O- SRI SUMASHAR NARAH
VILL- NAMONI BOTIYAMARI GAON
P.O- BOTIYAMARI
P.S- KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

8: MADHAB SARMA
EX MEMBER OF NO.7 LAHALIAL UNIT
106 DAKHIN KAMALABARI G P
S/O- ATUL SARMA
VILL- BORTANI
P.O- AUNI ATI SATRA



P.S- KAMALABARI DIST- MAJULI ASSAM PIN- 785106

9: BINANDA DAS
EX MEMBER OF NO. 10 AUNI ATI UNIT
106 DAKHIN KAMALABARI G P
S/O- LATE ANANDI DAS
VILL- ALIMUR KOIBATRA
P.O- AUNI ATI SATRA
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

10: DIPARANI PAYUN
EX MEMBER OF NO. 5 KANIAJAN UNIT
106 DAKHIN KAMALABARI GP
W/O- SABHARAM PAYUN
VILL- KANIJAN
P.O- BENGENAATI
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106

11: SOBITA REGON
EX MEMBER OF NO.9 KARTIK CHAPORI UNIT
106 DAKHIN KAMLABARI GP
W/O- SRI BOLURAM REGON
VILL- KARTIK CHAPORI
P.O- KOKILAMUKH
P.S- MAJULI
KAMALABARI
DIST- MAJULI
ASSAM
PIN- 785106
VERSUS

THE STATE OF ASSAM AND 6 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT DISPUR GUWAHATI- 781006



2:THE COMMISSIONER TO THE GOVT OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT

JURIPAR

PANJABARI

GHY-37

3:THE COMMISSIONER AND SECRETARY

TO THE GOVT OF ASSAM

FINANCE DEPTT

DISPUR

GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER

MAJULI

ASSAM

PIN-785105

5:THE CEO

MAJULI ZILLA PARISHAD

KAMALABARI

DIST- MAJULI

ASSAM

PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BDO

MAJULI DEVELOPMENT BLOCK

KAMALABARI

P.O AND P.S- GARAMUR

MAJULI

DIST- MAJULI

ASSAM

PIN-785104

7:THE 106 DAKHIN KAMALABARI GAON PANCHAYAT

REP. BY THE SECRETARY DAKHIN KAMALABARI GAON PANCHAYAT

UNDER MAJULI ANCHALIK PANCHAYAT

KAMALABARI

P.O AND P.S- KAMALABARI MAJULI

DIST- MAJULI

ASSAM

PIN- 785016

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case: WP(C)/1097/2020

MONIZA KHATUN AND 10 ORS.



W/O- ABU NASHIR AHMED R/O- VILL AND P.O- SIMLABARI DIST- GOALPARA ASSAM

2: MONOWARA KHATUN W/O- ENNOS ALI R/O- VILL- SALBARI P.O- GOURNAGAR DIST- GOALPARA ASSAM (AP VICE -PRESIDENT)

3: SOHID ALI S/O- KHAJIM UDDIN R/O- VILL- HALDIBARI P.O- DHUMERGHAT DIST- GOALPARA ASSAM (AP MEMBER)

4: ABDUL JALIL SK S/O- LATE ISMAIL HOSEN R/O- VILL AND P.O- RAJMITA DIST- GOALPARA ASSAM (AP MEMBER)

5: ROWSHONARA KHATUN W/O- REHAN ALI R/O- VILL- CHULKANIPARA P.O- TAKIMARI DIST- GOALPARA ASSAM

6: SOHIDA KHATUN W/O- ABU TALEB MOLLAH R/O- VILL AND P.O- KATARIHAR DIST- GOALPARA ASSAM (AP MEMBER)

7: ABUL KALAM AZAD S/O- LATE JAMIR UDDIN R/O- VILL- SUPARIVITA P.O- TULSHIBARI DIST- GOALPARA ASSAM (AP MEMBER)

8: JOYNAL ABEDN MOLLAH



S/O- LATE SADULLAH MOLLAH R/O- VILL- SOUTH SATVENTIC P.O- JALESWAR DIST- GOALPARA ASSAM (AP MEMBER)

9: BINDESWARI BARMAN W/O- BISHNU BARMAN R/O- VILL-BAUSUTARY P.O- DHUMARGHAT DIST- GOALPARA ASSAM (AP MEMBER)

10: SHIRAJUL HAQUE @ SHIRAJUL ISLAM S/O- LATE ABDUL JABBAR R/O- VILL- AND P.O- HASHDOBA DIST- GOALPARA ASSAM (AP MEMBER)

11: SHAHIDA KHATUN W/O- AKHIRI JAMAN R/O- VILL- PUB KATHURI P.O- TAKIMARI DIST- GOALPARA ASSAM (AP MEMBER) VERSUS

THE STATE OF ASSAM AND 5 ORS REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT DISPUR GUWAHATI- 06

2:THE PRINCIPAL SECRETARY
TO THE GOVT OF ASSAM
PNRD DEPTT
DISPUR
GUWAHATI- 06
3:THE COMMISSIONER
PNRD
ASSAM
JURIPAR
PANJABARI
GHY- 37
4:THE DEPUTY COMMISSIONER
GOALPARA
P.O AND DIST- GOALPARA
ASSAM



PIN- 783101
5:THE GOALPARA ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
GOALPARA
P.O AND DIST- GOALPARA
ASSAM
PIN- 783101
6:THE JALESWAR ANCHALIK PANCHAYAT
KATARIHARA REP. BY THE EXECUTIVE OFFICER CUM BDO
THE JALESWAR ANCHALIK PANCHAYAT
KATARIHARA
P.O- JALESWAR
DIST- GOALPARA
ASSAM
PIN- 783132

PIN- /83132

Advocate for: A RAHMAN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/3607/2018

FORZINA YESMIN AND 3 ORS. W/O. ASRAFUL HOQUE BEPARI R/O. HALDIBARI P.O. MAJERGAON DIST. DHUBRI ASSAM.

2: JOYNAL ABEDIN

S/O. ISRAIL HOQUE R/O. KATHALGURI P.O. MAJERGAON DIST. DHUBRI ASSAM.

3: ASANUDDIN SK.

S/O. AHKUDDIN SK. R/O. AND P.O. MAJERGAON DIST. DHUBRI ASSAM.

4: SOKITON BIBI



W/O. SAKAN ALI R/O. SASALAPARA P.O. MAJERGAON DIST. DHUBRI ASSAM. VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GHY.
3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE DEPTT. OF ECONOMIC AFFAIRS NORTH BLOCK NEW DELHI 4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM DISPUR GHY. 5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI JURIPAR 6:THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
7:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD DHUBRI P.O. AND DIST. DHUBRI



ASSAM 8:THE BLOCK DEVELOPMENT OFFICER

CHAPAR-SALKOCHA DEVELOPMENT BLOCK P.O. CHAPAR DIST. DHUBRI ASSAM 9:THE SECRETARY OF RANGAMATI G.P.

P.O. HATIPOTA DIST. DHUBRI ASSAM

Advocate for: MR. M KHAN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/8584/2019

ZIAUR RAHMAN AND 10 ORS.
EX-PRESIDENT
SUNDARPARA GAON PANCHAYAT
S/O. HASEN ALI
VILL. SUNDARPARA PART-II
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

2: FORIDA KHATUN
EX-VICE PRESIDENT
SUNDARPARA GAON PANCHAYAT
W/O. AMINUL ISLAM
VILL. SUNDARPARA PART-I
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

3: JAHAN UDDIN S/O. NAJIM UDDIN VILL. SUNDARPARA PART-II P.O. JAMADARHAT P.S. FAKIRGANJ



DIST. DHUBRI ASSAM PIN-783330.

4: KANCHAN MALA W/O. SULTAN ALI VILL. SUNDARPARA PART-II P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

5: HOBIBAR RAHMAN S/O. JADAV ALI VILL. SUNDARPARA PART-II P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

6: MONJU KHATUN W/O. ABDUL AWAL VILL. SUNDARPARA PART-II P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

7: BADSHA KHAN S/O. JUMRAT KHAN VILL. SUNDARPARA PART-II P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

8: SHWAHIDA KHATUN W/O. JOMSHER ALI VILL. SUNDARPARA PART-II P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.



9: JAMAT ALI

S/O. ABDUL WAHED VILL. SUNDARPARA PART-II P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

10: KOSIRAN NESSA W/O. ANSER KHAN VILL. SHAKHARIPARA P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330.

11: JAKIR HOSEN S/O. JAYNAL ABEDIN VILL. BERURJHAR P.O. JAMADARHAT P.S. FAKIRGANJ DIST. DHUBRI ASSAM PIN-783330. VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
ASSAM
DISPUR
GHY.-06.
3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI



JURIPAR GHY.-37. 4:THE DY. COMMISSIONER

DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD
DHUBRI
P.O. DHUBRI
DIST. DHUBRI
ASSAM
PIN-783301.
6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER JAMADARHAT
P.O. CHIRAKUTI
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.
7:THE NO. 64 SUNDARPARA GAON PANCHAYAT

REP. BY THE SECRETARY
SUNDARPARA GAON PANCHAYAT
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST. DHUBRI
ASSAM
PIN-783330.

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/216/2020

IRA KALITA AND 6 ORS W/O- SRI KHANIN KALITA R/O- VILL. AND P.O. BORBANG P.S. PATACHARKUCHI



DIST.- BARPETA ASSAM PIN- 781325

2: TARU BARMAN W/O- SRI BINAY BARMAN R/O- VILL- BARBANG (CHOUKHUTY) P.O. BORBANG P.S. PATACHARKUCHI DIST.- BARPETA ASSAM PIN- 781325

3: UTPAL PATHAK S/O- LT. GOLAK PATHAK R/O- VILL- BARBANG (GOSAIPARA) P.O. NITYANANDA P.S. PATACHARKUCHI DIST.- BARPETA ASSAM PIN- 781329

4: BHABANANDA CHOUDHURY S/O- LT. MUNINDRA NATH CHOUDHURY R/O- VILL-BARBANG (KHANDOPARA) P.O. BORBANG P.S. PATACHARKUCHI DIST.- BARPETA ASSAM PIN- 781325

5: RINA DAS D/O- LT. RATI KANTA DAS R/O- VILL- RAHADHAR BIRKOLA P.O. PATHSALA P.S. PATACHARKUCHI DIST.- BARPETA ASSAM PIN- 781325

6: KALYANI PATGIRI C/O- TARUN PARGIRI R/O- VILL AND P.O. BORBANG P.S. PATACHARKUCHI DIST.- BARPETA ASSAM PIN- 781326



7: SARJU KALITA @ SARAJU KALITA

W/O- SRI RATI KANTA KALITA

R/O- VILL- BORBANG (KEOTPARA)

P.O. BORBANG

P.S. PATACHARKUCHI

DIST.- BARPETA

ASSAM

PIN- 781325

VERSUS

THE STATE OF ASSAM AND 8 ORS

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY-06

2:THE SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY-06

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE

DEPTT. OF ECONOMIC AFFAIRS

NORTH BLOCK

NEW DELHI- 110001

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM

DISPUR

GHY-06

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY-37

6:THE DY. COMMISSIONER

BARPETA

P.O. AND P.S.- BARPETA

DIST.- BARPETA

ASSAM

PIN-781301

7:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD

BARPETA

P.O. AND P.S.- BARPETA

DIST.- BARPETA



ASSAM

PIN- 781301

8:THE BLOCK DEVELOPMENT OFFICER

BAJALI DEVELOPMENT BLOCK

BAJALI

DIST.- BARPETA

ASSAM

PIN- 781325

9:THE SECRETARY

116 NO. BARBANG GAON PANCHAYAT

P.O. BORBANG

P.S. PATACHARKUCHI

DIST.- BARPETA

ASSAM

PIN-781325

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case: WP(C)/8633/2019

MOMIRON NESSA AND 10 ORS.

EX-PRESIDENT

BELDUBI GAON PANCHAYAT

W/O- AKBAR ALI

VILL- PUTHIA

P.O. MEDORTARI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN-783330

2: JURAN ALI

EX-VICE PRESIDENT

BELDUBI GAON PANCHAYAT

S/O-LT NASER ALI

VILL- GODAIRVITA

P.O. MEDORTARI

P.S. FAKIRGANJ DIST- DHUBRI

ASSAM

PIN-783330

3: AJAHAR ALI

S/O- LT. KOLIMUDDIN



VILL- MADHOKONA P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

4: CHABIYA KHATUN W/O- KAMAL SHEIKH VILL- PUTHIA P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

5: ROKIYA KHATUN W/O- GOLAP HUSSAIN VILL- MADHOKONA P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

6: DALIMAN NESSA W/O- RAHAM ALI VILL- BELDUBI P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

7: MAJEDA KHATUN W/O- CHAN ALI SHEIKH VILL- DIGHIRPAR (CHAR) P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

8: FOYJAL HOQUE S/O- LT. ANCHER ALI VILL- BELDUBI P.O. MEDORTARI P.S. FAKIRGANJ



DIST- DHUBRI ASSAM PIN- 783330

9: HABEJ UDDIN S/O- HABIBAR RAHMAN VILL- PUTHIA P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

10: SODOR UDDIN S/O- NASER ALI VILL- BELDUBI P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

11: SALEHA KHATUN W/O- JAYNAL ABEDIN VILL- PUTHIA P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330 VERSUS

PANJABARI

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT.
ASSAM
DISPUR
GHY-06
3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM



JURIPAR

GHY-37

4:THE DY. COMMISSIONER

DHUBRI

P.O. DHUBRI

DIST- DHUBRI

ASSAM

PIN-783301

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST- DHUBRI

ASSAM

PIN- 783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

JAMADARHAT

P.O. CHIRAKUTI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 7833330

7:THE NO. 58 BELDUBI GAON PANCHAYAT

REP. BY THE SECY.

BELDUBI GAON PANCHAYAT

P.O. MEDORTARI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 783330

Advocate for : MR. M HUSSAIN Advocate for : MR. M. NATH SC

PNRD (R1

3

5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/4761/2020

PUNYA LAHON GOHAIN AND 9 ORS

EX- A.P.MEMBER- NO. 43 BOGALIJAN CONSTITUENCY

W/O- SRI ARABINDRA LAHON

VILL- GUBORIALI

P.O. BOGOLIJAN

DIST.- LAKHIMPUR

ASSAM



PIN-787031

2: GITALI SAIKIA

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 5 HATILUNG CONSTITUENCY)

W/O-SRI BUDHIN SAIKIA

VILL- HATILUNG JHARATIA

P.O. HATILUNG

DIST.- LAKHIMPUR

ASSAM

PIN-787031

3: DIPTI DUARA

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 BOGOLIJAN CONSTITUENCY)

W/O- SRI ANANTA DUARA

VILL- GUBORISALI

P.O. BAGOLIJAN

DIST.- LAKHIMPUR

ASSAM

PIN-787031

4: MINATI MORANG

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 UJANI PAHUMARA

CONSTITUENCY) W/O- SRI PATESHAR MORANG

VILL- UJANI PAHUMARA

P.O. PAHUMARA

DIST.- LAKHIMPUR

ASSAM

PIN-787031

5: BRAJALATA SAIKIA KHARGHARIA

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 4 CHINATOLIA CONSTITUENCY)

W/O- SRI TARUN KHARGHORIA

VILL- CHINATOLIA

P.O. BAGOLIJAN

DIST.- LAKHIMPUR

ASSAM

PIN-787031

6: MARJINA BEGUM

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 6 BANTOW BANGLAI

CONSTITUENCY) W/O- SRI JABAN ALI

VILL- BANTOW BANGLAI

P.O. HATILUNG

DIST.- LAKHIMPUR

ASSAM

PIN-787031

7: BABU URANG



EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 2 BOGOLIJAN CONSTITUENCY)

W/O- LT. KUNDU URANG

VILL-BAGOLIJAN

P.O. BAGOLIJAN

DIST.- LAKHIMPUR

ASSAM

PIN-787031

8: MD. TAHIR ALI

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 2 ROWNAPUR CONSTITUENCY)

W/O- SRI NAKBAR ALI

VILL- 8 NO. RAWANAPUR

P.O. HATILUNG

DIST.- LAKHIMPUR

ASSAM

PIN-787031

9: MD. ROFCUL ISLAM

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 1 ROWNAPUR CONSTITUENCY)

S/O- SRI RUSTOM ALI

VILL- 1 NO. RAWANAPUR

P.O. HATILUNG

DIST.- LAKHIMPUR

ASSAM

PIN-787031

10: LACHIT CHETIA

EX-MEMBER- NO. 43 BOGALIJAN G.P. (NO. 3 BOWALGURI CONSTITUENCY)

W/O-SRI ARABINDRA LAHON

VILL- GUBORIALI

P.O. BOGOLIJAN

DIST.- LAKHIMPUR

ASSAM

PIN-787031

VERSUS

THE STATE OF ASSAM AND 5 ORS

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

DISPUR

GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

PANJABARI

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.



DISPUR

GHY-06

4:THE DY. COMMISSIONER

LAKHIMPUR

ASSAM

P.O. NORTH LAKHIMPUR

DIST.- LAKHIMPUR

ASSAM

PIN-787001

5:THE CHIEF EXECUTIVE OFFICER

LAKHIMPUR ZILLA PARISHAD

LAKHIMPUR

NORTH- LAKHIMPUR

ASSAM- 787001

6:THE BLOCK DEVELOPMENT OFFICER

LAKHIMPUR DEVELOPMENT BLOCK

KONWAR GAON

LAKHIMPUR

ASSAM

PIN-787032

Advocate for: MR. M K BORO

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/4972/2020

NIRUPAMA DUWARIKA MEDOK AND 10 ORS EX-PRESIDENT NO.39 SILAPATHAR G.P. W/O. SRI DINANATH MEDOK VILL. KATHAIGURI MISING GAON P.O. SILAPATHAR

DIST. DHEMAJI

ASSAM

PIN-787059.

2: PARISMITA ARANDHARA BARUAH

EX-MEMBER NO.39 SILAPATHAR G.P. (NO.9 NAGAON CONSTITUENCY)

W/O. SRI PRASANTA BARUAH

VILL. NAGAON

P.O. SILAPATHAR

DIST. DHEMAJI

ASSAM

PIN-787059.

3: SATYA DAS

EX-MEMBER NO.39 SILAPATHAR G.P. (NO.5 KULAMUWA CONSTITUENCY)



S/O. SRI DINAI DAS VILL. KULAMUA BANGALI P.O. SILAPATHAR DIST. DHEMAJI ASSAM PIN-787059.

4: ANUKUL SEN

EX-MEMBER NO.39 SILAPATHAR G.P. (NO.3 SILA GAON CONSTITUENCY)

S/O. SRI AKHIL SEN

VILL. PHULBARI BANGALI

P.O. SILAPATHAR

DIST. DHEMAJI

ASSAM

PIN-787059.

5: SMT. PAHIMONI PEGU

EX-MEMBER NO.39 SILAPATHAR G.P. (NO.6 RAMPUR BLOCK

CONSTITUENCY)

S/O. SRI TARUN PEGU

VILL. SILA BORGHULI

P.O. SILAPATHAR

DIST. DHEMAJI

ASSAM

PIN-787059.

6: SMT. SENIMAI SONOWAL

EX-MEMBER NO.39 SILAPATHAR G.P. (NO.10/NO.2 SILA GAON

CONSTITUENCY)

W/O. SRI NITYANANDA SONOWAL

VILL. NO.2 SILAGAON

P.O. SILAPATHAR

DIST. DHEMAJI

ASSAM

PIN-787059.

7: JOBA DENNATH

EX-MEMBER NO.39 SILAPATHAR G.P. (NO.1 SILA GAON CONSTITUENCY)

W/O. SRI SABIRAI DENNATH

VILL. NO.1 SILAGAON

P.O. SILABALI GAON

DIST. DHEMAJI

ASSAM

PIN-787059.

8: OM KUMAR PEGU

EX-MEMBER NO.39 SILAPATHAR G.P. (SILA PIPALGURI CONSTITUENCY) W/O. SRI NITYANANDA SONOWAL



VILL. SILA PIPALGURI P.O. SILAPATHAR DIST. DHEMAJI ASSAM PIN-787059.

VERSUS

9: KUSUN SARKAR
EX-PRESIDENT NO.49 MUKTIAR G.P.
W/O. SRI GOPAL SARKAR
VILL. SILABALI
P.O. SILABALI
DIST. DHEMAJI
ASSAM
PIN-787059.

10: KARTIK GOSH
EX-MEMBER NO.49 MUKTIAR G.P. (NO.10 KAKBARI CONSTITUENCY)
S/O. SRI NAWAI GOSH
VILL. KARENG BASTI
P.O. SILABALI
DIST. DHEMAJI
ASSAM
PIN-787059.

11: GAURDASHI DAS
EX-MEMBER NO.49 MUKTIAR G.P. (ALIPUR CONSTITUENCY)
S/O. SRI KATIPATH DAS
VILL. ALIPUR
P.O. MUKTAIR
DIST. DHEMAJI
ASSAM
PIN-787059.

THE STATE OF ASSAM AND 5 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GUWAHATI-781037.
3:THE COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.



DISPUR

GUWAHATI-781006.

4:THE DY. COMMISSIONER

DHEMAJI

ASSAM

DIST. DHEMAJI

ASSAM

PIN-787057.

5:THE CHIEF EXECUTIVE OFFICER

DHEMAJI ZILLA PARISHAD

DHRMAJI CHARIALI

DHEMAJI

NH-52

DHEMAJI

ASSAM

PIN-787057.

6:THE BLOCK DEVELOPMENT OFFICER

SISSIBORGAON DEVELOPMENT BLOCK DHEMAJI

ASSAM-787057.

Advocate for: MR. MK BORO

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/8730/2019

IRA DAS AND 70 ORS. (19 NO BAMUNIGAON G.P PRESIDENT) W/O- SRI KUMUD DAS

VILL- 1NO GANAKPARA

P/O- CHAUDARYKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

2: LALITA RABAH (19 NO BAMUNIGAON G.P VICE PRESIDENT) W/O- SRI GAJIRAM RABAH

VILL-UPARKHATIRA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM



PIN-781141

3: LAKSHI DAS (19 NO BAMUNIGAON G.P 1NO GANAKPARA WARD MEMBER) W/O- SRI MONI RAM DAS

VILL- 1NO GANAKPARA

P/O- CHAUDARYKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

4: BOIJAYANTI BORO (19 NO BAMUNIGAON G.P 2NO GANAKPARA WARD MEMBER) W/O- SRI HARESWAR BORO

VILL- 2NO GANAKPARA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM PIN-781141

5: ALPONA THAKURIA (19 NO BAMUNIGAON G.P 3NO WARD MEMBER) W/O- SRI MAKHAN THAKURIA BORO

VILL-BAMUNIGAON

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM PIN-781141

6: BAIJAYANTI BORO (19 NO BAMUNIGAON G.P 4NO WARD MEMBER) W/O- SRI TIRTHA BORO

VILL-BAMUNIGAON

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM



PIN-781141

7: SALSING MARAK (19 NO BAMUNIGAON G.P 6NO WARD MEMBER) S/O- SRI KRIBIT SANGMA

VILL-JANGABAITHA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM PIN-781141

8: KAILASH BORO (19 NO BAMUNIGAON G.P 7NO WARD MEMBER) S/O- SRI BUBAN BORO

VILL-BELGURI

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

9: ANIMA NATH (19 NO BAMUNIGAON G.P 8NO WARD MEMBER) W/O- HORMOHAN NATH

VILL-KALABAKARA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

10: BIMAL RABHA (19 NO BAMUNIGAON G.P 9NO WARD MEMBER) AGED ABOUT 45 YEARS S/O-VILL- PAGALAPARA

P/O-BAMUNIGAON

DIST- KAMRUP (R) ASSAM PIN-781141



11: DIPAK RAJBANGSHI (19 NO BAMUNIGAON G.P 10NO WARD MEMBER) S/O-SRI DANDI RAM RAJBANGSHI

VILL- DAKHIN BANKAKATA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

12: PRATAP KALITA (3NO CHHAYGAON ANCHALIK PANCHAYAT PRESIDENT) S/O-LT NARAYAN KALITA

VILL-DUBJENI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

13: BAIJAYNTI BORO (3NO CHHAYGAON AP VICE PRESIDENT) W/O- DAKESWAR BORO

VILL- DHEKENABARI MATHURAPURI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

14: ANITA BORA (AP MEMBER 3NO CHHAYGAON PANCHAYAT 117NO SATTALUK GP) W/O- CHAKRADHAR BORA

VILL- NATUN JARABARI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

15: LILA DAS BORO



(AP MEMBER 3NO CHHAYGAON PANCHAYAT 19NO BAMUNIGAON GP) W/O- PRATAP BORO

VILL- DAKHIN BANKAHATA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

16: SAHIDUL ISLAM (AP MEMBER 3NO CHHAYGAON PANCHAYAT 18NO GUMI GP) S/O- MATLAP ALI

VILL- AGGUMI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

17: KALYANI MAJUMDAR (AP MEMBER 3NO CHHAYGAON PANCHAYAT 15NO CHAMPAK NAGAR GP) S/O- TAPAN MAJUMDAR

VILL- DUBJENI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

18: MADAN CHOUDHURI (MEMBAR OF KAMRUP ZILA PARISHAD 5NO ZILA PARISHAD CHHAYGAON) S/O-LT KAMALA CHOUDHURI

VILL- PATARIGAT P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

19: SABITA DAS



(17NO PASHIM CHHAYGAON GP PRESIDENT) D/O- LT CHANDRA KANTA DAS VILL-DHEKANABARI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

20: BABUL AHMED (17NO PASHIM CHHAYGAON GP VICE PRESIDENT) S/O- LT SIDDIQUE AHMED

VILL-DHEKANABARI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

21: TAZMUL HOQUE CHOUDHURY (1NO DHEKRABARI WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O- ABUBAKKAR CHOUDHURY P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

22: KARUNA KANTA DAS (8NO BATAKUCHI WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O- LT DARMESWAR DAS

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

23: GITA DAS (10NO NOWAMATI WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O- DILIP DAS

VILL-NOWAMATI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

24: NILIMA DAS (3NO KAIMARI WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O- LT PADESWAR DAS



VILL- KAIMARI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

25: BHARATI DEWAR (4NO KAIMARI WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O- LT DHIREN DEWAR VILL- KAIMARI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM

PIN-781124

26: NIRMLA DAS CHOUDHURY (5NO CHOUDHURIKHAT WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O- JIBESWAR CHOIUDHURY VILL- CHOUDHURYKHAT P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

27: MINAKSHI BORO (6NO CHOUDHURIKHAT WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O- DIGANTA BORO VILL- CHOUDHURYKHAT P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

28: SUMATI BORO (7NO PACHIMDULI WARD MEMBER 17NO PASHIM CHHAYGAON GP) C/O-LT SAMESWAR BORO P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

29: DWIJEN BISWAS (18NO GUMI BANKAKATA G.P PRESIDENT) S/O-LT KHAGEN BISWAS

VILL- AMBARI P/S- CHHAYGAON



DIST- KAMRUP (R) ASSAM PIN-781137

30: RUPCHAN ALI (18NO GUMI BANKAKATA G.P VICE PRESIDENT) S/O- LT RAIJUDDIN

VILL- MAJGUMI

P/S-CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

31: JITUL HIRA (9NO WARD MEMBER 18NO GUMI BANKAKATA G.P) S/O- MONIRAM HIRA

VILL-TARIGAON

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

32: SUKLESWAR KALITA (10NO WARD MEMBER 18NO GUMI BANKAKATA G.P) S/O- ATUL KALITA

VILL-TARIGAON

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

33: ANIMA BIBI (5NO WARD MEMBER 18NO GUMI BANKAKATA G.P) W/O-RAHIMUDDIN VILL- DUMGARA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM



PIN-781137

34: RINA BIBI (6NO WARD MEMBER 18NO GUMI BANKAKATA G.P) W/O- ISLAM ALI

VILL- MAHGAR

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

35: JAMALUDDIN (8NO WARD MEMBER 18NO GUMI BANKAKATA G.P) S/O- LT MUKBUL HUSSAIN

VILL- MAJGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

36: SANTONA RAY (4NO WARD MEMBER 18NO GUMI BANKAKATA G.P) W/O-LAKSHMAN ROY

VILL- AMBARI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

37: IYESA BIBI (3NO WARD MEMBER 18NO GUMI BANKAKATA G.P) W/O- SAHRAP ALI

VILL- AGGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM



PIN-781137

38: JEUTI KALITA (1NO WARD MEMBER 18NO GUMI BANKAKATA G.P) W/O- BABUL KALITA

VILL- PASSGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

39: NUR ISLAM (2NO WARD MEMBER 18NO GUMI BANKAKATA G.P) S/O-LT HOBI SHEIK VILL- PASSGUMI

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781137

40: MAMONI RAJBANGSHI (117 SATTALUK GP PRESIDENT) W/O- GIREN RAJBANSHI VILL-BALAGAON KOSPARA P/O- CHAUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

41: KAMAL KALITA (117 SATTALUK GP VICE PRESIDENT) C/O- LT GAURI KALITA VILL-BANAKATA

P/O- AGGUMI DIST- KAMRUP (R) ASSAM PIN-781134

42: MANJU KALITA (1NO JAMUGURI WARD MEMBER 117 SATTALUK GP) W/O- JOGEN KALITA

VILL- BALAGAON KOSPARA



P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

43: NAMITA DEVI (2NO JAMUGURI WARD MEMBER 117 SATTALUK GP) W/O- HEMENTA SARMA

VILL-BALAGAON

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

44: MINATI KALITA (4NO JAMUGURI WARD MEMBER 117 SATTALUK GP) W/O- BHABEN KALITA

VILL- JAMUGURI DURAMARI P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

45: TARABALA DAS (3NO JAMUGURI WARD MEMBER 117 SATTALUK GP) W/O-UTTAM CH. DAS VILL- JAMUGURI KALARDIA P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141

46: JOGEN KALITA (5NO BANKATA WARD MEMBER 117 SATTALUK GP) C/O- LT NARESWAR KALITA

VILL- BANKAKATA

P/O- CHOUDHURIKHAT

DIST- KAMRUP (R) ASSAM PIN-781141



47: KABITA KALITA (7NO DHOBERGAON WARD MEMBER 117 SATTALUK GP) W/O- KAMALESWAR KALITA

VILL- UTTAR BANKAKATA P/O-NATUN JARABARI

DIST- KAMRUP (R) ASSAM PIN-781124.

48: KHANINDRA KALITA (8NO DHOBERGAON WARD MEMBER 117 SATTALUK GP) C/O- NAGEN KALITA VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM PIN-781124

49: KAILASH SAOD (9NO DHOBERGAON WARD MEMBER 117 SATTALUK GP) S/O- KAGEN SAOD VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM PIN-781124

50: JITEN THAKURIA (10NO DHOBERGAON WARD MEMBER 117 SATTALUK GP) S/O- LT PRITHIRAM THAKURIYA VILL- NATUN JARABARI

DIST- KAMRUP (R) ASSAM PIN-781124

51: NABA KUMAR DAS (15NO CHAMPAKNAGAR GP PRESIDENT) S/O- SURJIT KUMAR DAS

VILL-MATHPARA

P/O- CHAMPAKNAGAR

DIST- KAMRUP (R) ASSAM PIN-781124

52: DIPIKA DAS (WARD MEMBER OF 15NO CHAMPAKNAGAR GP) W/O- BIMAL DAS



VILL- NOWAPARA P/O- CHHAYAGAON DIST- KAMRUP (R) ASSAM PIN-781124

53: JHON KALITA (WARD MEMBER 15NO CHAMPAKNAGAR GP) S/O- PARUSU KALITA VILL- ALEGJARI

VILL- ALEGJARI P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

54: DEBAKANTA DAS (WARD MEMBER 15NO CHAMPAKNAGAR GP) S/O- NARAKANTA DAS VILL- ALEGJARI P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

55: ARATI DEKA (WARD MEMBER 15NO CHAMPAKNAGAR GP) S/O- GOJIKANTA DEKA VILL-GOSHANIMATH P/O- CHAMPAKNAGAR DIST- KAMRUP (R) ASSAM PIN-781124

56: ANITA DAS (WARD MEMBER 15NO CHAMPAKNAGAR GP) W/O-NAKUL DAS VILL- KUKURMARA

P/O- CHAMPAKNAGAR DIST- KAMRUP (R) ASSAM PIN-781124

57: KABITA KALITA (WARD MEMBER 15NO CHAMPAKNAGAR GP)



W/O- JITEN KALITA VILL- PASHAMTOLA P/O- CHAMPAKNAGAR DIST- KAMRUP (R) ASSAM PIN-781124

58: BIBHA DAS (WARD MEMBER 15NO CHAMPAKNAGAR GP) W/O- DINESH DAS

VILL- KUKURMARA

P/O- KUKURMARA

DIST- KAMRUP (R) ASSAM PIN-781124

59: NABANITA DAS (WARD MEMBER 15NO CHAMPAKNAGAR GP) W/O- NABA KUMAR DAS VILL- MATHPARA

P/O- CHAMPAKNAGAR DIST- KAMRUP (R) ASSAM PIN-781124

60: PRABHAT DAS (WARD MEMBER 15NO CHAMPAKNAGAR GP) S/O- MUHIM DAS P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

61: TARULATA THAKURIA (16NO CHHAYGAON GP VICE PRESDENT) W/O- SATYA THAKURIA VILL- 1NO VALASIDHI P/O AND P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

62: PRABIN BORO



(3NO WARD MEMBER OF 16NO CHHAYGAON GP) S/O-THANESWAR BORO VILL-MAKELI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

63: HIRA DAS THAKURIA (4NO WARD MEMBER OF 16NO CHHAYGAON GP) W/O- KRITHISH THAKURIA VILL-BIHDIA P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

64: JULI KALITA (7NO WARD MEMBER OF 16NO CHHAYGAON GP) W/O- JADAB KALITA VILL- DUBJENI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

65: ANIMA DAS (1NO WARD MEMBER OF 16NO CHHAYGAON GP) W/O-LT JATIN DAS VILL-NATUN KATAHI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

66: ROBIN SALOI (10NO WARD MEMBER OF 16NO CHHAYGAON GP) S/O-LT BOGESWAR SALOI VILL- SINGKHAT P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124



67: NARAYAN SAUD (5NO WARD MEMBER OF 16NO CHHAYGAON GP) S/O- LT NAYAN SAOD VILL-GARGANPARA

P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

68: MADHABI CHOUDHURY (6NO WARD MEMBER OF 16NO CHHAYGAON GP) W/O- MAHESWAR VILL-BORAKHAT P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

69: MADHAB DAS (8NO WARD MEMBER OF 16NO CHHAYGAON GP) S/O- DEBIRAM DAS VILL-2NO BALASIDHI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

70: PHANIL KALITA (2NO WARD MEMBER OF 16NO CHHAYGAON GP) VILL-KALAHI P/S- CHHAYGAON

DIST- KAMRUP (R) ASSAM PIN-781124

71: PRANITA MALAKAR (13 NO HAJO AP MEMBER) W/O- CHIBIT MALAKAR VILL- SATLADIA P.S AND P.O- HAJO DIST- KAMRUP (R) ASSAM



VERSUS

THE STATE OF ASSAM AND 13 ORS.
REP. BY THE SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR
GUWAHATI-781006

2:THE COMMISSIONER AND SECRETARY

TO THE GOVERNMENT OF ASSAM

FINANCE DEPARTMENT

DISPUR

GUWAHATI-781006.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

ASSAM

JURIPAR

PANJABARI

GUWAHATI-781037.

4:THE DEPUTY COMMISSIONER

KAMRUP (R)

AMINGAON

ASSAM

5:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD

KAMRUP(R)

6:THE BLOCK DEVELOPMENT OFFICER

CHHAYGAON AND BLOCK DEVELOPMENT OFFICER

HAJO.

7:THE SECRETARY

16 NO CHHAYAGAON GP

P.O AND P.S - CHHAYAGAON

KAMRUP(R)

DIST-KAMRUP

(ASSAM)

PIN-781123

8:THE SECRETARY

15 NO CHAMPAK NAGAR GP

P.OAND P.S - CHHAYAGAON

KAMRUP (R)

DIST-KAMRUP

(ASSAM)

PIN- 781124

9:THE SECRETARY

17 NO. PACHIM CHHAYGAON GP

P.O. AND P.S. CHHAYGAON

KAMRUP (R)

DIST. KAMRUP (R)

ASSAM



PIN-781124

10:THE SECREATRY

18 NO GUMI BANKAKATA GP

VILL- GUMI

P/O-GUMI

P/S-CHHAYGAON

DIST-KAMRUP

(ASSAM)

PIN-781137

11:THE SECRETARY

19 NO BAMUNIGAON GP.

VILL-BAMUNIGAON

P/O-BAMUNIGAON

P/S-CHHAYGAON

DIST- KAMRUP

(ASSAM)

PIN-781141.

12:THE SECRETARY

117 NO SATTALUK GP.

VILL-SATTALUK

P/S-CHHAYGAON

DIST- KAMRUP

(ASSAM)

PIN-781141.

13:THE SECRETARY

CHHAYGAON ANCHALIK PANCHAYAT.

P/S-CHHAYGAON

DIST-KAMRUP

(ASSAM)

PIN- 781124

14:THE SECRETARY

HAJO ANCHOLIK PANCHAYAT.

VILL- HAJO

DIST-KAMRUP

(ASSAM)

PIN- 781102

Advocate for: MR. R ALI

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 13 ORS.

Linked Case: WP(C)/1180/2020

NILIMA BHARALI AND 10 ORS.

EX PRSEIDENT OF 10 PAKAJARA GAON PANCHAYAT

W/O- SRI HEDEM BHARALI



VILL- MOHKHUTI BANIA P.O- HAZARIKA GAON P.S- GARAMUR MAJULI DIST- MAJULI ASSAM PIN- 785104

2: NIRUPOMA PAYENG REGON
EX MEMBER OF NO.2 BENGENA KALIA UNIT
110 PAKAJARA G P W/O- LATE SUNIT REGON
VILL AND P.O- JAKAI BOWA
P.S- GARAMUR
MAJULI
DIST- MAJULI
PIN- 785104

3: AJIT KR BORUAH
EX MEMBER OF NO.5 KAKATIBARI UNIT
110 PAKAJARA GP
S/O- KAMALA KANTA BORUAH
VILL- NATUN DEO DI ATTAI
P.O- HAZARIKA GAON
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

4: JITEN BORAH
EX MEMBER OF NO. 6
1 MOHKHUTI UNIT 110 PAKAJARA G P
S/O- GHANA BORAH
VILL- DEO DI ATTI
P.O- BANGANATTYA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

5: DIPTI DAS
EX MEMBER OF NO.4 JOGI GAON UNIT
110 PAKAJARA GP
W/O- DIGEN DAS
VILL- NATUN KAMALABARI
P.O- HAZARIKA GAON
P.S- GARAMUR



MAJULI DIST- MAJULI ASSAM PIN- 785104

6: JUNUMAI MILI
EX MEMBER OF NO.3 NAMONI JAKAIBOWA UNIT
110 PAKAJARA GP
W/O- PHULASWAR MILI
VILL- AJARGURI
P.O- JAKAIBOWA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

7: JURITI REGON
EX MEMBER OF NO.10
3 MOHKHUTI UNIT
110 PAKAJARA GP
W/O- SRI DILIP REGON
VILL NO. 1 MORITUNI
P.O- MORITUNI
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785106

8: BHADESWAR DAS
EX MEMBER OF NO.8
3 BHURAMORA UNIT
110 PAKAJARA GP
S/O- SRI DEMBASWAR DAS
VILL- KATHANIATTI
P.O- BHURAMORA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

9: BIJU PAYENG EX MEMBER OF NO. 9 PAKAJARA UNIT 110 PAKAJARA GP W/O- SRI DOMON PAYENG VILL 3 NO. MAHKHUTI



P.O- MARITUNI P.S- GARAMUR MAJULI DIST- MAJULI ASSAM PIN- 785106

10: JITUMONI NATH BORUAH
EX MEMBEROF NO.7
3 BHURAMORA UNIT
110 PAKAJARA GP
W/O- ADITYA BORUAH
VILL- POHARDIA GAON
P.O- BHURAMORA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104

11: JAYRAM PAYENG
EX MEMBER OF NO.1 UJANI JAIKAIBOWA UNIT
110 PAKAJARA GP
S/O- MOMBORAM PAYENG
VILL- KALITAPAR
P.O- JAKAIBOWA
P.S- GARAMUR
MAJULI
DIST- MAJULI
ASSAM
PIN- 785104
VERSUS

THE STATE OF ASSAM AND 6 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPPTT DISPUR GUWAHATI- 781006

2:THE COMMISSIONER
TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GHY- 37
3:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT



DISPUR

GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER

MAJULI

ASSAM

PIN-785105

5:THE CEO

MAJULI ZILLA PARISHAD

KAMALABARI

DIST- MAJULI

ASSAM

PIN- 785105

6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BDO

MAJULI DEVELOPMENT BLOCK

KAMALABARI

P.O AND P.S- GARAMUR

MAJULI

DIST- MAJULI

ASSAM

PIN-785104

7:THE 110 PAKAJARA GAON PANCHAYAT

REP. BY THE SECRETARY

PAKAJARA GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT

KAMALABARI

P.O AND P.S- GARAMUR

MAJULI

DIST- MAJULI

ASSAM

PIN-785104

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case: WP(C)/1408/2020

NIRU REGON AND 10 ORS.

EX-PRESIDENT OF 104 KAMALABARI G.P.

W/O. SRI NITANANDA REGON

VILL. BLOCK TINIALI

P.O. AND P.S. KAMALABARI

DIST. MAJULI

ASSAM

PIN-785106.



2: DIPEN BORAH
EX-MEMBER OF NO.4 DEWDI ATI UNIT
104 KAMALABARI G.P.
S/O. BHOGESWAR BORAH
VILL. URIUMPARA
P.O. BENGENA ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

3: DOLARAM POGAG
EX-MEMBER OF NO.3 POHAR DIYA UNIT
104 KAMALABARI G.P.
S/O. LT. BHOLARAM POGAG
VILL. BALIGAON
P.O. BENGENE ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

4: ANITA DAS
EX-MEMBER OF NO.5 BENGENA ATI UNIT
104 KAMALABARI G.P.
W/O. RAMES DAS
VILL. AND P.O. BENGENA ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

5: RUPA REGON CHINTEY
EX-MEMBER OF NO.6 BURA KALITA UNIT
104 KAMALABARI G.P.
W/O. MOZINDRA CHINTEY VILL. MATIABARI
P.O. POTIA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

6: REKHAMONI SAIKIA BHUYAN EX-MEMBER OF NO.1 BORBARI UNIT 104 KAMALABARI G.P. W/O. GULUK BHUYAN VILL. BORBARI P.O. GARAMUR



P.S. GARAMUR MAJULI DIST. MAJULI ASSAM PIN-785104.

7: BHANU BARUAH SAIKIA
EX-MEMBER OF NO.2 DORIA KAMALPUR UNIT
104 KAMALABARI G.P.
W/O. TULSI SAIKIA
VILL. KAMALPUR
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

8: MONIKA BORAH SAIKIA
EX-MEMBER OF NO.9 UPOR KATHANI UNIT
104 KAMALABARI G.P.
W/O. SRI HEMANTA SAIKIA
VILL. KATHONI CHUK
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

9: JOGA SAIKIA
EX-MEMBER OF NO.10 UPOR KATHANI UNIT
104 KAMALABARI G.P.
W/O. SRI PONARAM SAIKIA
VILL. UPOR KATHANI
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

10: TILESWAR PAYENG
EX-MEMBER OF NO.9
2 KAHAL GAON UNIT
104 KAMALABARI G.P.
S/O. BENSHI PAYENG
VILL. JARANI SONOWAL GAON
P.O. BENGENA ATI SATRA
P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.



11: AJIT DOLEY
EX-MEMBER OF NO.7 URIAM PARA UNIT
104 KAMALABARI G.P.
S/O. BOGAI DOLEY
VILL. BLOCK TINIALI
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM
PIN-785106.

VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR

MAJULI ASSAM PIN-785105. 5:THE CHIEF EXECUTIVE OFFICER

GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI ZILLA PARISHAD KAMALABARI DIST. MAJULI ASSAM PIN-785105. 6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER MAJULI DEVELOPMENT BLOCK KAMALABARI P.O. AND P.S. GARAMUR MAJULI DIST. MAJULI



ASSAM
PIN-785104.
7:THE 104 KAMALABARI GAON PANCHAYAT
REP. BY THE SECRETARY
KAMALABARI GAON PANCHAYAT UNDER MAJULI ANCHALIK
PANCHAYAT
KAMALABARI
P.O. AND P.S. KAMALABARI
DIST. MAJULI
ASSAM

PIN-785106.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/8125/2019

CHAYNA KHATUN AND 10 ORS. EX-PRESIDENT 59 NO. NICHINPUR G.P. W/O- JOHIRUL ISLAM VILL- FULPUR P.O. MEDORTARI DIST- DHUBRI ASSAM

2: SOLIM UDDIN
EX- VICE PRESIDENT
59 NO. NICHINPUR G.P.
S/O- ZELHOZ
VILL- ARIKATA
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

3: DULE BALA DAS
EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- NARENDRA NARAYAN DAS
VILL- GOBRATARI
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

4: MAYNA KHATUN



EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- SONA ULYA
VILL- BAR NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

5: ABU ZEHAL MIAH
EX-MEMBER
59 NO. NICHINPUR G.P.
S/O- ZOYAN ALI
VILL- KULAMUYA CHOTO NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

6: GOLJAN BIBI
EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- SAGAR ALI
VILL- FULPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

7: SUFIA KHATUN
EX-MEMBER
59 NO. NICHINPUR G.P.
W/O- BELLAL PARAMANIK
VILL- KULAMUYA CHOTO NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

8: RAMJAN ALI
EX-MEMBER
59 NO. NICHINPUR G.P.
S/O- DAROG ALI
VILL- FULPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM

9: FULMALA KHATUN EX-MEMBER 59 NO. NICHINPUR G.P. D/O- CHAND MIYA SHEIKH



VILL- JAMBARI P.O. MEDORTARI DIST- DHUBRI ASSAM

10: ABDUL KHALEQUE EX-MEMBER 59 NO. NICHINPUR G.P. S/O- ABDUL KADER VILL- BAR NICHINPUR P.O. MEDORTARI DIST- DHUBRI ASSAM

11: JAHAN UDDIN KHAN
EX-MEMBER
59 NO. NICHINPUR G.P.
S/O- CHEKANDAR KHAN
VILL- KULAMUYA CHOTO NICHINPUR
P.O. MEDORTARI
DIST- DHUBRI
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. **JURIPAR PANJABARI** GHY- 37 3:THE DY. COMMISSIONER DHUBRI P.O. AND DIST- DHUBRI **ASSAM** PIN- 783301 4:THE CHIEF EXECUTIVE OFFICER DHUBRI ZILLA PARISHAD P.O. AND DIST- DHUBRI **ASSAM** PIN-783301 5:THE BLOCK DEVELOPMENT OFFICER JAMADARHAT DEVELOPMENT BLOCK P.O. JAMADARHAT



DIST- DHUBRI
ASSAM
PIN- 783318
6:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY-06

Advocate for : MR. D A KAIYUM

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/9143/2019

MONOWARA BIBI AND 10 ORS. FORMER PRESIDENT GASPARA G.P. W/O- ABDUL GAFUR VILL. DHARMASALA PT-I P.O. AND P.S. DHUBRI ASSAM PIN 783324.

2: NUR ISLAM PRAMANIK
FORMER VICE PRESIDENT GASPARA G.P.
S/O- SAUKAT ALI PRAMANIK
VILL. GASPARA
P.O.- DHARMASALA
DHUBRI.

3: AJIYA BIBI FORMER MEMBER GASPARA G.P. W/O- MOSTAKIN SK VILL. DHARMASALA PART-I P.O. AND P.S. DHUBRI DIST. DHUBRI ASSAM PIN- 783324.

4: SOKINA BIBI FORMER MEMBER GASPARA G.P. W/ABDUL RAHMAN SK. VILL. DHARMASALA PART-1B P.O. AND P.S. DHUBRI DIST. DHUBRI ASSAM PIN- 783324.



5: MOINUL HAQUE FORMER MEMBER GASPARA G.P. S/O- RUPETULA SK. VILL. DHARMASALA PART-II P.O. AND P.S. DHUBRI DIST.- DHUBRI ASSAM PIN- 783324.

6: GESHBHAN BIBI FORMER MEMBER GASPARA G.P. W/O- NASER ALI VILL. MUMARGATI P.O. AND P.S. DHARMASALA DIST.- DHUBRI ASSAM PIN- 783324.

7: NURUL HAQUE FORMER MEMBER GASPARA G.P. S/O- SUKURUDDIN VILL. KACHUYAR KHAS PART-III P.O. AND P.S. DHUBRI DIST.- DHUBRI ASSAM IN- 783324.

8: AMISA BIBI FORMER MEMBER GASPARA G.P. SABAN ALI VILL. GHEWMARI PO AND PS- DHUBRI DIST.- DHUBRI ASSAM PIN- 783324.

9: SADEKA BIBI FORMER MEMBER GASPARA G.P. W/O- MOTIUR RAHMAN VILL. GASPARA-B P.O. AND P.S. DHUBRI DIST. DHUBRI ASSAM PIN- 783324.

10: ABDUL MALEK SK FORMER MEMBER GASPARA G.P.



S/O- HOSEN FAKIR VILL. GASPARA C P.O. AND P.S. DHUBRI DIST.- DHUBRI ASSAM PIN- 783324.

11: HASMAT ALI FORMER MEMBER GASPARA G.P. S/O- HABEZUDDIN VILL. DUBIRPAR P.O. AND P.S. DHUBRI DIST.- DHUBRI ASSAM PIN- 783324. VERSUS

THE STATE OF SSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT.
DISPUR
GHY.-06.

2:THE COMM. TO THE GOVT. OF ASSAM PANCHAYAT AND R.D. DEPTT. JURIPAR PANJABARI

GHY.-37.

 $3{:}THE$ COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY.-06.

4:THE DY. COMMISSIONER

DHUBRI

ASSAM

PIN- 783301.

5:DHUBRI ZILLA PARISHAD

REP. BY THE C.E.O.

DHUBRI ZILLA PARISHAD

DIST- DHUBRI

ASSAM

PIN- 783301.

6:GAURIPUR ANCHALIK PANCHAYAT

REP. BY THE B.D.O.

GAURIPUR DEVELOPMENT BLOCK

P.O. AND P.S. GAURIPUR

DIST.- DHUBRI

ASSAM



PIN- 783301.

Advocate for: MR D KALITA

Advocate for: SC

PNRD appearing for THE STATE OF SSAM AND 5 ORS.

Linked Case: WP(C)/7829/2019

JAFOR ALI AND 10 ORS. EX-PRESIDENT 60 NO. CHIRAKUTI G.P. S/O- JAHUR UDDIN VILL- KUMRI P.O. CHIRAKUTI DIST- DHUBRI ASSAM

2: SHAHERA KHATUN EX- VICE PRESIDENT 60 NO. CHIRAKUTI G.P. W/O- ABDUL KUDDUS VILL- FULGASA P.O. CHIRAKUTI DIST- DHUBRI ASSAM

3: NURUDDIN SHEIKH
EX-MEMBER
60 NO. CHIRAKUTI G.P.
S/O- MAJIBAR RAHMAN
VILL- CHIRAKUTI CHATAPARA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

4: ABDUL KARIM EX-MEMBER 60 NO. CHIRAKUTI G.P. S/O- BAHAR ALI VILL- GUNAIPANI P.O. CHIRAKUTI DIST- DHUBRI ASSAM

5: ANOWARA KHATUN EX-MEMBER



60 NO. CHIRAKUTI G.P. W/O- ABUL SHIKDAR VILL- CHIRAKUTI CHATAPARA P.O. CHIRAKUTI DIST- DHUBRI ASSAM

6: AJIMA KHATUN
EX-MEMBER
60 NO. CHIRAKUTI G.P.
W/O- KAMINUL ISLAM
VILL- CHIRAKUTI CHATAPARA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

7: JAYDA KHATUN EX-MEMBER 60 NO. CHIRAKUTI G.P. W/O- ACHRAF ALI VILL- KUMRI P.O. CHIRAKUTI DIST- DHUBRI ASSAM

8: MINARA KHATUN EX-MEMBER 60 NO. CHIRAKUTI G.P. W/O- CHAIFUL ISLAM VILL- KASHIYARTARI P.O. CHIRAKUTI DIST- DHUBRI ASSAM

9: MONOWAR HUSSAIN EX-MEMBER 60 NO. CHIRAKUTI G.P. S/O- HASAN ALI VILL- KUMRI P.O. CHIRAKUTI DIST- DHUBRI ASSAM

10: JOYNAL ABEDIN EX-MEMBER 60 NO. CHIRAKUTI G.P. S/O- KITAB ALI VILL- BAULURI



P.O. CHIRAKUTI DIST- DHUBRI ASSAM

11: SHAJAHAN MIAH
EX-MEMBER
5 NO. JAMADARHAT A.P.
S/O- SHUKUR ALI
VILL- CHIRAKUTI CHATAPARA
P.O. CHIRAKUTI
DIST- DHUBRI
ASSAM

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI

GHY-37

VERSUS

3:THE DY. COMMISSIONER

DHUBRI

P.O. AND DIST- DHUBRI

ASSAM

PIN- 783301

4:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

P.O. AND DIST- DHUBRI

ASSAM

PIN-783301

5:THE BLOCK DEVELOPMENT OFFICER

JAMADARHAT DEVELOPMENT BLOCK

P.O. JAMADARHAT

DIST- DHUBRI

ASSAM

PIN-783318

6:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

7:PRESIDENT

NO.60 CHIRAKUTI GAON PANCHYAT

CHIRAKUTI



DHUBRI ASSAM 8:SECRETARY NO.60 CHIRAKUTI GAON PANCHYAT CHIRAKUTI

DHUBRI ASSAM

Advocate for: MR. DAKAIYUM

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/892/2020

PURABI BHARALI BORUAH AND 10 ORS.
EX-PRESIDENT OF 98 RANGACHAHI GAON PANCHAYAT
W/O. NAREN BORUAH
VILL. JURBIL GAON
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

2: PADMADHAR PAYUN
EX-VICE PRESIDENT OF 98 RANGACHAHI GAON PANCHAYAT
S/O. MUDOI PAYUN
VILL. GUWALABARI
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

3: SONGEETA NATH
EX-MEMBER OF NO.8 PUHUMORA NATH GAON UNIT
98 RANGACHAHI GAON PANCHAYAT
W/O. NABAJIT NATH
VILL. PAHUMORA
P.O. NIKINIKHOWA RANGACHAHI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.



4: BISTURAM PAGAG
EX-MAMBER OF NO.1 BARAGURI UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. CHILARAM PAGAG
VILL. BARAGURI GAON
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

5: SABANTI CHINTEY
EX-MAMBER OF NO.6 HOKANHUTI UNIT
98 RANGACHAHI GAON PANCHAYAT
W/O. MANESWAR CHINTEY
VILL. DHUACHALA GAON
P.O. NIKINIKHOWA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

6: JONALI DAS
EX-MAMBER OF NO.10 BHUAMORA UNIT
98 RANGACHAHI GAON PANCHAYAT
W/O. RANJAN DAS
VILL. BBUAMORA GAON
P.O. BHUAMORA
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

7: NITUL KR. NATH
EX-MAMBER OF NO.2 RANGACHAHI UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. BHABEN NATH
VILL. RANGACHAHI GAON
P.O. RANGACHAHI
P.S. GARAMUR
DIST. MAJULI
ASSAM
PIN-785104.

8: RAJU BHUYAN SAIKIA EX-MAMBER OF NO.3 NIKINIKHOWA UNIT 98 RANGACHAHI GAON PANCHAYAT



W/O. MANESWAR SAIKIA VILL. NIKINIKHOWA GAON P.O. NIKINIKHOWA P.S. JENGRAIMUKH DIST. MAJULI ASSAM PIN-785104.

9: BINA BORAH

EX-MAMBER OF NO.5 PAHUMORA UNIT 98 RANGACHAHI GAON PANCHAYAT W/O. ANIL BORAH VILL. PAHUMORA GAON P.O. NIKINIKHOWA P.S. JENGRAIMUKH DIST. MAJULI ASSAM PIN-785104.

10: BAPKAN SAIKIA
EX-MAMBER OF NO.7 NIKINIKHOWA UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. LT. SONARAM SAIKIA
VILL. JAMUANI GAON
P.O. KARKICHUK
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-785104.

11: BIREN KAKATI
EX-MAMBER OF NO.9 MORBIL UNIT
98 RANGACHAHI GAON PANCHAYAT
S/O. LT. LATU KAKATI
VILL. JURBIL GAON
P.O. NIKINIKHOWA RANGACHAHI
P.S. JENGRAIMUKH
DIST. MAJULI
ASSAM
PIN-783330.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.



2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY.-37.

3:THE COMMISSIONER AND SECY.

TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GUWAHATI-781006.

4:THE DY. COMMISSIONER

MAJULI

ASSAM

PIN-785105.

5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD

KAMALABARI

DIST. MAJULI

ASSAM

PIN-785105.

6:THE UJANI MAJULI CNCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

UJANI MAJULI DEVELOPMENT BLOCK

P.O. AND P.S. JENGRAIMUKH

DIST. MAJULI ASSAM

PIN-785105.

7:THE 98 RANGACHAHI GAON PANCHAYAT

REP. BY THE SECRETARY

RANGACHAHI GAON PANCHAYAT UNDER UJANI MAJULI ANCHALIK

PANCHAYAT

JENGRAIMUKH

P.O. AND P.S. JENGRAIMUKH

DIST. KAJULI

ASSAM

PIN-785104.

Advocate for: MR. AFNU MOLLAH

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.



Linked Case: WP(C)/8188/2019

NAZMA AHMED AND 10 ORS. EX-PRESIDENT MEDORTARI GAON PANCHAYAT W/O- ABDUL ALIM MIAH VILL- DORIARPAR MAIZALI P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

2: SABIYA KHATUN
EX- VICE PRESIDENT
MEDORTARI GAON PANCHAYAT
W/O- MILAN KHAN
VILL- ROUTHMARA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

3: RAHIMA KHATUN
MEMBER
MEDORTARI GAON PANCHAYAT
W/O- DELBAR ALI
VILL- MEDORTARI
P.O. MEDARTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

4: ABDUL HOQUE MONDAL
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- OSMAN GONI MONDAL
VILL- PODDARVITA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

5: SOMIRAN NESSA MEMBER



MEDORTARI GAON PANCHAYAT W/O- JOYEN UDDIN VILL- DORIARPAR MAIZALI P.O. MEDORTARI P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

6: OSMAN ALI
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- LT SAMAN ALI
VILL- BAMUNIRVITA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

7: MOZIDA KHATUN
MEMBER
MEDORTARI GAON PANCHAYAT
W/O- REJJAK ALI
VILL- MEDARTARI PART-II
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

8: RAHIMUDDIN
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- EAD ALI
VILL- MEDOBIL PART-I
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

9: NABIRAN KHATUN MEMBER MEDORTARI GAON PANCHAYAT W/O- JURAN ALI VILL- NAROWAMARI P.O. MEDORTARI



P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

10: ABDUL HAMID MONDAL
MEMBER
MEDORTARI GAON PANCHAYAT
S/O- MOZIBAR RAHMAN
VILL- MONDIA
P.O. MEDORTARI
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

11: GAZIBAR RAHMAN

MEMBER

MEDORTARI GAON PANCHAYAT

S/O- HASEN ALI

VILL- KALNOI

P.O. MEDORTARI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN-783330

VERSUS

THE STATE OF ASSAM AND 6 ORS.

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

ASSAM

DISPUR

GHY-06

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY-37

4:THE DY. COMMISSIONER

DHUBRI



P.O. DHUBRI DIST- DHUBRI

ASSAM

PIN- 783301

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST- DHUBRI

ASSAM

PIN-783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

JAMADARHAT

P.O. CHIRAKUTI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 7833330

7:THE NO. 61 MEDORTARI GAON PANCHAYAT

REP. BY THE SECY.

MEDORTARI GAON PANCHAYAT

P.O. MEDORTARI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN-783330

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD (R-1

3) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/9155/2019

AZAD ALI SK. AND 9 ORS.

FORMER PRESIDENT HOWRARPAR GAON PANCHAYAT

S/O- SAMAD ALI SK

VILL- SILGHAGRI PART-I

P.O- HOWRARPAR

P.S AND DIST- DHUBRI

ASSAM

PIN-783324

2: ISARUDDIN PRADHANI

FORMER MEMBER HOWRARPAR GAON PANCHAYAT



S/O- LATE FARID PRADHANI VILL- BORBILA PART-II P.O- HOWRARPAR P.S AND DIST- DHUBRI ASSAM PIN- 783324

3: MAMTAZ BIBI FORMER MEMBER HOWRARPAR GAON PANCHAYAT W/O- SAKANDAR ALI VILL- JANGLIYA (KHA) P.O- HOWRARPAR P.S AND DIST- DHUBRI ASSAM PIN- 783324

4: KESHVAN BIBI FORMER MEMBER HOWRARPAR GAON PANCHAYAT W/O- MAZIBUR RAHMAN VILL- BORBILA PART-I P.O- HOWRARPAR P.S AND DIST- DHUBRI ASSAM PIN- 783324

5: JULIE BIBI FORMER MEMBER HOWRARPAR GAON PANCHAYAT W/O- SAFIUR HAQUE VILL BORBILA PART I P.O- HOWRARPAR P.S AND DIST- DHUBRI ASSAM PIN- 783324

6: JAHIRUL ISLAM
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
S/O- GAIMAHAMMAD
VILL- SILGHAGRI PART-I
P.O- HOWRARPAR
P.S AND DIST- DHUBRI
ASSAM
PIN- 783324

7: AMIRUDDIN FORMER MEMBER HOWRARPAR GAON PANCHAYAT S/O- BASKAR ALI VILL- SILGHAGRI PART-I P.O- HOWRARPAR



P.S AND DIST- DHUBRI ASSAM PIN- 783324

8: ABDUL LATIF SK
FORMER MEMBER HOWRARPAR GAON PANCHAYAT
S/O- BASU SK
VILL- SILGHAGRI PART- II
P.O- HOWRARPAR
P.S AND DIST DHUBRI
ASSAM
PIN- 783324

9: SONEKA BIBI FORMER MEMBER HOWRARPAR GAON PANCHAYAT W/O- ABDUL KALAM VILL- SILGHAGRI PART II P.O- HOWRARPAR P.S AMD DIST- DHUBRI ASSAM PIN- 783324

10: SAHERA BANU BIBI W/O- ABDUL LATIF VILL- JANGLIYA (KA) P.O- HOWRARPAR P.S AND DIST- DHUBRI ASSAM PIN- 783324 VERSUS

THE STATE OF ASSAM AND 5 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHYAT AND RURAL DEVELOPMENT DEPTT DISPUR GHY- 6

2:THE COMMISSIONER
TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GUWAHATI- 37
3:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR
GUWAHATI- 781006



4:THE DEPUTY COMMISSIONER

DHUBRI

ASSAM

PIN-783301

5:DHUBRI ZILLA PARISHAD

REP. BY THE CEO

DHUBRI ZILLA PARISHAD

DIST- DHUBRI

ASSAM

PIN-783301

6:GAURIPUR ANCHALIK PANCHAYAT

REP. BY THE BDO

GAURIPUR DEVELOPMENT BLOCK

P.O AND P.S- GAURIPUR

DIST- DHUBRI

ASSAM

PIN-783301

Advocate for: MR. A K SARMA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/9084/2019

PROTIMA MORANG AND 9 ORS. D/O. LT. BIKUDAR MORANG VILL. CHANTAK BARAMIRI GAON P.O. SANTAK P.S. BIHUBOR DIST. SIVASAGAR ASSAM

ASSAM PIN-785687.

2: SARIFUL HUSSAIN

S/O. LT. BALAT HUSSAIN

VILL. 107 NO. CHANTAK GRANT AKA

P.O. SANTAK

P.S. BIHUBOR

DIST. SIVASAGAR

ASSAM

PIN-785687.

3: AMARJYOTI GOGOI S/O. SRI MUNIN GOGOI VILL. CHOLADHARA P.O. SILASAKU



P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785686.

4: MAMANI KONWAR W/O. SRI DIBAKAR KONWAR VILL. CHOLADHARA P.O. SILASAKU P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785686.

5: MONI PATOR W/O. SIBANATH PATOR VILL. CHOLADHARA P.O. SILASAKU P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785686.

6: NIBEDITA BAILUNG W/O. FANI BAILUNG R/O. BAILUNG GAON P.O. RAMANIALI P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785686.

7: NIBHA BARUAH W/O. SRI PRASAD BARUAH VILL. BAILUNG GAON P.O. RAMANIALI P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785686.

8: CHATAR PANGING S/O. CHATAR PANGING R/O. BALIGAON P.O. SIMALUGURI P.S. SIMALUGURI DIST. SIVASAGAR ASSAM



PIN-785686.

9: BIJOYA DUTTA W/O. ARUN DUTTA VILL. BAGDAI GAON P.O. SONTAK P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785687.

10: DIGANTA PHUKAN @ DIGANTA CHETIA PHUKAN S/O. BHIM CHETIA PHUKAN R/O. VILL. CHENGDHARA GAON P.O. SANTOK P.S. BIHUBOR DIST. SIVASAGAR ASSAM PIN-785687.

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT. ASSAM DISPUR GUWAHATI-781006. 3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE DEPTT. OF ECONOMIC AFFAIRS NORTH BLOCK NEW DELHI-110001. 4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM DISPUR GUWAHATI-781006. 5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT



ASSAM PANJABARI JURIPAR GUWAHATI-781037. 6:THE DY. COMMISSIONER

SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
7:THE CHIEF EXECUTIVE OFFICER

ZILLA PARISHAD SIVASAGAR P.O. AND P.S. SIVASAGAR DIST. SIVASAGAR ASSAM PIN-785640. 8:THE BLOCK DEVELOPMENT OFFICER

NAZIRA DEVELOPMENT BLOCK DIST. SIVASAGAR ASSAM PIN-785684. 9:THE SECRETARY

RAMONI GAON PANCHAYAT P.O. RAMONI ALI AND P.S. SIMALUGURI DIST. SIVASAGAR ASSAM PIN-785686.

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/9164/2019

PROVABATI ROY AND 8 ORS.
FORMER PRESIDENT KACHARI HAT GAON PANCHAYAT W/O.
HARINARAYAN ROY
VILL. DEBOTTOR HASDAHA PART-I
P.O. KACHARI HAT
P.S. AND DIST. DHUBRI
ASSAM



PIN-783334.

2: AKHLIMA BIBI FORMER VICE-PRESIDENT KACHARI HAT GAON PANCHAYAT W/O. MANSER ALI VILL. KISMAT HASDAHA PART-I P.O. P.S. AND DIST. DHUBRI ASSAM PIN-783334.

3: TARUNBALA ROY
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
W/O. DILIP CHANDRA ROY
VILL. KISMAT HASDAHA PART-I
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

4: ANJUMA BIBI FORMER MEMBER KACHARI HAT GAON PANCHAYAT W/O. SOPIYAR RAHMAN VILL. DEBOTTOR HASDAHA PART-II P.O. P.S. AND DIST. DHUBRI ASSAM PIN-783334.

5: MADHABI BALA ROY FORMER MEMBER KACHARI HAT GAON PANCHAYAT W/O. SRI KARUNA KANTA ROY VILL. DEBOTTOR HASDAHA PART-II P.O. P.S. AND DIST. DHUBRI ASSAM PIN-783334.

6: KAJIMUDDIN SK

FORMER MEMBER KACHARI HAT GAON PANCHAYAT S/O. BASIRUDDIN SK VILL. DEBOTTOR HASDAHA PART-II P.O. P.S. AND DIST. DHUBRI ASSAM PIN-783334.



7: GAJEN CHANDRA ROY
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
S/O. LT. RABIN CHANDRA ROY
VILL. SOULMARI PART-II
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

8: KASEM ALI
FORMER MEMBER KACHARI HAT GAON PANCHAYAT
S/O. LT. BARKATULLA SK
VILL. SOULMARI PART-II
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.

9: JAHARUDDIN SK.
FORMER MEMBER KACHARI HAT GAON PANCHAYAT S/O. LT. AHAD ALI
VILL. SALONDANGA
P.O.
P.S. AND DIST. DHUBRI
ASSAM
PIN-783334.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GUWAHATI-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER
DHUBRI
ASSAM



PIN-783301.
5:DHUBRI ZILLA PARISHAD
REP. BY THE CHIEF EXECUTIVE OFFICER
DHUBRI ZILLA PARISHAD
DIST. DHUBRI
ASSAM
PIN-783301.
6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE BLOCK DEVELOPMENT OFFICER
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST. DHUBRI
ASSAM
PIN-783301.

Advocate for: MR. A K SARMA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case : WP(C)/534/2020

BANIJ ALI KHAN AND 10 ORS. S/O LT. MONSER ALI KHAN VILL. NAYERALGA PART-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM. PIN- 783348.

2: REJIA KHATUN W/O- BELLLAL HOSEN VILL.- NAYERALGA PT-II P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

3: RESHMA BEGUM W/O- INAYET HOSEN VILL. NAYERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM



PIN- 783348.

4: MALEKA KHATUN W/O- JAFAR ALI VILL NAYERALGA PT-IV P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

5: SHUKUR ALI S/O- AYNAL HOQUE VILL. NAYERALGA PT-II P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

6: NURJAHAN BEGUM W/O- NUR ISLAM VILL. NAYERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

7: NAZIMUL OMAR S/O- RAHIM BASK VILL. NAYERALGA PT-II P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

8: SHOHAR ALI S/O- JOMJOMA SHEIKH VILL. NAYERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

9: ABDUR REZZAK



S/O- AYNAL HOQUE VILL. NAYERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

10: LALBHANU W/O- MOGAL HOSEN VILL. NAYERALGA PT-II P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

11: ROHIMA KHATUN W/O- LT. ABDUL JALIL SHEIKH VILL.- NAYERALGA PT- III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348. VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT.

ASSAM

DISPUR

GHY.-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY.-37.

4:THE DY. COMMISSIONER

DHUBRI

P.O. DHUBRI



DIST- DHUBRI

ASSAM

PIN- 783301.

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST.- DHUBRI

ASSAM

PIN-783301.

6:THE NAYERALGA ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

NAYERALGA DEV. BLOCK

BILASIPARA

P.O. AND P.S. BILASIPARA

DIST.- DHUBRI

ASSAM

PIN- 783348.

7:THE NO. 143 NAYERALGA GAON PANCHAYAT

REP. BY THE SECY.

NAYERALGA GAON PANCHAYAT

P.O. NAYERALGA

P.S. BILASIPARA

DIST- DHUBRI

ASSAM

PIN-783348.

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/9181/2019

ASMA BIBI AND 10 ORS.

FORMER PRESIDENT JHAGRARPAR GAON PANCHAYAT

W/O. ALFARUK

VILL. JHAGRARPAR PART-II

P.O. JHAGRARPAR

P.S. AND DIST. DHUBRI

ASSAM

PIN-783325.

2: FIROJA BIBI

FORMER MEMBER JHAGRARPAR GAON PANCHAYAT

W/O. ABDUL KHALED

VILL. JHAGRARPAR PART-I

P.O. JHAGRARPAR



P.S. AND DIST. DHUBRI ASSAM PIN-783325.

3: MUJAM ALI
FORMER MEMBER JHAGRARPAR GAON PANCHAYAT
S/O. KASIM ALI
VILL. JHAGRARPAR PART-I
P.O. JHAGRARPAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

4: FIRDUS ALI
FORMER MEMBER JHAGRARPAR GAON PANCHAYAT
S/O. ESA HAQUE
VILL. JHAGRARPAR PART-I
P.O. JHAGRARPAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

5: BOKTAB HUSSAIN FORMER MEMBER JHAGRARPAR GAON PANCHAYAT S/O. SAMSER ALI VILL. JHAGRARPAR PART-I P.O. JHAGRARPAR P.S. AND DIST. DHUBRI ASSAM PIN-783325.

6: FULESWARI ROY
FORMER MEMBER JHAGRARPAR GAON PANCHAYAT
W/O. SRI GUNADHAR ROY
VILL. JHAGRARPAR PART-II
P.O. JHAGRARPAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

7: YUNUS ALI
FORMER MEMBER JHAGRARPAR GAON PANCHAYAT
S/O. HABIBUR RAHAMAN
VILL. JHAGRARPAR PART-III
P.O. JHAGRARPAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.



8: SAJEDA BIBI FORMER MEMBER JHAGRARPAR GAON PANCHAYAT W/O. BOKTAR ALI VILL. JHAGRARPAR PART-III P.O. JHAGRARPAR P.S. AND DIST. DHUBRI ASSAM PIN-783325.

9: MOMIRAN NESA FORMER MEMBER JHAGRARPAR GAON PANCHAYAT W/O. BOKTAR ALI VILL. JHAGRARPAR PART-IV P.O. JHAGRARPAR P.S. AND DIST. DHUBRI ASSAM PIN-783325.

10: NAJIMA BIBI
FORMER MEMBER JHAGRARPAR GAON PANCHAYAT
W/O. ABDUL JALIL AHMED
VILL. JHAGRARPAR PART-IV
P.O. JHAGRARPAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.

11: MINATI BALA SARKAR
FORMER MEMBER JHAGRARPAR GAON PANCHAYAT
W/O. MAHENDRA SARKAR
VILL. KHALILPUR
P.O. JHAGRARPAR
P.S. AND DIST. DHUBRI
ASSAM
PIN-783325.
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI



GUWAHATI-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

DHUBRI ASSAM PIN-783301. 5:DHUBRI ZILLA PARISHAD REP. BY THE CHIEF EXECUTIVE OFFICER DHUBRI ZILLA PARISHAD DIST. DHUBRI **ASSAM** PIN-783301. 6:GAURIPUR ANCHALIK PANCHAYAT REP. BY THE BLOCK DEVELOPMENT OFFICER GAURIPUR DEVELOPMENT BLOCK P.O. AND P.S. GAURIPUR DIST. DHUBRI **ASSAM** PIN-783301.

Advocate for: MR. AK SARMA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/6325/2018

MASHUDA BEGUM AND 6 ORS (PRESIDENT OF 64 NO. NILAMBAZAR G.P.) W/O RIYAZ UDDIN R/O VILL- JATRAPUR P.O.NILAMBAZAR P.S.NILAMBAZAR

DIST. KARIMGANJ ASSAM PIN - 788722.

2: NEKJAN BIBI (VICE PRESIDENT OF 64 NO. NILAMBAZAR G.P.) W/O LATE AZIZUR RAHMAN VILL- BAMUNGRAM



P.O. NILAMBAZAR

P.S. NILAMBAZAR

DIST. KARIMGANJ ASSAM PIN - 788722.

3: PUSHPA RANI DUTTA W/O NARAYAN CHANDRA DUTTA VILL- BAHADURPUR

P.O. NILAMBAZAR P.S.NILAMBAZAR DIST. KARIMGANJ ASSAM PIN - 788722

4: SHUMA DEB PURKAYASTHA

W/O DEBDAS DAS DEBPURKAYASTHA VILL- SRI KRISHNANAGAR

P.O. NILAMBAZAR

P.S. NILAMBAZAR DIST. KARIMGNAJ ASSAM PIN - 788722.

5: SETAB UDDIN S/O LATE SURUK MIYA VILL- LOHARPARA P.O. NILAMBAZAR P.S.NILAMBAZAR DIST. KARIMGANJ ASSAM PIN - 788722.

6: IRFAN ALI S/O MASAID ALI VILL- PURANGRAM P.O.NILAMBAZAR P.S.NILAMBAZAR DIST. KARIMGANJ ASSAM PIN - 788722.

7: RACHNA BEGUM



W/O SALIK UDDIN VILL- GURAMARA P.O.NILAMBAZAR P.S.NILAMBAZAR DIST. KARIMGANJ ASSAM PIN - 788722. VERSUS

THE STATE OF ASSAM AND 4 ORS REP. BY THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT DISPUR GUWAHATI-06.

2:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

JURIPAR PANJABARI GUWAHATI -37. 3:THE DEPUTY COMMISSIONER

KARIMGANJ
P.O. AND P.S. KARIMGANJ
DIST. KARIMGANJ
ASSAM
PIN - 788710.
4:THE C.E.O
KARIMGANJ ZILLA PARISHAD

P.O.AND P.S. KARIMGANJ

DIST. KARIMGNAJ ASSAM PIN - 788710. 5:THE OFFICE OF THE B.D.O.

SOUTH KARIMGNAJ KALIGANJ PIN - 788720.

Advocate for: MR. D HUSSAIN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 4 ORS



Linked Case: WP(C)/2027/2020

NILIMA KHATUN AND 10 ORS.
EX PRESIDENT OF 55 NO. KALGACHIA GAON PANCHAYAT
W/O- KHANDAKAR AMIR HUSSAIN
VILLP.O AND P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

2: MONIRUL ISLAM

EX PRESIDENT OF 63 NO SHOWPUR GAON PANCHAYAT

S/O- MONTAZ ALI

VILL- DIGGANI

P.O- SHOWPUR

P.S- KALGACHIA

DIST-BARPETA

ASSAM

PIN-781319

3: SOFIA KHATUN

EX PRESIDENT OF 53 NO. TITAPANI GAON PANCHAYAT

W/O- MANIK ALI

VILL- CHENIMARI

P.O- LANGLA

P.S- KALGACHIA

DIST-BARPETA

ASSAM

PIN-781319

4: AKBAR ALI

EX PRESIDENT OF 61 NO. LACHANGA GAON PANCHAYAT

S/O- REKAT ALI

VILL- LACHANGA

P.O- CHARCHARIA

P.S- KALGACHIA

DIST- BARPETA

ASSAM

PIN-781319

5: ABDUR REZZAQUE

EX PRESIDENT OF 58 NO BARBHITA GAON PANCHAYAT

S/O- ABDUL DAULAT

VILL- CHANDMAMA PATHER

P.O- CHANDMAMA

P.S- KALGACHIA



DIST- BARPETA ASSAM PIN- 781319

6: SHAHIDUL ISLAM
EX PRESIDENT OF 57 NO ISABPUR GAON PANCHAYAT
S/O- ABDUL BASER
VILL AND P.O- ISABPUR
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

7: ABU JAFOR AHMED
EX PRESIDENT OF 64 NO. TAPESWARA GAON PANCHAYAT
S/O- LATE ROHIM UDDIN
VILL- DABANDIA
P.O- GUNIALGURI
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

8: NARZIMA AHMED
EX PRESIDENT OF 60 NO. GUILEZA GAON PANCHAYAT
W/O- IBRAHIM ALI AHMED
VILL- GUILEZA
P.O- CHARCHARIA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

9: ATUWAR RAHMAN
EX PRESIDENT OF 62 NO. BALAIPATHER GAON PANCHAYAT
S/O- LATE KHANDAKAR MAZIBAR RAHMAN
VILL- BALAIPATHER
P.O AND P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319

10: MORJINA KHATUN
EX PRESIDENT OF 56 NO. BONGHUGI GAON PANCHAYAT
W/O- BAHARUL ISLAM
VILL- KHATARTARI
P.O- BONGHUGI
P.S- KALGACHIA



DIST- BARPETA ASSAM PIN- 781321

11: SHAMSUN NEHAR
EX PRESIDENT OF 28 NO. AZAD GAON PANCHAYAT
W/O- ZIAUR RAHMAN
VILL- BALADMARI CHAR PART-II
P.O- BALADMARI CHAR
P.S AND DIST- GOALPARA
ASSAM
PIN- 783101
VERSUS

THE STATE OF ASSAM AND 6 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT DISPUR GUWAHATI- 781006

2:THE COMMISSIONER
TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
JURIPAR
PANJABARI
GUWAHATI- 37
3:THE COMMISSIONER AND SECRETARY
TO THE GOVT OF ASSAM
FINANCE DEPTT
DISPUR

GUWAHATI- 781006

4:THE DEPUTY COMMISSIONER

BARPETA ASSAM

PIN- 781301

5:THE CEO

BARPETA ZILLA PARISHAD

BARPETA

DIST-BARPETA

ASSAM

PIN-781301

6:THE BDO

RUPSHI DEVELOPMENT BLOCK

P.O- RUPSHI

P.S- KALGACHIA

DIST-BARPETA

ASSAM

PIN- 781319



7:THE BDO GUMA FULBARI DEVELOPMENT BLOCK P.O- PALHAJI P.S- BARPETA DIST- BARPETA ASSAM PIN- 781302

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case: WP(C)/837/2020

FOYZAL HOQUE AND 10 ORS. EX-PRESIDENT OF SIMLABARI GAON PANCHAYAT S/O- LT. DANEZ ALI VILL. AND P.O.- SIMLABARI P.S. LAKHIPUR DIST.- GOALPARA (ASSAM) PIN- 783330

2: SUMITA BARMAN

EX-VICE-PRESIDENT OF 10 SIMLABARI GAON PANCHAYAT W/O- PRABIN KR BARMAN VILL. SIMLABARI (KHA) P.O.- SIMLABARI

DC I AZIIDID

P.S. LAKHIPUR

DIST.- GOALPARA (ASSAM)

PIN- 783330

3: GOLENARA BEGUM

EX-MEMBER OF NO 8 GAROJAN (KA) UNIT

SIMLABARI G.P.

W/O- MOTIOR RAHMAN

VILL. GAROJAN (KA)

P.O.- SIMLABARI

P.S. LAKHIPUR

DIST.- GOALPARA (ASSAM)

PIN-783330

4: JESMINA YESMIN

EX-MEMBER OF NO. 9 GAROJAN (KHA) UNIT

SIMLABARI G.P.

W/O- AHAR ALI

VILL. GAROJAN



P.O.- SIMLABARI P.S. LAKHIPUR DIST.- GOALPARA (ASSAM) PIN- 783330.

5: NAZRUL HOQUE EX-MEMBER OF NO. 6 GUMAIJHAR (KA) UNIT SIMLABARI G.P. S/O- LT. MIZANUR RAHMAN VILL. GUMAIJHAR (KA) P.O.- SIMLABARI P.S. LAKHIPUR DIST.- GOALPARA (ASSAM) PIN- 783330

6: OSMAN ALI
EX-MEMBER OF NO 7 GUMAIJHAR (KHA) UNIT
SIMLABARI G.P.
S/O- ASMAT ALI
VILL. GUMAIJHAR
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.

7: MONOWAR HUSSAIN
EX-MEMBER OF NO. 1 CHATAIMARI UNIT
SIMLABARI G.P.
S/O- LT. FUTU SK.
VILL. CHATAIMARI
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330

8: MOFIZUL HOQUE EX-MEMBER OF NO. 10 SIMLABARI (PT. II) UNIT SIMLABARI G.P. S/O- LT. EARUDDIN BEPARI VILL. SIMLABARI PT-II P.O.- SIMLABARI P.S. LAKHIPUR DIST.- GOALPARA (ASSAM) PIN- 783330.

9: SHAHIDE BEGUM EX-MEMBER OF NO. 2 RAKHALKILLA (KA) UNIT SIMLABARI G.P.



W/O- MOYNAL HOQUE VILL. RAKHALKILLA (KA) P.O.- SIMLABARI P.S. LAKHIPUR DIST.- GOALPARA (ASSAM) PIN- 783330.

10: DELJAN BIBI
EX-MEMBER OF NO. 4 SIMLABARI (KA) UNIT
SIMLABARI GP
W/O- SIDDIK ALI
VILL.- SIMLABARI (KA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.

11: BAHULA BEGUM
EX-MEMBER OF NO. 3 RAKHALKILLA (KHA) UNIT
SIMLABARI GP
W/O- AMINUL HOQUE
VILL. RAKHALKILLA (KHA)
P.O.- SIMLABARI
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.- 06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI GHY.- 37.
3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT. DISPUR GHY.- 06.
4:THE DY. COMMISSIONER GOALPARA ASSAM

PIN- 783101. 5:THE C.E.O.



GOALPARA ZILLA PARISHAD

DIST.- GOALPARA

ASSAM

PIN- 783101.

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM- BLOCK DEVELOPMENT OFFICER

JALESWAR DEV. BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR DIST.- GOALPARA

ASSAM

PIN- 783132.

7:THE 10 SIMLABARI GAON PANCHAYAT

REP. BY THE SECY.

SIMLABARI GAON PANCHAYAT

UNDER JALESWAR ANCHALIK PANCHAYAT

JALESWAR

P.O.- SIMLABARI

P.S. LAKHIPUR

DIST.- GOALPARA (ASSAM)

PIN- 783330.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/337/2020

SMTI. DULU KALITA AND 10 ORS.

W/O- SRI ANIL KALITA

R/O- VILL- DHARAMTOLA

P.O-BAMUNKUSI

P.S-PATACHARKUCHI

DIST- BARPETA

ASSAM

PIN- 781326

2: MANI KALITA

W/O-SRI KRISHNA KALITA

R/O- VILL- DHARAMTOLA

P.O-BAMUNKUSI

P.S- PATACHARKUCHI

DIST-BARPETA

ASSAM

PIN-781326



3: HIMANI MEDHI W/O- LATE BIREN MEDHI R/O- VILL- BORNOLIKUCHI P.O AND P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781326

4: MUKUL GOSWAMI S/O- LATE HARBESWAR GOSWAMI R/O- VILL- BORNOLIKUCHI P.O AND P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781326

5: HAREKRISHNA ROY S/O- SURENDRA NATH ROY R/O- VILL- NIJHORIH P.O- BAMUNKUSI P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781326

6: CHANDANA GOSWAMI W/O- SRI DHIRAJ GOSWAMI R/O- VILL- BORBOTABARI P.O P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781326

7: JUNU DEKA W/O- SRI HEMAKANTA DEKA R/O- VILL AND P.O- BAMUNKUSI P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781326

8: NILKANTA ROY S/O- SRI DINESH ROY R/O- VILL AND P.O- BAMUNKUSI P.S- PATACHARKUCHI DIST- BARPETA ASSAM



PIN-781326

9: RAJESWAR DAS S/O- SRI PRAMUD DAS R/O- VILL- DHARAMTOLA P.O- BAMUNKUSI P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781326

10: PURNIMA DAS W/O- NAREN DAS R/O- VILL AND P.O- RAIPUR P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781325

11: DURGESWAR DAS S/O- MONOHARI DAS R/O- VILL AND P.O- RAIPUR P.S- PATACHARKUCHI DIST- BARPETA ASSAM PIN- 781325 VERSUS

THE STATE OF ASSAM AND 8 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM
DISPUR
GUWAHATI- 781006

2:THE SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM
DISPUR
GUWAHATI- 781006
3:THE FINANCE COMMISSION OF INDIA
MIN OF FINANCE
DEPTT OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI- 110001
4:THE STATE FINANCE COMMISSION
GOVT OF ASSAM
DISPUR



GUWAHATI-781006

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY- 781037

6:THE DEPUTY COMMISSIONER

BARPETA

P.O AND P.S-BARPETA

DIST-BARPETA

ASSAM

PIN-781301

7:THE CEO

BARPETA ZILLA PARISHAD

BARPETA

P.O AND P.S-BARPETA

DIST- BARPETA

ASSAM

PIN-781301

8:THE BDO

BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)

DIST-BARPETA

ASSAM

PIN- 781325

9:THE SECRETARY

124 NO BAMUNKUCHI GAON PANCHAYAT

P.O-BAMUNKUCHI

P.S-PATACHARKUCHI

DIST- BARPETA

ASSAM

PIN- 781326

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS

Linked Case: WP(C)/280/2020

ANAM UDDIN LASKAR AND ANR S/O- LT. HAJI AZIR UDDIN LASKAR R/O- VILL- SUDARSHANPUR PART-II P.O. SUDARSHANPUR DIST.- HAILAKANDI (ASSAM)

2: MEHAR NIGAR BARBHUIYA



W/O- RASHID AHMED BARBHUIYA R/O- VICHINCHA PART-I P.S. AND DIST.- HAILAKANDI (ASSAM) VERSUS

THE STATE OF ASSAM AND 4 ORS REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GHY-6

2:THE COMM. AND SECY.

GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-6

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

PANJABARI

JURIPAR

GHY-37

4:THE DY. COMMISSIONER

HAILAKANDI

P.O. AND DIST.- HAILAKANDI

ASSAM

PIN-788151

5:THE CHIEF EXECUTIVE OFFICER

HAILAKANDI ZILLA PARISHAD

P.O. AND DIST.- HAILAKANDI

ASSAM

PIN- 788151

Advocate for: MR. AHMR CHOUDHURY

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case: WP(C)/8654/2019

NAZRUL ISLAM AND 10 ORS.

EX-PRESIDENT

TARANGAJHAR GAON PANCHAYAT

S/O-FULCHAN ALI

VILL- SATSIA

P.O. JAMADARHAT

P.S. FAKIRGANJ

DIST- DHUBRI



ASSAM PIN- 783330

2: ANISUR RAHMAN
EX-VICE PRESIDENT
TARANGAJHAR GAON PANCHAYAT
S/O- ABU NASIR
VILL- BALATARI
P.O. JAMADARHAT
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

3: ZIADUR RAHMAN S/O- ROHAM ALI VILL- SATSIA P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

4: NASIR MONDAL S/O- SHAHAB ALI MONDAL VILL- BALATARI P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

5: NUR MOHAMMAD S/O- WAZED ALI VILL- SATSIA P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

6: MOYNAL HOQUE S/O- IMAN ALI VILL- TARANGAJHAR P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM



PIN-783330

7: DELZAN NESSA W/O- AMIRUL ISLAM VILL- TARANGAJHAR P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

8: MORIOM KHATUN W/O- SUKUR ALI VILL- SATSIA P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

9: KOHINUR KHATUN W/O- KALACHAN ALI VILL- SATSIA P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

10: RAHIMA KHATUN W/O- MOKSED ALI VILL- BALATARI P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

11: KULSUMA BEGOM W/O- ZAHAN UDDIN VILL- TARANGAJHAR P.O. JAMADARHAT P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330 VERSUS



THE STATE OF ASSAM AND 6 ORS.

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

ASSAM

DISPUR

GHY-06

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY-37

4:THE DY. COMMISSIONER

DHUBRI

P.O. DHUBRI

DIST- DHUBRI

ASSAM

PIN-783301

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST- DHUBRI

ASSAM

PIN-783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

JAMADARHAT

P.O. CHIRAKUTI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 7833330

7:THE NO. 63 TARANGAJHAR GAON PANCHAYAT

REP. BY THE SECY.

TARANGAJHAR GAON PANCHAYAT

P.O. JAMADARHAT

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 783330



Advocate for : MR. M HUSSAIN Advocate for : MR. M. NATH

SC

PNRD(R-1

3

5 to 7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/1000/2020

NILIMA MEDHI AND 2 ORS. C/O. PRAMOD MEDHI VILL. NITYANANDA PANBARI P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN-781329.

2: BEUTY BHARALI C/O. DIPAK BHARALI VILL. RATANPUR (KALJIRAPARA) P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN-781329.

3: RABIN CHANDRA DEKA C/O. LT. MANUHOR DEKA VILL. ULUWA P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN-781329. VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM



PANCHAYAT AND RURAL DEVELOPMENT DEPTT. ASSAM DISPUR GUWAHATI-781006. 3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI-110001.
4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM DISPUR GUWAHATI-781006. 5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT ASSAM PANJABARI JURIPAR GUWAHATI-781037. 6:THE DY. COMMISSIONER

BARPETA
DIST. BARPETA
ASSAM
PIN-781301.
7:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD
BARPETA
P.O. AND P.S. BARPETA
DIST. BARPETA
ASSAM
PIN-781301.
8:THE BLOCK DEVELOPMENT OFFICER

BAJALI DEVELOPMENT BLOCK (CHOUKHUTY) DIST. BARPETA ASSAM PIN-781325. 9:THE SECRETARY

118 NO. NITYANANDA PANBARI GAON PANCHAYAT P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA



ASSAM PIN-781329.

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/1959/2020

KALIM UDDIN SHEIKH AND 4 ORS.
EX-PRESIDENT
25 NO. BORAIR ALGA G.P.
S/O- SOMSER ALI
VILL- NEPURAR ALGA
P.O. KOKRADANGA
DIST.- SOUTH SALMARA MANKACHAR
ASSAM

2: HAFIZA KHATUN
EX-PRESIDENT
24 NO. MALIR ALGA G.P.
W/O- ABDUL MOTIOR RAHMAN
VILL- BANGIR CHAR
P.O. FULER CHAR
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM

3: ABU BAKKR SIDDIQUE EX-PRESIDENT 20 NO. PURAN DIARA G.P. S/O- LT. HAJI KHODA BOXO VILL- PURA DIARA P.O. PURAN DIARA DIST.- SOUTH SALMARA-MANKACHAR ASSAM

4: RANUKA BEGUM
EX-PRESIDENT
21 NO. MANAIMARA G.P.
W/O- MONOWAR HUSSAIN
VILL- BORAI KANDI
P.O. KANAIMARA
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM

5: NILUFAR AHMED



EX-PRESIDENT
27 NO. MOLAKHOWA G.P.
W/O- SHALIM AHMED
VILL- MOLAKHOWA
P.O. SUKCHAR
DIST.- SOUTH SALMARA-MANKACHAR
ASSAM
VERSUS

THE STATE OF ASSAM AND 9 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI GHY-37 3:THE CHIEF EXECUTIVE OFFICER

SOUTH SALMARA MANKACHAR ZILLA PARISHAD DIST.- SOUTH SALMARA MANKACHAR

DIST.- SOUTH SALMAKA MANKACHAK

HATSINGIMARI

ASSAM

PIN-783314

4:THE BLOCK DEVELOPMENT OFFICER

FEKAMARI DEVELOPMENT BLOCK

P.O. FEKAMARI

DIST.- SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783314

5:THE SECY. OF 25 NO. BORAIR ALGA G.P.

P.O. KOKRADANGA

DIST.- SOUTH SALMARA-MANKACHAR

ASSAM

PIN- 783314

6:THE SECY. OF 24 NO. MALIR ALGA G.P.

P.O. FULER CHAR

DIST.- SOUTH SALMARA-MANKACHAR

ASSAM

PIN-783314

7:THE SECY. OF 20 NO. PURAN DIARA G.P.

P.O. PURAN DIARA

DIST.- SOUTH SALMARA-MANKACHAR

ASSAM

PIN- 783314

8:THE SECY. OF 21 NO. MANAIMARA G.P.



P.O. KANAIMARA

DIST.- SOUTH SALMARA-MANKACHAR

ASSAM

PIN- 783314

9:THE SECY. OF 27 NO. MOLAKHOWA G.P.

P.O. SUKCHAR

DIST.- SOUTH SALMARA-MANKACHAR

ASSAM

PIN- 783315

10:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

Advocate for: MR. DAKAIYUM

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 9 ORS.

Linked Case: WP(C)/1121/2020

AJOY DAS AND 10 ORS.
EX-PRESIDENT OF 96 RATANPUR GAYAN GAON PANCHAYAT S/O- SRI KAMESWAR DAS
VILL. BAGAR GAON
P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

2: MAINU SAIKIA
EX- MEMBER OF NO. 1 RATANPUR UNIT
96 RATANPUR G.P.
W/O- SRI DHARMENDRA SAIKIA
VILL. AND P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

3: JAYANTA KR. BORAH
EX-MEMBER OF NO. 4 NA PAMUA UNIT
96 RATANPUR GAYAN G.P.
S/O- LT. BADAN BORAH
VILL. AND P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.



4: ANIL SAIKIA
EX- MEMBER OF NO. 7 NIKINIKHOWA UNIT
96 RATANPUR GAYAN G.P.
S/O- LT. KEHURAM SAIKIA
VILL. NIKINIKHOWA
P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

5: DIMBESWAR DAS EX-MEMBER OF NO. 3 BAGHAR GAON UNIT 96 RATANPUR GAYAN G.P. S/O- LT. THANURAM DAS VILL. BAGHAR GOAN P.O. RATANPUR P.S. JENGRAIMUKH DIST.- MAJULI (ASSAM) PIN- 785110.

6: BIJOY KALITA
EX-MEMBER OF NO. 6 CHINATOLI GRAZING UNIT
96 RATANPUR GAYAN G.P.
S/O- SRI GHANA KALITA
VILL. CHINATOLI GAON
P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

7: SMT. CHUNU PROVA DAS
EX-MEMBER OF NO. 8 OUGURI BAGHPAM UNIT
96 RATANPUR GAYAN G.P.
W/O- LT. PHALAD DAS
VILL. OUGURI BAGHPAM
P.O. NATUN BECHAMORA
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

8: SMT. KAKU KALITA
EX-MEMBER OF NO. 10 KATHAMIYA UNIT
96 RATANPUR GAYAN G.P.
W/O- SRI DADU KALITA
VILL. KATHAMIYA
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)



PIN-785110.

9: SMT. MONJU PHUKAN
EX-MEMBER OF NO. 2 LAHON UNIT
96 RATANPUR GAYAN G.P.
W/O- SRI PRODIP PHUKAN
VILL. - LAHAN GAON
P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

10: SMT. NIRUPOMA GAYAN KALITA EX-MEMBER OF NO. 5 GAYAN GAON UNIT 96 RATANPUR G.P.
W/O- SRI KAMAL KALITA
VILL. AND P.O. GAYAN GAON
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.

11: SMT. INDESWARI MILI
EX- MEMBER OF NO. 9 BANORIA CHAPORI UNIT
96 RATANPUR GAYAN G.P.
W/O- SRI DIPEN MILI
VILL. BANARIA CHAPORI
P.O. RATANPUR
P.S. JENGRAIMUKH
DIST.- MAJULI (ASSAM)
PIN- 785110.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI GHY.- 37.
3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT. DISPUR GHY.-06.
4:THE DY. COMMISSIONER



MAJULI

ASSAM

PIN- 785105.

5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD

KAMALABARI

DIST.- MAJULI

ASSAM

PIN 785105.

6:THE UJANI MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER- CUM- B.D.O.

UJANI MAJULI DEVELOPMENT BLOCK

P.O. AND P.S. JENGRAIMUKH

DIST.- MAJULI (ASSAM)

PIN- 785105.

7:THE 96 NO. RATANPUR GAYAN GAON PANCHAYAT

REP. BY THE SECY.

RATANPUR GAYAN G.P. UNDER UJANI MAJULI ANCHALIK PANCHAYAT

JENGRAIMUKH

P.O. AND P.S. JENGRAIMUKH

DIST.- MAJULI (ASSAM)

PIN- 785110.

Advocate for: MR. AFN U MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/9185/2019

MOHAR UDDIN SK. AND 10 ORS.

S/O- KISMAT ALI

FORMER PRESIDENT 81 FALIMARI GAON PANCHAYAT

VILL. DHUBIR CHAR

P.O. FALIMARI

P.S. AND DIST. - DHUBRI

ASSAM

PIN- 783325

2: AYESHA SIDDIKA

FORMER VICE PRESIDENT 81 FALIMARI GAON PANCHAYAT

VILL. FALIMARI PT-II

P.O. FALIMARI

P.S. AND DIST.- DHUBRI

ASSAM

PIN- 783325.



3: RASHIDA KHATUN FORMER MEMBER 81 FALIMARI GAON PANCHAYAT W/O- ABUBAKKAR SK VILL. FALIMARI PT-II P.O. FALIMARI P.S. AND DIST.- DHUBRI ASSAM PIN- 783325.

4: ALEMA BIBI
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
W/O- MOSULIMUDDIN SK
VILL. FALIMARI PT-II
P.O. FALIMARI
P.S. AND DIST. -DHUBRI
ASSAM
PIN- 783325.

5: AZIA KHATUN FORMER MEMBER 81 FALIMARI GAON PANCHAYAT W/O- NOZRUL HAQUE VILL. FALIMARI PT-I P.O. FALIMARI P.S. AND DIST.- DHUBRI ASSAM PIN- 783325.

6: KHALILUR RAHMAN FORMER MEMBER 81 FALIMARI GAON PANCHAYAT S/O- ABDUL GOFUR MOLLAH VILL. FALIMARI PT-I P.O. FALIMARI P.S. AND DIST.- DHUBRI ASSAM PIN- 783325.

7: SMTI CHAMPA DEVI FORMER MEMBER 81 FALIMARI GAON PANCHAYAT W/O- CHAITABIN VILL. DHUBIR CHAR P.O. FALIMARI P.S. AND DIST.- DHUBRI ASSAM PIN- 783325.

8: LALCHAN KHAN FORMER MEMBER 81 FALIMARI GAON PANCHAYAT S/O KERAMAT KHAN



VILL. AND P.O. MAJER CHAR P.S.- AND DIST. DHUBRI. ASSAM PIN- 783325.

9: SAMSUL HOQUE KHAN
FORMER MEMBER 81 FALIMARI GAON PANCHAYAT
S/O- NOWSHAD KHAN
VILL. MAJER CHAR N.C.
P.O. MAJER CHAR
P.S. AND DIST.- CACHAR
ASSAM
PIN- 783325.

10: NAZRINA BIBI FORMER MEMBER 81 FALIMARI GAON PANCHAYAT W/O- ABU BOKKAR SIDDIK VILL. KUNTIR CHAR PT-II P.O. FALIMARI P.S. AND DIST.- DHUBRI ASSAM PIN- 783325.

11: AMIR HAMZA MOLLAH FORMER MEMBER 81 FALIMARI GAON PANCHAYAT VILL. 11 NO. RIVER BLOCK P.O. MAJER CHAR P.S. AND DIST.- DHUBRI ASSAM PIN- 783325. VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. TO THE GOVT. OF ASSAM
PANCHAYAT AND R.D. DEPTT
. JURIPAR
PANJABARI
GHY.- 37.
3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GHY.-06.
4:THE DY. COMMISSIONER
DHUBRI



ASSAM
PI- 783301.
5:DHUBRI ZILLA PARISHAD
REP. BY THE C.E.O.
DHUBRI ZILLA PARISHAD
DIST.- DHUBRI
ASSAM
PIN- 783301.
6:GAURIPUR ANCHALIK PANCHAYAT
REP. BY THE B.D.O.
GAURIPUR DEVELOPMENT BLOCK
P.O. AND P.S. GAURIPUR
DIST.- DHUBRI
ASSAM
PIN- 783301.

Advocate for: MR. A K SARMA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/529/2020

DIPAK TALUKDAR AND 5 ORS. S/O- LT. CHANDICHARAN TALUKDAR R/O- VILL. MARIPUR ANANDAPUR P.O. NITYANANDA P.S.- PATACHARKUCHI DIST. BARPETA ASSAM PIN- 787359.

2: SMTI. DHARITYT CHOUDHURY C/O- LT. PRAFULLA CHOUDHURY R/O- VILL.- PIPLA P.O.- NITANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN- 787329.

3: SMTI. MEERA KALITA C/O- RAJANI KALITA R/O- VILL. BILPUR P.O.- SATHISAMUKA P.S. PATACHARKUCHI DIST. BARPETA



ASSAM PIN- 787255.

4: SMTI. NIRADA KALITA C/O- MUNINDAR KALITA R/O- VILL. MARIPUR P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN- 787329.

5: SMTI. RITUMANI KALITA @ RITU KALITA C/O- DULUL KALITA R/O- VILL. PIPLA P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN- 787329.

6: SMTI. JAYMATI DAS C/O- BHADRESWAR DAS R/O- VILL. PIPLA P.O. NITYANANDA P.S. PATACHARKUCHI DIST. BARPETA ASSAM PIN- 787329. VERSUS

THE STATE OF ASSAM AND 8 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.- 06.

2:THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY.- 06.
3:THE FINANCE COMMISSION OF INDIA
MINISTRY OF FINANCE
DEPTT.
OF ECONOMIC AFFAIRS
NORTH BLOCK



NEW DELHI- 110001.

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM

DISPUR

GHY.-06.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

PANJABARI

GHY.- 37.

6:THE DY. COMMISSIONER

BARPETA

P.O. AND P.S. BARPETA

DIST.- BARPETA

ASSAM

PIN-781301.

7:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD

BARPETA

P.O. AND P.S. BARPETA

DIST.- BARPETA

ASSAM

PIN- 781301.

8:THE BLOCK DEVELOPMENT OFFICER

BAJALI DEVELOPMENT BLOCK (CHOUKHUTY)

DIST. BARPETA

ASSAM

PIN- 781325.

9:THE SECY.

127 NO. MARIPUR ANANDAPUR GAON PANCHAYAT

P.S.- PATACHARKUCHI

DIST.- BARPETA

ASSAM

PIN-787329.

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/1396/2020

GITAMONI DAS AND 10 ORS. EX-PRESIDENT OF 109 DAKHINPAT GAON PANCHAYAT W/O. SRI DHOINYA DAS VILL. DAKHIPAT KOIBOTRA

P.O. DAKHIPAT SATRA



P.S. BONGAON DIST. MAJULI ASSAM PIN-785102.

2: BIMAL KALITA
EX-MAMBER OF NO. 1 DAKHINPAT KUMAR GAON UNIT
109 DAKHINPAT GAON PANCHAYAT
S/O. LT. JADU KALITA
VILL. DAKHINPAT KUMAR GAON
P.O. DAKHIPAT SATRA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785102.

3: CHENIMAI PADUN

EX-MAMBER OF NO. 2 DAKHINPAT KUMAR GAON UNIT 109 DAKHINPAT GAON PANCHAYAT W/O. SRI BHABESH PADUN VILL. UPOR CHUMOIMARI GAON P.O. DAKHIPAT SATRA P.S. BONGAON DIST. MAJULI ASSAM PIN-785104.

4: BIBI CHAMUA

EX-MAMBER OF NO. 4 DAKHINPAT KUMAR GAON UNIT 109 DAKHINPAT GAON PANCHAYAT W/O. KIRAN CHAMUA VILL. AND P.O. SALMORA P.S. BONGAON DIST. MAJULI ASSAM PIN-785110.

5: BIPUL DUTTA

EX-MAMBER OF NO. 3 KALITA GAON UNIT 109 DAKHINPAT GAON PANCHAYAT S/O. LT. BASAB DUTTA VILL. DAKHINPAT KALITA GAON P.O. DAKHIPAT SATRA P.S. BONGAON DIST. MAJULI ASSAM PIN-785102.



6: JYOTI PRAVA DOLEY
EX-MEMBER OF NO.5 BESAMORA UNIT
109 DAKHINPAT G. P.
W/O. NIILASWAR DOLEY
VILL. BESAMORA
P.O. SALMORA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785110.

7: MALIN BHARALI
EX-MEMBER OF NO.6 SALMORA
BORBOKA UNIT
109 DAKHINPAT G. P.
S/O. SRI ARUN BHARALI
VILL. AND P.O. SALMORA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785110.

8: POPI DAS
EX-MEMBER OF NO.7 DAKHINPAT KOIBARTA UNIT
109 DAKHINPAT G. P.
W/O. SRI RUPAM DAS
VILL. DAKHIPAT KOIBARTA
P.O. DAKHINPA SATRA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785102.

9: BINOD GAYAN
EX-MEMBER OF NO.8
1 KAHAL GAON UNIT
109 DAKHINPAT G. P.
S/O. SRI GUNESWAR GAYAN
VILL. 1 NO. KAHAL GAO

P.O. KAHAL GAON P.S. BONGAON DIST. MAJULI ASSAM PIN-785110.

10: PRAKAS BHARALI EX-MEMBER OF NO.9



2 KAHAL GAON UNIT 109 DAKHINPAT G. P. S/O. DHAMESWAR BHARALI VILL. 2 NO. KAHAL GAON P.O. DAKHINPAT SATRA P.S. BONGAON DIST. MAJULI ASSAM PIN-785102.

11: KABITA SAIKIA
EX-MEMBER OF NO.10 KORIANI ATI UNIT
109 DAKHINPAT G. P.
W/O. SRI KANDARA SAIKIA
VILL. GAGALDUWA
P.O. TATAYA
P.S. BONGAON
DIST. MAJULI
ASSAM
PIN-785106.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.
3:THE COMM. AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

MAJULI ASSAM PIN-785105. 5:THE CHIEF EXECUTIVE OFFICER

MAJULI ZILLA PARISHAD KAMALABARI



DIST. MAJULI ASSAM PIN-785105. 6:THE MAJULI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER MAJULI DEVELOPMENT BLOCK

KAMALABARI

P.O. AND P.S. GARAMUR

MAJULI

DIST. MAJULI

ASSAM

PIN-785104.

7:THE 109 DAKHINPAT GAON PANCHAYAT

REP. BY THE SECRETARY

DAKHINPAT GAON PANCHAYAT UNDER MAJULI ANCHALIK PANCHAYAT

KAMALABARI

P.O. SALMORA

P.S. BONGAON

DIST. MAJULI

ASSAM

PIN-785110.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/525/2020

KUSUMBAR RAY AND 8 ORS. S/O- SAMBARU RAM RAY R/O- VILL. THAWBARI P.O.- NOWAGAON IN THE DIST. OF BONGAIGAON ASSAM PIN- 783392.

2: ANIL CHANDRA RAY @ ANIL RAY S/O- LT. UMA CHARAN RAY R/O- VILL. AND P.O. CHAKIHALI DIST.- BONGAIGAON ASSAM PIN- 783392.

3: RANU KANTA RAJBONGSHI S/O- LT. TIM RAM RAJBONGSHI



R/O- VILL. JHAWBARI P.O.- NAWAGAON DIST.- BONGAIGAON PIN- 783392

4: ARI AKHIL PATHAK S/O- LT. ANANTA PATHAK R/O- VILL. JHAWBARI P.O.- NAWAGAON DIST.- BONGAIGAON PIN- 783392

5: BHAGABAN RAJBONGSHI S/O- LT. KALI CHARAN RAJBONGSHI R/O- VILL. ABADI P.O. CHAKIHALI DIST.- BONGAIGAON ASSAM PIN- 783392.

6: SMTI. ALIYA KHATUN W/O- DARAG ALI R/O- P.O. VILL. AND P.O. NOWAGAON DIST. BONGAIGAON ASSAM PIN- 783392.

7: SMTI. RAHIMA KHATUN W/O- AMAR HUSSAIN R/O- VILL. AND P.O.- NOWAGAON DIST. BONGAIGAON ASSAM PIN- 783392.

8: SMTI. JAYA BALA BORO W/O- SRI RABIN BORO R/O- VILL. AND P.O. ADLAGURI DIST. BONGAIGAON ASSAM PIN- 783392.

9: SMTI. ANITA RAY W/O- LT. MANI KANTA RAY R/O- VILL. AND P.O.- ADLAGURI DIST.- BONGAIGAON ASSAM PIN- 783392. VERSUS



THE STATE OF ASSAM AND 8 ORS.

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY.- 06.

2:THE SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

DISPUR

GHY.- 06.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE

DEPTT.

OF ECONOMIC AFFAIRS

NORTH BLOCK

NEW DELHI- 110001.

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM

DISPUR

GHY.- 06.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

ASSAM

PANJABARI

GHY.- 37.

6:THE DY. COMMISSIONER

BONGAIGAON

DIST.- BONGAIGAON

ASSAM

PIN- 783380.

7:THE CHIEF EXECUTIVE OFFICER

BONGAIGAON ZILLA PARISHAD

BONGAIGAON

DIST.- BONGAIGAON

ASSAM

PIN- 783380.

8:THE BLOCK DEVELOPMENT OFFICER

MANIKPUR DEVELOPMENT BLOCK

MANIKPUR

DIST.- BONGAIGAON

ASSAM

PIN-783392.

9:THE SECY.

1 NO. JHAWBARI GAON PANCHAYAT



PATOR GAON P.O.- NOWAGOAN P.S.- MANIKPUR DIST.- BONGAIGAON ASSAM. PIN- 783392.

Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/8428/2019

BRAJA GOPAL PAUL AND 40 ORS. S/O- BINOY PAUL R/O- VILL. LALUK P.O. LALUK PIN- 784160 DIST.- LAKHIMPUR ASSAM.

2: FATHEMA KHATUN W/O- MD. RAFIQUL ISLAM R/O- VILL. FATHEPUR P.O. KUTUBPUR PIN- 784161 DIST.- LAKHIMPUR ASSAM.

3: ROHIMA BEGUM D/O- LT. AINUL HAQUE R/O- VILL. GOHAINDOLONI P.O. BIHPURIA PIN- 784161 DIST.- LAKHIMPUR ASSAM.

4: MANORANJAN BISWAS S/O- LT. DHANANJOY BISWAS R/O- VILL. AND P.O. DONGIBIL DIST.- LAKHIMPUR ASSAM.

5: MD. ATIQUR ISLAM S/O MD. HOSBONAT ALI R/O- VILL. SANPUR BLOCK P.O. SANPUR



DIST.- LAKHIMPUR ASSAM.

6: NUR MOHAMMAD ALI S/O- LT. NURUL ISLAM R/O- VILL. BARCHALA NO. 1 P.O. BARCHALA DIST.- LAKHIMPUR ASSAM.

7: SMTI. SUPARNA DUTTA C/O JOYDEB DUTTA R/O- VILL. 1 NO. KARUNABARI P.O. LALUK PIN- 784160 DIST.- LAKHIMPUR ASSAM.

8: SMTI. RENU SAIKIA W/O- LT. DEBEN SAIKIA R/O- BANGALMARA P.O. ISLAM GAON DIST.- LAKHIMPUR ASSAM.

9: INDRAJIT HAZARIKA C/O- GANESH HAZARIKA R/O- VILL. BALIGAON P.O. GABHARU TUNIJAN PIN- 784160 DIST.- LAKHIMPUR ASSAM.

10: JOY CHANDRA GOGOI S/O- THANURAM GOGOI R/O- BANGALMARA P.O. ISLAM GAON DIST.- LAKHIMPUR ASSAM.

11: JUNUMONI BARUAH W/O- SRI MINTU BARUAH R/O 8/11 ANISHBARI P.O. MERBIL PIN- 784160 DIST.- LAKHIMPUR ASSAM.



12: SMTI. PRATIMA BAILUNG W/O- SRI APURBA HAZARIKA R/O- VILL. MERBIL P.O. MERBIL PIN- 784160 DIST.- LAKHIMPUR ASSAM.

13: RAMESH BHUYAN S/O LT. DANDESWAR BHUYAN R/O- NO. 1 BOGORI P.O. MERBIL PIN- 784160 DIST.- LAKHIMPUR ASSAM.

14: BASANTA BORAH S/O SRI NAGEN BORAH R/O- VILL. PILKHANA PODUMONI P.O. GABHARU TUNIJAN DIST.- LAKHIMPUR ASSAM.

15: NAZRUL ISLAM S/O- AHMED ALI R/O- ISLAMPUR BECHAPATTY P.O. DHARMAPUR PIN- 784160 DIST.- LAKHIMPUR ASSAM.

16: MD. NIZAMUDDIN S/O- MD. ALIM UDDIN R/O- VILL. NADIKA P.O. ISLAM GAON DIST.- LAKHIMPUR ASSAM.

17: MAMTAZ BEGUM W/O- AZIZUR RAHMAN R/O- VILL. KEYAMORA P.O. BIHPURIA PIN- 784161 DIST.- LAKHIMPUR ASSAM.

18: GOBIN BORAH S/O- SRI KHAGESWAR BORAH



R/O- VILL. DAKHIN OWAKAT P.O. LALLUK PIN- 784160 DIST.- LAKHIMPUR ASSAM.

19: KHAGENDRA NATH SAIKIA S/O LT. MANIK CHANDRA SAIKIA R/O- VILL. PUKHURIPARIA P.O. MORNOI KHORA PIN- 787054 DIST.- LAKHIMPUR ASSAM.

20: DILIP LAGASUNG S/O- BUDHESWAR LAGASUNG R/O- VILL. BODOTI P.O. BODOTI PIN- 784161 DIST.- LAKHIMPUR ASSAM.

21: RIPA NEOG W/O SRI ATUL NEOG R/O- VILL. RAJBARI P.O. BIHPURIA PIN- 784161 DIST.- LAKHIMPUR ASSAM.

22: GIRIMA DOLEY PEGU W/O LT. LOHIT PEGU R/O- VILL. DHUNAGURI P.O. BAGHMARI PIN- 784161 DIST.- LAKHIMPUR ASSAM.

23: SUREN MILI S/O- LT. BEDOL MILI R/O- VILL. DHUNAGURI P.O. BAGHMARI PIN- 784161 DIST.- LAKHIMPUR ASSAM.

24: JINU HAZARIKA W/O- SRI TOSHESWAR HAZARIKA



R/O- VILL. MARICHA PATHAR PO. BIHPURIA PIN- 784161 DIST.- LAKHIMPUR ASSAM.

25: DIPALI BORA DAS W/O DANDI DAS R/O VILL. NAHARATI P.O. BAGHMARI PIN- 784161 DIST.- LAKHIMPUR ASSAM.

26: PURNIMA BORAH W/O SRI NIRMAL BORAH R/O- VILL. BORKATHANI P.O. DHALPUR PIN- 784165 DIST.- LAKHIMPUR ASSAM.

27: NIRANJAN BORAH S/O SRI NAREN BORAH R/O VILL. BORPATHAR NO. 1 P.O. GOSAIBARI PIN- 787033 DIST.- LAKHIMPUR ASSAM.

28: RITAMONI SAIKIA W/O SRI PALASH SAIKIA R/O- VILL. DHALPUR P.O. DHALPUR PIN- 784165 DIST.- LAKHIMPUR ASSAM.

29: ANAMIKA BARUAH MUDOI W/O SRI ANIL MUDOI R/O VILL. JORABARI P.O. JORABARI PIN- 784164 DIST.- LAKHIMPUR ASSAM.

30: RATUL BANIA S/O DRONESWAR BANIA



R/O VILL. NO. 1 HARMATI P.O. NARAYANPUR PIN- 784164 DIST.- LAKHIMPUR ASSAM.

31: MADHAB KEOT S/O LT. LAKHESWAR KEOT R/O VILL. PANBARI P.O. NARAYANPUR PIN- 784164 DIST.- LAKHIMPUR ASSAM.

32: KABUL BASUMATARY S/O LT. RONGMON BASUMATARY R/O VILL. NO. 2 DHEMAGARH P.O DHEMAGARH PIN- 784160 DIST.- LAKHIMPUR ASSAM.

33: DEBABRAT SAIKIA S/O SRI SUREN SAIKIA R/O VILL. NO. 2 DHEMAGARH P.O. DHEMAGARH PIN- 784160 DIST.- LAKHIMPUR ASSAM.

34: JONTI CHETIA W/O SRI BIREN CHETIA R/O VILL. 1 NO. BAHUPATHAR P.O. MADHABPUR PIN- 784160 DIST.- LAKHIMPUR ASSAM.

35: MALIKA INGTI W/O SRI NIREN INGTI R/O VILL. NO. RAJGARH P.O. RAJGARH PIN- 787051 DIST.- LAKHIMPUR ASSAM.

36: LILAWATI HATIBARUAH W/O LT. GOPAL HATIBARUAH



R/O VILL. NO. 2 NIMURI P.O. RONGATI PIN- 787001 DIST.- LAKHIMPUR ASSAM.

37: ROHILA DOLEY D/O LATU MOLOKCHAN DOLEY R/O- VILL DIKRONGMUKH P.O. NARAYANPUR PIN- 784164 DIST.- LAKHIMPUR ASSAM.

38: DIPJYOTI HAZARIKA BARPATRA W/O SRI LOHIT BARPATRA R/O- VILL. GHAGORA P.O. SIMALUGURI PIN- 784165 DIST.- LAKHIMPUR ASSAM.

39: BIJAYA BORA DEVI W/O SRI RATUL SARMAH R/O- VILL. 2 NO. MOTIA P.O.- BHOPUR PIN- 784164 DIST.- LAKHIMPUR ASSAM.

40: BIREN DEWRI S/O GOBALA SING DEVI R/O- VILL. KASIKATA P.O. BIHPURIA PIN- 784161 DIST.- LAKHIMPUR ASSAM.

41: JONMONI SAIKIA W/O- SRI BALLAV SAIKIA R/O- VILL. PHULBARI P.O. PHULBARI PIN- 787023 DIST.- LAKHIMPUR ASSAM. VERSUS

THE STATE OF ASSAM AND 8 ORS.



REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND R.D. DEPTT.

DISPUR

GHY.-06.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND R.D. DEPTT

PANJABARI

GHY.-37.

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT. DISPUR

GHY.-06.

4:THE DY. COMMISSIONER

LAKHIMPUR

NORTH LAKHIMPUR

PIN-787001

DIST- LAKHIMPUR

ASSAM.

5:THE C.E.O.

LAKHIMPUR ZILLA PARISHAD

NORTH LAKHIMPUR

PIN- 787001

DIST.- LAKHIMPUR

ASSAM.

6:THE B.D.O.

KARUNABARI DEVELOPMENT BLOCK

P.O. LALUK

PIN-784160

DIST.- LAKHIMPUR

ASSAM.

7:THE B.D.O.

BIHPURIA DEVELOPMENT BLOCK

P.O. BIHPURIA

PIN-784161

DIST. LAKHIMPUR

ASSAM.

8:THE B.D.O.

NARAYANPUR DEVELOPMENT BLOCK

P.O.- NARAYANPUR

PIN- 784164

DIST. LAKHIMPUR

ASSAM.

9:THE B.D.O.

NOWBOICHA DEVELOPMENT BLOCK

P.O. NOWBOICHA

PIN-787023

DIST- LAKHIMPUR

ASSAM.



Advocate for: MR. PHAZARIKA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/8574/2019

JOYBHANU NESSA AND 10 ORS. EX-PRESIDENT
AIRKATA GAON PANCHAYAT
W/O- NURUL ISLAM MOLLAH
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

2: JAHANARA BEGOM
EX-VICE PRESIDENT
AIRKATA GAON PANCHAYAT
W/O- ABU BAKKAR SIDDIQUE
VILL- MOIRAKUCHI PART-I
P.O. AIRKATA
P.S. FAKIRGANJ
DIST- DHUBRI
ASSAM
PIN- 783330

3: ALEYA KHATUN W/O- ASMAT ALI VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

4: JAYDA KHATUN W/O- SHAHAJAMAL VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330



5: SAKINA KHATUN W/O- CHABIYAL HOQUE VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

6: ABDUL MALEQUE S/O- RABI SHEIKH VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

7: ROFIQUL ISLAM S/O- JOYNAL ABEDIN VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

8: ABDUS SOBUR S/O- GOLAM BOKS VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

9: EAKUB ALI S/O- HAJI EALAHI BAKS VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

10: FIROJA KHATUN W/O- JAHAN UDDIN



VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330

11: FATEMA KHATUN W/O- ABDUL BUSHIR MONDAL VILL- MOIRAKUCHI PART-I P.O. AIRKATA P.S. FAKIRGANJ DIST- DHUBRI ASSAM PIN- 783330 VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
ASSAM
DISPUR
GHY-06

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT.

ASSAM

DISPUR

GHY-06

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY-37

4:THE DY.COMMISSIONER

DHUBRI

P.O. DHUBRI

DIST- DHUBRI

ASSAM

PIN-783301

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST- DHUBRI

ASSAM

PIN-783301

6:THE JAMADARHAT ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

JAMADARHAT

P.O. CHIRAKUTI

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN- 7833330

7:THE NO. 65 AIRKATA GAON PANCHAYAT

REP. BY THE SECY.

AIRKATA GAON PANCHAYAT

P.O. AIRKATA

P.S. FAKIRGANJ

DIST- DHUBRI

ASSAM

PIN-783330

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD (R-1

3

5 TO-7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/8406/2019

LAKENDRA BORBORA AND 9 ORS. S/O. LT. INDRESWAR BORBORA VILL. AAIDEOBARI KATHONI GAON P.O. AAIDEOPUKHURI P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785690.

2: SMT. ANJUMONI GOGOI W/O. SRI LALIT GOGOI VILL. NO.2 UZAN LONGPOTIA P.O. LONGPOTIA P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785692.

3: SMT. PURABI CHUTIA W/O. SRI RAJIB LUCHAN CHUTIA VILL. RONGSUAL CHANGMAI GAON P.O. MIRIPOTHAR



P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785691.

4: BIPUL GOGOI S/O. SRI NIRMAL CHANDRA GOGOI R/O. VILL. CHARANGABAM P.O. LONGPOTIA P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785692.

5: BIKASH GOGOI S/O. SRI PHATIK GOGOI VILL. MAJ LONGPOTIA P.O. LONGPOTIA P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785692.

6: SMT. SABITA GOGOI W/O. SRI HIMANKA GOGOI VILL. UZAN LONGPOTIA P.O. LONGPOTIA P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785692.

7: KHAGEN BORAH S/O. LT. JIBAKANTA BORAH VILL.NO. 1 HATIPUKHURI P.O. LONGPOTIA P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785692.

8: SMT. MONJU GOGOI W/O. SRI PRABIN GOGOI VILL. NO. 1 HAOFAO P.O. DHANIAPOTHAR P.S. SONARI DIST. CHARAIDEO ASSAM



PIN-785692.

9: SMT. NAYANMONI BORAH W/O. SRI DUDUMONI BORAH VILL. MIRIPOTHAR P.O. MIRIPOTHAR P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785691.

10: SMT. RUPALI SAIKIA W/O. SRI ATUL SAIKIA VILL. NO.2 HATIPUKHURI P.O. LONGPOTIA P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785692. VERSUS

THE STATE OF ASSAM AND 10 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.
ASSAM
DISPUR
GUWAHATI-781006.
3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE
DEPTT. OF ECONOMIC AFFAIRS
NORTH BLOCK
NEW DELHI-110001.
4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM DISPUR GUWAHATI-781006. 5:THE COMMISSIONER

PANCHAYAT AND RURAL DEV.



ASSAM PANJABARI JURIPAR GUWAHATI-781037. 6:THE DY. COMMISSIONER

CHARAIDEO
P.O. AND P.S. SONARI
DIST. CHARAIDEO
ASSAM
PIN-785690.
7:THE DY. COMMISSIONER

SIVASAGAR
P.O. AND P.S. SIVASAGAR
DIST. SIVASAGAR
ASSAM
PIN-785640.
8:THE CHIEF EXECUTIVE OFFICER

SIVASAGAR ZILLA PARISHAD SIVASAGAR P.O. AND P.S. SIVASAGAR DIST. SIVASAGAR ASSAM PIN-785640. 9:THE CHIEF EXECUTIVE OFFICER

CHARAIDEO ZILLA PARISHAD SONARI P.O. AND P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785690. 10:THE BLOCK DEVELOPMENT OFFICER

SAPEKHATI DEVELOPMENT BLOCK DIST. CHARAIDEO ASSAM PIN-785692. 11:THE GAON PANCHAYAT SECRETARY

LONGPATIA GAON PANCHAYAT P.O. LONGPATIA P.S. SONARI DIST. CHARAIDEO ASSAM PIN-785692.



Advocate for: MR. M KALITA

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 10 ORS.

Linked Case: WP(C)/934/2020

SABIA KHATUN @ SABIYA AND 8 ORS. W/O- SAHIDUL ISLAM VILL. BOYZERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

2: ABDUS SAMAD AHMED S/O- LT. HARMUJ ALI VILL. BOYZERALGA PT-IV P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

3: SOLEMAN ALI S/O- LT. AJAHAR ALI VILL. BOYZERALGA PT-IV P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

4: ABU BAKKAR SIDDIQUE S/O- JEHAD ALI VILL. NAYERALGA PT-IV P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

5: KULSUM BIBI W/O- KURMAN VILL. NAYERALGA PT-IV



P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

6: JOHURA KHATUN W/O- HABEL UDDIN VILL. NAYERALGA PT-IV P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

7: MOYNUL HOQUE S/O- LT. MAGRAB ALI VILL. BOYZERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

8: AMELA KHATUN W/O- AJAB ALI VILL.- BOYZERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348.

9: TARABHANU W/O- KUDDUS ALI VILL. BOYZERALGA PT-III P.O. NAYERALGA P.S. BILASIPARA DIST.- DHUBRI ASSAM PIN- 783348. VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.



2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

ASSAM

DISPUR

GHY.-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY.-37.

4:THE DY. COMMISSIONER

DHUBRI

P.O. DHUBRI

DIST.- DHUBRI

ASSAM

PIN-783301.

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST.- DHUBRI

ASSAM

PIN-783301.

6:THE NAYERALGA ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

NAYERALGA DEV. BLOCK

BILASIPARA

P.O. AND P.S. BILASIPARA

DIST.- DHUBRI

ASSAM

PIN- 783348.

7:THE NO. 131 BOYZERALGA GAON PANCHAYAT

REP. BY THE SECY.

BOYZERALGA GAON PANCHAYAT

P.O. BOYZERALGA

P.S. BILASIPARA

DIST.- DHUBRI

ASSAM. PIN- 783348.

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/8685/2019



GOFUR ALI AND 10 ORS.
EX-PRESIDENT OF 3 GOSSAIDUBI GAON PANCHAYAT
S/O- LT NIAMAT ALI ZOTDAR
VILL- GOSSAIDUBI HINDUPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

2: JOBEDA KHATUN
EX-VICE-PRESIDENT OF 3 GOSSAIDUBI GAON PANCHAYAT
W/O- ABDUL ZABBAR
VILL- GOSSAIDUBI MUSLIMPARA
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

3: SANOWAR KHANDAKAR
EX-MEMBER OF NO 6 DHARAI (KA) UNIT
GOSSAIDUBI G.P.
S/O- ABDUL BATEN KHANDAKAR
VILL- DHARAI
P.O. DHARAI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

4: MONOWAR ALI
EX-MEMBER OF NO 7 DHARAI (KHA) UNIT
GOSSAIDUBI G.P.
S/O- LT KADAM ALI
VILL- DHARAI (KHA)
P.O. DHARAI
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

5: TAHIRON BIBI EX-MEMBER OF NO 5 HARAUAFUTA UNIT GOSSAIDUBI G.P. W/O- ALAL UDDIN VILL- HARAUAFUTA P.O. DHARAI P.S. LAKHIPUR DIST- GOALPARA (ASSAM) PIN- 783132



6: CHANDRA BHANU BIBI

EX-MEMBER OF NO 3 GOSSAIDUBI HINDUPARA (GA) UNIT

GOSSAIDUBI G.P.

W/O- ZAMAT ALI

VILL- GOSSAIDUBI HINDUPARA

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN- 783132

7: AZIBAR RAHMAN

EX-MEMBER OF NO 1 GOSSAIDUBI HINDUPARA (KA) UNIT

GOSSAIDUBI G.P.

S/O-TAMSER ALI

VILL- GOSSAIDUBI HINDUPARA

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783132

8: AYESHA KHATUN

EX-MEMBER OF NO 2 GOSSAIDUBI HINDUPARA (KHA) UNIT

GOSSAIDUBI G.P.

W/O- MAFIJUL HOQUE

VILL- GOSSAIDUBI HINDUPARA

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783132

9: EJOB ALI

EX-MEMBER OF NO 9 BAUSHATARI (KHA) UNIT

GOSSAIDUBI G.P.

S/O- NAYMUDDIN

VILL-BAUSHATARI

P.O. DHUMERGHAT

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783330

10: BAHADUR ALI

EX-MEMBER OF NO 10 BAUSHATARI (GA) UNIT

GOSSAIDUBI G.P.

S/O- SAYED ALI

VILL-BAUSHATARI

P.O. DHUMERGHAT

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)



PIN-783330

11: REBOTI BALA DEVI

EX-MEMBER OF NO 8 BAUSHATARI (KA) UNIT

GOSSAIDUBI G.P.

W/O- BANIJYA KUMAR BARMAN

VILL-BAUSHATARI

P.O. DHUMERGHAT

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783330

VERSUS

THE STATE OF ASSAM AND 6 ORS.

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

DISPUR

GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN- 783101

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

DIST- GOALPARA

ASSAM

PIN- 783101

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER

JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST- GOALPARA

ASSAM

PIN-783132

7:THE 4 GOSSAIDUBI GAON PANCHAYAT

REP. BY THE SECY.

GOSSAIDUBI GAON PANCHAYAT UNDER JALESWAR ANCHALIK



PANCHAYAT JALESWAR P.O. GOURNAGAR P.S. LAKHIPUR DIST- GOALPARA ASSAM PIN- 783132

Advocate for: MR. AFN U MOLLAH

Advocate for: MR. A ROY (SC PNRD) appearing for THE STATE OF ASSAM AND

6 ORS.

Linked Case: WP(C)/5501/2020

PRANJITA BASUMATARY AND 122 ORS
EX PRESIDENT NO. 64 MISSAMRA G.P. WIFE OF SRI ROBIN BORO
R/O VILL. NO. 3 NAWKATA
P.O. DEKAGAON
DIST. DHEMAJI
ASSAM
PIN 787061

2: PRODIP MILI

EX VICE PRESIDENT NO. 64 MISSAMORA G.P.

S/O LATE INDURAM MILI

R/O VILL. NO. 1 ROUN

P.O. DEKAPAM

DIST. DHEMAJI

ASSAM

PIN 787061

3: NIRADA PATHARI (DOLEY)

EX MEMBER NO. 64 MISSAMORA G.P. WIFE OF SRI SARAT DOLEY

R/O VILL. ANNAPUR

P.O. DEKAPAM

DIST. DHEMAJI

ASSAM

PIN 787061

4: BIRKHW BASUMATARY

EX MEMBER NO. 64 MISSAMORA G.P.

S/O SRI SABIN BASUMATARY

R/O VILL NO. 3 JOYPUR

P.O. DEKAPAM

DIST. DHEMAJI

ASSAM



PIN 787061

5: UDANGSRI BASUMATARY EX MEMBER NO. 64 MISSAMORA G.P. W/O SRI ANIL SWARGIARY R/O VILL. NO. 2 MOHANPUR P.O. DEKAPAM DIST. DHEMAJI ASSAM PIN 787061

6: JYASEB DAIMARY EX MEMBER NO. 64 MISSAMORA G.P. S/O SRI MOHAN DAIMARY R/O VILL. BORIMURI P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN 787061

7: BHINNOLATA MILI EX MEMBER NO. 64 MISSAMORA G.P. W/O LT. MUKTI MILI VILL. MISSAMORA P.O. DEKAPAM DIST. DHEMAJI ASSAM PIN 787061

8: MADHAB BASUMATARY EX MEMBER NO. 64 MISSAMORA G.P. S/O LT. ROMESH BASUMATARY R/O VILL. ULUCHAPORI P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN 787061

9: SMT. RINU DOLEY EX MEMBER MISSAMORA G.P. W/O SRI PRAFULLA PEGU R/O VILL. KARICHUK P.O. DEKAPAM DIST. DHEMAJI ASSAM PIN 787061

10: LILADOI KULI EX- MEMBER NO.64 MISSAMORA G.P. W/O. SRI ARJUN KULI VILL. NALBARI P.O. DEKAPAM DIST. DHEMAJI



ASSAM PIN-787061.

11: JITEN BORO EX- MEMBER NO.64 MISSAMORA G.P. S/O. SRI PANIBOR BORO VILL. NO.3 NAWKATA P.O. DEKAPAM DIST. DHEMAJI ASSAM PIN-787061.

12: PHULEMA DOLEY
EX- PRESIDENT LAIMEKURI G.P.
W/O. SRI JAYNATH DOLEY
VILL. NO.2 MAJULIPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

13: MONIMAI SUTRADHAR
EX. VICE PRESIDENT- LAIMEKURI G.P.
W/O. SRI LALIT SUTRADHAR
VILL. BURIA CHAPORI
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

14: RAJU DOLEY
EX. MEMBER- LAIMEKURI G.P.
S/O. LT. PASURAM DOLEY
VILL. MADHAVPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

15: SANTIPROVA PEGU DOLEY EX. MEMBER- LAIMEKURI G.P. W/O. SRI RUHIT DOLEY VILL. NO.1 MAJULIPUR P.O. LAIMEKURI DIST. DHEMAJI ASSAM PIN-787060.



16: LAKHIPROVA TAYE BORI EX. MEMBER- LAIMEKURI G.P. W/O. SRI HEM CH. BORI VILL. NO.1 MIRI TAKO P.O. LAIMEKURI DIST. DHEMAJI ASSAM PIN-787060.

17: ALIM DOLEY
EX. MEMBER- LAIMEKURI G.P.
S/O. LT. LAKHORAM DOLEY
VILL. RAKU KOKE
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

18: SUBHASH MILI
EX. MEMBER- LAIMEKURI G.P.
S/O. KHEMANI MILI
VILL. RESTCAMP
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

19: JYOSTNA PEGU EX. MEMBER- LAIMEKURI G.P. W/O. SRI TULAN PEGU VILL. AND P.O. LAIMEKURI DIST. DHEMAJI ASSAM PIN-787060.

20: MONIRAM RABHA
EX. MEMBER- LAIMEKURI G.P.
S/O. LT. GOBINDA RABHA
VILL. NO.1 KARNAPUR
P.O. LAIMEKURI
DIST. DHEMAJI
ASSAM
PIN-787060.

21: DHANESH KUTUM EX. MEMBER- LAIMEKURI G.P. S/O. LT. GOMBHIR KUTUM VILL. TELIJAN



P.O. LAIMEKURI DIST. DHEMAJI ASSAM PIN-787060.

22: PUNYALATA DEORI EX. MEMBER- LAIMEKURI G.P. W/O. SRI LALIT DEORI VILL. ARASUTI P.O. LAIMEKURI DIST. DHEMAJI ASSAM PIN-787060.

23: GITA RAMCHAIARY (BORO) EX. MEMBER- LAIMEKURI G.P. W/O. DIPURAM BORO VILL. MAIDANGSIRI P.O. LAIMEKURI DIST. DHEMAJI ASSAM PIN-787060.

24: NIJORA PEGU (DOLEY)
EX. VICE PRESIDENT- RAJAKHANA G.P.
W/O. SRI DEBAJIT DOLEY
VILL. DEBING MISING
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

25: THANDARAM MUCHAHARY

EX. MEMBER- RAJAKHANA G.P. S/O. LT. RAMESH DOLEY VILL. SILIKHAGURI P.O. JONEKARENG DIST. DHEMAJI ASSAM PIN-787060.

26: PABITRA CHETRY
EX. MEMBER- RAJAKHANA G.P.
W/O. TILAK BAHADUR CHETRY
VILL. NO.1 RAJAKHANA
P.O. JONEKARENG
DIST. DHEMAJI



ASSAM PIN-787060.

27: JYOTISH SANGMA
EX. MEMBER- RAJAKHANA G.P.
S/O. JANINDRA SANGMA
VILL. NO.2 RAJAKHANA
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

28: JYOTIREKHA PANGING (MUCHAHARY) EX. MEMBER- RAJAKHANA G.P. W/O. BILARAM MUCHAHARY VILL. NO.3 RAJAKHANA P.O. JONEKARENG DIST. DHEMAJI ASSAM PIN-787060.

29: JUNA THAPA
EX. MEMBER- RAJAKHANA G.P.
W/O. HEMRAJ THAPA
VILL. BALIJAN
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

30: KIRON PEGU
EX. MEMBER- RAJAKHANA G.P.
S/O. BHUBAN PEGU
VILL. NAHARJUN
P.O. JONEKARENG
DIST. DHEMAJI
ASSAM
PIN-787060.

31: KAMLESWAR DOLEY EX. MEMBER- RAJAKHANA G.P. S/O. LT. RAMESH DOLEY VILL. REST CAMP P.O. JONEKARENG DIST. DHEMAJI ASSAM PIN-787060.



32: ANIMA BORO NARZARY

EX. MEMBER- RAJAKHANA G.P. W/O. SURESH NARZARY VILL. SONAPUR P.O. JONEKARENG DIST. DHEMAJI ASSAM PIN-787060.

33: TUNIRAM DOLEY
EX. MEMBER- RAJAKHANA G.P.
S/O. PADMADHAR DOLEY
VILL. NO.3 RAYANG
P.O. JONAI
DIST. DHEMAJI
ASSAM
PIN-787060.

34: BIMOLA SHARMA
EX- PRESIDENT- SIMEN CHAPORI G.P.
W/O. SRI JAGAT SHARMA
VILL. NO.3 SIMEN CHAPORI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

35: CHANDAN BORO
EX. VICE PRESIDENT- SIMEN CHAPORI G.P.
S/O. LT. DODHIRAM BORO
VILL. NO.1 SIMEN CHAPORI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

36: ANANDA BORUAH
EX. MEMBER- SIMEN CHAPORI G.P.
S/O. SRI KHAGEN BORUAH
VILL. BAGH GAON
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

37: GUNESWARI BORUAH EX. MEMBER- SIMEN CHAPORI G.P.



W/O. SRI PROBIN BORUAH VILL. RONGPURIA P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN-787061.

38: BONTI BORAH
EX. MEMBER- SIMEN CHAPORI G.P.
W/O. SRI DEBEN BORAH
VILL. DA DHARA
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

39: JANMONI GOGOI CHUTIA EX. MEMBER- SIMEN CHAPORI G.P. W/O. SRI HOREN CHUTIA VILL. MAJGAON P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN-787061.

40: BIMAN BORAH

EX. MEMBER- SIMEN CHAPORI G.P. S/O. LT. SURESH BOARH VILL. KHERONI P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN-787061.

41: PUNYA GOYARY BASUMATARY EX. MEMBER- SIMEN CHAPORI G.P. W/O. RANSING BASUMATARY VILL. GWJWNPUR P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN-787061.

42: TUTUMONI DUTTA EX. MEMBER- SIMEN CHAPORI G.P. W/O. SRI PUTUL DUTTA VILL. HANDIQUE MILON



P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN-787061.

43: DURGESWAR GOGOI

EX. MEMBER- SIMEN CHAPORI G.P. S/O. LT. ROTON GOGOI VILL. DULAKAKORIA P.O. SIMEN CHAPORI DIST. DHEMAJI ASSAM PIN-787061.

44: BIJU SHARMA
EX. MEMBER- SIMEN CHAPORI G.P.
S/O. BODON SHARMA
VILL. BORUABALI
P.O. SIMEN CHAPORI
DIST. DHEMAJI
ASSAM
PIN-787061.

45: PUNYA ALCHIARY
EX.PRESIDENT- RAMDHAN DIKHARI G.P.
W/O. SANKAR BASUMATARY
VILL. BOGORI GURI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

46: MADAN RABHA
EX. VICE PRESIDENT- RAMDHAN DIKHARI G.P.
S/O. PRABHSWAR RABHA
VILL. BURISUTI KACHARI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

47: PRAFULLA PEGU EX. MEMBER- RAMDHAN DIKHARI G.P. S/O. JAISWAR PEGU VILL. NO.1 RAMDHAN P.O. RAMDHAN DIKHARI DIST. DHEMAJI



ASSAM PIN-787060.

48: PRASENJIT PEGU

EX. MEMBER- RAMDHAN DIKHARI G.P. S/O. GALONG PEGU VILL. MUKTIAR P.O. RAMDHAN DIKHARI DIST. DHEMAJI ASSAM PIN-787060.

49: KUNJALATA PEGU DOLEY
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. GUNA KANTA DOLEY
VILL. 3 NO. RAMDHAN
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

50: NIRMALI TAYE
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. DIBYA TAYE
VILL. DIKHARI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

51: KUNJALATA BORO DAIMARY EX. MEMBER- RAMDHAN DIKHARI G.P. W/O. CHANDRA DAIMARY VILL. BIKRAMPUR P.O. RAMDHAN DIKHARI DIST. DHEMAJI ASSAM PIN-787060.

52: BIMOLA KHAKHALARY
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. LABAN KHAKHALARY
VILL. BOGORI GURI
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.



53: SUMITRA BORO
EX. MEMBER- RAMDHAN DIKHARI G.P.
W/O. BOTIRAM BORO
VILL. BODALPUR
P.O. RAMDHAN DIKHARI
DIST. DHEMAJI
ASSAM
PIN-787060.

54: BIMOL BORO EX. MEMBER- RAMDHAN DIKHARI G.P. S/O. DAREN BORO VILL. 3 NO. MULAN P.O. RAMDHAN DIKHARI DIST. DHEMAJI ASSAM PIN-787060.

55: JAYANTA BORO EX. MEMBER- RAMDHAN DIKHARI G.P. S/O. SUWARAM BORO VILL. KAILA ALI P.O. RAMDHAN DIKHARI DIST. DHEMAJI ASSAM PIN-787060.

56: BIDYAMOTI DOLEY EX. VICE PRESIDENT- SIGA G.P. W/O. BHUPEN DOLEY VILL. JUNAKARENG P.O. GALI BORBALI (WARD NO.4) DIST. DHEMAJI ASSAM PIN-787060.

57: PAUDUR BASUMATARY

EX. MEMBER- SIGA G.P. W/O. PRADIP BASUMATARY P.O. GALI BORBALI (WARD NO.1) DIST. DHEMAJI ASSAM PIN-787060.

58: MINOTI MILLI EX. MEMBER- SIGA G.P.



W/O. MANUJ MILLI P.O. GALI BORBALI (WARD NO.2) DIST. DHEMAJI ASSAM PIN-787060.

59: ABAL DOLEY EX. MEMBER- SIGA G.P. S/O. INDESWAR DOLEY VILL. JUNAKARENG P.O. GALI BORBALI (WARD NO.3) DIST. DHEMAJI ASSAM PIN-787060.

60: KABITA DOLEY EX. MEMBER- SIGA G.P. W/O. ROBIN DOLEY P.O. JUNAKARENG (WARD NO.5) DIST. DHEMAJI ASSAM PIN-787060.

61: PRANJAL TAID EX. MEMBER- SIGA G.P. S/O. TULARAM TAID P.O. GALI BORBALI (WARD NO.6) DIST. DHEMAJI ASSAM PIN-787060.

62: LEK BAHADUR GURUNG

EX. MEMBER- SIGA G.P. S/O. BAL BAHADUR GURUNG P.O. GALI BORBALI (WARD NO.7) DIST. DHEMAJI ASSAM PIN-787060.

63: BIJAY BASUMATARY EX. MEMBER- SIGA G.P. S/O. CHAKRA BASUMATARY P.O. GALI BORBALI (WARD NO.8) DIST. DHEMAJI ASSAM PIN-787060.



64: LEBRDHAR PEGU EX. MEMBER- SIGA G.P. S/O. BHIM PEGU P.O. GALI BORBALI (WARD NO.9) DIST. DHEMAJI ASSAM PIN-787060.

65: BEULA TAID
EX. MEMBER- SIGA G.P.
W/O. BIJYANATH TAID
VILL. NO.2 KATHAL GURI
P.O. GALI BORBALI (WARD NO.10)
DIST. DHEMAJI
ASSAM
PIN-787060.

66: RAJU BASUMATARY
EX. PRESIDENT - NO. 62 DEKAPAM G.P.
SON OF PREMO BASUMATARY
RESIDENT OF VILLAGE - NO. 3 MOHANPUR
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

67: SMTI. BINU MISONG
EX. VICE-PRESIDENT - NO. 62 DEKAPAM G.P.
WIFE OF BARUA MISONG
RESIDENT OF VILLAGE - NAMKIR
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

68: SIMANTA DAS
EX. MEMBER - NO. 62 DEKAPAM G.P.
SON OF LILADHAR DAS
RESIDENT OF VILLAGE - ABOMNALA
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

69: LAHIT RAMCHIARY



EX. MEMBER - NO. 62 DEKAPAM G.P. SON OF RABI RAMCHIARY RESIDENT OF VILLAGE - SEREN BORO P.O. - DEKAPAM DISTRICT- DHEMAJI ASSAM

PIN - 787061

70: PRAMAMI KHAKLARY
EX. MEMBER - NO. 62 DEKAPAM G.P.
WIFE OF PRABON KHAKLARY
RESIDENT OF VILLAGE - DEKAMISING
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

71: SUCHIDHAR PAIT
EX. MEMBER - NO. 62 DEKAPAM G.P.
SON OF SIBONATH PAIT
RESIDENT OF VILLAGE - AMLOKHI PAIT
P.O. - DEKAPAM
DISTRICT- DHEMAJI
ASSAM

PIN - 787061

72: DIPALI DOLEY
EX-PRESIDENT - SOMKONG G.P.
WIFE OF SRI ANIL DOLEY
VILLAGE - NAMONI PAGROH
SOMKONG
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

73: BABULAL BRAHMA
EX- VICE- PRESIDENT - SOMKONG G.P.
SON OF SRI BATESWAR BRAHMA
VILLAGE - SOMKONG BORO
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061



74: AMIN BORO
EX- MEMBER - SOMKONG G.P.
SON OF SRI BAKUL BORO
VILLAGE - NO. 2 BEZGURI
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

75: SAILESWAR MIPUN
EX- MEMBER - SOMKONG G.P.
SON OF SRI TONKESWAR MIPUN
VILLAGE - SOMKONG PAGROH
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

76: KABITA PAMEY
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI GYAN KUMAR PAMEY
VILLAGE - SOMKONG DAMBUK
POST OFFICE- SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

77: REBOTI RAI
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI DEBEN RAI
VILLAGE - SOMKONG MAJGAON
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

78: NIPEN DAS
EX- MEMBER - SOMKONG G.P.
SON OF SRI PUNA DAS
VILLAGE - SENGAJAN KOIBOTRA
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

79: SAROLA BASUMATARY EX- MEMBER - SOMKONG G.P. DAUGHTER OF NANDESWAR BASUMATARY



VILLAGE - SONAPUR POST OFFICE -SOMKONG (VIA SIMEN CHAPORI) DISTRICT- DHEMAJI ASSAM. PIN - 787061

80: NAMBA DOLEY
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI LAKHINDHAR DOLEY
VILLAGE - LAMAJAN MISING
POST OFFICE - SOMKONG(VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

81: BIDESH PEGU EX- MEMBER - SOMKONG G.P. SON OF SRI TULARAM PEGU VILLAGE - LOKLUNG MISING POST OFFICE - SOMKONG (VIA SIMEN CHAPORI) DISTRICT- DHEMAJI ASSAM. PIN - 787061

82: NILESWARI DOLEY
EX- MEMBER - SOMKONG G.P.
WIFE OF SRI BHAIGESWAR DOLEY
VILLAGE - BILPER NAKUR
POST OFFICE - SOMKONG (VIA SIMEN CHAPORI)
DISTRICT- DHEMAJI
ASSAM.
PIN - 787061

83: LAKHIMAI PEGU EX- PRESIDENT - NO.53 JONAI G.P. WIFE OF LATE KAMAL PEGU VILLAGE - RUWAD DOLUNG POST OFFICE - JONAI DISTRICT- DHEMAJI ASSAM. PIN - 787060

84: INDU SORAHIA
EX- VICE-PRESIDENT - NO.53 JONAI G.P.
WIFE OF LATE RAM NATH SORAHIA
VILLAGE - JONAI BAZAR
POST OFFICE - JONAI
DISTRICT- DHEMAJI



ASSAM. PIN - 787060

85: PURNA KANTA KAMAN EX- MEMBER - NO.53 JONAI G.P. SON OF SRI KRIPA KAMAN VILLAGE - KANANGURI POST OFFICE - JONAI DISTRICT- DHEMAJI ASSAM. PIN - 787060

86: BIJOY PAYENG EX- MEMBER - NO.53 JONAI G.P. SON OF SRI GILDHAR PAYENG VILLAGE - LACHIT NAGAR POST OFFICE - JONAI DISTRICT- DHEMAJI ASSAM. PIN - 787060

87: SABITRI CHETRY
EX- MEMBER- NO.53 JONAI G.P.
WIFE OF SRI SHIVA CHETRY
VILLAGE - UDAIPUR
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

88: DEVILATA DOLEY GOGOI EX- MEMBER- NO.53 JONAI G.P. WIFE OF PRANAB KUMAR GOGOI VILLAGE - KAMALPUR POST OFFICE - JONAI DISTRICT- DHEMAJI ASSAM. PIN - 787060

89: TANKESWAR TAYE
EX- MEMBER - NO.53 JONAI G.P.
SON OF LATE DALIM TAYE
VILLAGE - ROTKEY
POST OFFICE - JONAI.
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060



90: ANIMA TAYUNG EX- MEMBER - NO.53 JONAI G.P. WIFE OF SRI BIRINCHI TAYUNG RESIDENT OF VILLAGE - RONGKOP

POST OFFICE - JONAI DISTRICT- DHEMAJI ASSAM PIN - 787060

91: POREN TAYE
EX- MEMBER - NO.53 JONAI G.P.
(NO. 10 RAYENGKULI CONSTITUENCY)
SON OF SRI GONGA PRASAD TAYE
VILLAGE - LOLAT
POST OFFICE - JONAI
DISTRICT- DHEMAJI
ASSAM.
PIN - 787060

92: HEMOPROBHA MILI EX-VICE-PRESIDENT - NO. 56 GALI-SIKARI G.P. WIFE OF SRI PORESH MILI RESIDENT OF VILLAGE - BORBALI

POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060

93: INDESWAR DOLEY
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
SON OF LATE PAPUNG DOLEY.
RESIDENT OF VILLAGE - MUDAI DEBERA
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

94: BINNONDA PEGU EX- MEMBER - NO. 56 GALI-SIKARI G.P. SON OF SRI ROBINSON PEGU. RESIDENT OF VILLAGE - JIYADAL POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060



95: NASHMA KUMBANG EX- MEMBER - NO. 56 GALI-SIKARI G.P. WIFE OF LATE BODHAR KUMBANG RESIDENT OF VILLAGE - NGABANG GAMSUK POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060

96: CHATRAJAN PAO EX- MEMBER - NO. 56 GALI-SIKARI G.P. SON OF SRI BIRKUDHAR PAO RESIDENT OF VILLAGE - BORBALI POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060

97: JYOTISH MILI EX- MEMBER - NO. 56 GALI-SIKARI G.P. SON OF SRI HORISH MILI RESIDENT OF VILLAGE - AMORPUR POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060

98: RUNUBALA NARAH
EX- MEMBER - NO. 56 GALI-SIKARI G.P.
WIFE OF SRI BUDURAM MEDOK
RESIDENT OF VILLAGE - BORBALI
POST OFFICE - GALI-BORBALI
DISTRICT- DHEMAJI
ASSAM
PIN - 787060

99: RAJKUMAR CHARO EX- MEMBER - NO. 56 GALI-SIKARI G.P. SON OF SRI UKIDHAR CHARO RESIDENT OF VILLAGE - SANTIPUR POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060

100: BHASONTI TAYUNG EX- MEMBER - NO. 56 GALI-SIKARI G.P. WIFE OF LATE KALESWAR TAYUNG



RESIDENT OF VILLAGE - MILANPUR POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060

101: RANU NARAH EX- MEMBER - NO. 56 GALI-SIKARI G.P. WIFE OF SRI DHANESWAR NARAH RESIDENT OF VILLAGE - BORONG POST OFFICE - GALI-BORBALI DISTRICT- DHEMAJI ASSAM PIN - 787060

102: PADMA RAI EX-PRESIDENT- NO. 51 SILLE G.P. WIFE OF SRI SURYA RAI

RESIDENT OF VILLAGE - KOBU CHAPORI

P.O - JONAI

DISTRICT - DHEMAJI ASSAM PIN - 787060

103: RAMANI RABHA EX-VICE-PRESIDENT - NO. 51 SILLE G.P. WIFE OF SRI ARUN RABHA

RESIDENT OF VILLAGE - SANTI MULBHUG

P.O - JONAI

DISTRICT - DHEMAJI ASSAM PIN - 787060

104: MUNNALAL MAJHI
EX- MEMBER- NO. 51 SILLE G.P.
SON OF SRI BANKELAL MAJHI
RESIDENT OF VILLAGE - NO. 1 KOBU CHAPORI
P.O - KOBU CHAPORI
DISTRICT - DHEMAJI
ASSAM
PIN - 787060



105: DOIBOKI RAI EX- MEMBER- NO. 51 SILLE G.P. WIFE OF SRI PURNA BAHADUR RAI RESIDENT OF VILLAGE - NO. 2 LOBU CHAPORI P.O - KOBU CHAPORI DISTRICT - DHEMAJI ASSAM PIN - 787060

106: DURGA TIMSINA
EX- MEMBER- NO. 51 SILLE G.P.
WIFE OF SRI GIRISH NATH
RESIDENT OF VILLAGE - NO. 3 KOBU CHAPORI
P.O - KOBU CHAPORI
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

107: AMZAD ALI EX- MEMBER- NO. 51 SILLE G.P. SON OF MD JALIL ALI RESIDENT OF VILLAGE - NO. 4 KOBU CHAPORI P.O - KOBU CHAPORI

DISTRICT - DHEMAJI ASSAM PIN - 787060

108: NANDITA PEGU EX- MEMBER- NO. 51 SILLE G.P. WIFE OF SRI AMOR PEGU RESIDENT OF VILLAGE - BAHIR SILLE P.O - RATANPUR

DISTRICT - DHEMAJI ASSAM PIN - 787060

109: BUNIRAM PAYENG EX- MEMBER- NO. 51 SILLE G.P. SON OF LATE BAHADUR PAYENG RESIDENT OF VILLAGE - NAHAR SILLE P.O - RATANPUR DISTRICT - DHEMAJI ASSAM PIN - 787060

110: KARNESWAR MORANG



EX- MEMBER- NO. 51 SILLE G.P. SON OF LATE SATARAM MORANG RESIDENT OF VILLAGE - NO. 2 RIGBI P.O - RATANPUR DISTRICT - DHEMAJI ASSAM PIN - 787060

111: GUNIN MODI EX- MEMBER- NO. 51 SILLE G.P. SON OF LATE MAHANTA MODI RESIDENT OF VILLAGE - NO. 1 RIGBI P.O - RATANPUR DISTRICT - DHEMAJI ASSAM PIN - 787060

112: RENUKA SUBBA
EX- MEMBER- NO. 51 SILLE G.P.
WIFE OF SRI CHANDRA BAHADUR SOBBA
RESIDENT OF VILLAGE - NO. 1 TARI NEPALI
P.O - JONAI
DISTRICT - DHEMAJI
ASSAM
PIN - 787060

113: DIGANTA TAO EX-PRESIDENT -NO. 54 BAHIR JONAI G.P. SON OF LATE SIVA TAO RESIDENT OF VILLAGE -LUHIJAN GAON

P.O- RATANPUR DISTRICT-DHEMAJI ASSAM. PIN- 787060

114: URMILA PEGU DOLEY EX-MEMBER - NO. 54 BAHIR JONAI G.P. WIFE OF SRI PRASANNA DOLEY

RESIDENT OF VILLAGE - RATANPUR

P.O. - RATANPUR

DISTRICT- DHEMAJI ASSAM PIN- 787060



115: AJIT PEGU EX-MEMBER - NO. 54 BAHIR JONAI G.P. SON OF LATE BHADESWAR PEGU RESIDENT OF VILLAGE - GINE MOHMORA

P.O. - JONAI

DISTRICT- DHEMAJI ASSAM PIN- 787060

116: JUNITA PEGU EX-MEMBER - NO. 54 BAHIR JONAI G.P. WIFE OF SRI TAPAN PEGU

RESIDENT OF VILLAGE - BAHIR JONAI

P.O. - JONAI

DISTRICT- DHEMAJI ASSAM PIN- 787060

117: SUKONTALA PATIR PAO EX-MEMBER - NO. 54 BAHIR JONAI G.P. WIFE OF SRI ASHOK PAO

RESIDENT OF VILLAGE - NO. 2 MOHMORA

P.O. - JONAI

DISTRICT- DHEMAJI ASSAM PIN- 787060

118: JUGOMAYA SONOWAL
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
WIFE OF SRI PURNODHAR SONOWAL
RESIDENT OF VILLAGE - SONOWAL KATHONI
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060

119: JULITA MARDI EX-MEMBER - NO. 54 BAHIR JONAI G.P. WIFE OF SRI JESUS MARDI RESIDENT OF VILLAGE - OKLAND



P.O. - RATANPUR DISTRICT- DHEMAJI ASSAM PIN- 787060

120: BITUL MECH
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
SON OF SRI MOLIN MECH
RESIDENT OF VILLAGE - BOLIAPAM
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060

121: AMULYA PAIT EX-MEMBER - NO. 54 BAHIR JONAI G.P. SON OF SRI ATERE PAID RESIDENT OF VILLAGE - PADI GAON P.O. - RATANPUR DISTRICT- DHEMAJI ASSAM PIN- 787060

122: BHRIGHU PEGU EX-MEMBER - NO. 54 BAHIR JONAI G.P. SON OF SRI BINUA PEGU RESIDENT OF VILLAGE - KEREKER P.O. - RATANPUR DISTRICT- DHEMAJI ASSAM PIN- 787060

123: DILIP DEORI
EX-MEMBER - NO. 54 BAHIR JONAI G.P.
SON OF SRI MINAI DEORI
RESIDENT OF VILLAGE - LUHIJAN
P.O. - RATANPUR
DISTRICT- DHEMAJI
ASSAM
PIN- 787060
VERSUS

THE STATE OF ASSAM AND 5 ORS
REPRESENTED BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI 781006



2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
PANJABARI
GUWAHATI-781037.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

DHEMAJI
ASSAM
DIST. DHEMAJI
ASSAM
PIN-787057.
5:THE CHIEF EXECUTIVE OFFICER

DHEMAJI ZILLA PARISHAD
DHEMAJI CHARIALI
DHEMAJI
ASSAM
PIN-787057.
6:THE BLOCK DEVELOPMENT OFFICER

MURKONSELEK TRIBAL DEVELOPMENT BLOCK JONAI DHEMAJI ASSAM PIN-787060.

Advocate for: MR. M K BORO

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/2035/2020

MAZEDA KHATUN CHOUDHURY AND 10 ORS. EX-PRESIDENT OF 59 CHIKNI GAON PANCHAYAT W/O. ABU BAHAR ALI AHMED VILL. SHAWRACHARA RESERVE P.O. CHIKNI P.S. KALGACHIA DIST. BARPETA ASSAM



PIN-781321.

2: ABDUL MALEK
EX-VICE PRESIDENT OF 59 CHIKNI GAON PANCHAYAT
S/O. ALI AKBAR
VILL. SIALMARI
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

3: SHAJAHAN ALI
EX-MAMBER NO. 6 SHAWRACHARA UNIT
CHIKNI GAON PANCHAYAT
VILL. SHAWRACHARA GAON
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

4: SOLIM UDDIN
EX-MAMBER NO. 10 JAWRIMARI UNIT
59 CHIKNI GAON PANCHAYAT
S/O. ABDUL KHALEQUE
VILL. JAWRIMARI
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

5: SHAHJAHAN ALI EX-MAMBER NO. 3 CHIKNI UNIT 59 CHIKNI GAON PANCHAYAT S/O. ABDUS SATTAR VILL. AND P.O. CHIKNI P.S. KALGACHIA DIST. BARPETA ASSAM PIN-781321.

6: KHODEZA KHATUN EX-MAMBER NO. 1 SAILMARI UNIT 59 CHIKNI GAON PANCHAYAT W/O. MIZANUR RAHMAN VILL. SAILMARI



P.O. CHIKNI P.S. KALGACHIA DIST. BARPETA ASSAM PIN-781321.

7: SAMSUN NAHAR
EX-MAMBER NO. 4 CHIKNI UNIT
59 CHIKNI GAON PANCHAYAT
W/O. ABDUR REZZAK
VILL. AND P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

8: JAYNAL MALLIQUE EX-MAMBER NO. 9 SHAWRACHARA RESERVE UNIT 59 CHIKNI GAON PANCHAYAT S/O. HARAN MALLIQUE VILL. SHAWRACHARA RESERVE P.O. CHIKNI P.S. KALGACHIA DIST. BARPETA ASSAM PIN-781321.

9: KHAIRUN NESSA
EX-MAMBER NO. 8 SHAWRACHARA PATHER UNIT
59 CHIKNI GAON PANCHAYAT
W/O. JAHER ALI
VILL. SHAWRACHARA PATHER
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

10: AMELA KHATUN
EX-MAMBER NO. 5 SHAWRACHARA UNIT
59 CHIKNI GAON PANCHAYAT
W/O. TAIZ UDDIN
VILL. SHAWRACHARA GAON
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.



11: REZIA BEGUM
EX-MAMBER NO. 57 SHAWRACHARA UNIT
59 CHIKNI GAON PANCHAYAT
W/O. KANCHU MIAH
VILL. SHAWRACHARA GAON
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
JURIPAR
PANJABARI
GHY.-37.
3:THE COMMISSIONER AND SECY.
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
DISPUR
GUWAHATI-781006.
4:THE DY. COMMISSIONER

BARPETA ASSAM PIN-781301. 5:THE CHIEF EXECUTIVE OFFICER

BARPETA ZILLA PARISHAD DIST. BARPETA ASSAM PIN-781301. 6:THE RUPSHI ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER RUPSHI DEVELOPMENT BLOCK P.O. RUPSHI P.S. KALGACHIA DIST. BARPETA



ASSAM
PIN-781319.
7:THE 59 CHIKNI GAON PANCHAYAT
REP. BY THE SECRETARY
CHIKNI GAON PANCHAYAT UNDER RUPSHI ANCHALIK PANCHAYAT
RUPSHI
P.O. CHIKNI
P.S. KALGACHIA
DIST. BARPETA
ASSAM
PIN-781321.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case : WP(C)/721/2020

HENA BEGUM CHOUDHURY AND 11 ORS. S/O- ALTAF HUSSAIN CHOUDHURY VILL. BASHDAHAR PT-I P.O. MATIJURI DIST.- HAILAKANDI (ASSAM).

2: SIBANI ROY W/O- SUBASH CHANDRA ROY VILL. AND P.O. MATIJURI DIST.- HAILAKANDI (ASSAM).

3: LOTAI BIBI W/O- LT. ABDUL KARIM CHOUDHURY VILL. BASHDAHAR PT-I P.O. KUCHILA BAZAR DIST.- HAILAKANDI (ASSAM).

4: ABDUL HAKIM CHOUDHURY S/O- LT. FARMUJ ALI CHOUDHURY VILL. BASHDAHAR PT-I P.O. KUCHILA BAZAR DIST.- HAILAKANDI (ASSAM).

5: GIAS UDDIN CHOUDHURY S/O- JANAB ALI CHOUDHURY VILL. BASHDAHAR PT-I P.O. MATIJURI DIST.- HAILAKANDI (ASSAM).



6: SUJIT CHANDRA ROY S/O- LT. JOGESH CHANDRA ROY VILL. BASHDAHAR PT-I P.O. PAIKAN DIST.- HAILAKANDI (ASSAM).

7: PRATIMA RANI DAS W/O- SUDIP KUMAR DAS VILL. MATIJURI P.O. PAIKAN DIST.- HAILAKANDI (ASSAM).

8: SAHAB UDDIN CHOUDHURY S/O- LT. ABDUR RAHIM BARBHUIYA VILL. AND P.O. MATIJURI DIST.- HAILAKANDI (ASSAM).

9: ANWAR HUSSAIN MAZUMDER S/O ABDUL AZIM MAZUMDER VILL. AND P.O. PAIKAN DIST.- HAILAKANDI (ASSAM).

10: AMIT DAS S/O LT. ARUN KUMAR DAS VILL. AND P.O. PAIKAN DIST.- HAILAKANDI (ASSAM).

11: DILU ROY S/O- KRITISH ROY VILL. AND P.O. PAIKAN DIST.- HAILAKANDI (ASSAM).

12: LUTFA BEGUM LASKAR W/O- MUKIT AMIN LASKAR VILL. AND P.O. MATIJURI DIST.- HAILAKANDI (ASSAM). VERSUS

THE STATE OF ASSAM AND 4 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. AND SECY. GOVT. OF ASSAM FINANCE DEPTT.



DISPUR

GHY.-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

PANJABARI

JURIPAR

GHY.-37.

4:THE DY. COMMISSIONER

HAILAKANDI

P.O AND DIST.- HAILAKANDI

ASSAM

PIN- 788151.

5:THE CHIEF EXECUTIVE OFFICER

HAILAKANDI ZILLA PARISHAD

HAILAKANDI

P.O. AND P.S. HAILAKANDI

ASSAM

PIN- 788151.

Advocate for: MR. AHMR CHOUDHURY

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case: WP(C)/7457/2019

ALI AHMED AND 139 ORS.

(PRESIDENT

MOIRABARI AP)

SON OF LATE MIRAJAFAR ALI

VILLAGE-ULUBARI

PO-DOLOIGAON

PS-BHELOWGURI

DIST-MORIGAON (ASSAM)

PIN-782126

2: HELENA SULTAN

(MEMBER

MOIRABARI AP) WIFE MUSTAFA MEHBOOB MUKTAR VILLAGE-

HATIMURIA

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

3: SOHINA KHATUN

(MEMBER

MOIRABARI AP) WIFE OF KUTUS UDDIN MIR VILLAGE-MOIRABARI PO-MOIRABARI PS-MOIRABARI



DISTRICT-MORIGAON (ASSAM) PIN-782126

4: ELIZA BEGUM

(MEMBER

MOIRABARI AP) DAUGHTER OF SAIFUL ISLAM VILLAGE-BOHLAMUKH PO-HAHCHARA PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

5: ABDUL KARIM

(MEMBER

MOIRABARI AP) SON OF LATE KUDRAT ALI VILLAGE-TATIKATA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

6: ANISUR RAHMAN

(MEMBER

MOIRABARI AP) SON OF MD. ALIMUDDIN VILLAGE-LENGRIBORI PO-LUCHONABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

7: MAJIDA BEGUM

(MEMBER

MOIRABARI AP) WIFE OF LATIBUR RAHMAN VILLAGE AND PO-

LUCHONABORI

PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM)

PIN-782126

8: ATAUR RAHMAN

(MEMBER

MOIRABARI AP) SON OF LATE ISMAIL HUSSAIN VILLAGE-DHURABANDHI GAON PO-DHURABANDHI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

9: FARJINA AKHTARA

(MEMBER

MOIRABARI AP) WIFE OF ROIS UDDIN VILLAGE-BORCHAPORI PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

10: GULJAR HUSSAIN

(MEMBER

MOIRABARI AP) SON OF NURUL ISLAM VILLAGE-HUGULTULI PO-BORBORI PS-BHELOWGURI

DIST-MORIGAON (ASSAM) PIN-782126

11: NAZRUL ISLAM



(PRESIDENT

TATIKATA GP) SON OF LATE ABDUL MANNAN VILLAGE-TATIKATA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

12: SHAFIA (PRESIDENT ULUBARI GP) WIFE OF SHADIR ALI VILLAGE-SHOLMARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

13: ELIZA BEGUM

(PRESIDENT

LENGRIBORI GP) WIFE OF HAFIZUL ALAM VILLAGE-SHAHARIAPAM PO-SHAHARIAGAON PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

14: SIDDIQUR RAHMAN

(PRESIDENT

HATIMURIA GP) SON OF LATE ABDUR RAHMAN VILLAGE-HATIMURIA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

15: ALIZA SULTANA

(PRESIDENT

MOIRABARI GP) WIFE OF KHAIRUL ISLAM VILLAGE-MOIRABARI PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

16: SHARIFUL ISLAM

(PRESIDENT

BORCHAPORI GP) SON OF HABIZ UDDIN VILL-BHOJAKHAITI PATHER PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

17: UMME HABIBA

(PRESIDENT

LOCHONABORI GP) WIFE OF NURUL AMIN VILLAGE-LOCHONABORI PO-LOCHONABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

18: HASINA BEGUM

(PRESIDENT

DATIALBORI GP) WIFE OF MD. HAZRAT ALI VILLAGE-DATIALBORI PO-DATIALBORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

19: SHANAKA KHATUN



(PRESIDENT BORBORI GP) WIFE OF ABDUL ALI VILLAGE-NORSINGHBORI PO-DATIALBORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

20: HUSNARA KHATUN (WARD MEMBER TATIKATA GP) WIFE OF ANUWAR HUSSAIN VILLAGE-TATIKATA PATHER PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

21: NUR HUSSAIN (VICE-PRESIDENT TATIKATA GP) SON OF JA BOX VILLAGE-TATIKATA PATHER PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

22: HONUFA KHATUN (WARD MEMBER TATIKATA GP) WIFE OF SHIRAJ ALI VILLAGE-RANGRAI CHAPARI PO-BHELOWGURI PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

23: GIAS UDDIN (WARD MEMBER TATIKATA GP) SON OF AHED ALI VILLAGE-BHELOWGURI PO-BHELOWGURI PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

24: MUZAMMEL HOQUE (WARD MEMBER TATIKATA GP) SON OF A. AZID VILLAGE-LERUAMUKH PO-MOIRABARI PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

25: SHANJIDA BEGUM (WARD MEMBER TATIKATA GP) SON OF BAHARUL ISLAM VILLAGE-TATIKATA PATHER PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

26: ROFIQUL ISLAM (WARD MEMBER TATIKATA GP) SON OF TUTA MIA VILLAGE-TATIKATA PATHER PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

27: KHADIJA KHATUN



(WARD MEMBER TATIKATA GP) WIFE OF ABU HANIFA VILLAGE-LERUAMUKH PO-MOIRABARI PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

28: ROMJINA KHATUN (WARD MEMBER TATIKATA GP) WIFE HORJAT ALI VILLAGE-TATIKATA PATHER PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

29: MIR HUSSAIN (WARD MEMBER TATIKATA GP) SON OF DOSIM UDDIN VILLAGE-TATIKATA PATHER PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

30: ABU HANIF (WARD MEMBER HATIMURIA GP) SON OF JAMIR UDDIN VILLAGE-SHOGUNBAHI PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

31: JONAB ALI (WARD MEMBER HATIMURIA GP) SON OF KUTUB UDDIN VILLAGE-SHOGUNBAHI PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

32: JAHERA KHATUN (WARD MEMBER HATIMURIA GP) WIFE OF AMIR UDDIN AHMED VILLAGE-SHOGUNBAHI PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

33: HASNARA BEGUM (VICE-PRESIDENT HATIMURIA GP) WIFE OF MUZZAMMIL HUSSAIN VILLAGE-HATIMURIA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

34: JUSHNARA BEGUM (WARD MEMBER HATIMURIA GP) WIFE OF NOZRUL ISLAM VILLAGE-HATIMURIA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

35: PARBIN SULTANA



(WARD MEMBER

HATIMURIA GP) WIFE OF WAHIDUL RAHMAN VILLAGE-HATIMURIA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

36: PARBIN SULTANA

(WARD MEMBER

HATIMURIA GP) WIFE OF ZIABUR RAHMAN VILLAGE-HATIMURIA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

37: ALI HUSSAIN

(WARD MEMBER

HATIMURIA GP) SON OF HAJI SAMSUL HOQUE VILLAGE-HATIMURIA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

38: JAHIRUL ISLAM

(WARD MEMBER

HATIMURIA GP) SON OF HUSSAIN ALI VILLAGE-HATIMURIA PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

39: MORJINA KHATUN

(WARD MEMBER

HATIMURIA GP) WIFE OF MONIBUR RAHMAN VILLAGE-SHOGUNBAHI PO-MOIRABARI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

40: MOZIBUR RAHMAN

(WARD MEMBER

GORIABORI GP) SON OF WAHED ALI VILLAGE-DURABNDHI GAON PO-DURABANDHI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

41: FAIZUDDIN AHAMED

(WARD MEMBER

GORIABORI GP) SON OF ABDUL SATTAR VILLAGE-DURABANDHI BIL PO-DURABANDHI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

42: NAJMA KHATUN

(WARD MEMBER

LOCHANABORI GP) WIFE OF SAIFUL ISLAM VILLAGE-LOCHANABORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

43: A. HAI



(WARD MEMBER

LOCHANABORI GP) SON OF ABDUL GAFUR VILLAGE-LOCHANABORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

44: SAHIDA KHATUN

(WARD MEMBER

LOCHANABORI GP) WIFE OF MOFIJ UDDIN VILLAGE-LOCHANBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

45: ZIABUR RAHMAN

(WARD MEMBER

LOCHANABORI GP) SON OF ABDUL RAHIM VILLAGE-LOCHANBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

46: A JABBAR

(WARD MEMBER

LOCHANABORI GP) SON OF SIRFAT ALI VILLAGE-LOCHANBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

47: ANUWARA BEGUM

(WARD MEMBER

LOCHANABORI GP) WIFE OF JOYNAL ABDIN VILLAGE-LOCHANBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

48: SALEHA KHATUN

(WARD MEMBER

LOCHANABORI GP) WIFE OF AHMMED ALI VILLAGE-GUNAIBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

49: RAHELA KHATUN

(WARD MEMBER

LOCHANABORI GP) WIFE OF NURUL AMIN VILLAGE-BELOBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

50: MUKSIDUL ISLAM

(VICE-PRESIDENT

LOCHANABORI GP) SON OF HARJAT ALI VILLAGE-BELOBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

51: SUKUR ALI



(WARD MEMBER

LOCHANABORI GP) SON OF JOINAL ABDIN VILLAGE-GUNAIBORI PO-LOCHANABORI PS-MOIRABARI DISTRICT-MORIGAON (ASSAM) PIN-782126

52: FIRUJA KHATUN

(WARD MEMBER

MOIRABARI GP) WIFE OF IDRIS ALI VILLAGE-MOIRABARI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

53: PARTHA CH. PAUL

(WARD MEMBER

MOIRABARI GP) SON OF LATE HARI MADHAB PAUL VILLAGE-MOIRABARI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

54: SUFIA KHATUN

(VICE-PRESIDENT

MOIRABARI GP) WIFE OF AHMED ALI VILLAGE-MOIRABARI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

55: NAZIMA BEGUM

(WARD MEMBER

MOIRABARI GP) WIFE OF SHIRAJUL ISLAM VILLAGE-MOIRABARI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

56: MALAY DAS

(WARD MEMBER

MOIRABARI GP) SON OF LATE MONORANJAN DAS VILLAGE-MOIRABARI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

57: ASMINA BEGUM

(WARD MEMBER

MOIRABARI GP) WIFE OF MD. JAKIR HUSSAIN VILLAGE-MOIRABARI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

58: REZIA KHATUN

(WARD MEMBER

MOIRABARI GP) WIFE OF ROFIKUL ISLAM VILLAGE-MOIRABARI

PO-MOIRABARI PS-MOIRABARI

DISTRICT-MORIGAON (ASSAM) PIN-782126

59: MOJIBUR RAHMAN



(WARD MEMBER DATIALBORI GP) SON OF ABDUL JALIL VILLAGE-DATIALBORI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

60: AYSHA SIDDIKA (WARD MEMBER DATIALBORI GP) WIFE OF WAHIDUR RAHMAN VILLAGE-DATIALBORI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

61: MERAJUL ISLAM (WARD MEMBER DATIALBORI GP) SON OF LATE OHED ALI VILLAGE-DATIALBORI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

62: ASMINA KHATUN (WARD MEMBER DATIALBORI GP) WIFE OF MOZIBUR RAHMAN VILLAGE-DATIALBORI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

63: SHAHIDA (WARD MEMBER DATIALBORI GP) WIFE OF HAYAT ULLAH VILLAGE-HAHCHARABORI PO-DATIALBORI PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

64: HABIBUR RAHMAN (WARD MEMBER DATIALBORI GP) SON OF KOLIMUDDIN VILLAGE-HAHCHARABORI PO-DATIALBORI PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

65: A RASHID (VICE-PRESIDENT DATIALBORI GP) SON OF TAHER UDDIN VILLAGE-DATIALBORI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

66: JESMINA KHATUN (WARD MEMBER DATIALBORI GP) WIFE OF BAHARUL ISLAM VILLAGE-DATIALBORI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

67: ZAKARIA ALOM



(WARD MEMBER DATIALBORI GP) SON OF ABDUL LATIF VILLAGE-HUGALTOLI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

68: MAJEDA BEGUM (WARD MEMBER DATIALBORI GP) WIFE OF NURMUHAMMAD VILLAGE-HUGALTOLI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

69: MAJEDA BEGUM (WARD MMEBER BORBORI GP) WIFE OF ISMAIL HUSSAIN VILLAGE-BORBORI PO-LAHARIGHAT PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782127

70: SAFIQUL ISLAM (WARD MEMBER BORBORI GP) SON OF KASOM ALI VILLAGE-BORBORI PO-LAHARIGHAT PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782127

71: AMBIYA KHATUN (WARD MEMBER BORBORI GP) WIFE OF SAIDUR RAHMAN VILLAGE-NORSINGHBORI PO-DATIALBORI PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

72: JAMAL UDDIN (WARD MEMBER BORBORI GP) SON OF SOBIR UDDIN VILLAGE-NORSINGHBORI PO-DATIALBORI PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

73: SUKUR JAN (WARD MEMBER BORBORI GP) WIFE OF ARFAN ALI VILLAGE-HALDIBORI PO-DATIALBORI PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782126

74: AKKAS ALI (WARD MEMBER BORBORI GP) SON OF SOMED ALI VILLAGE-BORBORI PO-LAHARIGHAT PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782127

75: RUBIA KHATUN



(WARD MEMBER BORBORI GP) WIFE OF SOFIQUL ISLAM VILLAGE-BOHLARMUKH PO-LOCHANABORI PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

76: IMRAN HUSSAIN (WARD MEMBER BORBORI GP) SON OF LATE HAZRAT ALI VILLAGE-BOHLARMUKH PO-LOCHANABORI PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

77: ASMINA KHATUN (VICE-PRESIDENT BORBORI GP) WIFE OF SAIFUL HOQUE VILLAGE-BORBORI PO-LAHARIGHAT PS-LAHARIGHAT DIST-MORIGAON (ASSAM) PIN-782127

78: TAMIR ALI (WARD MEMBER ULUBARI GP) SON OF LATE BOSIR UDDIN VILLAGE-ULUBARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

79: MONUWARA BEGUM (WARD MEMBER ULUBARI GP) WIFE OF DILDAR HUSSAIN VILLAGE-ULUBARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

80: KHUDEZA KHATUN (WARD MEMBER ULUBARI GP) WIFE OF ABDUL MATIN VILLAGE-ULUBARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

81: AJIFA BEGUM (VICE-PRESIDENT ULUBARI GP) WIFE OF MD. JOMIR UDDIN VILLAGE-MADARGURI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

82: SAHERA KHATUN (WARD MEMBER ULUBARI GP) WIFE OF SURUJ ALI VILLAGE-GOROIMARI PO-GOROIMARI PATHAR PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

83: REHENA KHATUN



(WARD MEMBER ULUBARI GP) WIFE OF IKRAMUL HOQUE VILLAGE-SHOLMARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

84: DILUWARA BEGUM (WARD MEMBER ULUBARI GP) WIFE OF NURUL ISLAM VILLAGE-SONARIGAON PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

85: AFAZ UDDIN (WARD MEMBER ULUBARI GP) SON OF LATE SOMED ALI VILLAGE-SHOLMARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

86: KHALILUR RAHMAN (WARD MEMBER ULUBARI GP) SON OF LATE SAMSUDDIN VILLAGE-ULUBARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

87: SHALIMA KHATUN (WARD MEMBER ULUBARI GP) WIFE OF MOHOR ALI VILLAGE-SHOLMARI PO-DOLOIGAON PS-BHELOWGURI DIST-MORIGAON (ASSAM) PIN-782126

88: SALEMA KHATUN (MEMBER MOIRABARI AP) WIFE OF BAHARUL ISLAM VILLAGE-MOIRADHAJ PO-ROWMARI BIL PS-DHING DIST-NAGAON (ASSAM) PIN-782123

89: MANUARA BEGUM (VICE-PRESIDENT MOIRABARI AP) WIFE OF NAZRUL ISLAM VILLAGE-PANBARI PO-SHALKATI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

90: MOZIBUR RAHMAN (MEMBER MOIRABARI AP) SON OF ABDUL HATIM VILLAGE-GEREKONI PO-BECHAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

91: ABU HANIF



(MEMBER

MOIRABARI AP) SON OF LATE ABDUL KADIR VILLAGE-SHALKATI PATHER PO-SHALKATI PS-DHING DIST-NAGAON (ASSAM) PIN-782126

92: ROFIQUL ISLAM

(PRESIDENT

NIZ DHING GP) SON OF LATE ABDUR RAHMAN VILLAGE-GAYANGAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

93: ABDUL HASHEM

(PRESIDENT

LALI PATHER GP) SON OF LATE MOFIZ UDDIN VILLAGE-LALI PATHER PO-BECHAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

94: ABU SAHED

(PRESIDENT

BORBHETI GP) SON OF LATE KAJIMUDDIN VILLAGE-PANBARI PO-SHALKATI PATHER PS-DHING DIST-NAGAON (ASSAM) PIN-782126

95: MOMTAZ BEGUM

(PRESIDENT

LAHKARGHAT GP) WIFE OF M. P. KASHEM ALI VILLAGE-LAHKAR PO-DHING PS-DHING DIST-NAGAON (ASSAM) PIN-782123

96: MUBARAK ALI

(WARD MEMBER

NIZ DHING GP) SON OF LATE ABDUL SATTAR VILLAGE-SUTAR GAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

97: ABDUL ROFIQUE

(WARD MEMBER

NIZ DHING GP) SON OF LATE SUN MIYA VILLAGE-MUWAMARI PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

98: TARA BANU

(VICE-PRESIDENT

NIZ DHING GP) WIFE OF MIRAJ ALI VILLAGE-NO.1 GAYANGAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

99: SHALIMA KHATUN



(WARD MEMBER

NIZ DHING GP) WIFE OF NAJMUL HOQUE VILLAGE-NO.2 GAYANGAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

100: JOYNAL ABEDIN (WARD MEMBER NIZ DHING GP) SON OF LATE ASAR ALI VILLAGE-NO.1 GAYANGAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

101: RAFIQUL ISLAM (WARD MEMBER NIZ DHING GP) SON OF HAJI ABDUL HAKIM VILLAGE-NIZ DHING PO-NIZ DHING PS-DHING DIST-NAGAON (ASSAM) PIN-782123

102: ROHIMA KHATUN (WARD MEMBER NIZ DHING GP) WIFE OF AJIZUL HOQUE VILLAGE-NO.2 GAYANGAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

103: BILKIS BEGUM (WARD MEMBER NIZ DHING GP) WIFE OF NURUL AMIN VILLAGE-NO.1 GAYANGAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

104: MORJINA KHATUN (WARD MEMBER NIZ DHING GP) SON OF AZIZUL HOQUE VILLAGE-SUTAR GAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

105: REAJUL KARIM (WARD MEMBER NIZ DHING GP) SON OF ABDUL NOBI VILLAGE-GAYANGAON PO-GAYANGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782126

106: ROHIMA KHATUN (WARD MEMBER BORBHETI GP) WIFE OF ABDUL SALAM VILLAGE-PANBARI PO-SHALKATI PATHER PS-DHING DIST-NAGAON (ASSAM) PIN-782126

107: SOPANA BEGUM



(WARD MEMBER BORBHETI GP) WIFE OF MOHAMMAD ALI VILLAGE-SONARIGAON PO-SONARIGAON PS-DHING DIST-NAGAON (ASSAM) PIN-782123

108: NAZIMA AKHTARA (WARD MEMBER BORBHETI GP) WIFE OF JAHIRUL ISLAM VILLAGE-PANBARI PO-SHALKATI PATHER PS-DHING DIST-NAGAON (ASSAM) PIN-782126

109: RAJAUL HOQUE CHOUDHURY (WARD MEMBER BORBHETI GP) SON OF A. HAKIM CHOUDHURY VILLAGE-BORBHETI PO-BORBHETI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

110: TASLIMA KHATUN (VICE-PRESIDENT BORBHETI GP) WIFE OF ABUL KALAM VILLAGE-PANBARI PO-SHALKATI PS-DHING DIST-NAGAON (ASSAM) PIN-782126

111: PARBIN SULTANA (WARD MEMBER BORBHETI GP) WIFE OF ABUL KASHEM VILLAGE-PANBARI PO-SHALKATI PS-DHING DIST-NAGAON (ASSAM) PIN-782126

112: ASMA BEGUM (WARD MEMBER BORBHETI GP) WIFE OF MOTIUR RAHMAN VILLAGE-PANBARI PO-SHALKATI PS-DHING DIST-NAGAON (ASSAM) PIN-782126

113: BAHARUL ISLAM (WARD MEMBER BORBHETI GP) SON OF SAMSUDDIN VILLAGE-BORBHETI PO-BORBHETI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

114: ABDUL NUR (WARD MEMBER LAHKARGHAT GP) SON OF IBRAHIM ALI VILLAGE-BORBIL KACHARAIBORI PO AND PS-DHING DIST-NAGAON (ASSAM) PIN-782123



115: BHABANI DAS (WARD MEMBER LAHKARGHAT GP) WIFE OF RAJANI KANTA DAS VILLAGE-LAHKAR PO AND PS-DHING DIST-NAGAON (ASSAM) PIN-782123

116: NURUN NAHAR (VICE-PRESIDENT LAHKARGHAT GP) WIFE OF MUSTAFA KAMAL VILLAGE-BIRINGABORI PO AND PS-DHING DIST-NAGAON (ASSAM) PIN-782123

117: ABDUL KASHEM (WARD MEMBER LAHKARGHAT GP) SON OF AYUB ALI VILLAGE-LAHKAR PO AND PS-DHING DIST-NAGAON (ASSAM) PIN-782123

118: SALEHA KHATUN (WARD MEMBER LAHKARGHAT GP) WIFE OF SAMSUDDIN VILLAGE-LAHKAR PO AND PS-DHING DIST-NAGAON (ASSAM) PIN-782123

119: SANJITA BEGUM (WARD MEMBER LAHKARGHAT GP) WIFE OF MAINUL HOQUE VILLAGE-LAHKAR PO AND PS-DHING DIST-NAGAON (ASSAM) PIN-782123

120: HABIBUR RAHMAN (WARD MEMBER LALI PATHER GP) SON OF SHWAHID ULLAH VILLAGE AND PO-SHALKATI PATHER PS-DHING DIST-NAGAON (ASSAM) PIN-782126

121: KHAIRUN NESSA (WARD MEMBER LALI PATHER GP) WIFE MOJIBUR RAHMAN VILLAGE-LALIPATHER PO-BECHAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123



122: MAJEDA KHATUN (WARD MEMBER LALI PATHER GP) WIFE OF AMAN ULLAH VILLAGE AND PO-SHALKATI PATHER PS-DHING DIST-NAGAON (ASSAM) PIN-782126

123: ABDUR RAHMAN (MEMBER MOIRABARI AP) SON OF RAJ MAHMUD VILLAGE-LAHKAR PO AND PS-DHING DIST-NAGAON (ASSAM) PIN-782126

124: USUM UDDIN (WARD MEMBER LALI PATHER GP) SON OF LATE HUSEN ALI VILLAGE-LALI PATHER PO-BESAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

125: A. AOWAL (WARD MEMBER LALI PATHER GP) SON OF LATE YAKUB ALI VILLAGE-LALI PATHER PO-BESAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

126: KULSUMA BEGUM (WARD MEMBER LALI PATHER GP) WIFE OF SHOHIDUL ISLAM VILL-LALI PATHER PO-BESAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

127: NAZIMA KAHTUN (VICE-PRESIDENT LALI PATHER GP) WIFE OF MD. SAMSUL HOQUE VILLAGE-LALI PATHER PO-BESAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

128: ASHRAB ALI (WARD MEMBER LALI PATHER GP) SON OF SHOBDUL SHEIKH VILLAGE-LALI PATHER PO-BESAMARI PS-DHING DIST-NAGAON (ASSAM) PIN-782123

129: MOMTAZ BEGUM



(WARD MEMBER LALI PATHER GP) WIFE OF A. MANNAN VILLAGE AND PO-SHALKATI PATHER PS-DHING DIST-NAGAON (ASSAM) PIN-782123

130: ASMA KHATUN (VICE-PRESIDENT LENGRIBORI GP) SON OF ABDUL RASHED VILLAGE-LENGRIBORI PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

131: A.MATIN (WARD MEMBER LENGRIBORI GP) SON OF KAJIMUDDIN VILLAGE-LENGRIBORI PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

132: FORIDA KHATUN (WARD MEMBER LENGRIBORI GP) WIFE OF MUKTAR HUSSAIN VILLAGE-SAHARIAGAON PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

133: NURUL ISLAM (WARD MEMBER LENGRIBORI GP) SON OF SOBED ALI VILLAGE-URALKATA PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

134: MONUWARA KHATUN (WARD MEMBER LENGRIBORI GP) WIFE OF AZIZUL HOQUE VILLAGE-SAHARIAGAON PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM)

135: AJMAL HUSSAIN (WARD MEMBER LENGRIBORI GP) SON OF LATE AMJAT HUSSAIN VILLAGE AND PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

136: AMIRUL ISLAM (WARD MEMBER LENGRIBORI GP) SON OF LATE NAJIMUDDIN VILLAGE-LENGRIBORI PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126



137: JAHARA KHATUN (WARD MEMBER LENGRIBORI GP) WIFE OF USMAN ALI VILLAGE-LENGRIBORI PO-SAHARIA AON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

138: NAJIR HUSSAIN (WARD MEMBER LENGRIBORI GP) SON OF LATE SOMIRUDDIN VILLAGE-LENGRIBORI PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM)

139: JOMILA KHATUN (WARD MEMBER LENGRIBORI GP) WIFE OF ABDUL AWAL VILLAGE-SAHARIAGAON PO-SAHARIAGAON PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126

140: KHAN ROFSHON JANI (WARD MEMBER MOIRABARI GP) SON OF MOHIBUR RAHMAN KHAN VILLAGE-MOIRABARI PO-MOIRABARI PS-MOIRABARI DIST-MORIGAON (ASSAM) PIN-782126 VERSUS

THE STATE OF ASSAM AND 4 ORS.
REPRESENTED BY THE SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT DISPUR
GUWAHATI
PIN-781006

2:THE COMMISSIONER
PANCHAYAT AND RURAL DEV
ASSAM
JURIPAR-781037
3:THE DC
MORIGAON
PO AND PS MORIGAON
DIST MORIGAON (ASSAM)-782105
4:THE DC NAGAON
PO AND PS NAGAON
PO AND PS NAGAON
ASSAM-782001
5:YTHE BLOCK DEV OFFICER
MOIRABARI DEV BLOCK
PO AND PS MOIRABARI



DIST-MORIGAON(ASSAM)-782126
6:THE COMMISSIONER AND SECY TO THE GOVT OF ASSAM FINANCE DEPTT
DISPUR
GUWAHATI
ASSAM-781006
7:THE PRESIDENT

MOIRABARI ANCHALIK PANCHAYAT P.O. AND P.S. MOIRABARI DIST. MOIRABARI ASSAM PIN - 782126 8:THE PRESIDENT

TATIKATA GAON PANCHAYAT VILL- TATIKATA P.O. MOIRABARI P.S. MOIRABARI DIST. MORIGAON ASSAM PIN - 782126 9:THE SECRETARY TATIKATA GAON PANCHAYAT

VILL- TATIKATA P.O. MOIRABARI P.S. MOIRABARI DIST. MORIGAON ASSAM

PIN- 782126 10:THE PRESIDENT

ULUBARI GAON PANCHAYAT VILL- ULUBARI P.O. DOLOIGAON P.S. BHELOWGURI DIST. MORIGAON ASSAM PIN - 782126 11:THE SECRETARY ULUBARI GAON PANCHAYAT

VILL- ULUBARI P.O. DOLOIGAON P.S. BHELOWGURI DIST. MORIGAON



ASSAM PIN - 782126. 12:THE PRESIDENT

LENGRIBORI GAON PANCHAYAT VILL- SAHARIAGAN P.O. SAHARIAGAON P.S. MOIRABARI DIST. MORIGAON ASSAM. PIN- 782126. 13:THE SECRETARY

LENGRIBORI GAON PANCHAYAT VILL- SAHARIAGAN
P.O. SAHARIAGAN
P.S. MOIRABARI
DIST. MORIGAON
ASSAM
PIN - 782126
14:THE PRESIDENT

HATIMURIA GAON PANCHAYAT VILL- HATIMURIA P.O. MOIRABARI P.S. MOIRABARI DIST MORIGAON ASSAM

PIN-782126 15:THE SECRETARY

HATIMURIA GAON PANCHAYAT VILL- HATIMURIA P.O. MOIRABARI P.S. MOIRABARI DIST MORIGAON ASSAM

PIN-782126 16:THE PRESIDENT

MOIRABARI GAON PANCHAYAT VILL- MOIRABARI P.O. MOIRABARI P.S. MOIRABARI DIST MORIGAON ASSAM



PIN-782126 17:THE SECRETARY

MOIRABARI GAON PANCHAYAT VILL-MOIRABARI P.O. MOIRABARI P.S. MOIRABARI DIST MORIGAON ASSAM

PIN-782126 18:THE PRESIDENT

BORCHAPORI GAON PANCHAYAT VILL- BORCHAPAORI P.O. DOLOIGAON P.S. BHELOWGURI DIST MORIGAON ASSAM

PIN-782126 19:THE SECRETARY

BORCHAPORI GAON PANCHAYAT VILL- BORCHAPAORI P.O. DOLOIGAON P.S. BHELOWGURI DIST MORIGAON ASSAM

PIN-782126 20:THE PRESIDENT

LOCHONABORI GAON PANCHAYAT VILL- LOCHONABORI P.O. LOCHONABORI P.S. MOIRABARI DIST MORIGAON ASSAM

PIN-782126 21:THE SECRETARY

LOCHONABORI GAON PANCHAYAT VILL- LOCHONABORI P.O. LOCHONABORI P.S. MOIRABARI DIST MORIGAON



ASSAM

PIN-782126 22:THE PRESIDENT

DATIALBORI GAON PANCHAYAT VILL- DATIALBORI P.O. DATIALBORI P.S. MOIRABARI DIST. MORIGAON ASSAM PIN- 782126. 23:THE SECRETARY

DATIALBORI GAON PANCHAYAT VILL- DATIALBORI P.O. DATIALBORI P.S. MOIRABARI DIST. MORIGAON ASSAM PIN - 782126. 24:THE PRESIDENT

BORBORI GAON PANCHAYAT VILL- BORBORI P.O. DATIALBORI P.S. MOIRABARI DIST.MORIGAON ASSAM PIN - 782126 25:THE SECRETARY

BORBORI GAON PANCHAYAT VILL- BORBORI P.O. DATIALBORI P.S. MOIRABARI DIST. MORIGAON ASSAM PIN - 782126. 26:THE PRESIDENT

GORIABORI GAON PANCHAYAT VILL- GORIABORI P.O. DURABANDHI P.S. MOIRABARI DIST. MORIGAON ASSAM PIN - 782126



27:THE SECRETARY

GORIABORI GAON PANCHAYAT VILL- GORIABORI P.O. DURABANDHI P.S. MOIRABARI DIST. MORIGAON ASSAM PIN - 782126 28:THE PRESIDENT

NIZ DHING GAON PANCHAYAT VILL- GAYANGAON P.O. GAYANGAON P.S. DHING DIST. NAGAON ASSAM PIN - 782126. 29:THE SECRETARY

NIZ DHING GAON PANCHAYAT VILL- GAYANGAON P.O. GAYANGAON P.S. DHING DIST. NAGAON ASSAM PIN - 782126. 30:THE PRESIDENT

LALI PATHER GAON PANCHAYAT VILL- LALI PATHER P.O. BECHAMARI P.S. DHING DIST.NAGAON ASSAM PIN - 782123. 31:THE SECRETARY

LALI PATHER GAON PANCHAYAT VILL- LALI PATHER P.O. BECHAMARI P.S. DHING DIST. NAGAON ASSAM PIN - 782123 32:THE PRESIDENT

BORBHETI GAON PANCHAYAT VILL- PANBARI P.O. SHALKATI PATHER P.S. DHING DIST.NAGAON ASSAM



PIN - 782126. 33:THE SECRETARY

BORBHETI GAON PANCHAYAT VILL- PANBARI P.O. SHALKATI PATHER P.S. DHING DIST.NAGAON ASSAM PIN - 782126. 34:THE PRESIDENT

LAHKARGHAT GAON PANCHAYAT VILL- LAHKAR P.O. DHING

P.S. DHING

DIST. NAGAON ASSAM PIN- 782123. 35:THE SECRETARY

LAHKARGHAT GAON PANCHAYAT VILL- LAHKAR P.O. DHING P.S. DHING DIST. NAGAON ASSAM PIN - 782123.

Advocate for: MR. MK HUSSAIN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case: WP(C)/2568/2018

KOHINUR BEGUM AND 13 ORS. WIFE OF MONIRUL ISLAM R/O. BUCHAKATA P.O. KALAPANI DIST. SOUTH SALMARA MANKACHAR ASSAM.

2: NURCHAMPA SULTANA WIFE OF ROFIQUL ISLAM R/O. MALIRALGA



P.O. FULERCHAR DIST. SOUTH SALMARA MANKACHAR ASSAM.

3: ABU SHAHANUR REZA AKOND S/O. FAKRUL ISLAM R/O. BHIMPARA P.O. FULERCHAR DIST. SOUTH SALMARA MANKACHAR ASSAM.

4: ABDUS SALAM SK. S/O. SOPIAL SK. R/O. TELIPARA P.O. RADHAMADHABHAT DIST. SOUTH SALMARA MANKACHAR ASSAM.

5: ABDUL KADOM ALI S/O. ABDUL WAHED VILL. PAIKAR KANDI P.O. HAZIRHAT DIST. SOUTH SALMARA MANKACHAR ASSAM.

6: REHANA BEGUM W/O. MOZIBAR RAHMAN R/O. KHALISAMARI P.O. PIAZBARI DIST. SOUTH SALMARA MANKACHAR ASSAM.

7: JAHANARA BEGUM W/O. AKHTAR HUSSAIN R/O. KANAIMARA PART-II P.O. FULERCHAR DIST. SOUTH SALMARA MANKACHAR ASSAM.

8: HAZI AZIAL HOQUE BEPARI S/O. LATE BAIOTULLAH R/O. AND P.O. HAZIRHAT DIST. SOUTH SALMARA MANKACHAR ASSAM.

9: SANOWARA KHATUN W/O. MUKTAR HUSSAIN R/O. BERABHAGA PT-II



P.O. SUKCHAR DIST. SOUTH SALMARA MANKACHAR ASSAM.

10: UMME KULSOOM BEGUM W/O. RAHUL AMIN R/O. KUKURMARA P.O. RADHAMADHABHAT DIST. SOUTH SALMARA MANKACHAR ASSAM.

11: MOMITON KHATUN W/O ISA HOQUE ALI SK. R/O. SISHUMARA P.O. KOKRADANGA DIST. SOUTH SALMARA MANKACHAR ASSAM.

12: ANOWARA KHATUN W/O. BAKKAR ALI R/O. BEKARDOBA P.O. RADHAMADHABHAT DIST. SOUTH SALMARA MANKACHAR ASSAM

13: NASIR UDDIN SK.

S/O. SAMSUL HOQUE R/O. PECHARKANDI P.O. MANULLAPARA DIST. SOUTH SALMARA MANKACHAR ASSAM.

14: ABDUL JALIL SARKAR S/O. INSAB ALI R/O. KHARUABANDHA P.O. FEKUMARI DIST. SOUTH SALMARA MANKACHAR ASSAM. VERSUS

THE STATE OF ASSAM AND 6 ORS.
REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
ASSAM
DISPUR
GHY-06.



2:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM FINANCE DEPTT.

ASSAM

DISPUR

GHY-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM.

PANJABARI

JURIPAR

GHY-37.

4:THE DEPUTY COMMISSIONER

SOUTH SALMARA MANKACHAR

AT HATSINGIMARI

P.O. HATSINGIMARI

DIST. SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

5:THE CHIEF EXECUTIVE OFFICER

DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST. DHUBRI

ASSAM

PIN-783301

6:THE CHIEF EXECUTIVE OFFICER

SOUTH SALMARA ZILLA PARISHAD

AT HATSINGIMARI

P.O. AND DIST.- SOUTH SALMARA MANKACHAR

ASSAM

PIN-783135

7:THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

NO. 2 FEKAMARI ANCHALIK PANCHAYAT

P.O. FEKAMARI

DIST. SOUTH SALMARA MANKACHAR

ASSAM

PIN- 783135

Advocate for: MR. M KHAN

Advocate for: GA

ASSAM

MR T C CHUTIA(R-1

3 & 4) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/2121/2020



LUCKY DOWARAH AND 63 ORS. C/O RAJU DOWARAH R/O VILL. RAJAPOOL DOWARAH P.O. RAJAPOOL PIN-785685 DIST. SIVASAGAR ASSAM

2: SANJIB BORGOHAIN S/O RENU BORGOHAIN R/O VILL. RAJAPOOL DOWARAH P.O. RAJAPOOL PIN-785685 DIST. SIVASAGAR ASSAM

3: NOBIN GOGOI S/O PURNAKANTA GOGOI R/O VILL. CHAKIMUKH HALOWA P.O. CHAKIMUKH PIN-785685 DIST. SIVASAGAR ASSAM

4: BAKHANTI KARMAKAR W/O SABAJIT KARMAKARR/O VILL. CHOWKIMUKH P.O. CHOWKIMUKH PIN-785685 DIST. SIVASAGAR ASSAM

5: JUSHNA RAHMAN W/O MUKLESWAR RAHMAN R/O VILL. LIGIRI PUKHURI P.O. LIGIRI PIN-785685 DIST. SIVASAGAR ASSAM

6: REKHA BORGOHAIN C/O SRI BITU BORGOHAIN R/O VILL. GARALI GOHAIN P.O. GARALI PIN-785685 DIST. SIVASAGAR ASSAM

7: JEUTI SAIKIA C/O BHABEN SAIKIA R/O VILL. HULANG KATANI



P.O. LIGIRI PIN-785685 DIST. SIVASAGAR ASSAM

8: KALPANA GOGOI W/O AJIT GOGOI R/O VILL. BHEBACHUK P.O. RAJAPOOL PIN-785685 DIST. SIVASAGAR ASSAM

9: PUTUL KONWAR S/O SUSAN KONWAR R/O VILL. RAJAPUL P.O. RAJAPOOL PIN-785685 DIST. SIVASAGAR ASSAM

10: DURGA KURMI W/O LT. JOYRAM KURMI R/O VILL. BIHUBAR METHONSWA P.O. BIHUBAR TINIALI PIN-785685 DIST. SIVASAGAR ASSAM

11: NOBIUL HUSSAIN S/O RIAZUL HUSSAIN R/O VILL. BIHUBAR METHONISWA P.O. BIHUBAR PIN-785685 DIST. SIVASAGAR ASSAM

12: HITESWAR CHETIA S/O LT. TILESWAR CHETIA R/O VILL. HARKINA P.O. PEOLIPHUKAN PIN-785685 DIST. SIVASAGAR ASSAM

13: HARIKANTA MAHANTI S/O LT. RAMCHANDRA MAHANTI R/O VILL. BIHUBAR METHONSWA



P.O. BIHBAR TINIALI PIN-785685 DIST. SIVASAGAR ASSAM

14: RAMEN RAIDONGIA S/O LOKHESWAR RAIDONGIA R/O ACHALABARI P.O. PEOLIPHUKAN PIN-785685 DIST. SIVASAGAR ASSAM

15: DINANATH BARUAH S/O PRATIMA BARUAH R/O VILL. HARKINA P.O. PEOLIPHUKAN PIN-785685 DIST. SIVASAGAR ASSAM

16: BHUBAN GOGOI S/O ANANTA GOGOI R/O VILL. BAWLIMAIDAN P.O. BAWLIMAIDAN PIN-785685 DIST. SIVASAGAR ASSAM

17: RENU TAMULY W/O BHABA TAMULY R/O VILL. SUNDAR PUKHURI P.O. BAWLIMAIDAN PIN-785685 DIST. SIVASAGAR ASSAM

18: SURESH TANTI S/O PRASAD TANTI R/O JATHIPATIA VILL. PHULANIBARI P.O. CHOWKIMUKH PIN-785685 DIST. SIVASAGAR ASSAM

19: RINA BARUAH W/O SRI PRAKHANTA BARUAH R/O VILL. NAZIRA CHANBASSA P.O. NAZIRA



PIN-7857696DIST. SIVASAGAR ASSAM

20: PADMA GOGOI S/O DILIP GOGOI R/O VILL. NAZIRA CHANBASSA P.O. NAZIRA PIN-785696 DIST. SIVASAGAR ASSAM

21: RAJU SHARMA S/O SRI UPEN SHARMA R/O VILL. SUNDAR PUKHURI P.O. BAWLIMAIDAN PIN-785685 DIST. SIVASAGAR ASSAM

22: JINTEE RAJKUMARI C/O LT. NANDESWAR RAJKHOWA R/O VILL. TELPANI KONWAR P.O. DEOGHARIA PIN-785685 DIST. SIVASAGAR ASSAM

23: BOLURAM BORAH S/O NIBIR KUMAR BARUAH R/O VILL. MEJENGA SEUJPUR P.O. MEZENGA PIN-785685 DIST. SIVASAGAR ASSAM

24: DIPAK GOHAIN S/O LT. NILAKANTA GOHAIN R/O VILL. TINGRIPAM GOHAIN P.O. MEZENGA PIN-785686 DIST. SIVASAGAR ASSAM

25: JULEE BARUAH W/O AMRIT BARUAH R/O VILL. AVOIPURIA P.O. CHEPANGURI PIN-785685



DIST. SIVASAGAR ASSAM

26: GAUTAM ARANDHARA S/O LT. NOBIN ARANDHARA R/O VILL. HUBUPARA PHUKAN P.O. HUBUPRAR PIN-785686 DIST. SIVASAGAR ASSAM

27: PADMA GOGOGI S/O KHAGEN GOGOGI R/O VILL. HUBUPARA MOUT P.O. HUBUPARA PIN-785685 DIST. SIVASAGAR ASSAM

28: NABAJYOTI GOGOI S/O RAJEN GOGOI R/O VILL. 7 NO. CHETIA GAON P.O. CHETIA GAON PIN-785684 DIST. SIVASAGAR ASSAM

29: BIJUMONI BORAH C/O KUNDIL BORAH R/O VILL. DEOGHARIA P.O. DEOGHARIA PIN-785696 DIST. SIVASAGAR ASSAM

30: BEAUTY GOGOI W/O SRI UJJAL GOGOI R/O VILL. MEJENGA P.O. MEJENGA PIN-785685 DIST. SIVASAGAR ASSAM

31: PRANAB CHETIA S/O PREMO CHETIA R/O VILL. BALIMIRI P.O. GARMUR PIN-785687 DIST. SIVASAGAR ASSAM



32: DEBEN TANTI S/O JAGATU TANTI R/O GELEKEY TEA ESTATE P.O. ATHKHEL PIN-785696 DIST. SIVASAGAR ASSAM

33: MANUJ KURMI S/O SITARAM KURMI R/O VILL. SIBBARI TEA ESTATE P.O. GELEKY PIN-785696 DIST. SIVASAGAR ASSAM

34: DALIMI MALIK W/O INDRO MALIK R/O GELEKEY TEA ESTATE P.O. ATHKHEL PIN-785696 DIST. SIVASAGAR ASSAM

35: ANJALI BHOGAT TASSA W/O NIPUL TASSA R/O GELEKY TEA ESTATE P.O. ATHKHEL PIN-785696 DIST. SIVASAGAR ASSAM

36: SUKHNATH NAYAK S/O LT. KISSAN NAYAK R/O VILL. MODINAGAR TEA ESTATE P.O. GELEKY PIN-785696 DIST. SIVASAGAR ASSAM

37: RIFA TANTI C/O MARKANDO TANTI R/O VILL. GELEKEY P.O. ATHKHEL PIN-785696 DIST. SIVASAGAR ASSAM



38: RITU CHICK C/O PARASURAM CHICK R/O VILL. MODINAGAR P.O. GELEKY PIN-785696 DIST. SIVASAGAR ASSAM

39: USHA KURMI W/O APEL KURMI R/O MDINGAR P.O. GELEKEY PIN-785696 DIST. SIVASAGAR ASSAM

40: RAMESH KURMI S/O SRI RAMDHAN KURMI R/O VILL. MODINAGAR P.O. GELEKY PIN-785696 DIST. SIVASAGAR ASSAM

41: TAYAB ALI C/O YAKUB ALI R/O VILL. GELEKI CHARIALI P.O. GELEKY PIN-785696 DIST. SIVASAGAR ASSAM

42: MAKHANI NAYAK C/O BASATRAM NAYAK R/O VILL. MODI NAGAR P.O. GALEKEY PIN-785696 DIST. SIVASAGAR ASSAM

43: DIPALI GOGOI W/O SRI DHARMESWAR GOGOI R/O VILL. NA-PAM BARUWATI P.O. NA-PAM PIN-785696 DIST. SIVASAGAR ASSAM



44: MAHENDRA TANTI S/O LT. AKAN TANTI R/O VILL. BORTANI CHUTIA P.O. GELEKEY PIN-785696 DIST. SIVASAGAR ASSAM

45: LAKHYAJIT GOGOI S/O SRI MINESWAR GOGOI R/O VILL. NA-PAM BARUWATI P.O NA-PAM PIN-785684 DIST. SIVASAGAR ASSAM

46: PANKHI DUTTA D/O GAUTAM DUTTA R/O VILL. NA-PAM BARUWATI P.O. ATHKHEL PIN-785696 DIST. SIVASAGAR ASSAM

47: KIRON KURMI W/O DIESH KURMI R/O VILL. NA-PAM BARUWATI P.O. NA-PAM PIN-785684 DIST. SIVASAGAR ASSAM

48: MANUJ BORGOHAIN S/O LT. ANANTA BORGOHAINR/O VILL. DEOPANI GOHAIN P.O. DEOPANI PIN-785684 DIST. SIVASAGAR ASSAM

49: ROHMAT ALI S/O LT. HUSSAIN ALI R/O VILL. DEOPANI GOHAIN P.O. DEOPANI PIN-785684 DIST. SIVASAGAR ASSAM

50: PADMA RAJUWAR



S/O SRI MONDOL RAJUWAR R/O VILL. NA-PAM BARUWATI P.O. NA-PAM BARUWATI PIN-785684 DIST. SIVASAGAR ASSAM

51: DIPAK GOSWAMI S/O SRI RAJINDRA GOSWAMI R/O VILL. MACKEYPORE P.O. MACKEYPORE PIN-785685 DIST. SIVASAGAR ASSAM

52: NAJROUL HUSSAIN S/O HAROUN RASID R/O VILL. MACKEYPORE P.O. HATIPUTTY PIN-785689 DIST. SIVASAGAR ASSAM

53: RUPALI PANGING C/O SRI SARBESWAR PANGING R/O VILL. HATIPUTTY P.O. HATIPUTTY PIN-785685 DIST. SIVASAGAR ASSAM

54: GITA KARMAKAR C/O SRI ABHINASH KARMAKAR R/O MACKEYPORE P.O. PACKEYPORE PIN-785685 DIST. SIVASAGAR ASSAM

55: MARJENA BEGUM C/O INCHAN ALI R/O VILL. MONAITIG P.O. MACKEYPORE PIN-785685 DIST. SIVASAGAR ASSAM

56: IRFAN ALI R/O VILL. MONAITING



P.O. MACKEYPORE PIN-785685 DIST. SIVASAGAR ASSAM

57: LABOWNYA RAJOWAR C/O SRI BIREN RAJOWAR R/O VILL. MACKEYPORE P.O. MACKEYPOE PIN-785685 DIST. SIVASAGAR ASSAM

58: GHANAKANTA DHEKIAL PHUKAN S/O GUNADHAR DHEKIAL PHUKAN R/O VILL. REBOTI GAON P.O. MEZENGA PIN-785685 DIST. SIVASAGAR ASSAM

59: DHRUBAJYOTI BARUAH S/O SRI JADUNATH BARUAH R/O VILL. BORAKHUALA P.O . JOTOKIA PIN-785685 DIST. SIVASAGAR ASSAM

60: RANJITA TANTI C/O SRI JAPAN TANTI R/O VILL. KHATKHATI P.O. NAZIRA PIN-785685 DIST. SIVASAGAR ASSAM

61: SITA GAR C/O SRI BABUL GARH R/O VILL. KHATKHATI P.O. NAZIRA PIN-785685 DIST. SIVASAGAR ASSAM

62: BEULA NAYAK C/O SRI GUNAHAR NAYAK



R/O VILL. MATHURAPUR P.O. MATHURAPUR PIN-785689 DIST. SIVASAGAR ASSAM

63: RITAMONI GOWALA C/O BINOD GOWALA R/O VILL. SUKAFA NAGAR P.O. NIMANAGAR PIN-785689 DIST. SIVASAGAR ASSAM

64: INDRESWAR KONWAR S/O LT. THANU KONWAR R/O VILL. SUKAFA P.O. NIMONAGARH PIN-785689 DIST. SIVASAGAR ASSAM VERSUS

2:THE COMMISSIONER

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GUWAHATI-781006

TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. PANJABARI GUWAHATI-781037 3:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM FINANCE DEPTT. DISPUR **GUWAHATI-781006** 4:THE DEPUTY COMMISSIONER SIVASAGAR PIN-785640 DIST. SIVASAGAR **ASSAM** 5:THE CHIEF EXECUTIVE OFFICER SIVASAGAR ZILLA PARISHAD SIVASAGAR PIN-785640 DIST. SIVASAGAR **ASSAM** 6:THE BLOCK DEVELOPMENT OFFICER NAZIRA DEVELOPMENT BLOCK



P.O. SIVASAGAR PIN-785640 DIST. SIVASAGAR ASSAM

Advocate for: MR. PHAZARIKA

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/8262/2019

NURJAHAN BEGUM AND 10 ORS.
EX-PRESIDENT OF HASHDOBA GAON PANCHAYAT
W/O. AZAD HUSSAIN
VILL. KURSHAPAKRI PT-VI
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

2: UDHAB CH. KHATRIYA
EX-VICE PRESIDENT OF HASHDOBA GAON PANCHAYAT
S/O. KAMESWAR KHATRIYA
VILL. BANDARMATHA
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

3: KHOKSED ALI
EX-MEMBER NO.9 KANTAPUR (KA) UNIT
HASHDOBA G.P.
S/O. ENNOS AKOND
VILL. KANTAPUR PT. I
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

4: BELLAL ALI EX-MEMBER NO.6 KALABARI UNIT HASHDOBA G.P. S/O. MONTAZ ALI



VILL. KALABARI P.O. HASHDOBA P.S. LAKHIPUR DIST. GOALPARA ASSAM PIN-783129.

5: RAHIMA KHATUN
EX-MEMBER NO.2 KANTAPUR (KHA) UNIT
HASHDOBA G.P.
W/O. HANIF ALI
VILL. KANTAPUR PT. II
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

6: SHAHAJAMAL HOQUE
EX-MEMBER NO.10 HATIMURA UNIT
HASHDOBA G.P.
S/O. RIAZ UDDIN
VILL. HATIMURA
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

7: PRANAMI BARMAN
EX-MEMBER NO.7 KURSHAPAKRI PT. III UNIT
HASHDOBA G.P.
W/O. LOGENDRA BARMAN
VILL. KURSHAPAKRI PT.III
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

8: KOBIN CH. KOCH
EX-MEMBER NO.7 KURSHAPAKRI PT. I UNIT
HASHDOBA G.P. S/O. BICHAR KOCH
VILL. KURSHAPAKRI PT.I
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM



PIN-783129.

9: URMILA KHATRIYA
EX-MEMBER NO.5 KURSHAPAKRI PT. II UNIT
HASHDOBA G.P.
W/O. RABEN KHATRIYA
VILL. KURSHAPAKRI PT. II
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

10: SAMIDA KHATUN
EX-MEMBER NO.3 HASHDOBA UNIT
HASHDOBA G.P.
W/O. SHAHARUL ISLAM
VILL. HASHDOBA
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.

11: JOMIRON NESSA

EX-MEMBER NO.4 KURSHAPAKRI PT. II (KA) UNIT HASHDOBA G.P.
W/O. IMAN HUSSAIN
VILL. KUSHAPAKRI PT. II
P.O. HASHDOBA
P.S. LAKHIPUR
DIST. GOALPARA
ASSAM
PIN-783129.
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GUWAHATI-781006.

2:THE COMMISSIONER TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI



GHY.-37.

3:THE COMMISSIONER AND SECY.

TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GUWAHATI-781006.

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN-783101.

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

DIST. GOALPARA

ASSAM

PIN-783101.

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

JALESWAR DEVELOPMENT BLOCK

P.O. KATARIAHARA

P.S. LAKHIPUR

DIST. GOALPARA

ASSAM

PIN-783132.

7:THE HASHDOBA GAON PANCHAYAT

REP. BY THE SECRETARY

HASHDOBA GAON PANCHAYAT UNDER JALESWAR ANCHALIK

PANCHAYAT

JALESWAR

P.O. HASHDOBA

P.S. LAKHIPUR

DIST. GOALPARA

ASSAM

PIN-783132.

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/2953/2021

SUDIPTA ROY AND ANR

MEMBER OF G.P

W/O SRIBASH ROY



VILLAGE NAYABARI G.P NORTH KARIMGANJ PO TILLABAZAR PS AND DIST KARIMGANJ ASSAM 788709

2: ZIAUR RAHMAN CHOUDHURY VICE PRESIDENT OF G.P S/O LATE LUTHFUR RAHMAN CHOUDHURY

VILLAGE BATARASHI G.P NORTH KARIMGANJ PO TILLABAZAR PS AND DIST KARIMGANJ ASSAM 788709 VERSUS

THE STATE OF ASSAM AND 4 ORS REPRESENTED BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPT. DISPUR GUWAHATI 781006

2:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
ASSAM
JURIPAR
GUWAHATI 781037
3:THE DEPUTTY COMMISSIONER
KARIMGANJ
KARIMGANJ
ASSAM
788710
4:THE BLOCK DEVELOPMENT OFFICER

NORTH KARIMGANJ
PO GARDHARASHI
KARIMGANJ
ASSAM 788709
5:THE SECRETARY
NORTH KARIMGANJ GAON PANCHAYAT
PO TILLABAZAR
PS AND DIST KARIMGANJ
ASSAM 788709

Advocate for: MR H R CHOUDHURY

Advocate for: GA



ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case: WP(C)/8263/2019

MALEKA KHATUN AND 5 ORS.
EX-PRESIDENT OF ZILLA PARISHAD GOALPARA
W/O- NOWSHAD ALI
R/O- GOBINDAPUR
P.O. GOBINDAPUR
P.S. AND DIST- GOALPARA (ASSAM)
PIN- 783101

2: SHAH ALOM

EX-VICE-PRESIDENT OF ZILLA PARISHAD

GOALPARA

S/O- ISMAIL SHEIKH

VILL- CHENGPATA

P.O. BASHBARI

P.S. BAGUAN

DIST- GOALPARA (ASSAM)

PIN-783129

3: OSIM UDDIN AHMED

EX-ZILLA PARISHAD MEMBER OF NO. 16 BHASANIPARA ZILLA PARISHAD

CONSTITUENCY

S/O- LT INTAZ ALI

VILL-TIAPARA

P.O. JOYPUR BAZAR

P.S. GOALPARA RPS

DIST- GOALPARA (ASSAM)

PIN-783129

4: NASIM MORIOM AKTAR

EZ-ZILLA PARISHAD MEMBER NO 15

TAKIMARI ZILLA PARISHAD CONSTITUENCY

W/O- SHAH ALAM SHEIKH

VILL- TARANGAPUR

P.O. TULSIBARI P.S. LAKHIPUR DIST- GOALPARA ASSAM PIN- 783132

5: SUNDURI KHATUN



EX- ZILLA PARISHAD MEMBER NO 13 RAJMITA ZILLA PARISHAD

CONSTITUENCY

W/O- AZIZUR RAHMAN

VILL AND P.O. KATARIHARA

P.S. LAKHIPUR

DIST- GOALPARA

ASSAM

PIN-783132

6: BODIR UDDIN MOLLAH

EX-ZILLA PARISHAD MEMBER OF NO 10

AMBARI ZILLA PARISHAD CONSTITUENCY

S/O- LT MOSLEM UDDIN MOLLAH

VILL- AMBARI

P.O. AMBARI BAZAR

P.S. BAGUAN

DIST-GOALPARA

ASSAM

PIN-783129

VERSUS

THE STATE OF ASSAM AND 4 ORS.

REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

DISPUR

GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY- 37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN-783101

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

GOALPARA

DIST- GOALPARA

ASSAM

PIN-783101

Advocate for: MR. AFNU MOLLAH



Advocate for: SC

PNRD (R1

2

5) appearing for THE STATE OF ASSAM AND 4 ORS.

Linked Case: WP(C)/8568/2019

SHAHANARA BEGUM AND 10 ORS.

EX PRESIDENT OF 4 GOURNAGAR GAON PANCHAYAT

W/O- AMINUL HOQUE

VILL- SHALDHOWA

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN- 783132

2: MONIRUL HOQUE

EX-VICE-PRESIDENT OF 4 GOURNAGAR GAON PANCHAYAT

S/O- MOHIBAR RAHMAN

VIL- CHAIBARI MUSLIMPARA

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783132

3: MOZIA KHATUN

EX-MEMBER OF NO 3 SHALBARI PT-III UNIT

GOURNAGAR G.P.

W/O- JAHAN UDDIN

VILL- SHALBARI PT-III

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783132

4: MOMTAZ BEGUM

EX-MEMBER OF NO 4 SHALBARI PT. IV UNIT

GOURNAGAR G.P.

W/O- TOZAMMIL HOQUE

VILL- SHALBARI PT-IV

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA (ASSAM)

PIN-783132



5: MAJEDA KHATUN
EX MEMBER OF NO 5 SHAILDHOWA PT-I UNIT
GOURNAGAR G.P.
W/O- FOZOL HOQUE
VILL- SHAILDHOWA PT-I
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)

PIN- 783132

6: AFZALUR RAHMAN
EX MEMBER OF NO 6 SHAILDHOWA PT-II UNIT
GOURNAGAR G.P.
S/O- MONSER ALI
VILL- SHAILDHOWA PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

7: NUR ALOM SK
EX MEMBER OF NO 9 HALDIBARI UNIT
GOURNAGAR G.P.
S/O- AJIBAR RAHMAN
VILL- HALDIBARI PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

8: ABDUL LATIF
EX MEMBER OF NO 1 SHALBARI PT-I UNIT
GOURNAGAR G.P.
S/O- KOSER ALI
VILL- SHALBARI PT-I
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

9: MOFUZUL HOQUE EX MEMBER OF NO 7 CHOWKATALA PT-I UNIT GOURNAGAR G.P. S/O- SOLIM UDDIN VILL- CHOWKATALA PT-I P.O. GOURNAGAR P.S. LAKHIPUR DIST- GOALPARA (ASSAM)



PIN-783132

10: HAJERA BIBI
EX MEMBER OF NO 8 CHOWKATALA PT-II UNIT
GOURNAGAR G.P.
W/O- NOZMUL HOQUE
VILL- CHOWKATALA PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132

11: KHUKUMONI KHATUN
EX MEMBER OF NO 2 SHALBARI PT-II UNIT
GOURNAGAR G.P.
W/O- MOFIZUL HOQUE
VILL- SHALBARI PT-II
P.O. GOURNAGAR
P.S. LAKHIPUR
DIST- GOALPARA (ASSAM)
PIN- 783132
VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMMISSIONER TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. JURIPAR PANJABARI GHY-37
3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT. DISPUR

GHY-06 4:THE DY.

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN-783101

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

DIST- GOALPARA

ASSAM

PIN-783101

6:THE JALESWAR ANCHALIK PANCHAYAT



REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST-GOALPARA

ASSAM

PIN-783132

7:THE GOURNAGAR GAON PANCHAYAT

REP. BY THE SECY.

GOURNAGAR GAON PANCHAYAT UNDER JALESWAR ANCHALIK

PANCHAYAT

JALESWAR

P.O. GOURNAGAR

P.S. LAKHIPUR

DIST- GOALPARA

ASSAM

PIN-783132

Advocate for: MR. AFNU MOLLAH

Advocate for: SC

PNRD (R1

2

5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/5703/2020

PRAJALITA SONOWAL AND 56 ORS EX-PRESIDENT NO.7 BISHNUPUR G.P. WIFE OF SRI GAGEN HANDIQUE RESIDENT OF VILLAGE TANGAPARA KOIBATRA POST OFFICE JAMUGURI PANCHALI DISTRICT DHEMAJI ASSAM. PIN 787057

2: SRI BIPUL BARUAH

EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF SRI BUDHESWAR BARUAH RESIDENT OF VILLAGE GAHPURIA POST OFFICE BISHNUPUR DISTRICT- DHEMAJI ASSAM. PIN 787057

3: SRI. PARIMOL DAS

EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF LATE BANKIM DAS RESIDENT OF VILLAGE NO.3 BISHNUPUR



POST OFFICE BISHNUPUR DISTRICT- DHEMAJI ASSAM. PIN 787057

4: SMTI. JYOTSHNA BAIDYA
EX- MEMBER NO. 7 BISHNUPUR G.P.
WIFE OF SRI NARAYAN BOIDYA
RESIDENT OF VILLAGE DHARANI BASTI
POST OFFICE BISHNUPUR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

5: SMTI. DURGESWARI KHERKATORI EX- MEMBER NO.7 BISHNUPUR G.P. WIFE OF SRI ANANDA KHERKATORI RESIDENT OF VILLAGE LAKHI CHAPORI POST OFFICE BISHNUPUR DISTRICT- DHEMAJI ASSAM. PIN 787057

6: SRI. NIRMAL CHINTEY
EX- MEMBER NO. 7 BISHNUPUR G.P. SON OF LATE BALURAM CHINTEY
RESIDENT OF VILLAGE DIGHOLEMARI
POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

7: SRI DEBA LALUNG EX- PRESIDENT- NO.1 MORIDHOL G.P. SON OF LATE UDOI LALUNG RESIDENT OF VILLAGE KATHALGURI POST OFFICE MORIDHOL B.O. DISTRICT- DHEMAJI ASSAM. PIN- 787057

8: SMTI. JUNALI GOGOI EX-VICE-PRESIDENT NO.1 MORIDHOL G.P. WIFE OF SRI DIGANTA GOGOI RESIDENT OF VILLAGE MAJGAON POST OFFICE GUTUNG DISTRICT- DHEMAJI ASSAM. PIN 787057



9: SMTI. SWAPNAJYOTI (RUNI) BORGOHAIN BORUAH EX- MEMBER NO.1 MORIDHOL G.P. WIFE OF SRI NABA BORUAH

RESIDENT OF VILLAGE JAMUGURI

POST OFFICE MORIDHOL B.O. DISTRICT- DHEMAJI ASSAM. PIN- 787057

10: SMTI. BIDYAWATI LALUNG EX- MEMBER NO.1 MORIDHOL G.P. WIFE OF SRI ADITYA LALUNG RESIDENT OF VILLAGE KATHALGURI POST OFFICE MORIDHOL B.O. DISTRICT- DHEMAJI ASSAM. PIN- 787057

11: SRI. MONTU LALUNG EX- MEMBER NO.1 MORIDHOL G.P. SON OF SRI TANU LALUNG

RESIDENT OF VILLAGE KHAJUNA

POST OFFICE MORIDHOL B.O. DISTRICT- DHEMAJI ASSAM. PIN- 787057

12: SMTI. MANJULA LALUNG EX- MEMBER NO.1 MORIDHOL G.P. WIFE OF SRI BOGA LALUNG

RESIDENT OF VILLAGE 1 NO. NAGAON POST OFFICE MORIDHOL B.O. DISTRICT- DHEMAJI ASSAM. PIN- 787057

13: SMTI. RANUMAI GOGOI BURAGOHAIN EX- MEMBER NO1 MORIDHOL G.P. WIFE OF SRI JOGESWAR BURAGOHAIN

RESIDENT OF VILLAGE NAHARANI POST OFFICE PERA BARI B.O. DISTRICT- DHEMAJI



ASSAM. PIN- 787057

14: SMTI. DIPAMONI GOHAIN
EX- MEMBER NO.1 MORIDHOL G.P.
WIFE OF SRI NANDESWAR GOHAIN
RESIDENT OF VILLAGE GUTUNG NAPAM
POST OFFICE GUTUNG
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

15: SMTI. NAYANMONI CHUTIA EX- MEMBER NO.1 MORIDHOL G.P. WIFE OF SRI PHONEDHOR CHUTIA RESIDENT OF VILLAGE JUKTOL POST OFFICE GUTTUNG B.O DISTRICT- DHEMAJI ASSAM. PIN- 787057

16: SMTI. LANJITA BRAHMA KAKATI EX-VICE-PRESIDENT NO.9 HATIGARH G.P. WIFE OF SRI KANDARPA KAKATI RESIDENT OF VILLAGE NALANIPAM POST OFFICE DHEMAJI DISTRICT- DHEMAJI ASSAM. PIN- 787057

17: SMTI. BANDANA PEGU EX-VICE-PRESIDENT NO. 9 HATIGARH G.P. WIFE OF SRI DILIP PEGU RESIDENT OF VILLAGE NALAMUKH POST OFFICE JAIDHAL CHARIALI DISTRICT- DHEMAJI ASSAM. PIN- 787057

18: SMTI. BANAMALI BORAH EX- MEMBER NO.9 HATIGARH G.P. WIFE OF SRI ARUN BORAH RESIDENT OF VILL CHENGALI PATHAR POST OFFICE JAIDHAL CHARIALI DISTRICT- DHEMAJI ASSAM. PIN- 787057

19: SRI. BRAJEN BHARALI EX- MEMBER NO. 9 HATIGARH G.P.



SON OF SRI JUGEN BHARALI RESIDENT OF VILLAGE BHARALICHUK POST OFFICE DHEMAJI

DISTRICT- DHEMAJI ASSAM. PIN- 787057

20: SMTI. JURI BORSAIKIA
EX- MEMBER NO. 9 HATIGARH G.P.
WIFE OF LATE BHUGESWAR BORSAIKIA RESIDENT OF VILL HATIGARH
DHUNAGURI
POST OFFICE HATIGARH
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057

21: SRI. DEVAKANTA DIHINGIA EX- MEMBER NO.9 HATIGARH G.P. SON OF LATE BIHURAM DIHINGIA

RESIDENT OF VILLAGE DIHINGIA BLOCK POST OFFICE JIADHOL CHARIALI DISTRICT- DHEMAJI ASSAM. PIN- 787057

22: SMTI RANJANA SAIKIA SONOWAL EX- VICE PRESIDENT NO.3 ARADHOL G.P. WIFE OF SRI GIRENDRA SONOWAL RESIDENT OF VILLAGE BOGORI BIL POST OFFICE ARADHOL DISTRICT- DHEMAJI ASSAM. PIN 787057

23: SRI MANAB JYOTI BHUYAN EX- MEMBER NO. 3 ARADHOL G.P. (NO. 8 NAGA-KHALIA CONSTITUENCY) SON OF SRI DHUBANANDA BHUYAN VILLAGE POST OFFICE NAGAKHALIA DISTRICT- DHEMAJI ASSAM. PIN 787057

24: SMTI KUNJALATA SONOWAL EX- MEMBER NO. 3 ARADHOLI G.P. (NO. 2 DIHINGIA CONSTITUENCY)



WIFE OF SRI KHAGEN KONWAR RESIDENT OF VILLAGE 2 NO. DIHINGIA GAON POST OFFICE ARADHOL DISTRICT- DHEMAJI ASSAM. PIN- 787057

25: SMTI LILIMILI KACHARI SONOWAL EX- MEMBER NO.3 ARADHOL G.P.

(NO. 5 BORGAON CONSTITUENCY) WIFE OF SRI SAITYA SONOWAL RESIDENT OF VILLAGE BORGAON POST OFFICE ARADHOL DISTRICT- DHEMAJI ASSAM. PIN 787057

26: SMTI RUPAMONI DIHINGIA (BORGOHAIN) EX- MEMBER NO. 3 ARADHOL G.P. WIFE OF SRI DHORMESWAR BORGOHAIN RESIDENT OF VILLAGE BORPATORIA POST OFFICE DHEMAJI. DISTRICT- DHEMAJI ASSAM. PIN 787057

27: SMTI MONIKA SONOWAL EX- MEMBER NO. 3 ARADHOL G.P. WIFE OF SRI BHAI SONOWAL RESIDENT OF VILLAGE SINAICHUK POST OFFICE ARADHAL DISTRICT- DHEMAJI ASSAM. PIN 787057

28: SMTI RINA GOGOI BARUAH
EX-PRESIDENT NO.10 SOMORA JAN G.P. WIFE OF SRI CHIRON BARUAH
RESIDENT OF VILLAGE PANITOLA
POST OFFICE SAMARA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

29: SRI. PRANAB JYOTI BORAH EX- VICE-PRESIDENT NO. 10 SOMORA JAN G.P. SON OF SRI ROBI BORAH RESIDENT OF VILLAGE NO.10 NALANIPAM



POST OFFICE JIADHOL DISTRICT- DHEMAJI ASSAM. PIN 787057

30: SMTI. RESHMA HAZARIKA
EX- MEMBER NO. 10 SOMORA JAN G.P. WIFE OF SRI PABAN HAZARIKA
RESIDENT OF VILLAGE 9 NO. GOROIMARI
POST OFFICE SAMARA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

31: SMTI. NAMALI SAIKIA
EX- MEMBER NO. 10 SOMORA JAN G.P. WIFE OF SRI PRABIN SAIKIA
RESIDENT OF VILLAGE 8 NO. GOROIMARI
POST OFFICE SOMORA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

32: SMTI. PURABI SONOWAL CHETIA
EX- MEMBER NO. 10 SAMARAJAN G.P. WIFE OF SRI REBOTI CHETIA
RESIDENT OF VILLAGE 9NO. HECHULI AHOM GAON
POST OFFICE JIADHOL
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

33: SRI KAMAL GOGOI EX- MEMBER NO. 10 SOMORA JAN G.P. SON OF SRI CHENIRAM GOGOI RESIDENT OF VILLAGE NO. 3 CHANGMAI DOLONI POST OFFICE SOMORA JAN DISTRICT- DHEMAJI ASSAM. PIN 787026

34: SMTI. NIRU GOGOI
EX- MEMBER NO. 10 SOMORA JAN G.P.
SON OF SRI BITUL GOGOI
RESIDENT OF VILLAGE NO. 5 KEKURI AHOM GAON
POST OFFICE SOMORA JAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

35: SRI. SUSEN SAIKIA EX- MEMBER NO. 10 SAMARAJAN G.P.



SON OF SRI KAMAL SAIKIA RESIDENT OF VILLAGE 4 NO. PANITOLA POST OFFICE SAMARAJAN DISTRICT- DHEMAJI ASSAM. PIN 787026

36: SMTI. RINKUMANI CHUTIA EX- MEMBER NO. 10 SAMARAJAN G.P. WIFE OF SRI JITEN CHUTIA RESIDENT OF VILLAGE 1 NO. CHENGAPUR POST OFFICE SAMARAJAN DISTRICT- DHEMAJI ASSAM. PIN 787026

37: SRI. KULA SONOWAL
EX- MEMBER NO. 10 SAMARAJAN G.P.
SON OF SRI GHANASHYAM SONOWAL
RESIDENT OF VILLAGE 6NO. GOROIMARI BLOCK
POST OFFICE SAMARAJAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787026

38: SMTI. REKHA HAZARIKA
EX- MEMBER 10 NO. SOMORA JAN G.P. WIFE OF SRI PABAN HAZARIKA
RESIDENT OF VILLAGE GOROIMARI PADAI CHUK
POST OFFICE CHAMARAJAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

39: SRI. SURENDRA SAIKIA
EX-VICE PRESIDENT NO. 14 BATGHARIA G.P.
SON OF LATE LALI RAM SAIKIA
RESIDENT OF VILLAGE NO. 1 GHEYARI
POST OFFICE JIADHOL CHARIALI
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

40: SMTI. NIRUPRABHA DEKA BORUAH EX- MEMBER NO. 14 BATGHARIA G.P. WIFE OF SRI KUMUD DEKA BORUAH RESIDENT OF VILLAGE BUTIKUR TINIALI POST OFFICE KACHARI PATHAR DISTRICT- DHEMAJI



ASSAM. PIN 787057

41: SMTI DIPALI SONOWAL CHANGMAI EX- MEMBER NO. 14 BATGHARIA G.P. WIFE OF SRI PANKAJ CHANGMAI RESIDENT OF VILLAGE BORDHEKERA POST OFFICE KACHARI PATHAR DISTRICT- DHEMAJI ASSAM. PIN 787057

42: SMTI SONMAI SAIKIA EX- MEMBER 14 NO. BATGHARIA G.P. WIFE OF SRI SUREN SAIKIA RESIDENT OF VILLAGE SINGIMARI POST OFFICE BATGHORIA DISTRICT- DHEMAJI ASSAM. PIN 787057

43: SMTI DIPALI SONOWAL EX- MEMBER 14 NO. BATGHARIA G.P. WIFE OF SRI KAMAL SONOWAL RESIDENT OF VILLAGE KEKUWARI CHUK POST OFFICE BATGHORIA DISTRICT- DHEMAJI ASSAM. PIN 787057

44: SRI BIREN HAZARIKA
EX- MEMBER 14 NO. BATGHARIA G.P.
SON OF SRI CHENIRAM HAZARIKA
RESIDENT OF VILLAGE HATI PORA
POST OFFICE KACHARI PATHAR
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

45: SMTI MANJUMONI CHELENG DAFLARI EX- MEMBER 14 NO. BATGHARIA G.P. WIFE OF SRI DURNA KANTA DAFLARI RESIDENT OF VILLAGE AMULGURI POST OFFICE JIADHOL CHARIALI DISTRICT- DHEMAJI ASSAM. PIN 787057



46: SRI. NITYANANDA SONOWAL EX- MEMBER 14 NO. BATGHARIA G.P. SON OF SRI MOHAN SONOWAL RESIDENT OF VILLAGE NO. 2 GHEYARI POST OFFICE JIADHOL CHARIALI DISTRICT- DHEMAJI ASSAM. PIN 787057

47: SMTI. MANU SAIKIA
EX- MEMBER 14 NO. BATGHARIA G.P.
WIFE OF SRI PURNANANDA DOWARI
RESIDENT OF VILLAGE BATGHORIA THAKARAGURI
POST OFFICE BATGHORIA
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

48: SMTI. DIPA SONOWAL EX- MEMBER NO.14 BATGHARIA G.P. WIFE OF SRI ANIRAM SONOWAL RESIDENT OF VILLAGE MAJGAON POST OFFICE BATGHORIA DISTRICT- DHEMAJI ASSAM. PIN 787057

49: SRI. SACHANKA GOGOI
EX- PRESIDENT NO. 12 NARUA THAN G.P.
SON OF SRI CHENIRAM GOGOI
RESIDENT OF VILLAGE NO. 1 NARUATHAN
POST OFFICE NARUATHAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

50: SRI. BHARAT CHUTIA
EX- MEMBER NO. 12 NARUATHAN G.P.
SON OF LATE GUNEDHAR CHUTIA
RESIDENT OF VILLAGE NO.1 NARUATHAN
POST OFFICE NARUATHAN
DISTRICT- DHEMAJI
ASSAM.
PIN 787057

51: SRI. KARGESWAR SONOWAL EX- MEMBER NO.12 NARUATHAN G.P. SON OF LATE JUGE SONOWAL



RESIDENT OF VILLAGE LUWMURI POST OFFICE NARUATHAN DISTRICT- DHEMAJI ASSAM. PIN 787057

52: SMTI PUNIYAMAI DUTTA EX- MEMBER NO. 12 NARUATHAN G.P. WIFE OF SRI AJIT DUTTA RESIDENT OF VILLAGE NO. 2 NARUATHAN POST OFFICE NARUATHAN DISTRICT- DHEMAJI ASSAM. PIN 787057

53: SMTI. SARUBHANI BORA KALITA EX-VICE-PRESIDENT NO. 8 UTTAR DHEMAJI G.P. WIFE OF SRI DILIP KALITA R/O- VILLAGE SANTIPUR MAJGAON POST OFFICE JAMUGURI PANCHALI DISTRICT- DHEMAJI ASSAM. PIN- 787057

54: SMTI. RESHMA CHUBBA EX- MEMBER NO.8 UTTAR DHEMAJI G.P. WIFE OF SRI PREM BAHADUR CHUBBA R/O- VILLAGE SANTIPUR TANGANAPARA

POST OFFICE JAMUGURI PANCHALI DISTRICT- DHEMAJI ASSAM. PIN- 787057

55: SRI. LIKHAN KALITA EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. SON OF SRI LATE DUTIRAM KALITA R/O-VILLAGE BISHNUPUR KALITA GAON

POST OFFICE JAMUGURI PANCHALI DISTRICT- DHEMAJI ASSAM. PIN- 787057

56: SMTI. PRIYANKA KARDONG NGATEY EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. WIFE OF SRI DIBYAJYOTI NGATEY



VILLAGE ADIKOLIA

POST OFFICE JAMUGURI PANCHALI DISTRICT- DHEMAJI ASSAM. PIN- 787057

57: SMTI. SONGITA NARAH
EX- MEMBER NO. 8 UTTAR DHEMAJI G.P. (NO. 5 SANTIPUR RONGANADI
CONSTITUENCY)
WIFE OF SRI BISHNURAM NARAH
VILLAGE SANTIPUR RANGANOI
POST OFFICE JAMUGURI PANCHALI
DISTRICT- DHEMAJI
ASSAM.
PIN- 787057
VERSUS

THE STATE OF ASSAM AND 14 ORS REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT DISPUR GUWAHATI-781006.

2:THE COMMISSIONER
TO THE GOVERNMENT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT
PANJABARI
GUWAHATI-781037
3:THE COMMISSIONER AND SECRETARY
TO THE GOVERNMENT OF ASSAM
FINANCE DEPARTMENT
DISPUR
GUWAHATI-781006

4:THE DEPUTY COMMISSIONER DHEMAJI ASSAM

DISTRICT- DHEMAJI ASSAM.

PIN- 787057

5:THE CHIEF EXECUTIVE OFFICER DHEMAJI ZILLA PARISHAD

DHRMAJI CHARIALI DHEMAJI

NH 52 DHEMAJI



ASSAM
PIN 787057
6:THE BLOCK DEVELOPMENT OFFICER
DHEMAJI DEVELOPMENT BLOCK DHEMAJI ASSAM 787057
7:THE SECRETARY
BISHNUPUR GAON PANCHAYAT

BISHNUPUR

DISTRICT DHEMAJI ASSAM. PIN 787057 8:THE SECRETARY MORIDHOL GAON PANCHAYAT

MORIDHAL

DISTRICT DHEMAJI ASSAM. PIN-787057 9:THE SECRETARY HATIGARH GAON PANCHAYAT

HATIGARH

DISTRICT DHEMAJI ASSAM. PIN-787057 10:THE SECRETARY ARADHOL GAON PANCHAYAT

ARADHAL

DISTRICT DHEMAJI ASSAM. PIN-787057 11:THE SECRETARY CHAMARAJAN GAON PANCHAYAT

CHAMARAJAN

DISTRICT DHEMAJI ASSAM. PIN-787057 12:THE SECRETARY BATGHARIA GAON PANCHAYAT

BATGHARIA



DISTRICT DHEMAJI ASSAM. PIN-787057 13:THE SECRETARY NARUATHAN GAON PANCHAYAT

NARUATHAN

DISTRICT DHEMAJI ASSAM. PIN-787057 14:THE SECRETARY UTTAR- DHEMAJI GAON PANCHAYAT

UTTAR DHEMAJI

DISTRICT DHEMAJI ASSAM. PIN-787057 15:THE SECRETARY BISHNUPUR GAON PANCHAYAT

BISHNUPUR

DISTRICT DHEMAJI ASSAM. PIN-787057

Advocate for: MR. M K BORO

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 14 ORS

Linked Case : WP(C)/627/2021

CHITRA MALI AND 6 ORS
PRESIDENT
CHAYANI BARDUAR ANCHALIK PANCHAYAT
C/O- KHARGESWAR MALI
R/O- VILL- SONTLA
P.O. MIRZA
DIST.- KAMRUP (R)
ASSAM

2: DIPALI DAS VICE-PRESIDENT



CHAYANI BARDUAR ANCHALIK PANCHAYAT C/O- A. DAS R/O- VILL- SARPARA P.O. BIJAYNAGAR DIST.- KAMRUP (R) ASSAM

3: HEMLATA KALITA
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
C/O- A. KALITA
R/O- VILL AND P.O. MIRZA
DIST.- KAMRUP (R)
ASSAM

4: CHANDRA MITA KALITA
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
C/O- ASHOK KALITA
R/O- VILL- PARLLY
P.O. PALASHBARI
DIST.- KAMRUP (R)
ASSAM

5: DHIRA RANI DAS AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT W/O- SRI MADHAB CH. DAS R/O- VILL- PARAKUCHI P.O. MONIARI TINIALI DIST.- KAMRUP (R) ASSAM

6: PRADIP GOSWAMI AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT S/O- LT. C.K.GOSWAMI R/O- VILL AND P.O. AMRENGA DIST.- KAMRUP (R) ASSAM

7: DIGANTA TALUKDAR
AP MEMBER CHAYANI BARDUAR ANCHALIK PANCHAYAT
S/O- LT. UMESH CH. TALUKDAR
R/O- VILL AND P.O. BONGARA
DIST.- KAMRUP (R)
ASSAM
VERSUS

THE STATE OF ASSAM AND 5 ORS REP. BY THE COMM. AND SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.



DISPUR GHY-6

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-6

3:THE DIRECTOR OF PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY-37

4:THE DY. COMMISSIONER

KAMRUP (R)

ASSAM

5:THE CHIEF EXECUTIVE OFFICER

KAMRUP ZILLA PARISHAD

KAMRUP

ASSAM

6:THE EXECUTIVE OFFICER CUM BLOCK DEVELOPMENT OFFICER

CHAYANI BARDUAR DEVELOPMENT BLOCK

JHAROBARI

KAMRUP

ASSAM

Advocate for: MR. N UPADHAYAY

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 5 ORS

Linked Case: WP(C)/6537/2019

DELZAN KHATUN AND 37 ORS. W/O- ANOWAR HUSSAIN P.O. AND P.S.- CHUNARI DIST. GOALPARA BLOKC- LAKHIPUR G.P. LAKHIPUR PIN 783129.

2: SOBIA KHATUN

PRESIDENT

ROUKHOWA GAON PANCHAYAT

W/O- ABU SAMA MANDAL

R/O- ROWKHOWA BHOLLA PNC

P.O. - ROWKHOWA

G.P. ROWKHOWA



DIST.- GOALPARA.

3: REZIA KHATUN W/O- JOHIRUL ISLAM VILL. LATIBARI P.O. ROWKHOWA G.P. ROWKHOWA DIST.- GOALPARA (ASSAM).

4: FULMONI BEGUM G.P. MEMBER W/O- CHANOBAR HUSSAIN VILL. JOYBHUM P.O. AND G.P. CHUNARI DIST- GOALPARA.

5: BIDAY MANDAL G.P. MEMBER S/O- SIRAJ MANDAL VILL. KHUDROPOITARI P.O. JOYBHUM G.P. CHUNARI DIST.- GOALPARA.

6: ABDUL KHALEK MEMBER. S/O- MANNAF ALI VILL. JOYBHUM P.O. AND G.P. CHUNARI DIST.- GOALPARA.

7: MONJILA KHATUN D/O- AMJAD ALI VILL. LEZAM P.O. AND G.P. CHUNARI DIST.- GOALPARA.

8: MOFIDUL ISLAM A.P. MEMBER S/O- JOBBAR ALI VILL. THAILAPARA P.O. AND G.P. ROWKHOWA DIST.- GOALPARA.

9: MONIJA KHATUN G.P. MEMBER W/O- GIAS UDDIN VILL. JAMIRABARI P.O. AND G.P. ROWKHOWA



DIST. GOALPARA (ASSAM).

10: MOINAJA KHATUN G.P. MEMBER W/O- BAKKAR ALI VILL.- KISTOMONI P.O. AND G.P. ROWKHOWA DIST. GOALPARA (ASSAM).

11: SORBESH ALI G.P. MEMBER S/O- CHALIMUDDIN VILL. ROWKHOWA RBNC PART-I P.O. AND G.P. ROWKHOWA DIST.- GOALPARA (ASSAM).

12: HANUFA KHATUN G.P. MEMBER W/O- AJAD ALI VILL. SALMARA P.O. AND G.P. ROWKHOWA DIST.- GOALPARA (ASSAM).

13: ROUSHANARA BEGUM EX. PRESIDENT 23 NO. AOLATOLI G.P.) W/O- ABDUL HUSSAIN VILL. BAMIAPARA P.O. MESERVITA DIST.- GOALPARA (ASSAM) PIN- 783129.

14: ABDUL HOQUE EX. VICE PRESIDENT 23 NO. AOLATOLI G.P.) S/O- HOSEN ALI MONDAL VILL. AND P.O. MESERVITA DIST. GOALPARA (ASSAM) PIN- 783129.

15: MOMENA KHATUN
3 NO. AOLATOLI UNIT MEMBER
W/O- NUR ISLAM
VILL. SONAMOYCEE
P.O. AOLATOLI
DIST- GOALPARA (ASSAM)
G.P.- AOLATOLI
PIN- 783129.



16: HAJERA KHATUN UNIT MEMBER W/O AKSED ALI VILL. KURSHAKATI P.O. AND G.P. AOLATOLI DIST- GOALPARA (ASSAM) PIN- 783129.

17: RAHELA KHATUN UNIT MEMBER 4 NO. AOLATOLI (KHA) W/O MANIK ALI MANDAL VILL. PUB SIMULBARI P.O. AND G.P. AOLATOLI DIST. GOALPARA (ASSAM) PIN- 783129.

18: RAMICHA KHATUN UNIT MEMBER NO. 5 SONATURTOL (KHA) W/O. SHAHA ALOM VILL. SONALURTOL P.O. MESERVITA DIST. GOALPARA (ASSAM) PIN- 783129.

19: OMOR ALI SHEIKH 10 NO. BORDOL UNIT MEMBER S/O- MONSER ALI VILL. BORDOL P.O. MESERVITA DIST. GOALPARA (ASSAM). PIN 783129.

20: JARIMAN NESSA 8 NO. UNIT MEMBER AOLATOLI G.P. W/O. HAFEJ UDDIN SHEIKH VILL. AND P.O. AOLATOLI DIST- GOALPARA (ASSAM) PIN- 783129.

21: ABDUR REZZAK G.P. MEMBER S/O- NASIR UDDIN VILL. NIZ KURSHAKATA P.O. AND GP- AOLATOLI DIST. GOALPARA (ASSAM). PIN- 783129.



22: BULURINDA SANGMA G.P. MEMBER W/O- KESON SANGMA VILL. JHORKA P.O. PANISALI DIST- GOALPARA (ASSAM) G.P. JOYRAMKUCHI PIN- 783129.

23: SEJANI MARAK G.P. MEMBER W/O- PISTEN MARAK VILL. KHARIAPARA P.O. PHANISHALI DIST.- GOALPARA (ASSAM) G.P. JOYRAMKUCHI PIN NO.- 783129.

24: BHARATI BORO S/O- JITENDRA BORO VILL. AND P.O. AND G.P. JOYRAMKUCHI DIST.- GOALPARA (ASSAM). POM- 783129.

25: PRAKASH BASUMATARY
PRESIDENT
PHUKURIPARA G.P.
S/O- LT. BHADRESWAR BASUMATARY
VILL. KASHIBARI
P.O. BESORKONA
DIST.- GOALPARA (ASSAM)
PIN- 783129.

26: JONAK BASUMATARY
MEMBER
PUKHURIA
G.P.
S/O- LT. JAYACHANDRA BASUMATARY
VILL. PUKHURIPARA
P.O. BESORKONA
DIST. GOALPARA (ASSAM)
PIN- 783129.

27: PURNIMA KOCH MEMBER PUKHURIPARA G.P. W/O- MANARANJAN KOCH VILL. AND P.O. DEONAPARA DIST.- GOALPARA (ASSAM) PIN- 783129.



28: HOSEN ALI
MEMBER
ROWKHOWA G.P.
S/O- ABDUL AJIJ
VILL. ROWKHOWA
PART-II
P.O. ROWKHOWA
DIST.- GOALPARA (ASSAM)
PIN- 783129.

29: ABDUS SALAM MEMBER ROWKHOWA G.P. S/O- HAJI ALTAF HUSSAIN VILL. THAILAPARA P.O. ROWKHOWA DIST. GOALPARA (ASSAM) PIN- 783129.

30: ABDUL HAKIM MOLLAH MEMBER ROWKHOWA G.P. S/O- ABED ALI MOLLAH VILL. JAMIRABARI P.O. ROWKHOWA DIST- GOALPARA (ASSAM) PIN- 783129.

31: UTALA BARMAN PRESIDENT- DHAMAR G.P. S/O- TILAK BARMAN VILL. MEDHIPARA PART-II P.O. NIDANPUR DIST- GOALPARA (ASSAM) PIN- 783129.

32: KAMALA KANTA HAJONG VICE PRESIDENT DHAMAR G.P. S/O- JAGDISH HAJONG VILL. AND P.O. DHAMAR DIST. GOALPARA (ASSAM) PIN-783129.

33: RAHELA KHATUN MEMBER AOLATOLI G.P.



W/O. MANIK ALI MONDAL VILL. AND P.O. AOLATOLI DIST. GOALPARA (ASSAM) PIN- 783129.

34: NURUL ISLAM MEMBER AOLATOLI G.P. S/O- ASMAT ALI VILL. KAZIPOTA P.O. LAKHIPUR DIST.- GOALPARA (ASSAM) PIN- 783129.

35: JAHANARA KHATUN MEMBER ROUKHOWA G.P. W/O- HAMIDUL ISLAM VILL. ROWKHOWA BALLAPURI P.O. ROWKHOWA DIST.- GOALPARA (ASSAM) PIN- 783129.

36: ABDUR RAHIM MONDAL MEMBER AOLATOLI G.P. S/O- ABU BAKKAR SIDDIQUE VILL. SONALURTOL (BANIAPARA) P.O. MESERVITA DIST.- GOALPARA (ASSAM) PIN- 783129.

37: MAHA ALAM
MEMBER
ROWKHOWA G.P.
S/O- SAMSUL HOQUE
VILL. ROUKHOWA RBNC PART-II
P.O. ROUKHOWA
DIST- GOALPARA (ASSAM)
PIN- 783129.

38: SOFIDUR AHMED PRESIDENT FARINGAPARA G.P. S/O- KAZIM UDDIN AHMED VILL. MADHYA SIMULBARI P.O. AOLATOLI DIST.- GOALPARA (ASSAM)



PIN- 783129. VERSUS

THE STATE OF ASSAM AND 3 ORS.
REP. BY THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND R.D. DEPTT.
DISPUR
GHY.- 781006.

2:THE COMMISSIONER
PANCHAYAT AND R.D. DEPTT.
ASSAM
JURIPAR
GUWAHATI- 781037.
3:THE DEPUTY COMMISSIONER
GOALPARA
DIST- GOALPARA (ASSAM)
PIN- 783101.
4:THE BLOCK DEVELOPMENT OFFICER
LAKHIPUR
P.O. AND P.S. LAKHIPUR
DIST- GOALPARA
PIN- 783129.

Advocate for: MR. A ROSHID

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 3 ORS.

Linked Case: WP(C)/399/2021

DIPAK BARMAN AND 8 ORS. S/O. LT. KARRNA RAM BARMAN VILL. 2 NO. NAPTIPARA P.O. BARNIBARI DIST. NALBARI ASSAM.

2: BASIRAN NESSA W/O. TOMSER ALI VILL. KALARCHAR P.O. KALACHAR DIST. NALBARI ASSAM.

3: TASLIMA BEGAM W/O. RAFIUL HAQUE



VILL. AND P.O. LAWTOLA DIST. NALBARI ASSAM.

4: DIPANJALI BARMAN (TALUKDAR) W/O. TROYLOKYA TALUKDAR VILL. JOYSAGAR P.O. BARTALA DIST. NALBARI ASSAM.

5: MORIAN NESSA W/O. LALMAHMUD ALI VILL. AND P.O. BHANGNAMARI DIST. NALBARI ASSAM.

6: GOL SHAHANAS KHANAM W/O. NURUL HAQUE CHOUDHURY VILL. DAMDAMA PATHER P.O. RAMPUR DIST. NALBARI ASSAM.

7: FATIK ALI S/O. TOMEJUDDIN VILL. AND P.O. KANDHBARI DIST. NALBARI ASSAM.

8: MAILA RAM BORO S/O. AINA RAM BORO VILL. AND P.O. LACHIMA DIST. NALBARI ASSAM.

9: NABA KUMAR NATH S/O. LT. RABINDRA NATH VILL. AND P.O. DOULASAL DIST. NALBARI ASSAM. VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE COMM. AND SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT
DISPUR
GUWAHATI-06.



2:COMMISSIONER AND SECRETARY
TO THE GOVT. OF ASSAM
FINANCE DEPTT.
JANATA BHAWAN
DISPUR
GUWAHATI-06
ASSAM.
3:COMMISSIONER

DEPTT. OF PANCHAYAT AND RURAL DEVELOPMENT GOVT. OF ASSAM PANJABARI JURIPAR GUWAHATI-37 ASSAM. 4:ASSAM STATE ELECTION COMMISSION

ASSAM REP. BY ITS COMMISSIONER HOUSE FED COMPLEX DISPUR GUWAHATI-06. 5:DEPUTY COMMISSIONER

NALBARI DIST. NALBARI ASSAM. 6:CHIEF EXECUTIVE OFFICER

NALBARI ZILLA PARISHAD
NALBARI
ASSAM.
7:BLOCK DEVELOPMENT OFFICER
BARKHETRI BLOCK
MUKALMUA
P.O. MUKALMUA
P.S. MUKALMUA
DIST. NALBARI
ASSAM.

Advocate for : DR. P K GOSWAMI

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/470/2021



SHORIFUL ISLAM AND 8 ORS
EX-PRESIDENT OF 2 JALESWAR GAON PANCHAYAT
S/O- LT. NIZAM UDDIN AHMED
VILL- BONNYAGURI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

2: MOMOTAZ BEGUM EX-VICE-PRESIDENT OF 2 JALESWAR GAON PANCHAYAT W/O- ANOWAR HUSSAIN VILL- JALESWAR BIL (KHA) P.O. JALESWAR P.S. LAKHIPUR DIST.- GOALPARA (ASSAM) PIN- 783132

3: FOZOR ALI
EX-MEMBER OF NO 1 TANGVITA UNIT
JALESWAR G.P.
S/O- LT. BOLIMAMUD
VILL- TANGVITA
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

4: REKHA BEGUM
EX-MEMBER OF NO 2 SATVENDI UNIT
JALESWAR G.P.
W/O- LT. REZAUL KARIM
VILL- UTTAR SATVENDI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

5: MORJINA KHATUN
EX-MEMBER OF NO 3 JALESWAR BIL (KA) UNIT
JALESWAR G.P.
W/O- MOYAN UDDIN
VILL- JALESWAR BIL (KA)
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132



6: RAHIM UDDIN
EX-MEMBER OF NO 6 BAMUNIRVITA UNIT
JALESWAR G.P.
S/O- LT. MUJAFAR ALI
VILL- BAMUNIRVITA
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

7: NURUL HOQUE
EX-MEMBER OF NO 7 BHALUKMARI UNIT
JALESWAR G.P.
S/O- LT. GOLAM HUSSAIN MOLLAH
VILL- BHALUKMARI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

8: ASMA KHATUN
EX-MEMBER OF NO 8 TAKIMARI UNIT
JALESWAR G.P.
W/O- ANOWAR HUSSAIN
VILL- TAKIMARI
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783132

9: HAYAT ALI
EX-MEMBER OF NO 9 TARIYARVITA UNIT
JALESWAR G.P.
S/O- LT. HATEM ALI
VILL- TARIYARVITA
P.O. JALESWAR
P.S. LAKHIPUR
DIST.- GOALPARA (ASSAM)
PIN- 783330
VERSUS

THE STATE OF ASSAM AND 6 ORS REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. DISPUR GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM



PANCHAYAT AND RURAL DEVELOPMENT DEPTT.

JURIPAR

PANJABARI

GHY-37

3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM

FINANCE DEPTT.

DISPUR

GHY-06

4:THE DY. COMMISSIONER

GOALPARA

ASSAM

PIN-783101

5:THE CHIEF EXECUTIVE OFFICER

GOALPARA ZILLA PARISHAD

DIST.- GOALPARA

ASSAM

PIN-783101

6:THE JALESWAR ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER-CUM-BLOCK DEVELOPMENT OFFICER

JALESWAR DEVELOPMENT BLOCK

P.O. KATARIHARA

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN-783132

7:THE 2 NO JALESWAR GAON PANCHAYAT

REP. BY THE SECY.

JALESWAR GAON PANCHAYAT UNDER JALESWAR ANCHALIK PANCHAYAT

JALESWAR

P.O. JALESWAR

P.S. LAKHIPUR

DIST.- GOALPARA

ASSAM

PIN-783132

Advocate for: MR. AFN U MOLLAH

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case: WP(C)/7950/2019

JANAB ALI AND 8 ORS.

(WARD MEMBER

BARCHAPORI GP) S/O- LT ABDUL BAREK

VILL AND P.O. GOROIMARI PATHER

P.S. BHELOWGURI



DIST- MORIGAON (ASSAM) PIN- 782126

2: RENUKA KHATUN (WARD MEMBER BARCHAPORI GP) W/O- RUFUL AMIN VILL- BHAJAKHAITI PATHER P.O. DOLOIGAON P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126

3: ABU HANIFA (VICE PRESIDENT BARCHAPORI GP) S/O- LT ALI AKBAR VILL- BARCHAPORI P.O. GOROIMARI PATHER P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126

4: RENUWARA BEGUM (WARD MEMBER BARCHAPORI GP) W/O- NURUL HOQUE VILL- BHAJAKHAITI PATHER P.O. DOLOIGAON P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126

5: MONUWARA BEGUM (WARD MEMBER BARCHAPORI GP) W/O- NURMAHAMMAD VILL- BARCHAPORI P.O. GOROIMARI PATHER P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126

6: ATABUR RAHMAN (WARD MEMBER BARCHAPORI GP) S/O- LT MAHTAB UDDIN VILL- BARCHAPORI P.O. GOROIMARI PATHER P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126



7: JESMINA BEGUM (WARD MEMBER BARCHAPORI GP) W/O- HAZRAT ALI VILL- BARCHAPORI P.O. GOROIMARI PATHER P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126

8: MAJEDA KHATUN (WARD MEMBER BARCHAPORI GP) W/O-JULHAS ALI VILL- CHITALMARI PATHER P.O. DOLOIGAON P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126

9: ABDUL WAHAB (WARD MEMBER BARCHAPORI GP) S/O- LT ABDUL MUTALIB VILL- BHAJAKHAITI GAON P.O. GOROIMARI PATHER P.S. BHELOWGURI DIST- MORIGAON (ASSAM) PIN- 782126 VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY
PIN- 781006

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT.
DISPUR
GHY-06
3:THE COMMISSIONER
PANCHAYAT AND RURAL DEVELOPMENT
ASSAM
JURIPAR
GHY-37
4:THE DY. COMMISSIONER
MORIGAON
P.O. AND P.S. MORIGAON
DIST- MORIGAON (ASSAM)



PIN- 782105 5:THE BLOCK DEVELOPMENT OFFICER MOIRABARI DEVELOPMENT BLOCK P.O. AND P.S. MOIRABARI DIST- MORIGAON (ASSAM) PIN-782126 **6:THE PRESIDENT** BARCHAPORI GAON PANCHAYAT P.O. GOROIMARI PATHER P.S. BHELOWGURI **DIST- MORIGAON (ASSAM)** PIN-782126 7:THE SECRETARY BARCHAPORI GAON PANCHAYAT P.O. GOROIMARI PATHER P.S. BHELOWGURI **DIST- MORIGAON (ASSAM)** PIN-782126

Advocate for: MR. M K HUSSAIN

Advocate for: SC

PNRD (R1

3

5TO7) appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: WP(C)/3654/2018

ANITA BORO AND 10 ORS. W/O. ANANDA BORO VILL. AND P.O. TOPATOLI DIST. KAMRUP(M) ASSAM PIN- 782402

2: MUKESH RANGHANG S/O. SHIVA RANGHANG VILL. BELGURI P.O. TOPATOLI DIST. KAMRUP(M) ASSAM PIN- 782402.

3: BHUBAN DEURI S/O. BATKHOLA DEURI VILL. DAKHIN TOPATOLI P.O. TOPATOLI



DIST. KAMRUP(M) ASSAM PIN- 782402.

4: MORIOM BEGUM W/O. DILWAR HUSSAIN VILL. AND P.O. TOPATOLI DIST. KAMRUP(M) ASSAM PIN- 782402.

5: NAZRUL ISLAM S/O. NURAT ALI VILL. KAHIKUCHI P.O. TOPATOLI DIST. KAMRUP(M) ASSAM PIN- 782402.

6: RUMI KOWAR W/O. KUSAL KOWAR VILL. BAMPHANR P.O. TOPATOLI DIST. KAMRUP(M) ASSAM. PIN- 782402.

7: BANI DAS W/O. BIDO BHUSHAN DAS VILL. DURUNG PAHAR P.O. TOPATOLI DIST. KAMRUP(M) ASSAM PIN- 782402.

8: NARAYAN DAS S/O. RAMCHARAN DAS VILL. 3 NO. OUJARI P.O. TOPATOLI DIST. KAMRUP(M) ASSAM PIN- 782402.

9: RAYDHAN SARKAR S/O. LATE ANIL SARKAR VILL. 2 NO. OUJARI P.O. TOPATOLI DIST. KAMRUP(M) ASSAM



PIN-782402.

10: USHA BISWAS W/O. BIJOY BISWAS VILL. 3 NO. OUJARI P.O. TOPATOLI DIST. KAMRUP (M) ASSAM PIN- 782402.

11: SEWALI BORO D/O. ROISON BORO VILL. 5 NO. MURKATA P.O. TOPATOLI DIST. KAMRUP(M) ASSAM PIN-782402. VERSUS

THE STATE OF ASSAM AND 8 ORS.

REPRESENTED BY THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

ASSAM

DISPUR

GHY-06.

2:THE SECRETARY TO THE GOVT. OF ASSAM

PANCHAYAT AND RURAL DEV. DEPTT.

ASSAM

DISPUR

GHY-06.

3:THE FINANCE COMMISSION OF INDIA

MINISTRY OF FINANCE

DEPARTMENT OF ECONOMIC AFFAIRS

NORTH BLOCK

NEW DELHI

110001

4:THE STATE FINANCE COMMISSION

GOVT. OF ASSAM

DISPUR

GHY-06.

5:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY-37.



6:THE DEPUTY COMMISSIONER

KAMRUP(M)

P.O. PANBAZAR

DIST- KAMRUP(M)

ASSAM

PIN-785621

7:THE CHIEF EXECUTIVE OFFICER

KAMRUP METRO ZILLA PARISHAD

GOLAGHAT

P.O. AND DIST. KAMRUP(M)

ASSAM

PIN- 781001.

8:THE BLOCK DEVELOPMENT OFFICER

DIMORIA DEVELOPMENT BLOCK

P.O. SONAPUR

DIST. KAMRUP (METRO)

ASSAM

PIN-782402.

9:THE GAON PANCHAYAT SECRETARY

TOPATOLI GAON PANCHAYAT

P.O. SONAPUR

DIST. KAMRUP(M)

ASSAM

PIN- 782402.

Advocate for: MR. MKHAN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 8 ORS.

Linked Case: WP(C)/4720/2020

SALEMUN NESSA BEGUM AND 27 ORS W/O JALAL UDDIN VILL. RAJWESWARPUR PART- IV P.S. LALA DIST- HAILAKANDI ASSAM

2: NAZIR UDDIN S/O LT. AMIN ALI VILL. BOKRIHAWAR PART-IX P.S. PANCHGRAM DIST- HAILAKANDI ASSAM

3: ANUWAR HUSSAIN



S/O HABIB ALI WEST MOHANPUR PART-III P.S. ALGAPUR DIST- HAILAKANDI ASSAM

4: AMIRUN NESSA BARBHUIYA W/O NAZRUL ISLAM BARBHUIYA VILL. MOHANPUR PART-II P.S. ALGAPUR DIST- HAILAKANDI ASSAM

5: ANOWARA BEGUM LASKAR W/O ALIM UDDIN LASKAR VILL. MOHANPUR PART-II P.S. ALGAPUR DIST- HAILAKANDI ASSAM

6: HANNA KHATUN LASKAR W/O ABDUL SAMAD LASKAR VILL. MOHANPUR PART-VI P.S. ALGAPUR DIST- HAILAKANDI ASSAM

7: MINARA BEGUM LASKAR W/O ANAM UDDIN LASKAR VILL. MOHANPUR PART-III P.S. ALGAPUR DIST- HAILAKANDI ASSAM

8: JASHIM UDDIN MAZUMDER S/O TAHIR ALI MAZUMDER VILL. MOHANPUR PART-I P.S. ALGAPUR DIST- HAILAKANDI ASSAM

9: AYNUL HOQUE LASKAR S/O LUTFUR RAHMAN LASKAR VILL. ALGAPUR PART-V P.S. ALGAPUR DIST- HAILAKANDI ASSAM



10: RANJITA DEB W/O RATINDRA CHANDRA DEB VILL. MOHANPUR PART-II P.S. ALGAPUR DIST- HAILAKANDI ASSAM

11: NIKILESH DAS S/O NIROD BARON DAS VILL. MOHANPUR PART-IV P.S. ALGAPUR DIST- HAILAKANDI ASSAM

12: FORJANA BEGUM LASKAR SELIM UDDIN LASKAR VILL. MOHANPUR PART-IV P.S. ALGAPUR DIST- HAILAKANDI ASSAM

13: ANOWAR HUSSAIN LASKAR S/O BABUR ALI LASKAR VILL. NARAINPUR PART-III P.S. PANCHGRAM DIST- HAILAKANDI ASSAM

14: NRIPENDRA DAS S/O LT. KUNJA DAS VILL. MOHANPUR PART-IV P.S. ALGAPUR DIST- HAILAKANDI ASSAM

15: ANUWAR HUSSAIN LASKAR S/O SURMAN ALI LASKAR VILL. ALGAPUR PART-III P.S. ALGAPUR DIST- HAILAKANDI ASSAM

16: KALYANI DAS W/O SAJAL DAS VILL. MOHANPUR PART-V P.S. ALGAPUR DIST- HAILAKANDI ASSAM



17: ANOWARA BEGUM LASKAR W/O ANOR UDDIN LASKAR VILL. ALGAPUR PART-V P.S. ALGAPUR DIST- HAILAKANDI ASSAM

18: RIMA DAS W/O TINKU DAS VILL. MOHANPUR PART-VI P.S. ALGAPUR DIST- HAILAKANDI ASSAM

19: RANJIT ROY S/O PRABINDRA ROY VILL. RAJWESWARPUR PART- IV P.S. LALA DIST- HAILAKANDI ASSAM

20: SUSHMA RANI NATH W/O LT. RABINDRA NATH VILL. RAJWESWARPUR PART- V P.S. LALA DIST- HAILAKANDI ASSAM

21: ABHIJIT SINGHA S/O TUL SINGHA VILL. RAJWESWARPUR PART-VII P.S. LALA DIST- HAILAKANDI ASSAM

22: SK ALOM ARA BEGUM W/O SK. ABDUL JALIL VILL. RAJWESWARPUR PART-6 P.S. LALA DIST- HAILAKANDI ASSAM

23: JOSNA BEGUM LASKAR W/O ABDUL MALIK LASKAR VILL. RAJWESWARPUR PART-VII P.S. LALA DIST- HAILAKANDI



ASSAM

24: SAINA BEGUM LASKAR W/O FARID UDDIN LASKAR VILL. RAJWESWARPUR PART-VII P.S. LALA DIST- HAILAKANDI ASSAM

25: L BEM CHA SINGHA S/O L. SAMARENDRA SINGHA VILL. RAJWESWARPUR PART-V P.S. LALA DIST- HAILAKANDI ASSAM

26: RANJIT SINGHA S/O LT. KOKLEI SINGHA VILL. RAJWESWARPUR PART-IV P.S. LALA DIST- HAILAKANDI ASSAM

27: PRABUL NATH S/O LT. PARESH CHANDRA NATH VILL. RAJWESWARPUR PART-V P.S. LALA DIST- HAILAKANDI ASSAM

28: SUJIT NATH
S/O NRIPENDRA NATH
VILL. RAJWESWARPUR PART-IV
P.S. LALA
DIST- HAILAKANDI
ASSAM
VERSUS

THE STATE OF ASSAM AND 4 ORS REP. BY THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DISPUR GHY-6

2:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM FINANCE DEPARTMENT DISPUR GHY-6



3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT

PANJABARI

JURIPAR

GHY-37

4:THE DY. COMMISSIONER

HAILAKANDI

P.O. AND DIST- HAILAKANDI

ASSAM

PIN-788151

5:THE CHIEF EXECUTIVE OFFICER

HAILAKANDI ZILLA PARISHAD

HAILAKANDI

P.O. AND DIST-HAILAKANDI

ASSAM

PIN-788151

Advocate for: MR. AHMR CHOUDHURY

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 4 ORS

Linked Case: WP(C)/2499/2020

SANKAR TAYUNG AND 10 ORS. EX-PRESIDENT KEMJELOM G.P. S/O- LT. BARNESWAR TAYUNG R/O- VILL- MURKONG SELEK P.O. JONAI DIST.- DHEMAJI

ASSAM

PIN-787060

2: DEEP PAO

EX-WARD MEMBER OIRAMGHAT WARD

S/O- HOREN PAO

R/O- VILL AND P.O. OIRAMGHAT

DIST.- DHEMAJI

ASSAM

PIN-787060

3: JAYA PAO

EX-WARD MEMBER KEMI WARD

W/O- HITESH PAO

R/O- VILL- KEMI

P.O. OIRAMGHAT

DIST.- DHEMAJI



ASSAM PIN- 787060

4: JAYANTI JIMEY
EX-WARD MEMBER PURANA JELOM WARD
W/O- RITURAJ JIMEY
R/O- VILL- OYAN JELOM
P.O. ABOR LEKU
DIST.- DHEMAJI
ASSAM
PIN- 787060

5: YALOM NGUKIR EX-WARD MEMBER ABOR LEKU WARD W/O- STARSON NGUKIR R/O- VILL- AND P.O. ABORLEKU DIST.- DHEMAJI ASSAM PIN- 787060

6: MONI TAYENG
EX-WARD MEMBER NATUN JELOM WARD
S/O- KORMEDHAR TAYENG
R/O- VILL- NATUN JELOM
P.O. ABOR LEKU
DIST.- DHEMAJI
ASSAM
PIN- 787060

7: MONUJ TAYUNG EX- WARD MEMBER TARAJAN WARD S/O- GUNARAM TAYENG R/O- VILL- TARAJAN P.O. ABOR LEKU DIST.- DHEMAJI ASSAM PIN- 787060

8: MENOKA PATIR
EX-WARD MEMBER NO. 7 NEPALI BASTI
W/O- TUKESOR PATIR
R/O- VILL- MIGOM DOLUNG
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060

9: PRITIMALI DOLEY



EX-WARD MEMBER- NO.8 NEPALI BASTI W/O- RAJEN DOLEY R/O- VILL- NEPALI BASTI P.O. JONAI DIST.- DHEMAJI ASSAM PIN- 787060

10: ROME RANA
EX-WARD MEMBER- NO.9 NEPALI BASTI
S/O- YAM BAHADUR
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060

11: NIRADA TAYE PEGU
EX-MEMBER- NO. 10 MURKONG SELEK
W/O- MULAKANTA PEGU
R/O- VILL- MURKONG SELEK
P.O. JONAI
DIST.- DHEMAJI
ASSAM
PIN- 787060
VERSUS

THE STATE OF ASSAM AND 5 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY-06

2:THE COMM. TO THE GOVT. OF ASSAM PANCHAYAT AND RURAL DEVELOPMENT DEPTT. PANJABARI GHY-37 3:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT. DISPUR

4:THE DY. COMMISSIONER DHEMAJI

ASSAM

GHY-06

DIST.- DHEMAJI

ASSAM PIN- 787057

5:THE CHIEF EXECUTIVE OFFICER

DHEMAJI ZILLA PARISHAD



DHEMAJI NH 52 DHEMAJI ASSAM PIN- 787057

6:THE BLOCK DEVELOPMENT OFFICER MURKON-SELEK TRIBAL DEVELOPMENT BLOCK (MSTD BLOCK)

NO. 1 RATANPUR PADI

DHRMAJI CHARIALI

ASSAM-787060

Advocate for: MR. MK BORO

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 5 ORS.

Linked Case: WP(C)/2022/2020

MOSTAFIZUR RAHMAN AND 9 ORS. S/O- LATE YASIN ALI VILL- APRUPI P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

2: AKIFA AKTAR S/O- RAFIQUL ISLAM VILL- BARBHITHA P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

3: SHAHJAHAN ALI S/O- SORHAB ALI VILL- CHANDMAMA P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

4: AYEN UDDIN S/O- RAHIM BAKSHA VILL- BARTARI



P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

5: RAHIMA AKTAR PARVIN W/O- ABDUS SALAM VILL- BARTARI P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

6: MALAMSA KHATUN @ MALMOSA W/O- ABDUL AWAL VILL- CHANDMAMA PATHAR P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

7: AKLIMA KHATUN W/O- SUKUR ALI VILL- KANDULIA P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

8: NASKAR ALI S/O- LATE ASAD ULLAH VILL- BARBHITHA P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321

9: JAHEDUL ISLAM BHUYAN S/O- ABDUL HAMID BHUYAN VILL- CHANDMAMA P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA



ASSAM PIN- 781321

10: JAHANARA BEGUM W/O- ABDUL KHALEQUE VILL- KANDULIA P.O- CHANDMAMA P.S- KALGACHIA DIST- BARPETA ASSAM PIN- 781321 VERSUS

THE STATE OF ASSAM AND 6 ORS
REP. BY THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT
ASSAM
DISPUR
GHY- 06

2:THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM

FINANCE DEPTT

ASSAM

DISPUR

GHY-06

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY- 37

4:THE DEPUTY COMMISSIONER

BARPETA

P.O- BARPETA

DIST-BARPETA

ASSAM

PIN-781301

5:THE CEO

BARPETA ZILA PARISHAD

BARPETA

P.O AND DIST-BARPETA

ASSAM

PIN- 781301

6:THE ANCHALIK PANCHAYAT

REP. BY THE EXECUTIVE OFFICER CUM BDO

RUPSI DEV. BLOCK

KALGACHIA



P.O- KALGACHIA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781319
7:THE NO. 58 BARBHITA GAON PANCHAYAT
REP. BY THE SECRETARY
BARBHITA GAON PANCHAYAT
P.O- CHANDMAMA
P.S- KALGACHIA
DIST- BARPETA
ASSAM
PIN- 781321

Advocate for: MR. N UDDIN

Advocate for: GA

ASSAM appearing for THE STATE OF ASSAM AND 6 ORS

Linked Case : WP(C)/840/2020

ANOWARA BEGUM AND 10 ORS. W/O- LT. ABDUL MOTLEB SHEIKH VILL. BOALKAMURI PT-I P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.

2: SOFIYAR RAHMAN @ SOPIYAR S/O- RAHAM ALI VILL. BOALKAMURI PT-I P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.

3: ASHIF IKBAL KHAN S/O- ABDUL HAKIM KHAN VILL. DUBACHURI PT-I P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.



4: SAMSUL HOQUE MIAH S/O- SANJAB ALI SHEIKH VILL. PATAKATA PT-I P.O. BAGRIBARI P.S. GAURIPUR DIST. DHUBRI ASSAM PIN- 783348.

5: BAHATAN BIBI W/O- HABIBAR RAHMAN VILL. DUBACHURI PT-II P.O BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.

6: MONOWARA BIBI W/O- MANIRUL VILL. BOALKAMURI PT-III P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.

7: ASMA BIBI S/O- MAJIBAR RAHMAN VILL. PATAKATA PT-I P.O. BAGRIBARI P.S. GAURIPUR DIST. DHUBRI ASSAM PIN- 783348.

8: MAMATAJ BIBI W/O- ABED ALI VILL. DUBACHURI PT-I P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.

9: SARBESH ALI S/O- LT. MANIR ALI



VILL. BOALKAMURI PT-I P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.

10: HAMIDA BIBI W/O- ABUL HUSSAIN VILL. DUBACHURI PT-II P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348.

11: MAINUL HUSSAIN S/O- BELLAL HUSSAIN VILL. BOALKAMARI PT-III P.O. BARKANDA P.S. BILASIPARA DIST. DHUBRI ASSAM PIN- 783348. VERSUS

THE STATE OF ASSAM AND 6 ORS.
REP. BY THE PRINCIPAL SECY. TO THE GOVT. OF ASSAM
PANCHAYAT AND RURAL DEVELOPMENT DEPTT.
DISPUR
GHY.-06.

2:THE COMM. AND SECY. TO THE GOVT. OF ASSAM FINANCE DEPTT.

DISPUR

GHY.-06.

3:THE COMMISSIONER

PANCHAYAT AND RURAL DEVELOPMENT

ASSAM

PANJABARI

JURIPAR

GHY.-37.

4:THE DY. COMMISSIONER

DHUBRI

P.O. AND DIST.- DHUBRI

ASSAM

PIN-783301.

5:THE CHIEF EXECUTIVE OFFICER



DHUBRI ZILLA PARISHAD

DHUBRI

P.O. AND DIST.- DHUBRI

ASSAM

PIN- 7833301.

6:THE NAYERALGA ANCHALIK PANCHAYAT

REP. BY ITS EXECUTIVE OFFICER CUM BLOCK DEV. OFFICER

NAYERALGA DEV. BLOCK

BILASIPARA

P.O. AND P.S. BILASIPARA

DIST. DHUBRI

ASSAM

PIN- 783348.

7:THE NO. 129 DUBACHURI GAON PANCHAYAT

REP. BY ITS SECY.

DUBACHURI GAON PANCHAYAT

P.O. BARKANDA

P.S. BILASIPARA

DIST. DHUBRI

ASSAM

PIN- 783348.

Advocate for: MR. M HUSSAIN

Advocate for: SC

PNRD appearing for THE STATE OF ASSAM AND 6 ORS.

Linked Case: Cont.Cas(C)/9/2020

RABIA KHATUN AND 9 ORS.

W/O- NOOR ISLAM

R/O- VILL- SURJYAKHATA PART-I

P.O AND P.S-BILASIPARA

DIST- DHUBRI

ASSAM

PIN- 783348

2: AMITABH KUMAR BARUAH

S/O- ANANTA KUMAR BARUAH

VILL- MEDHIPARA

P.O- FUTKIBARI

P.S- SAPOTGRAM

DIST- DHUBRI

ASSAM

PIN- 783345



3: MOTIOR RAHMAN S/O- LATE ISMAIL SK VILL- KURSHAKATI P.O- RANIGANJ P.S- SAPOTGRAM DIST- DHUBRI ASSAM PIN- 783348

4: ABU BAKKAR SIDDIQUE S/O- ABDUR RAHMAN SK VILL- BAMUNPARA PART-V P.O- HAKAMA P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783348

5: ABU HASHEM BHUYAN S/O- ABDUL KADER BHUYAN VILL- SUAPATA PART-V P.O- SUAPATA P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783348

6: MOMOTAZ BEGUM W/O- JAMAL UDDIN VILL- KAJAIKATA PART P.O- AND P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783348

7: NUR ALOM S/O- AFIZUDDIN SK VILL- CHINAMARA P.O- LAKHIGANG P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783345

8: RANJITA NATH W/O- KAMAL KR NATH VILL- GOPIGAON P.O- HAKAMA



P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783348

9: ABDUL ISLAM S/O- MONTAB ALI VILL AND P.O- BAGHMARI P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783348

10: REHENA BIBI W/O- DILBAR ALI VILL- BARSHI PART-II P.O- LAKHIGANJ P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783348 VERSUS

PURABI KONWAR AND ANR CHIEF EXECUTIVE OFFICER DHUBRI ZILLA PARISHAD P.O AND DIST- DHUBRI ASSAM PIN- 783301

2:SARFRAZ HAQUE ACS THE EXECUTIVE OFFICER CUM BDO BILASIPARA DEVELOPMENT BLOCK P.O AND P.S- BILASIPARA DIST- DHUBRI ASSAM PIN- 783348



Advocates for the Petitioners

Mr. R. P. Sarmah, Senior Advocate.Mr. M. Khan, Advocate; Ms. C. M. Deka, Advocate; Mr. H. I. Choudhury, Advocate; Mr. A. Roshid, Advocate; Mr. M. K. Hussain, Advocate; Mr. S. H. Rahman, Advocate; Mr. A. F. N. U. Mollah, Advocate; Md. A. Rashid, Advocate; Mr. M. Kalita, Advocate; Mr. R. Ali, Advocate; Mr. P. Hazarika, Advocate; Mr. M. Hussain, Advocate; Mr. F. Haque, Advocate; Mr. A. K. Sarma, Advocate; Mr. D. Kalita, Advocate; Mr. P. Hazarika, Advocate; Mr. R. Islam, Advocate; Mr. A.H.M.R. Choudhury, Advocate; Dr. P. K. Goswami, Advocate; Mr. A. Rahman, Advocate; Mr. M. K. Boro, Advocate; Mr. A. T. Sarkar, Advocate; Mr. B. J. Ghosh, Advocate; Mr. N. Upadhyay, Advocate; Mr. HR Choudhury, Advocate.

Advocate for the Respondents

Mr. P. Nayak, Standing Counsel, Finance Department and Mr. K. Konwar, Standing Counsel, P&RD Department.

BEFORE HONOURABLE MR. JUSTICE DEVASHIS BARUAH

Date of Hearing : 04.01.2023

Date of Judgment : 04.01.2023

JUDGMENT AND ORDER (ORAL)

Heard the learned counsel appearing on behalf of all the petitioners in the batch of the writ petitions. I have also heard Mr. P. Nayak, the learned Standing Counsel for the Finance Department as well as Mr. K. Konwar, the learned Standing Counsel, P&RD Department.

2. The dispute in the instant writ petitions relates to non-payment of the remuneration dues of the PRI members, who are the petitioners in the



batch of writ petitions whose term ended in March, 2018.

- 3. It appears from Sections 12 (2), 39 (2) and 71 of the Assam Panchayat Act, 1994 (for short, the Act of 1994) that the Presidents, Vice-Presidents and other members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad respectively are entitled to receive certain allowances as may be prescribed in terms with the same and by virtue of Section 141 of the Act of 1994, the Assam Panchayat (Administrative) Rules, 2002 (for short, the Rules of 2002) was made by the State Government. In terms with Rules 13, 14 & 15 of the Rules of 2002, the Presidents, Vice-Presidents as well as each members of the Zilla Parishad, Anchalik Panchayat and Gaon Panchayat have been held to be entitled to certain monthly remuneration and sitting allowances. Relevant however to mention that in terms with Rules 13, 14 & 15 of the Rules of 2002, the remuneration to be paid to the Presidents, Vice-Presidents as well as the members of the Zilla Parishad, Anchalik Panchayat and Gaon Panchayat were to be made out of their own resources.
- 4. At this stage, if this Court takes note of Section 24 (1) of the Act of 1994, it stipulates that every Gaon Panchayat shall have a fund bearing the name of the Gaon Panchayat. Similarly, Section 56 (1) of the Act of 1994 stipulates that every Anchalik Panchayat shall also have a fund bearing the name of the Anchalik Panchayat. Section 91 is in respect to the Zilla Parishad fund which every Zilla Parishad shall have. The Gaon Panchayat fund, Anchalik Panchayat fund as well as the Zilla Parishad fund would comprise of the various amounts as have been mentioned in various subclauses of Section 24 (1), Section 56 (1) and Section 91 of the Act of 1994. This Court would deal with the same in detail in the later part of this



judgment.

- 5. It is also relevant to take note of that in terms with Section 24 (2), Section 56 (2) and Section 93 (2), the payment towards the cost of its own administration including payment of wages which would include amongst others the allowances to the Presidents, Vice-Presidents as well as the members of the Gaon Panchayat, the Anchalik Panchayat and the Zilla Parishads shall be defrayed from the fund as constituted under Section 24, 56 & 91 of the Act of 1994 respectively.
- 6. It further transpires from the records that the Government of Assam, in exercise of powers under Section 141 (1) of the Act of 1994, amended the Rules of 2002. Perusal of the Assam Panchayat (Administrative) Amendment Rules, 2012 (hereinafter for short referred to as the Amended Rules of 2012) reveals that amongst others Rules 13, 14 and 15 were amended. By carrying out the said amendment not only the quantum of the monthly remuneration/allowances were increased but there was also an amendment whereby the words "out of its own resources" were substituted in Rule 13 by "out of the devolution of fund to the Zilla Parishad and Zilla Parishad's own resources". Similarly, in Rule 14 "out of the devolution of fund to the Anchalik Panchayat and the Anchalik Panchayat's own resources" and in Rule 15 "out of the devolution of fund to the Gaon Panchayat and the Gaon Panchayat's own resources" were inserted by substituting the words "out of its own resources". Therefore, pursuant to the amendments which have been brought about by the Amended Rules of 2012, the monthly remuneration/allowances to the PRI members has not only to be paid out of the own resources of the Gaon Panchayat, the Anchalik Panchayat or the Zilla Parishad as the case may be, but also from



the devolution of the fund to the Gaon Panchayat, the Anchalik Panchayat as well as the Zilla Parishad which is made by the State Government.

- 7. As already stated herein above, all the writ petitions relate to non-payment of monthly remuneration/allowances to the PRI members whose term ended in the month of March, 2018. The case of the petitioners is that they are entitled to by virtue of Article 243 (I) of the Constitution, the Act of 1994 as well as the Rules framed therein under to receive the monthly remuneration and other allowances which has been deprived by the State Government.
- 8. Both the Finance Department as well as the P&RD Department have affidavits in some of the writ petitions including in WP(C) No.8574/2019. The Joint Secretary to the Government of Assam, Panchayat and Rural Development had filed an affidavit on 27.01.2020 stating interalia that for payment of remuneration to the Presidents, Vice-Presidents and the members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad whose 5 years term ended on March, 2018, the Panchayat and Rural Development had instructed all the Panchayat Raj Institutions for payment of the pending remuneration to the members of the respective PRIs from their own resources of revenue. It was mentioned that since the own resources of the PRIs were not adequate for payment of remuneration to the elected representatives, the Panchayat and Rural Development Department submitted a proposal to the Finance Department of the Government of Assam to arrange fund for payment of the outstanding dues of the remuneration to the elected Presidents, Vice-Presidents and members of the Gaon Panchayat, Anchalik Panchayat and Zilla Parishad whose term ended on March, 2018 from the 5th Assam State Finance



Commission Devolution Grant/State Owned Priority Development (SoPD) Grant or from any other sources. It was mentioned that once the required fund is received from the Finance Department of the Government of Assam, the same would be disbursed to the respective Gaon Panchayats, Anchalik Panchayats and Zilla Parishads immediately for payment of remuneration to its elected representatives whose term ended in March, 2018. Therefore, from the perusal of the said affidavit of the Panchayat and Rural Development Department, it is clear that from the stand taken, that the petitioners are entitled to the remuneration/monthly allowances. But, however, it is on account of the fund not being available, the said payment could not be made.

- 9. The records further reveals that on 10.09.2021, this Court taking into account the stand taken by the Standing Counsel of the Finance Department to the effect that on 06.07.2021, the Director of Finance (EA) Department expressed his view that the P&RD Department may consider arrangement of the fund from the SoPD and make the payment of outstanding remuneration to the elected PRI members subject to the condition that thereafter no further budgetary support would be considered in future and the PRIs would have to arrange fund for remuneration from their own resources as per the Act of 1994; this Court directed both the Finance and the P&RD Department of the State of Assam to file their affidavit to bring on record their respective stand.
- 10. Pursuant to the said order, on 30.11.2021, the Principal Secretary to the Government of Assam, Panchayat and Rural development Department, Dispur had filed an affidavit. In the said affidavit it was mentioned that, in terms with the order dated 10.09.2021, the P&RD Department vide letter



dated 27.09.2021 bearing No.PDA.192/2021/14, furnished instructions to the learned counsel of the Department inter-alia stating that "Deptt. has already re-endorsed the said file to the Finance again intimating about a Cabinet decision dated 22.07.2019 wherein it approved to defray the expenditure from the Devolution Grant under the Assam State Finance Commission for an amount of Rs.67.3032 Crores per year from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives." Further it was mentioned that the Panchayat and Rural Development also requested "for reconsideration for arranging fund for an amount of Rs.182.00 Crores for payment of outstanding remuneration to the elected PRI members from the State Finance Commission Devolution Grant/SoPD Grant or from any sources. However, the file was not returned from the Finance Department with views". It is further mentioned that the Finance (EC-I) Department vide endorsement dated 08.11.2021 requested the P&RD Department to discuss the matter with the Chief Minister of Assam first, as desired by the Chief Minister. The P&RD Department again re-endorsed the matter to the Finance Department vide endorsement dated 23.11.2021 with the intimation that the matter has already been discussed with the Chief Minister during the Review Meeting held on 06.06.2021 and has been minuted. It has been mentioned that at Point No.HCM/36/18 of the said minutes, it was mentioned that the Chief Minister on being appraised about the issue of pending remuneration of the current and previous PRI members, directed that the pending remuneration of the current PRI members will be booked under the State Finance Commission Devolution Grant immediately and the remuneration of the previous term's PRI members will also be covered by the State Finance Commission Grants



in three installments in the coming years. Under such circumstances, the P&RD Department had again re-endorsed the matter to the Finance Department for re-consideration for arranging fund for an amount of Rs.182.00 Crores for payment of outstanding remuneration to the elected PRI members from the State Finance Commission Devolution Grant/SoPD Grant or from any other source. Further to that it has been mentioned that after the re-endorsement of the file to the Finance Department, the decision from the Finance Department is awaited and once the decision is received, the P&RD Department will take necessary steps accordingly. To the said affidavit filed by the respondent No.1, the endorsement so made to the Finance Department was enclosed as Annexure-B. The said endorsement has a material bearing to the instant dispute for which the same is reproduced herein below:-

"Manish Thakur, IAS Commissioner & Secretary Finance Department

Principal Secretary's approval at page 19/N

Finance (EC-I) Dettp.'s view at page 18/N (dated 08/11/2021).

Finance (EC-I) Deptt.'s endorsement dated 22-07-2021 (at page 14/N)

and this Deptt.'s proposal dated 4-8-2021 for re-consideration for arranging fund for an amount of Rs.182.00 Crore for payment of outstanding remuneration to the elected PRI members whose term ended in March, 2018 from State Finance Commission Devolution Grant/SoPD grant or from any other Sources may also be perused.

Finance Department vide their endorsement dated 8-11-2021 requested the Department to discuss the matter with Hon'ble Chief Minister first as desired by Hon'ble Chief Minister.

It is to be stated that, this matter has already been discussed with Hon'ble Chief



Justice during the review meeting held on 06.06.2021 and has also been minuted. (Copy at SI.59/c to 67/c).

Point No.HCM/36/18 of the minutes may kindly be perused, wherein it is mentioned that Hon'ble Chief Minister, Assam on being appraised about the issue of pending remuneration of the current and the previous PRI members, directed that the pending remuneration of the current PRI members will be booked under the State Finance Commission Devolution Grant immediately and the remunerations of the previous term PRI members will also be covered by the State Finance Commission Grants in 3 (three) installments in the coming years.

This for favour of your kind information and for re-consideration for arranging fund for an amount of Rs.182.00 Crore for payment of outstanding remuneration to the elected PRI members <u>from State Finance Commission Devolution Grant/SoPD grant or from any other Sources</u>.

Addl. Secretary to the Govt. of Assam Panchayat & Rural Development Department."

11. It is interesting that on 06.04.2022, the Joint Director, Finance (EA) Department had filed an affidavit-in-opposition. In the said affidavit-in-opposition, it has been mentioned that the Finance Department releases Devolution Grant based on recommendation of the State Finance Commission and proposals received from the line Departments. It was mentioned that the 5th Assam State Finance Commission (5th ASFC) recommended Devolution Grant primarily to be used for asset creation like roads, buildings, drinking water supply, village markets etc. Accordingly, the Finance Department released Devolution Grant for a total of Rs.191.99 crores to the PRIs against the proposal received from the line Department under the award of the 5th ASFC. It has been further mentioned that the



P&RD Department thereafter moved the Cabinet during 2019-20 seeking approval on two aspects: (a) to defray the expenditure from the Devolution Grant under the Assam State Finance Commission for an amount of Rs.67.0302 crores per year from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives; and (b) allocation for an amount of Rs.182,26,97,499/- for payment of the outstanding dues of remuneration to the elected PRI members of the previous Panchayat Bodies whose term ended on March, 2018 from the 5th ASFC Devolution Grant/SoPD Grant or any other source. However, the Cabinet approved the proposal (a) to defray the expenditure from the Devolution Grant under the SFC from 2019-20 for regular payment of remuneration to the newly elected Panchayat representatives. But the Cabinet did not approve the proposal (b) regarding allocation for an amount of Rs.182,26,97,499/- for payment to the PRI members of the previous Panchayat Bodies. It is however surprising to note that in affidavit filed by the Finance Department though filed at a later point of time than the affidavit filed by the Principal Secretary, P&RD Department but the Finance Department for reasons best known did not think it appropriate to disclose the subsequent events as narrated in the affidavit of the Principal Secretary, P&RD Department and the steps taken pursuant to the Review Meeting dated 06.06.2021 and the endorsement dated 23.11.11.2021 which was material for the purpose of disposal of the writ petitions.

12. At the cost of repetition, it is observed that a perusal of the affidavit dated 30.11.2021 by the Principal Secretary of the P&RD Department and the affidavit so filed by the Joint Director, Finance (EA) Department on 6th of April, 2022 shows there is a marked difference in the stand being taken



by the respective Departments of the State of Assam. While the affidavit dated 06.04.2022 filed by the Joint Director, Finance (EA) Department restricts itself to the Cabinet decision dated 22.07.2019; but the affidavit-inopposition filed by the respondent No.1, on 30.11.2021, further goes to show that the matter was discussed with the Chief Minister during the review meeting held on 06.06.2021. In the said review meeting, the Chief Minister of Assam, on being appraised about the issue of pending remuneration of the current and the previous PRI members, directed that the pending remuneration of the current PRI members would be booked under the State Finance Commission Devolution Grant immediately and the remunerations of the previous term PRI members will also be covered by the State Finance Commission Grants in 3 (three) installments in the coming years. At this stage, this Court would like to observe that Finance Department of the State of Assam being a responsible Department ought to have been more forthcoming in the disclosure of the status rather than limiting its affidavit to the Cabinet decision dated 22.07.2019.

13. The learned counsel appearing on behalf of the P&RD Department submitted that the decision taken on 06.06.2021 is a review of earlier Cabinet decision dated 22.07.2019, and as such, it is a Cabinet decision. However, Mr. P. Nayak, the Standing Counsel, Finance Department submitted that the same is only a decision in a review meeting and cannot be termed to be a Cabinet decision. But one aspect of the matter is clear that there was a decision taken by the highest Chief Executive Authority of the State i.e. the Chief Minister of Assam that the pending remuneration of the PRI members be paid in three installments in the coming years. The said decision was taken on 06.06.2021. However, till date, the petitioners



have not received their dues.

- 14. In the backdrop of the above preludes, the question which arises for consideration is as to whether this Court can issue a Writ of Mandamus upon the State Government to pay the remuneration/allowances to the petitioners to which they are entitled to? The answer to the said question would be available upon a perusal of evaluation of the Panchayat Raj Institution so established, its evolutions, the status it holds as well as the Act of 1994 and the Rules framed therein under.
- 15. This Court finds it relevant to take note of Article 40 of the Constitution of India which is a part of the Directive Principles of the State Policy enshrined in Part IV of the Constitution. It stipulates that State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self-government. Article 40 of the Constitution is reproduced herein under:-
 - "40. Organisation of village Panchayats.- The State shall take steps to organize village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self government."
- 16. This Court further finds it relevant to take note of that in terms with Entry 5 of List-II of the Seventh Schedule of the Constitution of India amongst others Panchayat is a State Subject. The Panchayat Raj Institutions as would be seen have been in existence for a long time. This would be evident from the fact that in the Constituent Assembly Debates, there are debates on the role of Panchayat Raj in the Indian Polity. The history would also show that after the Constitution of India came into force, several States had enacted Panchayats Acts bringing in the three tier



Panchayat System. However, with the passage of time, there was a decline in the Panchayat Raj System for which the 73rd amendment to the Constitution of India was made thereby granting a Constitutional status to the Panchayat Raj Institutions. This Court finds it also relevant at this stage to take note of the Statement of Objects and Reasons of the Constitution (Seventy-third Amendment) Act 1992 which is reproduced herein under:-

"STATEMENT OF OBJECTS AND REASONS

Though the Panchayati Raj Institutions have been in existence for a long time, it has been observed that these institutions have not been able to acquire the status and dignity of viable and responsive people's bodies due to a number of reasons including absence of regular elections, prolonged supersession, insufficient representation of weaker sections like Scheduled Castes, Scheduled Tribes and women, inadequate devolution of powers and lack of financial resources.

- 2. Article 40 of the Constitution which enshrines one of the Directive Principles of State Policy lays down that the State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of self-government. In the light of the experience in the last forty years and in view of the short-comings which have been observed, it is considered that there is an imperative need to enshrine in the Constitution certain basic and essential features of Panchayati Raj Institutions to impart certainty, continuity and strength to them.
- 3. Accordingly, it is proposed to add a new Part relating to Panchayats in the Constitution to provide for among other things, Gram Sabha in a village or group of villages; constitution of Panchayats at village and other level or levels; direct elections to all seats in Panchayats at the village and intermediate level, if any, and to the offices of Chairpersons of Panchayats at such levels; reservation of seats for the Scheduled Castes and Scheduled Tribes in proportion to their



population for membership of Panchayats and office of Chairpersons in Panchayats at each level; reservation of not less than one-third of the seats for women; fixing tenure of 5 years for Panchayats and holding elections within a period of 6 months in the event of supersession of any Panchayat; disqualifications for membership of Panchayats; devolution by the State Legislature of powers and responsibilities upon the Panchayats with respect to the preparation of plans for economic developments and social justice and for the implementation of development schemes; sound finance of the Panchayats by securing authorisation from State Legislatures for grants-in-aid to the Panchayats from the Consolidated Fund of the State, as also assignment to, or appropriation by, the Panchayats of the revenues of designated taxes, duties, tolls and fees; setting up of a Finance Commission within one year of the proposed amendment and thereafter every 5 years to review the financial position of Panchayats; auditing of accounts of the Panchayats; powers of State Legislatures to make provisions with respect to elections to Panchayats under the superintendence, direction and control of the chief electoral officer of the State; application of the provisions of the said Part to Union territories; excluding certain States and areas from the application of the provisions of the said Part; continuance of existing laws and Panchayats until one year from the commencement of the proposed amendment and barring interference by courts in electoral matters relating to Panchayats.

- 4. The Bill seeks to achieve the aforesaid objectives."
- 17. From a perusal of the above Statement of Objects and Reasons, it would show that the objective behind the enactment was to introduce the Panchayat Raj System at grass root level. As the Panchayat Raj System were based on State Legislation and the functioning was unsatisfactory, the amendment to the Constitution sought to strengthen the Panchayat Raj System by giving a uniform constitutional base so that the Panchayats



become vibrant units of administration in rural areas by establishing strong, effective, democratic local administrations so that there can be rapid implementation of rural development programmes. It would also be seen that the objective was to have the uniform three tier system of Panchayat, i.e. a village, intermediate and district level throughout the country. The term is to be fixed for 5 years and new elections are to be held before the period expires. There is reservation for Schedule Castes/Schedule Tribes and the women for the post of the members as well as the Chairpersons. It is also provided that all the reserved seats are to be allotted by rotation in different constituents in a Panchayat.

- 18. In terms with the 73rd Amendment of the Constitution, Part IX of the Constitution which was originally omitted by the Constitution (Seventh Amendment) Act, 1956 was added to the Constitution consisting Article 243 and 2430 and a new Schedule viz. 11th Schedule was added to the Constitution with effect from 24.04.1993.
- 19. Article 243 defines the various terms. In terms with Article 243A, a Gram Sabha is the electorate of the Village Panchayat, may exercise such powers and perform such functions at the village level as a Legislature of State may by law provide. In other words, the powers and functions of the Village Panchayat are to be determined by the State enactment. Article 243B states that there shall be a constituted Panchayat at the village, intermediate and district levels in accordance with the provisions of Part IX of the Constitution. Article 243C gives directions with regard to the composition of Panchayats of different levels. Article 243D makes provisions for reservation of seats for Schedule Castes/Schedule Tribes



including women belonging to Schedule Castes/Schedule Tribes and also for other women in the Panchayats at all levels. Article 243E provides for the term of the Panchayat which is 5 years. Article 243G speaks of the power, authority and responsibility of the Panchayats to be determined by the Legislature of the State. It states that the Legislature of the State may by law endow the Panchayats with such power and authority as may be necessary to enable them to function as institution of the self governance and such law may contain provision for devolution of powers and responsibilities upon the Panchayats at the appropriate level, subject to such conditions as may be specified therein with respect to (a) the preparation of plans for economic development and social justice; and (b) the implementation of the schemes for economic development and social justice as may be entrusted to them including those in relation to the matter listed in the Schedule 11 of the Constitution.

- 20. At this stage, it may also relevant to take note of that Schedule 11 of the Constitution mentions as many as 29 matters which are necessary to enumerate herein to point out that it is only a financially and administratively viable unit which can undertake scheme of development relating to them. They are (1) Minor irrigation, water management and watershed development, (2) Social forestry and farm forestry, (3) Small scale industries, including food processing industries, (4) Khadi, village and cottage industries, (5) Rural housing, (6) Roads, culverts, bridges, ferries, waterways and other means of communication, (7) Rural electrification, including distribution of electricity, (8) Non-conventional energy sources etc.
- 21. Article 243H speaks of the powers that the State Legislature may



give to the Panchayats to levy, collect and appropriate taxes, duties, tolls and fees also assigning such of them as are levied and collected by the State Government to provide for grant-in-aid from the Consolidated Fund of the State and also to provide for constitution of such Funds for crediting all money received, respectively, by or on behalf of the Panchayats and for withdrawal of the money therefrom. Article 243I amongst others provides for constitution of a Finance Commission by the Governor of the State to review the financial position of the Panchayats at the end of every 5 years. Relevant therein to mention that the recommendations to be made by the Finance Commission are in respect to (a) the principles which should govern (i) the distribution between the State and the Panchayats of the net proceeds of the taxes, duties, tolls and fees leviable by the State, which may be divided between them under this Part IX of the Constitution and the allocation between the Panchayats at all levels of their respective shares of such proceeds; (ii) the determination of the taxes, duties, tolls and fees which may be assigned to, or appropriated by, the Panchayats; (iii) the grants-in-aid to the Panchayats from the Consolidated Fund of the State; (b) the measures needed to improve the financial position of the Panchayats; (c) any other matter referred to the Finance Commission by the Governor in the interests of sound finance of the Panchayats. The above would therefore show that it is a Constitutional mandate that the State Government is required to take appropriate measures for the sound financial position of the Panchayats and in doing so, the Finance Commission has to make necessary recommendations in that regard.

22. Article 243J requires the State to make provisions with respect to the maintenance of accounts by the Panchayats and the auditing of such



accounts of the Panchayats. Article 243K provides for the State Election Commission to conduct, supervise, direct and control the election including the electoral rolls. The remaining Articles of Part IX of the Constitution being not relevant for the purpose of the instant case so not dealt with herein.

- 23. This Court at this stage, would also like to refer to Article 280 (3) (bb) which was also inserted by the Constitution (Seventy-third Amendment) Act, 1992. In terms with Article 280, The President of India shall within two years from the commencement of the Constitution and thereafter at the expiration of every 5th year or at such earlier time as the President considers necessary by order constitute a Finance Commission which shall consist of a Chairman and four other members to be appointed by the President. Amongst the various duties stipulated in Sub-Article (3) of Article 280, it shall be the duty of the Commission to make recommendations to the President in terms with Clause (bb), the measures needed to augment the Consolidated Fund of the State to supplement the resources of the Panchayats in the State on the basis of the recommendations made by the Finance Commission of the State.
- 24. Therefore, a conjoint reading of Article 243I and Article 280 (3) (bb) of the Constitution would show that the Finance Commission so constituted by the Governor of the State shall make recommendations in various aspects including the grant-in-aid to the Panchayats from the Consolidated Fund of the State as well as to take the necessary measures needed to improve the financial positions of the Panchayats. By virtue of Article 280 (3) (bb), the Finance Commission so constituted by the President of India shall make recommendations to augment the



Consolidated Fund of the State to supplement the resources of Panchayats in the State on the basis of the recommendations made by the Finance Commission of the State in terms with Article 243I. It would, therefore, show that though Panchayat Raj Institutions are the responsibility of the State Government as it falls in the State List, the Finance Commission constituted by the President of India in terms with Article 280 is obligated to make recommendations to the President to augment Consolidated Fund of the State to supplement the resources of the Panchayats in the State.

On the basis of the said 73rd amendment of the Constitution, the 25. Act of 1994 was enacted in consonance with the provisions of Article 243 to 2430. From a perusal of the said Act of 1994, it would transpire that three levels of the Panchayat in the State of Assam would be the Gaon Panchayat, the Anchalik Panchayat and the Zilla Parishad. Chapter-IV of the Act of 1994 deals with the establishment and constitution of the Gaon Panchayats. Section 12 (2) of the Act of 1994 stipulates that the allowances and other conditions of service of the President and Vice-President shall be as may be prescribed. Section 19 of the Act of 1994 stipulates the function of the Gaon Panchayats which are in terms with the Schedule 11 to the Constitution of India. In terms with Section 20, the State Government has to by a notification and subject to such conditions as may be prescribed make assignment of its functions to the Gaon Panchayats. Section 24 is very pertinent for the purpose of the instant dispute and as such the same is reproduced herein below:-

"24. Gaon Panchayat Fund. - (1) for every Gaon Panchayat there shall be constituted a Gaon Panchayat fund bearing the name of the Gaon Panchayat and there shall be placed to the credit thereof-



- (a) Contribution and grants, if any, made by the Central or the State Government;
- (b) Contribution and grants, if any made by the Zilla Parishad, Anchalik Panchayat or any other local authority;
- (c) Loans, if any, granted by the Central or the State Government;
- (d) All receipts on account of taxes, rates and fees levied by it;
- (e) All receipts in respect of any schools, hospitals, dispensary, buildings, institutions or works vested in, constructed by or placed under the control and management of the Gaon Panchayat.
- (f) All sums received as gifts or contribution and all income from any trust or endowment made in favour of the Gaon Panchayat;
- (g) Such fines and penalties imposed or realized under the provisions of this Act as may be prescribed;
- (h) All other sums received by or on behalf of other Gaon Panchayat.
- (2) Every Gaon Panchayat shall set apart and apply annually such sum as may be required to meet the cost of its own administration including payment of wages and purchase of furniture and other office equipment and stationery articles and to meet the charges on electricity, post and telegraphs, P.O.L. etc.; and other incidental charges:

Provided that the total expenditure on establishment shall not exceed one third of the total expenditure of the Gaon Panchayat in a year."

26. The above quoted Section 24 (1) stipulates what would contribute the Gaon Panchayats' fund. Clause (a) of Section 24 (1) of the Act of 1994 is in relation to the contribution and grants, if any, made by the Central or the State Government. Clause (b) relates to contribution and grants, if any made by the Zilla Parishad, Anchalik Panchayat or any other local authority. Clause (c) relates to loans, if any, granted by the Central and



the State Government. Clauses (d) to (h) are in respect to those receipts which are received by the Gaon Panchayat on account of the power of taxation and assignment of functions to the Gaon Panchayat. Further to that Section 26 of the Act of 1994 stipulates that subject to the provision of the said Section, every Gaon Panchayat shall be entitled to receive share of Land Revenue and Local Rates/grants-in-aid as prescribed from the Consolidated Fund of the State as recommended by the State Finance Commission constituted under section 113 of the Act.

- 27. Chapter-V relates to establishment and constitution of Anchalik Panchayat. Section 39 as already quoted herein above stipulates the allowances of the President, Vice-President and the other members of the Anchalik Panchayat. It is mentioned therein that the members, the President and the Vice-President of the Anchalik Panchayat would be entitled to allowances along with the sitting allowances as may be prescribed. Sections 40 & 41 are in relation to the powers and functions of the President and the Vice-President of the Anchalik Panchayat. Section 49 is in relation to the general functions of Anchalik Panchayat. Section 56 is in relation to the Anchalik Panchayat fund and the same being relevant is reproduced herein below:-
 - **56. Anchalik Panchayat Fund.** (1) For every Anchalik Panchayat, there shall be constituted an Anchalik Panchayat fund bearing the name of the Anchalik Panchayat and there shall be placed to the credit thereof -
 - (a) contribution and grants, if any, made by Central or State Government, including such part of the land revenue collected in the State as may be determined by the Government;
 - (b) contribution and grant, if any, made by the Zilla Parishad or any other



local authority;

- (c) loans, if any, granted by the Central or the State Government or raised by the Anchalik Panchayat on security of its assets;
- (d) all receipts on account of tolls, rates and fees levied by it;
- (e) all receipts in respect of any schools, hospitals, dispensaries, buildings, institutions or works, vested in, constructed by or placed under the control and management of the Anchalik Panchayat;
- (f) all sums received as gifts or contributions and all income from any trust or endowment made in favour of the Anchalik Panchayat;
- (g) such fines and penalties imposed and realized under the provisions of this Act, or of the bye-laws made thereunder, as may be prescribed, and all other sums received by or on behalf of the Anchalik Panchayat.
- (2) Every Anchalik Panchayat shall set apart and apply annually such sums as may be required to meet the cost of its own administration including the payment of salary, allowances, provident fund and gratuity to the officers and employees. The total expenditure on establishment shall not exceed one-third of the total expenditure of the Anchalik Panchayat without prior approval of the Government.
- (3) Every Anchalik Panchayat shall have powers to spend such sums as it thinks fit for carrying out the purpose of this Act.
- (4) The Anchalik Panchayat fund shall be vested in the Anchalik Panchayat.
- (5) Subject to such general control, as the Anchalik Panchayat may exercise from time to time, all orders and cheques for payment from the Anchalik Panchayat fund shall be signed by the Executive Officer."
- 28. It would be seen from the above quoted provisions that similar to Clause 24 (1) of the Act of 1994, Section 56 (1) also stipulates what would constitute the Anchalik Panchayat fund. Section 57 relates to the taxes



which the Anchalik Panchayat can levy at such rate as the Government may prescribe.

- 29. Chapter-VI relates to establishment and constitution of the Zilla Parishad. Section 71 stipulates the allowances of the President, Vice-President and the sitting fee and allowances of the members which are to be fixed as may be prescribed by the Government. The general powers of Zilla Parishad have been stipulated in Section 89; and Section 90 stipulates the functions and powers of Zilla Parishad. The same are in tune with the Schedule 11 of the Constitution. Section 91 relates to the Zilla Parishad fund. The same being relevant is quoted hereinunder:-
 - "**91. Zilla Parishad Fund.** There shall be for every Zilla Parishad a fund called the Zilla Parishad fund and the following shall form part of or be paid into the Zilla Parishad Fund, namely:
 - (i) the amount transferred to the Zilla Parishad Fund by appropriation form out of the consolidated fund of the State;
 - (ii) all grants, assignments, loans, and contributions made by the Government;
 - (iii) all fees and penalties paid to or levied by or on behalf of the Zilla Parishad under this Act and all fines imposed under this Act;
 - (iv) all rents from land or other properties of the Zilla Parishad;
 - (v) all interests, profits and other money acquired by gifts, grants, assignments or transfers from private individual or institutions;
 - (vi) all proceeds of land, securities and other properties sold by the Zilla Parishad;
 - (vii) all sums received by or on behalf of the Zilla Parishad by virtue of this Act:



Provided that sums received by way of endowments for any specific purpose shall not form part of or be paid into the Zilla Parishad Fund."

- 30. The above quoted provisions would show that the Zilla Parishad fund shall constitute amongst others the amount transferred to the Zilla Parishad Fund by appropriation form out of the Consolidated Fund of the State; all grants, assignments, loans, and contributions made by the Government etc. The power to tax is given in Section 95 of the Act of 1994 which is subject to such maximum rates as the Government may prescribe.
- 31. Section 113 relates to Finance Commission. Section 113 (1) and Sub-Section 8 of Section 113 being relevant is quoted herein below:-
 - "113. Finance Commission.- (1) the State Government shall as soon as may be, within one year from the date of commencement of the Constitution (severity-third amendment) Act, 1992 and thereafter at the expiration of every fifth year constitute a Finance Commission to receive the financial position of the Panchayats and to make recommendations to the Governor as to
 - (a) the principles which should govern
 - (i) the distribution between the State and the Panchayats net proceeds of the taxes, duties, tolls and fees leviable by the State which may be divided between them and allocation between Panchayats at all levels of their respective share of such proceeds;
 - (ii) the determination of the taxes, duties, tolls and feeds which may be assigned to or appropriated by the Panchayats.
 - (iii) the Grants-in-aid to the Panchayats from the consolidated fund of the State.
 - (b) the measures needed to improve the financial position of the Zilla Parishads, Anchalik Panchayats and Gaon Panchayats.
 - (c) any other matter referred to the Finance Commission by the Governor in the



interest of sound finance of the Panchayats;

(d) The Finance Commission shall consist of a Chairman and two other members to be appointed by the Governor.

.....

- (8) The Governor of the State shall cause every recommendation made by the Finance Commission under this section together with an explanatory memorandum as to the action taken thereon to be laid before the House of the State Legislature."
- 32. From a perusal of the above quoted Section 113 (1) would show that the same is in paramateria to Article 243I of the Constitution. In terms with Sub-Section (8) of Section 113, the Governor of the State shall cause every recommendation made by the Finance Commission under this section together with an explanatory memorandum as to the action taken thereon to be laid before the House of the State Legislature.
- 33. From the above, i.e. the objects and reasons behind the 73rd amendment of the Constitution, Part-IX of the Constitution, Article 280 (3) (bb) of the Constitution as well as the provisions of the Act of 1994 as detailed herein above it would show that in view of Article 40 of the Constitution, the Panchayat Raj Institutions have been given a Constitutional status. The reason for giving the said Constitutional status is on account of the experience prior thereto and the shortcoming which was observed apart from the impetus given to local self governance. It would further show that the basic idea behind the Constitutional status given to the Panchayat Raj Institutions is (a) that they are to be self governing at the lowest end of the democratic polity; (b) that being self governing units, those who are governed by the said units and for whose



benefit they are going to operate will have either a direct or an elective indirect representation in them; (c) that they have an effective say in the conduct of their affairs including its plans, policies and programmes and their execution and (d) that they will have not only a sense and satisfaction of participation but also an experience in the governing of their own affairs. Therefore, keeping in mind Article 40 of the Constitution, it has to be the endeavour of the State government that the Panchayat Raj Institutions remain a thriving institutions having a sound financial position in order to carry out the desired objectives as enshrined in Part IX of the Constitution of India. It would also be seen that in order the Panchayat Raj Institutions to function properly, the members of the Panchayat Raj Institutions have been statutorily mandated to be entitled to as could be seen from Sections 12, 39 & 71 of the Act of 1994. The quantum of allowances and from where the amount for the allowances are to be defrayed have been prescribed and the prescription has been given in Rules 13, 14 & 15 of the Assam Panchayat (Administrative) Rules, 2002 as amended up-to-date.

34. Now coming to the facts of the instant case in the backdrop of the above, it would be seen that the petitioners whose term ended on March, 2018 were entitled to their allowances as legislatively mandated under the Act of 1994 and the Rules framed therein under. The Panchayat and Rural Development Department in the Government of Assam including the Chief Minister in the review meeting dated 06.06.2021 had accepted that there are pending dues to be paid to the members of the Panchayat Raj Institutions whose term ended in March, 2018. It further shows from the affidavit filed by the Panchayat & Rural Development Department that



they are pursuing to get the fund which comes to around 182.00 Crores for meeting the liability towards defraying the allowances of the members of the Panchayat Raj Institutions whose term ended in March, 2018. However, it is on account of the indifference of the Finance Department of the Government of Assam, necessary approval has not been granted, thereby facilitating the Panchayat & Rural development Department to make payment to the petitioners. It is therefore seen that on account of the inter-departmental tussle that the petitioners have been deprived of their legitimate dues for almost five years if not made.

- 35. At this stage therefore this Court would like to consider as to whether a writ in the nature of mandamus can be issued upon the respondent authorities, more particularly to the State of Assam to make payment of the dues to which the petitioners are entitled to in the batch of writ petitions. The Constitution of India empowers this Court to issue various writs, directions, orders in the nature of habeas corpus, mandamus, prohibition, quo warranto and certiorari for the enforcement of any of the rights conferred by the Part-III and for any other purpose under Article 226 of the Constitution. It is therefore essentially a power to issue high prerogative writs for enforcement of fundamental rights as well as for non-fundamental or ordinary legal rights which may come within the expression "for any other purpose". The expression "for any other purpose" in the article 226 of the Constitution makes jurisdiction of this Court more extensive.
- 36. As held by the Supreme Court in the case of *Director of Settlements, AP and Others vs. M.R. Apparao and Another*, reported in *(2002) 4 SCC 438*, one of the conditions for exercising the power under Article 226 for



issuance of a writ of mandamus is that the Court must come to the conclusion that the aggrieved person has a legal right which entitled him to any of the rights and that such right has been infringed. In other words, existence of a legal right of a citizen and performance of any corresponding legal duty by the State or any public authority could be enforced by issuance of a writ of mandamus. Therefore, a writ of mandamus is a command issued to direct any person, corporation, inferior Courts or Government, requiring him or them to do some particular thing therein specified which pertains to his or their office and is in the nature of a public duty. A mandamus is therefore available against any public authority including administrative and local bodies, and it would lie to any person who is under a duty imposed by a statute or by the common law to do a particular act. However it needs to be taken note of that in order to obtain a writ or order in the nature of mandamus, the applicant has to satisfy that he has a legal right to the performance of a legal duty by the party against whom the mandamus is sought and such right must be subsisting on the date of the petition. The duty that may be enjoined by mandamus may be one imposed by the Constitution, a statute, common law or by rules or orders having the force of law.

37. In view of the above, as it would be seen that the petitioners who were members of Panchayat Raj Institutions were legally entitled to their monthly allowances as well as other allowances by virtue of the provisions of the Act of 1994 and the Rules of 2002. The respondent authorities, more particularly the State Government have not made payments of the pending admitted remuneration. Under such circumstances this Court is of the opinion that this Court can issue a writ in the nature of mandamus



thereby commanding and compelling the respondent State Government to make payment of the monthly allowances as well as other allowances to the members of the Panchayat Raj Institutions to which they are entitled to under the provisions of the Act of 1994 and the Rules framed therein under subject to verification of their respective quantum of entitlement.

- 38. The tussle as to whether the Panchayat and Rural Development Department or the Finance Department should pay or whether the Finance Department should grant the approval cannot be a consideration to deny the petitioners of their rightful dues as their entitlement has been duly admitted by the concerned respondent authorities and the Respondent Authorities are bound by the Act of 1994 as well as the Rules framed therein under and the Constitutional duty to pay to the petitioners their legitimate dues.
- 39. Under such circumstances, this Court, therefore, directs the State of Assam, and more particularly, the Principal Secretary to the Government of Assam, Panchayat and Rural Development Department to verify the claims of the petitioners as regards their respective entitlements only in so far as the quantum is concerned and upon verification, to make payment to the petitioners as per their entitlement. For the purpose of making payment, if there is requirement to take necessary concurrence from the other authorities like the Finance Department, the Principal Secretary to the Government of Assam, Panchayat and Rural Development Department shall do the needful.
- 40. The Commissioner and Secretary to the Government of Assam, Finance Department shall also do the needful so that the entitlements of the petitioners are paid by according necessary approval and releasing



funds. It is made clear that the directions passed herein are directions upon the State Government to pay dues to the petitioners in the batch of writ petitions. It shall be the collective responsibility of the State Government to see to it that the dues of the petitioners are released to them within the time stipulated herein under.

- 41. Taking into account the decision taken in the review meeting on 06.06.2021 by the Chief Minister of Assam, the Government of Assam would be at liberty to pay the entitlement to the petitioners at one go or in installments as per the administrative and financial convenience.
- 42. It is, however, made clear that the entire exercise has to be done by the State Government in its Departments to make payment to the petitioners within a period of 6 (six) months from the date copy of the instant judgment is served upon the Principal Secretary to the Government of Assam, Panchayat and Rural development Department and the Commissioner & Secretary to the Government of Assam, Finance Department with their respective claims.
- 43. With the above observations and directions, the batch of writ petitions stand disposed of.

JUDGE

Comparing Assistant